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IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 200/2014

IN

(IA NO 340/2022, MA NO 872/2018, MA NO 875/2014, MA NO 480/2018)

M. C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

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**Through**

Date: 04.04.2025

Place: New Delhi



**PRIYANKA SWAMI**  
STANDING COUNSEL FOR STATE, UTTAR PRADESH  
F-13, JANGPURA, NEW DELHI 110014  
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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 200 of 2014**



**IN THE MATTER OF:**

M. C. MEHTA

....APPLICANT

VERSUS

UNION OF INDIA & ORS.

....RESPONDENT

**AFFIDAVIT ON BEHALF OF THE STATE OF UTTAR  
PRADESH**

I, Sushant Sharma, aged about 54 years S/o Late Hari Chand presently posted as Secretary, Environment, Forest & Climate Change Department, State of U.P. do hereby solemnly affirm and state on oath as under:



1. That the deponent, in the official capacity mentioned above, is acquainted with the facts and circumstances of the case, and the present affidavit is being sworn in exercise of the authority conferred and competence vested in the deponent.
2. That vide order dated 04.03.2025, directions were issued by this Hon'ble Tribunal to the deponent to furnish a response to each of the points and recommendations made in the submissions of the Appellant, along with a timeline and the name of the

responsible officer for ensuring adherence to the said timeline for resolving the stated issues.

3. That in compliance with the said directions of this Hon'ble Tribunal, a communication bearing letter no. N.G.T.-246/81-7-2025-43(Parya)/2014 T.C.-3 dated 18.03.2025 was issued by the deponent to the Principal Secretary, Namami Gange and Rural Water Supply Department, Government of Uttar Pradesh, whereby the requisite information was sought. A copy of the said letter dated 18.03.2025 is annexed herewith and marked as **Annexure No.-1.**

4. That in pursuance to the above letter dated 18.03.2025, the Additional Project Director, State Clean Ganga Mission, Namami Gange and Rural Water Supply Department, Lucknow, vide letter number 520/250/S.M.C.G.-U.P./19 dated- 04.04.2025 has provide the information related with districts namely Kanpur Nagar, Fatehpur, Varanasi, Mirzapur, Ghazipur, Ballia, Sambhal, Meerut, Baghpat, Chandauli, Uttar Pradesh along with compliance with respect to the 19 recommendations made in the submission of the Applicant. A copy of the said letter dated 04.04.2025 is annexed herewith and marked as **Annexure No.-2.**

5. That all necessary steps are being undertaken by the State of Uttar Pradesh with utmost fairness, and the institutional framework is being duly adopted in its true letter and spirit in accordance with the directions issued by this Hon'ble Tribunal.

6. That, in view of the foregoing, it is respectfully submitted that



the required compliance has been ensured by the deponent in strict conformity with the directions passed by this Hon'ble Tribunal.

- 7. That the present affidavit is being submitted for the kind perusal of this Hon'ble Tribunal, with a prayer that the same may be taken on record.

DEPONENT

**VERIFICATION:**

NOTARY

NOTARY

Verified at ...Lko... on this the ...4...<sup>th</sup> day of April, 2025 that the contents of above affidavit are true and correct to my knowledge based on official records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.

DEPONENT



Sworn and Verified before me.

N.J. 4/4/25  
**NOORJAHAN**  
Advocate & Notary  
Civil Court, Lucknow  
Registration No. 10943/15

I know & identify the deponent/Executed who has signed/ Put his T.I. before me  
S.J. Iqbal Advocate  
Reg No 6043/1999  
Adv Lko

## उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या- एन०जी०टी०-246 /81-7-2025-43(पर्या)/2014 टी०सी०-3

लखनऊ: दिनांक: 18-03-2025

प्रमुख सचिव,

नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग,

उ०प्र० शासन।

कृपया मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (I.A. No. 340/2022, M.A. No. 872/2018, 875/2014 & 480/2018) M.C. Mehta Versus Union of India & Ors. में पारित मा० अधिकरण के आदेश दिनांक 04.03.2025 का अवलोकन करने का कष्ट करें, जो निम्नवत् है :-

*"1. Learned Counsel for the Applicant has filed the submissions dated 02.03.2025 in respect of the status of drains and STP locations of 10 Districts in Uttar Pradesh to show the status of discharge of untreated/partially treated sewage in river Ganga and its tributaries in those districts. The other details concerning the compliance of norms in those districts having effect on the river water quality have also been disclosed.*

*2. Learned Additional Advocate General for State of UP seeks 10 days' time to file response to each of the points and recommendations mentioned in the submissions of the Applicant and also to give a timeline along with the name of the responsible officer for adhering to the said timeline for remediating the problem. Let the affidavit to this effect be filed by the Secretary, Environment, State of UP.*

*3. List on 24.03.2025."*

मा० अधिकरण द्वारा पारित उक्त आदेशानुसार प्रश्नगत वाद में अधोहस्ताक्षरी की ओर से शपथ-पत्र मा० अधिकरण में दाखिल किया जाना है।

2- अतः इस संबंध में मा० अधिकरण द्वारा पारित आदेश दिनांक 04.03.2025 की छायाप्रति संलग्न कर प्रेषित करते हुए मुझे यह कहने का निदेश हुआ है कि प्रश्नगत वाद में मा० अधिकरण द्वारा पारित आदेश दिनांक 04.03.2025 के अनुपालन में अधोहस्ताक्षरी की ओर से दाखिल किये जाने वाले शपथ-पत्र को तैयार करने हेतु वांछित सूचना दिनांक 19.03.2025 तक पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन (Email-envsection7@gmail.com) एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ (Email-ms@uppcb.in) को उपलब्ध कराने का कष्ट करें।

संलग्नक-यथोक्त।

Signed by

Sushant Sharma

Date: 18-03-2025 16:44:34

( सुशांत शर्मा )

सचिव।

संख्या एवं दिनांक तदैव

प्रतिलिपि-सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निदेश के साथ प्रेषित कि प्रश्नगत वाद में मा० अधिकरण द्वारा पारित आदेश दिनांक 04.03.2025 के अनुपालन में सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० की ओर से दाखिल किये जाने वाले शपथ-पत्र का आलेख्य तैयार कर समयान्तर्गत शासन को उपलब्ध कराया जाना सुनिश्चित करने का कष्ट करें।

आज्ञा से,

( शैलेन्द्र कुमार )

उप सचिव।

Item No. 17

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 200/2014  
(IA No. 340/2022, MA No. 872/2018,  
MA No. 875/2014, MA No. 480/2018)

**(In respect of State of Uttar Pradesh)**

M.C. Mehta

Applicant

Versus

Union of India &amp; Ors.

Respondent(s)

Date of hearing: 04.03.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Appellant: Ms. Katyayni, Adv. for Applicant

Respondent: Ms. Garima Prasadh, AAG & Ms. Priyanka Swami, Adv. with Mr. Raj Shekhar, PD, SMCG, State of UP  
Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB  
Mr. Raj Kumar, Adv. for CPCB  
Mr. Gigi. C. George & Mr. Ishwer Singh, Advs. for NMCG

**ORDER**

1. Learned Counsel for the Applicant has filed the submissions dated 02.03.2025 in respect of the status of drains and STP locations of 10 Districts in Uttar Pradesh to show the status of discharge of untreated/partially treated sewage in river Ganga and its tributaries in those districts. The other details concerning the compliance of norms in those districts having effect on the river water quality have also been disclosed.

9ADPS  
18/03/25

mentioned in the submissions of the Applicant and also to give a timeline along with the name of the responsible officer for adhering to the said timeline for remediating the problem. Let the affidavit to this effect be filed by the Secretary, Environment, State of UP.

3. List on 24.03.2025.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

March 04, 2025  
Original Application No. 200/2014  
(IA No. 340/2022, MA No. 872/2018,  
MA No. 875/2014, MA No. 480/2018)  
dv..



## राज्य स्वच्छ गंगा मिशन उत्तर प्रदेश

प्रधान कार्यालय, उ०प्र० जल निगम, 6, राणा प्रताप मार्ग,

हजरतगंज लखनऊ

पत्रांक 520/250/एस.एम.सी.जी.-यूपी/19

दिनांक 04/04/2025

सेवा मे,

सचिव,

पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,

उ०प्र०।

विषय:-मा० राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, M.A. No. 872/2018, 875/2014 & 480/2018) M.C Mehta Versus of India & Ors. में पारित मा० अधिकरण के आदेश दिनांक 04.03.2025 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक पर्यावरण वन एवं जलवायु परिवर्तन विभाग के पत्र क्रमांक एन.जी.टी.-273 (1) / 81-7-2025-43(पर्या) / 2014 टी.सी.-03 दिनांक 27.03.2025 का संदर्भ ग्रहण करना चाहें, जिसके माध्यम से मा० राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, M.A. No. 872/2018, 875/2014 & 480/2018) M.C Mehta Versus of India & Ors. में पारित मा० अधिकरण के आदेश दिनांक 04.03.2025 एवं 24.03.2025 के संदर्भ में वांछित सूचनाएँ निर्धारित प्रारूप पर संबंधित जनपदों के जिलाधिकारियों एवं उ०प्र० जल निगम (नगरीय/ग्रामीण), लखनऊ से प्राप्त करते हुए पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ०प्र० प्रदूषण नियंत्रण बोर्ड को उपलब्ध करायी जायें।

तत्कम में राज्य स्वच्छ गंगा मिशन-उ०प्र० द्वारा संबंधित 10 जनपदों के जिलाधिकारी/अध्यक्ष जिला गंगा समिति तथा प्रभागीय वनाधिकारी/सदस्य सचिव, जिला गंगा समिति को अपने पत्र क्रमांक 464/250/एस.एम.सी.जी.-यूपी/15 दिनांक 28.03.2025 के द्वारा निवेदन किया गया कि निर्धारित प्रारूप पर जिलेवार सूचना तत्काल संकलित कर जिला गंगा समिति के माध्यम से पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन ([Email-envsection7@gmail.com](mailto:Email-envsection7@gmail.com)) एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ ([Email-ms@uppcb.in](mailto:Email-ms@uppcb.in) & [ceo2@uppcb.in](mailto:ceo2@uppcb.in)) के साथ-साथ अद्योहस्ताक्षरी ([Email-apd@smcgup.org](mailto:Email-apd@smcgup.org)) को निर्धारित प्रारूप पर सूचनाएँ दिनांक 28.03.2025, सायं 05:00 बजे से पूर्व उपलब्ध करा दें।

राज्य स्वच्छ गंगा मिशन-उ०प्र० द्वारा 02.04.2024 को संबंधित जिला गंगा समितियों के प्रतिनिधियों एवं सिंचाई एवं जल संसाधन विभाग, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० प्रदूषण नियंत्रण बोर्ड एवं स्वच्छ भारत मिशन (शहरी), शहरी निकाय निदेशालय के राज्य स्तरीय प्रतिनिधियों के साथ उपरोक्त विषय पर आवश्यक सूचनाओं के संकलन एवं पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० के साथ साझा किये जाने की प्रगति पर चर्चा की गयी। बैठक के दौरान सभी उपस्थित जनपदों के जिला गंगा समितियों के प्रतिनिधियों द्वारा (कानपुर नगर, फतेहपुर, वाराणसी, मिरजापुर, गाजीपुर, बलिया, मेरठ, बागपत

एवं चंदौली) अवगत कराया गया कि उनके द्वारा वांछित सूचनाएँ निर्धारित प्रपत्र में पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० एवं प्रदूषण नियंत्रण बोर्ड, उ०प्र० को उपलब्ध करा दी गयी है। पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० की ओर से प्रतिनिधि श्री शैलेन्द्र कुमार, उप सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० द्वारा इस बात की पुष्टी की गयी कि पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० को ई-मेल के माध्यम से सम्भल जनपद को छोड़ते हुए समस्त 09 जनपदों की आख्या प्राप्त हो गयी है। जनपद सम्भल से प्रभागीय वनाधिकारी/सदस्य सचिव जिला गंगा समिति या किसी अन्य प्रतिनिधि द्वारा बैठक में प्रतिभाग नहीं किया गया। उक्त बैठक का कार्यवृत्त पत्रांक 513/250/एस.एम.सी.जी.-यूपी/18 दिनांक 03.04.2025 आपको प्रेषित है।

सुलभ संदर्भ हेतु संबंधित जनपदों से प्राप्त सूचनाएँ एवं दिनांक 02.04.2024 का आयोजित बैठक का कार्यवृत्त (जिसके साथ राज्य स्वच्छ गंगा मिशन, उ०प्र० की वादी द्वारा दी गयी 19 सामान्य सिफारिश पर संकलित सूचना संलग्न है) संलग्न कर इस आशय से पुनः प्रेषित है कि अपने स्तर से नियमानुसार आवश्यक कार्यवाही करने का कष्ट करें।

संलग्नक:-उपरोक्तानुसार

भवदीय,



(प्रभाष कुमार)

अपर परियोजना निदेशक

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन।
2. प्रमुख सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
3. परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन-उ०प्र०, शासन।



अपर परियोजना निदेशक



40822  
कार्यालय परियोजना निदेशक,

राज्य स्वच्छ गंगा मिशन उत्तर प्रदेश

प्रधान कार्यालय, उ०प्र० जल निगम, 6, राणा प्रताप मार्ग,

हजरतगंज लखनऊ

पत्रांक 464 / 250 / एस.एम.सी.जी.-यूपी / 15

दिनांक 28-03/2025

सेवा में,

जिलाधिकारी/अध्यक्ष जिला गंगा समिति

कानपुर नगर, फतेहपुर, वाराणसी, मिरजापुर, गाजीपुर, बलिया, सम्भल, मेरठ बागपत, चंदौली उत्तर प्रदेश।

प्रभागीय वनाधिकारी/सदस्य संयोजक जिला गंगा समिति

कानपुर नगर, फतेहपुर, वाराणसी, मिरजापुर, गाजीपुर, बलिया, सम्भल, मेरठ बागपत, चंदौली उत्तर प्रदेश।

विषय:-मा० राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, M.A. No. 872/2018/2014&480/2018) M.C Mehta Versus of India & Ors. में पारित मा० अधिकरण के आदेश दिनांक 04.03.2025 एवं 20.03.2025 के अनुपालन के संबंध में।

महोदय,

प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन के पत्र सं० एन.जी.टी.-273(1)/81-7-2025-43(पर्या)/2014 टी.सी.-03 दिनांक 27.03.2025 एवं सचिव, वन पर्यावरण एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन के पत्र सं० एन.जी.टी.-273/81-7-2025-43(पर्या)/2014 टी.सी.-03 दिनांक 26.03.2025 का संज्ञान लेने का कष्ट करें।

उल्लेखनीय है कि प्रकरण में मा० अधिकरण द्वारा पारित उक्त आदेश दिनांक 04.03.2025 एवं 20.03.2025 के अनुपालन में पर्यावरण, वन एवं जलवायु परिवर्तन विभाग द्वारा शपथ पत्र मा० अधिकरण में दाखिल किया जाना है। प्रकरण में अग्रिम सुनवाई तिथि 02.04.2025 नियत है।

अतः आवश्यक है कि दिनांक 26.03.2025 के पत्र के साथ संलग्न निर्धारित प्रारूप पर जिलेवार सूचना तत्काल संकलित कर जिला गंगा समिति के माध्यम से पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन (Email-envsection7@gmail.com) एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ (Email-ms@uppcb.in & ceo2@uppcb.in) के साथ-साथ अद्योहस्ताक्षरी (Email-apd@smcgup.org) को निर्धारित प्रारूप पर सूचनाएँ दिनांक 28.03.2025, सायं 05:00 बजे से पूर्व उपलब्ध करा दें।

संलग्नक:-उपरोक्तानुसार

भवदीय,

(प्रभाष कुमार)

अपर परियोजना निदेशक

प्रतिलिपि :- निम्नलिखित को आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन।
2. प्रमुख सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
3. प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन।
4. प्रमुख सचिव, सिंचाई एवं जल संसाधन, विभाग, उ०प्र० शासन।

40823

5. सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन को इस अनुरोध के साथ कि संबंधित प्रभागीय वनाधिकारी जो जिला गंगा समिति के सदस्य संयोजक हैं को अपने स्तर से सूचना शीघ्र उपलब्ध कराये जाने हेतु निर्देशित करने का कष्ट करें।
6. निदेशक, स्थानीय निकाय, उ०प्र० लखनऊ।
7. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
8. संयुक्त प्रबंध निदेशक, उ०प्र० जल निगम (ग्रामीण/नगरीय), लखनऊ।
9. सम्बन्धित जनपद के मुख्य विकास अधिकारी, उ०प्र० को अपने स्तर से जनपद स्तर पर समन्वय स्थापित कराते हुए वांछित सूचना ससमय उपलब्ध कराने हेतु।
10. मुख्य अभियंता (गंगा) उ०प्र० जल निगम (ग्रामीण/नगरीय) को आवश्यक कार्यवाही हेतु।
11. तकनीकी सलाहकार, राज्य स्वच्छ गंगा मिशन-उ०प्र० को आवश्यक कार्यवाही हेतु।

अपर परियोजना निदेशक

मा० एन०जी०टी० प्रकरण / महत्वपूर्ण / समयबद्ध

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या- एन०जी०टी०-273 (1) /81-7-2025-43(पर्या)/2014 टी०सी०-3

तखनऊ: दिनांक: 27 मार्च, 2025

प्रमुख सचिव,

नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग,

उ०प्र० शासन।

कृपया मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (I.A. No. 340/2022, M.A. No. 872/2018, 875/2014 & 480/2018) M.C. Mehta Versus Union of India & Ors. में पारित मा० अधिकरण का आदेश दिनांक 04.03.2025 का अवलोकन करने का कष्ट करें, जो निम्नवत् है :-

" 1. Learned Counsel for the Applicant has filed the submissions dated 02.03.2025 in respect of the status of drains and STP locations of 10 Districts in Uttar Pradesh to show the status of discharge of untreated/partially treated sewage in river Ganga and its tributaries in those districts. The other details concerning the compliance of norms in those districts having effect on the river water quality have also been disclosed.

2. Learned Additional Advocate General for State of UP seeks 10 days' time to file response to each of the points and recommendations mentioned in the submissions of the Applicant and also to give a timeline along with the name of the responsible officer for adhering to the said timeline for remediating the problem. Let the affidavit to this effect be filed by the Secretary, Environment, State of UP.

3. List on 24.03.2025."

उक्त के अतिरिक्त प्रश्नगत प्रकरण में पारित मा० अधिकरण के आदेश दिनांक 20.03.2025 का भी अवलोकन करने का कष्ट करें, जो निम्नवत् है :-

" 1. By the previous order this matter was fixed for 24.03.2025. However, the matter was mentioned by the learned AAG for the State of UP yesterday and on mentioning the matter has been listed today.

2. Learned AAG submits that since there was delay in receiving the copy of the order of the Tribunal dated 04.03.2025 therefore the needful could not be done and has made a request for rescheduling the date of 24.03.2025. Considering the circumstances, the prayer is allowed.

3. List on 02.04.2025."

मा० अधिकरण द्वारा पारित आदेशानुसार प्रश्नगत वाद में अधोहस्ताक्षरी की ओर से शपथ-पत्र मा० अधिकरण में दाखिल किया जाना है। प्रकरण में अग्रिम सुनवाई तिथि 02.04.2025 नियत है।

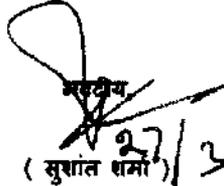
2- उल्लेखनीय है कि प्रश्नगत प्रकरण में पारित मा० अधिकरण के आदेश दिनांक 04.03.2025 के अनुपालन में अधोहस्ताक्षरी की ओर से दाखिल किये जाने वाले शपथ-पत्र को तैयार करने हेतु वांछित सूचना दिनांक 19.03.2025 तक पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, तखनऊ को उपलब्ध कराने का अनुरोध पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० शासन के पत्र संख्या-एन.जी.टी.-246/81-7-2025-43(पर्या)/2014 टी०सी०-3, दिनांक 18.03.2025 द्वारा किया गया है।

इस संबंध में अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, उ०प्र०, लखनऊ के पत्र संख्या-430/0250/एस.एम.सी.जी./14, दिनांक 20.03.2025 द्वारा उपलब्ध करायी गयी सूचना के आधार पर उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा तैयार कर उपलब्ध कराये गये शपथ-पत्र को प्रकरण में आबद्ध स्थायी अधिवक्ता, सुश्री प्रियंका स्वामी को प्रेषित करते हुए उक्त शपथ-पत्र का अवलोकन करने, यदि किसी संशोधन की आवश्यकता हो, तो यथावश्यक संशोधन करते हुए शासन की ओर से दाखिल किये जाने वाले उक्त रिस्पान्स को तैयार कर वापसी के ई-मेल से उपलब्ध कराने का अनुरोध किया गया। उक्त के क्रम में सुश्री प्रियंका स्वामी, स्थायी अधिवक्ता, एन०जी०टी०, नई दिल्ली के ई-मेल पत्र दिनांक 26.03.2025 (छायाप्रति संलग्न) द्वारा की गयी अपेक्षानुसार वांछित सूचनायें निर्धारित प्रारूप पर पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को उपलब्ध कराते हुए दिनांक 27.03.2025 को प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन की अध्यक्षता में आहूत बैठक में प्रतिभाग करने हेतु किसी भिन्न अधिकारी को निर्देशित करने हेतु शासन के पत्र संख्या-एन०जी०टी०-273/81-7-2025-43(पर्या)/2014 टी०सी०-3, दिनांक 26.03.2025 द्वारा आपसे अनुरोध किया गया।

3- दिनांक 27.03.2025 को आहूत उक्त बैठक में नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग की ओर से श्री विनय कुमार सिंह, संयुक्त सचिव द्वारा प्रतिभाग किया गया।

4- अतः उक्त बैठक दिनांक 27.03.2025 में दिये गये निर्देशों के क्रम में आपसे अनुरोध है कि प्रश्नगत प्रकरण में मा० अधिकरण द्वारा पारित आदेश के अनुपालन में अपने स्तर से सुश्री प्रियंका स्वामी, स्थायी अधिवक्ता, एन०जी०टी०, नई दिल्ली के ई-मेल पत्र दिनांक 26.03.2025 (छायाप्रति संलग्न) में की गयी अपेक्षानुसार वांछित सूचनायें निर्धारित प्रारूप पर संबंधित जनपदों के जिलाधिकारियों एवं उ०प्र० जल निगम (नगरीय / ग्रामीण), लखनऊ से प्राप्त करते हुए समेकित रूप से पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन (Email-envsection7@gmail.com) एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ (Email-ms@uppcb.in & ceo2@uppcb.in) को दिनांक 28.03.2025 तक उपलब्ध कराने का कष्ट करें।

संलग्नक-यथोक्त।

  
(सुरजित शर्मा)  
सचिव।

#### संख्या एवं दिनांक तदैव

प्रतिनिधि-सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निर्देश के साथ प्रेषित कि प्रश्नगत प्रकरण में नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन से प्राप्त समेकित सूचना के आधार पर सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग की ओर से मा० अधिकरण में दाखिल किये जाने वाले शपथ-पत्र का आलेख्य तैयार कर ससमय शासन को उपलब्ध कराया जाना सुनिश्चित करने का कष्ट करें।

आज्ञा से,

(शैलेन्द्र कुमार)  
उप सचिव।

Item No. 17

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 200/2014  
(IA No. 340/2022, MA No. 872/2018,  
MA No. 875/2014, MA No. 480/2018)

**(In respect of State of Uttar Pradesh)**

M.C. Mehta

Applicant

Versus

Union of India &amp; Ors.

Respondent(s)

Date of hearing: 04.03.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Appellant: Ms. Katyayni, Adv. for Applicant

Respondent: Ms. Garima Prasadh, AAG & Ms. Priyanka Swami, Adv. with Mr. Raj  
Shekhar, PD, SMCG, State of UP  
Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB  
Mr. Raj Kumar, Adv. for CPCB  
Mr. Gigi. C. George & Mr. Ishwer Singh, Advs. for NMCG

**ORDER**

1. Learned Counsel for the Applicant has filed the submissions dated 02.03.2025 in respect of the status of drains and STP locations of 10 Districts in Uttar Pradesh to show the status of discharge of untreated/partially treated sewage in river Ganga and its tributaries in those districts. The other details concerning the compliance of norms in those districts having effect on the river water quality have also been disclosed.

2. Learned Additional Advocate General for State of UP seeks 10 days' time to file response to each of the points and recommendations

mentioned in the submissions of the Applicant and also to give a timeline along with the name of the responsible officer for adhering to the said timeline for remediating the problem. Let the affidavit to this effect be filed by the Secretary, Environment, State of UP.

3. List on 24.03.2025.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

March 04, 2025  
Original Application No. 200/2014  
(IA No. 340/2022, MA No. 872/2018,  
MA No. 875/2014, MA No. 480/2018)  
dv..

Item No. 25

Court o. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

M C Mehta

Original Application No. 200/2014

Applicant

Versus

Union of India &amp; Ors.

Respondent(s)

Date of hearing: 20.03.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Ms. Katyayni, Adv.

Respondents: Ms. Garima Prasadh, AAG with Ms. Priyanka Swami, Adv. for the State of  
UP  
Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB (Through VC)  
Mr. Raj Kumar, Adv. for CPCB**ORDER**

1. By the previous order this matter was fixed for 24.03.2025. However, the matter was mentioned by the learned AAG for the State of UP yesterday and on mentioning the matter has been listed today.

2. Learned AAG submits that since there was delay in receiving the copy of the order of the Tribunal dated 04.03.2025 therefore the needful could not be done and has made a request for rescheduling the date of 24.03.2025. Considering the circumstances, the prayer is allowed.

3. List on 02.04.2025.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

March 20, 2025

A..



Sushant Sharma &lt;sec.forestup@gmail.com&gt;

## URGENT CONSIDERATION Regarding Compliance of OA No 200 /2014 MC Mehta Vs Union of India & ors

1 message

priyanka swami &lt;advpriyankaswami@gmail.com&gt;

Wed, Mar 26, 2025 at 3:25 PM

To: Project Director SMCG-UP <pd@smcgup.org>, APD SMCG-UP <apd@smcgup.org>, DM Kanpur Nagar <dmkap@nic.in>, District Majistrate Sambhal <dmbm-up@nic.in>, DM Ballia <dmbal@nic.in>, "District Magistrate, Meerut" <dmmee@nic.in>, dm varanasi <dmvar@nic.in>, DM C Indhumathy <dmfat@nic.in>, dmmir <dmmir@nic.in>, dm gaz <dmgaz@nic.in>, Jitendra pratap singh <dmbag@nic.in>, dmchn <dmchn@nic.in>, sec.forestup@gmail.com, Sushant Sharma <sushantifs@gmail.com>, psforest2015@gmail.com, GARIMA PRASHAD <prashad.garima@gmail.com>

This is to inform you that we have received the instructions dated March 2025, issued in response to the communication sent by the undersigned counsel on 11th March 2025.

However, it is important to highlight that **Annexure 2**, which was intended to provide detailed information from each district, is currently unclear, inconsistent, and not uniformly formatted. This discrepancy makes it difficult to compile and present the data in a structured manner and even to argue in court.

To ensure clarity and uniformity, please prepare **separate annexures** for each district. Each annexure should begin with a brief introductory paragraph summarizing the key details, followed by clear and structured responses to all the recommendations made by the Applicant. The data should be presented in the following prescribed formats:

### Format 1 – Status Summary Table

Applicable for the following Particulars:

- Sewage
- Bio-medical Waste
- Municipal Solid Waste
- Legacy Waste
- Industries versus Hazardous Waste
- STP for treating sewage from drains flowing into River Ganga or its tributaries
- Hotels/Ashrams/Dharmshalas/Residential Complexes abutting River Ganga or its tributaries
- Industrial Effluent discharge from industries whose effluent flows into River Ganga or its tributaries
- Regulation of Flood Plain Zone
- Afforestation/Plantation along the banks of River Ganga, its tributaries, and flood plain zones
- Mining and Stone Crushing in river beds and flood plain zones of River Ganga or its tributaries
- Plastic Waste

In the below mentioned Format

SPDPS  
26-3-25

1933/SF/24  
5-07  
26/03/25

S. No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status
1					
2					
3					

**Format 2 – Timeline for Implementation of Recommendations**

*For the recommendations made by the appellant:*

Sr. No.	Recommendation Provided	Timeline for Completion
1	(Recommendation 1)	(Specific Timeline)
2	(Recommendation 2)	(Specific Timeline)
3	(Recommendation 3)	(Specific Timeline)

Furthermore, please ensure that these details are briefly mentioned in the main affidavit, with the district-wise annexures attached separately for clarity and proper documentation.

Your urgent attention to preparing and submitting the revised annexures in the above formats is highly appreciated.

बैठक दिनांक 27.03.2025 को अपरान्ह 01:45 बजे

संख्या- एन०जी०टी०-273 /81-7-2025-43(पर्या)/2014 टी०सी०-3

प्रेषक,

सुशांत शर्मा,  
सचिव,  
उ०प्र० शासन।

सेवा में,

प्रमुख सचिव,  
नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग,  
उ०प्र० शासन।

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7  
2025

लखनऊ: दिनांक: 26 मार्च,

विषय- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (I.A. No. 340/2022, M.A. No. 872/2018, 875/2014 & 480/2018) M.C. Mehta Versus Union of India & Ors. में पारित मा० अधिकरण के आदेश दिनांक 04.03.2025 के अनुपालन के संबंध में।

महोदय,

उपर्युक्त विषयक पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० शासन के पत्र संख्या- एन.जी.टी.०-246/81-7-2025-43(पर्या)/2014 टी०सी०-3, दिनांक 20.03.2025 का कृपया संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (I.A. No. 340/2022, M.A. No. 872/2018, 875/2014 & 480/2018) M.C. Mehta Versus Union of India & Ors. में पारित मा० अधिकरण के आदेश दिनांक 04.03.2025 के अनुपालन में अधोहस्ताक्षरी की ओर से दाखिल किये जाने वाले शपथ-पत्र को तैयार करने हेतु वांछित सूचना दिनांक 19.03.2025 तक पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को उपलब्ध कराने का अनुरोध किया गया है।

2- अवगत कराना है कि शासन के उक्त संदर्भित पत्र दिनांक 18.03.2025 के संदर्भ में अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, उ०प्र०, लखनऊ के पत्र संख्या- 430/0250/एस.एम.सी.जी./14, दिनांक 20.03.2025 द्वारा उपलब्ध करायी गयी सूचना के आधार पर उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा तैयार कर उपलब्ध कराये गये शपथ-पत्र को प्रकरण में आबद्ध स्थायी अधिवक्ता, सुश्री प्रियंका स्वामी को प्रेषित करते हुए उक्त शपथ-पत्र का अवलोकन करने, यदि किसी संशोधन की आवश्यकता हो, तो यथावश्यक संशोधन करते हुए शासन की ओर से दाखिल किये जाने वाले उक्त रिस्पान्स को तैयार कर वापसी के ई-मेल से उपलब्ध कराने का अनुरोध किया गया।

3- उक्त के क्रम में सुश्री प्रियंका स्वामी, स्थायी अधिवक्ता, एन०जी०टी०, नई दिल्ली के ई-मेल पत्र दिनांक 26.03.2025 (छायाप्रति संलग्न) द्वारा निम्नवत् अपेक्षा की गयी है :-

his is to inform you that we have received the instructions dated March 2025, issued in response to the communication sent by the undersigned counsel on 11th March 2025.

However, it is important to highlight that Annexure 2, which was intended to provide detailed information from each district, is currently unclear, inconsistent, and not uniformly formatted. This discrepancy makes it difficult to compile and present the data in a structured manner and even to argue in court.

To ensure clarity and uniformity, please prepare separate annexures for each district. Each annexure should begin with a brief introductory paragraph summarizing the key details,

followed by clear and structured responses to all the recommendations made by the Applicant. The data should be presented in the following prescribed formats:

**Format 1 – Status Summary Table**

Applicable for the following Particulars:

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- Afforestation/Plantation along the banks of River Ganga, its tributaries, and flood plain zones
- Mining and Stone Crushing in river beds and flood plain zones of River Ganga or its tributaries
- Plastic Waste

In the below mentioned Format

Sr. No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status
1					
2					
3					

**Format 2 – Timeline for Implementation of Recommendations**

For the recommendations made by the appellant:

Sr. No.	Recommendation Provided	Timeline for Completion
1	(Recommendation 1)	(Specific Timeline)
2	(Recommendation 2)	(Specific Timeline)
3	(Recommendation 3)	(Specific Timeline)

Furthermore, please ensure that these details are briefly mentioned in the main affidavit, with the district-wise annexures attached separately for clarity and proper documentation.

Your urgent attention to preparing and submitting the revised annexures in the above formats is highly appreciated.

4- उल्लेखनीय है कि प्रकरण में मा० अधिकरण द्वारा पारित उक्त आदेश दिनांक 04.03.2025 के अनुपालन में अधोहस्ताक्षरी की ओर से शपथ-पत्र मा० अधिकरण में दाखिल किया जाना है। प्रकरण में अंतिम सुनवाई तिथि 02.04.2025 नियत है।

5- इस संबंध में मुझे यह कहने का निदेश हुआ है कि प्रश्नगत प्रकरण में विचार-विमर्श हेतु प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन की अध्यक्षता में दिनांक 27.03.2025 को अपरान्ह 01:45 बजे, बापू भवन चतुर्थ तल स्थित सभाकक्ष संख्या-432 में एक बैठक आयोजित की गयी है।

6- अतः अनुरोध है कि कृपया सुश्री प्रियंका स्वामी, स्थायी अधिवक्ता, एन०जी०टी०, नई दिल्ली के उक्त ई-मेल पत्र दिनांक 26.03.2025 द्वारा की गयी अपेक्षानुसार वांछित सूचनाएँ निर्धारित प्रारूप पर पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन (Email-envsection7@gmail.com) एवं

उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ (Email-ms@uppecb.in & ceo2@uppecb.in) को उपलब्ध कराते हुए ससमय प्रश्नगत बैठक में प्रतिभाग करने हेतु किसी मित्र अधिकारी को निर्देशित करने का कष्ट करें।

संलग्नक-बधोक्त।

भवदीय,  
26/3  
( सुभात शर्मा )  
सचिव।

**संख्या एवं दिनांक तदैव**

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- निजी सचिव, प्रमुख सचिव / सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
- 2- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निर्देश के साथ प्रेषित कि प्रश्नगत बैठक में वांछित अद्यतन सूचनाओं सहित ससमय प्रतिभाग करने का कष्ट करें।
- 3- प्रवेश पत्र कार्यालय, बापू भवन, उ०प्र० सचिवालय को इस निर्देश के साथ प्रेषित कि प्रश्नगत बैठक में प्रतिभाग करने वाले अधिकारीगण को प्रवेश पत्र निर्गत करने का कष्ट करें।
- 4- गार्ड फाइल।

आज्ञा से,  
( सलेन्द्र कुमार )  
उप सचिव।



Sushant Sharma &lt;sec.forestup@gmail.com&gt;

## URGENT CONSIDERATION Regarding Compliance of OA No 200 /2014 MC Mehta Vs Union of India & ors

1 message

priyanka swami &lt;advpriyankaswami@gmail.com&gt;

Wed, Mar 26, 2025 at 3:25 PM

To: Project Director SMCG-UP <pd@smcgup.org>, APD SMCG-UP <apd@smcgup.org>, DM Kanpur Nagar <dmkap@nic.in>, District Magistrate Sambhal <dmbm-up@nic.in>, DM Ballia <dmbal@nic.in>, "District Magistrate, Meerut" <dmme@nic.in>, dm varanasi <dmvar@nic.in>, DM C Indhumathy <dmfat@nic.in>, dmmir <dmmir@nic.in>, dm gaz <dm gaz@nic.in>, Jitendra pratap singh <dmbag@nic.in>, dmchn <dmchn@nic.in>, sec.forestup@gmail.com, Sushant Sharma <sushantifs@gmail.com>, psforest2015@gmail.com, GARIMA PRASHAD <prashad.garima@gmail.com>

This is to inform you that we have received the instructions dated March 2025, issued in response to the communication sent by the undersigned counsel on 11th March 2025.

However, it is important to highlight that **Annexure 2**, which was intended to provide detailed information from each district, is currently unclear, inconsistent, and not uniformly formatted. This discrepancy makes it difficult to compile and present the data in a structured manner and even to argue in court.

To ensure clarity and uniformity, please prepare **separate annexures** for each district. Each annexure should begin with a brief introductory paragraph summarizing the key details, followed by clear and structured responses to all the recommendations made by the Applicant. The data should be presented in the following prescribed formats:

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- Mining and Stone Crushing in river beds and flood plain zones of River Ganga or its tributaries
- Plastic Waste

In the below mentioned Format

At DPS  
26-3-25

1933/SF/24  
S.O. 7  
26/03/25

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status
1					
2					
3					

**Format 2 – Timeline for Implementation of Recommendations**

*For the recommendations made by the appellant:*

Sr. No.	Recommendation Provided	Timeline for Completion
1	(Recommendation 1)	(Specific Timeline)
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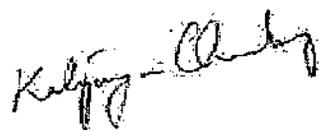
**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 200 of 2014**  
**(C.W.P. No. 3727 of 1985)**

**IN THE MATTER OF**  
**M.C. Mehta vs. Union of India & ors.**

**BRIEF SUBMISSIONS BY ADVOCATE FOR APPLICANT**  
**STATUS OF DRAINS AND STP LOCATED IN THE STATE OF UTTAR PRADESH**

Dated 02.03.25



Katyayni

(Advocate)

M-12, Rear basement

Jungpura Ext. ND- 110014

9871741764

katyaynichaubey986@gmail.com

**BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI**

IN

ORIGINAL APPLICATION NO. 200 of 2014

(C.W.P. No. 3727 of 1985)

**BRIEF SUBMISSION****STATUS OF DRAINS AND STP LOCATED IN THE STATE OF UTTAR PRADESH**

<b>CPCB (Post monsoon 2023)</b>	<b>UP STATE</b>
<b>Baghat:</b>	Drains-5 (22.64 MLD); STP- 14 MLD; No sewer line; Proposed STP- 19 MLD FPZ- Nil
<b>Ballia:</b> 1 drain, flow- 64.8 MLD with BOD- 4,3 TPD	STP-0, Drain-1 @ 14.67 MLD (6 minor); proposed STP- 20 MLD (timeline- May 2025); Pumping station- what is the status? Household connection- May 2026
<b>Kanpur:</b> Tot drains- 31 Tot sewage- 213.01 MLD Mixed drains- 12 (5 on Gangaji and 7 on Pandu river)  22 drains discharging into Gangaji having flow 113.29 MLD and BOD Load 12.79 TPD and 9 drains discharge into river Pandu having flow 99.72 MLD and BOD Load 9.17 TPD	Drains- 33 (426 MLD- 18 drains on Gangaji & 8 on Pandu); 5 STP- 374.5 MLD treated;

<p>(10 drains on Gangaji and 6 on Pandu are tapped)</p> <p><b>** Compliance report of STP- pg. 39578</b> Pg 39672 Jan 2024: FC (MPN/100ml)- 3600 @ Nanamau bridge 10,200 @ Jajmau pumping station</p>	
<p><b>Sambhal</b></p>	<p>No drain polluting Gangaji or tributaries</p>
<p><b>Meerut:</b> 4 drains discharging into river Kali East having flow 911.66 MLD and BOD Load 241.25 TPD. 1 drain into Gangaji- 24.88 MLD flow Total sewage- 936.54 MLD</p> <p>Mixed drains- 4 (Kali east river)</p>	<p>Drains- 8 Generation- 356.68 MLD STP- 18 Operational capacity- 180.83 MLD Untapped drains- 8 Final discharge- Rivers Kali, Hindon, Gangaji</p>
<p><b>Chandauli:</b> 5 drains, flow- 78.19 MLD Mixed drains- 2</p>	<p>Drains-2 (32.01 MLD); Proposed STP- 45 MLD @Rauna village (at tendering phase- will be complete 2 yrs thereafter)</p>
<p><b>Fatehpur:</b> 1 drains, FCM</p>	<p>Drains-3 Generation- 17.53 MLD STP- 2 proposed (36 MLD in 2yrs, 18 months) Final discharge point- Sasur Khaderi river</p>
<p><b>Ghazipur:</b> 31 drain, 68.01 MLD- flow, BOD- 5.2</p> <p>Pg. 39673: FC Report (MPN/100 ml) @zamia- 3800 @ tarighat- 9400</p>	<p>Drains- 35 (39.648 MLD); STP 21 MLD (utilisation- 3.5 MLD) 23 drains will be connected; drains tapped- 0; sewerage network will be laid by- 31.05.25;</p>
<p><b>Mirzapur:</b> Total- 45 drains; 37 on Gangaji (129.85 MLD) and 8 drains (13.93mld) on Jargo- Ojhala River</p> <p>Total flow- 143.78 MLD</p>	<p>Drains-49 (33.92 MLD); tapped- 18, untapped- 31; STP- 4 (all non- complying) (41 drains in Gangaji and 8 in jargo river)</p>

<p>10 drains in Gangaji are tapped. Mixed drains- 3 (2 on Gangaji and 1 on Jargo river)</p> <p><i>Pg. 39673, FC count (MPN/100ml)</i> <i>@ Vindhyachal- 790</i> <i>@ D/s Mirzapur- 8400</i></p>	
<p><b>Varanasi:</b> 47 (Gangaji- 31 drains- flow 49.32 MLD, 29 tapped); Varuna 16 drains- 435.5 MLD, tapped 3 drains Flow- 484.82 MLD Mixed drains- 1 (on Gangaji)</p> <p><i>**Info on Assi river not given</i></p> <p><i>Pg. 39673: FC report</i> <i>@ Vishwasundari bridge- 700</i> <i>@ Malviya bridge- 7900</i></p>	<p>Drains- 44 (39 tapped, 3 partially tapped &amp; 2 untapped; 7 STP- 420 MLD capacity &amp; 333.5 MLD utilisation; 4 STP- Non compliant; 1 STP of 28 MLD is under construction at Bhagwanpur timeline- 6.12.25</p>

## OBSERVATION &amp; RECOMMENDATIONS

STATE	OBSERVATION FROM STATE AFFIDAVIT	RECOMMENDATIONS
Baghpat	Drains-5 (22.64 MLD); STP- 14 MLD; No sewer line; Proposed STP- 19 MLD FPZ- Nil, BMW- CBWTF (location not known); Legacy waste & MSW-treatment underway	<ul style="list-style-type: none"> <li>➤ Flood plain zoning- Rivers Hindon, Kali, Krishna (+River Restoration Plan)</li> <li>➤ Household Sewerline connections</li> <li>➤ Adequate STP upgradation/ new STP</li> <li>➤ Reuse/ recycle of STP water plan (within 5 kms of the STP)</li> <li>➤ Status of pumping stations</li> <li>➤ Timeline for disposal of legacy waste</li> <li>➤ Groundwater quality survey</li> <li>➤ Industrial effluents- separate drain with Recycling- reuse plan (within 3 kms of the industry)</li> <li>➤ mixed drains- Remediation Plan</li> </ul>
Meerut	Drains-8 (356.68 MLD); STP- 18 (180.83 MLD) **8 drains are untapped BMW- CBWTF Meerut; FPZ- right bank of Gangaji with pillars.  (February affidavit- Hotels- 160 CTE/CTO- 35)	<ul style="list-style-type: none"> <li>➤ Tapping and diversion of all drains to treatment facility</li> <li>➤ Flood plain zoning- Rivers Yamunaji, Gangaji, Hindon, Kali, Krishna (+River Restoration Plan)</li> <li>➤ Household Sewer line connections</li> <li>➤ Adequate STP upgradation/ new STP</li> <li>➤ Reuse/ recycle of STP water plan</li> <li>➤ Industrial effluent discharge drains to be separated from domestic (wherever possible)</li> <li>➤ Status of pumping stations (operational) and timeline for future projects</li> <li>➤ Groundwater monitoring of Hindon River basin (especially Kali river)</li> </ul>

		<ul style="list-style-type: none"> <li>➤ Remediation/ Treatment Plan for 4 mixed drains (alongwith time line)</li> <li>➤ What is the status of Hotels operating without consent?</li> </ul>
Sambhal	<p>Urban and rural drainage systems in Sambhal district do not contribute to direct sewage pollution in the Gangaji. All drains were found flowing in the opposite direction of the river or terminated into local treatment systems. Necessary sewage treatment mechanisms are in place to prevent direct discharge into the Gangaji. (???)</p>	<ul style="list-style-type: none"> <li>➤ No info provided</li> <li>➤ Sot River pollution (Industrial effluent and domestic discharge)</li> <li>➤ Flood Plain zoning (alongwith timeline)</li> <li>➤ Where are the drains discharging?</li> </ul>
Kanpur	<p>Drains- 33 (426 MLD- 18 drains on Gangaji &amp; 8 on Pandu River); 5 STP- 374.5 MLD treated; Legacy waste remains- 12.743288 cubic metre (proposal @ 48.43 cr) FPZ- Gangaji demarcation pillars done; 3 months' time needed, Pandu river status- ?? BMW/HZW/MSW- all facilities available</p>	<ul style="list-style-type: none"> <li>➤ Compliance of non-operating/ non complying STP</li> <li>➤ Status of 12 mixed drains (with Remediation Plan)</li> <li>➤ Testing of STP sludge before dumping into landfill site or agri field (as it may contain heavy metals)</li> <li>➤ Monitoring Plan for "zero" solid waste/ plastic in nalas/ drains and rivers</li> <li>➤ Online monitoring of all drains/ nalas/ industrial drains (by CPCB)</li> <li>➤ STP/ETP water Reuse/ Recycle Action Plan</li> <li>➤ STP Emergency Plan- during floods/monsoons/ overflow and non-operation.</li> <li>➤ Online monitoring of pumping stations</li> </ul>

		<ul style="list-style-type: none"> <li>➤ Groundwater quality assessment (especially near industrial areas)</li> <li>➤ River- Restoration Plan (&amp; FPZ) of Gangaji and Pandu river (alongwith timeline)</li> </ul>
Fatehpur	<p>Drains- 3 (17.53 MLD); 2 STP- 36 MLD proposed &amp; land is earmarked (timeline- 2 yrs, 18 months) BMW-2 CBWTF; Legacy waste- No; MSW plant- 50 TPD FPZ- for Gangaji work in progress</p> <p>(**July 24 affidavit- Hotels- 22 CTE/CTO- No; Drains- 5 Generation 106.10 MLD Colour- Blackish) Final discharge point- Sasur Khaderi river Nov 24 Affidavit: mentions 3 drains with generated sewage @ 28.98 MLD)</p>	<ul style="list-style-type: none"> <li>➤ Final discharge point- <i>Sasur Khaderi</i> river (Restoration plan needed)</li> <li>➤ Dumps of Chromium found at various places (eg. Ashapur and Goudhrauli village)- Remediation and survey of ground water</li> <li>➤ Sewerage is not only an urban problem but also a rural hazard. Sewer network and treatment facilities for rural areas</li> <li>➤ MSW/ Legacy waste- Action plan (agri field, road sides, drains were full of garbage)</li> <li>➤ Industrial solid waste- eg. ash/ chromium (with mercury was disposed of on roads and fields)</li> <li>➤ Ground water testing and remediation</li> </ul>
Chandauli	<p>Drains-2 (32.01 MLD); Proposed STP- 45 MLD @Rauna village (at tendering phase- will be complete 2 yrs thereafter) MSW/ Legacy waste- No; MSW Plant under progress- 50 TPD; BMW- 4 CBWTF FPZ- NIH Roorkie</p>	<ul style="list-style-type: none"> <li>➤ River restoration and FPZ- Gangaji, Karamnasa, Chandraprabha and Garai Rivers</li> <li>➤ Legacy waste disposal facility</li> <li>➤ MSW plant- under construction</li> <li>➤ Treatment Plan for 2 mixed drains (as per CPCB compliance report)</li> </ul>

Varanasi	<p>Drains- 44 (39 tapped, 3 partially tapped &amp; 2 untapped);          7 STP- 420 MLD capacity &amp; 333.5 MLD utilisation;          4 STP- Non compliant;          1 STP of 28 MLD is under construction at Bhagwanpur          timeline- 6.12.25;          Legacy waste- 1284806MT (timeline- ???)          BMW- 4 CBWTF</p>	<ul style="list-style-type: none"> <li>➤ FPZ- Gangaji (some Notification cited); Varuna river- 6 months;</li> <li>➤ Assi river- Not mentioned as river but as a drain</li> <li>➤ Varuna &amp; Assi- River rejuvenation plan alongwith FPZ and encroachment removal.</li> <li>➤ MSW/Legacy waste disposal</li> <li>➤ Compliance of all STP in timebound manner</li> <li>➤ Why is Assi River partially tapped??</li> <li>➤ Where is industrial effluent discharged? Local- small scale dyeing units?</li> <li>➤ Action plan for overflowing drains (on Varuna river)</li> <li>➤ How are 3 partially treated drains being managed?</li> <li>➤ Tourism (Ecological) Plan-Monitoring Plans of STP/ Solid waste/ Hotels/ Ghats/ Aquatic species and River water quality</li> <li>➤ Treatment Plan for 1 mixed drain (alongwith timeline)</li> </ul>
Mirzapur	<p>Drains-49 (33.92 MLD);          tapped- 18, untapped- 31;          STP- 4 (all non-complying)          Legacy waste- 1 lakh MT/ 8803 MT treated; and          MSW- 94 TPD/ treated- 70 TPD          BMW- CBWTF outside RO's jurisdiction (?)          (January 24 affidavit- Hotels- 76 CTE/CTO- 0;          Waste90000Tonn 1000 MT</p>	<ul style="list-style-type: none"> <li>➤ River restoration Plan for Gangaji and Jargo- Ojhala river</li> <li>➤ STPs that are non-compliant as per CPCB- time bound compliance</li> <li>➤ Action plan for 31 untapped drains (till interception and diversion is done)</li> <li>➤ Cover the treatment gap for MSW and legacy waste (also propose timeline for it)</li> </ul>

	+175; Treated- 8803 MT; Units- 6 Effluent- 396.5 KLD) (February 24 affidavit- Hotels- 11 CTE/CTO- 0;)	<ul style="list-style-type: none"> <li>➤ What action has been taken on hotels operating without consent and disposing into local drains?</li> </ul>
Ghazipur	Drains- 35 (39.648 MLD); STP- 21 MLD (utilisation- 3.5 MLD) 23 drains will be connected; drains tapped- 0; sewerage network will be laid by- 31.05.25; Industries- 2; 1 Distillery- ZLD and 1 Govt Opium unit- ETP installed; MSW (41TPD)- 50 TPD plant under construction; Legacy waste- processed (?)	<ul style="list-style-type: none"> <li>➤ What is the status of industrial drain/ mixed drain?</li> <li>➤ Timeline for FPZ</li> <li>➤ 35 Untapped drains- Sewage Disposal Plan till final remediation system is provided</li> <li>➤ How is MSW processed?</li> <li>➤ STP and pumping stations- when will it be properly functional?</li> </ul>
Ballia	STP-0, Drain-1 @ 14.67 MLD (6 minor); proposed STP- 20 MLD (timeline- May 25); Household connection- May 26 Legacy waste- 337714. 50 MT- disposed of (how??) MSW plant- 50 TPD *mechanical segregation. (36.50 TPD generation) BMW- 4310.25 kg/ month---- CBWTF Ghazipur (3105.60)  (As per April & July affidavit) Hotel- 24 Notice issued to all. Mining- 2 FIR; FPZ- work in progress by NIH by Dec 2024;	<ul style="list-style-type: none"> <li>➤ What is the progress on STP construction and pumping station?</li> <li>➤ Is Kathal nala a sewage drain or natural stream originating from surhatal and draining into Gangaji (that flows backwards during monsoon to recharge the lake?)</li> <li>➤ What is the remediation plan for 6 minor drains contributing to pollution of Kathal nala/ stream and thereafter Gangaji?</li> <li>➤ Remediation of legacy waste and MSW</li> <li>➤ What is the status of hotels operating without CTE/CTO??</li> </ul>

	<i>Industry-</i>	<i>Unit-</i>	<i>I</i>	
	<i>Discharge</i>	<i>40,000</i>	<i>Lts/day</i>	<i>ETP</i>
	<i>operational</i>			

## COMMON RECOMMENDATIONS

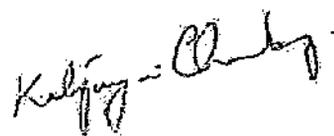
Suggestion	Timeline
1. Monitoring of Action Plan at two- tier level: i) NMCG; ii) DGC (with accountability of authorities)	
2. Mapping of all Rivers, wetlands, water bodies and drains- delineating buffer areas/ FPZ (as per 2016 Gangaji rejuvenation Notification). Divert stormwater and adopt rainwater harvesting in River Restoration Action Plan.	
3. Sustainable design of STPs/ CETP- with the concept of Reuse, Recycle & Recovery imbibed in project design.	
4. Uninterrupted operation of exiting STPs (power supply/ skilled man power/ sewer line connections)	
5. Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	
6. In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by- pass.	
7. Water Quality Audit should be carried out at regular intervals for all polluting industries. Assuming minimum dilution capacity of the rivers, only properly treated waste water should be allowed to join nalla/ streams.	
8. Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for enforcement of prescribed standards.	
9. The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.	

10. Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/ or landfills.	
11. Clear all solid waste along the river banks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone or any other eco-sensitive sites, by imposition of strict penalties through local bodies.	
12. Remediation/ Treatment plan for mixed drains (domestic+ industrial, for eg. STP sludge at Bingwana reportedly had heavy metals, similarly at Jajmau)	
13. Reuse and recycle of treated wastewater (within 3-5 kms of STP/ CETP)	
14. Enhance river-related development control regulations, planning norms, and bye-laws in the <i>Master Plan 2041</i> .	
15. Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.	
16. The quality of soil where the industrial effluents/ waste are being disposed needs be checked periodically to ensure the natural balance. (For eg. Goudrauli village, Fatehpur etc)	
17. Prompt Information/ warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For eg. information about heavy metal contamination of groundwater in Fatehpur/ Kanpur)	
18. <i>Progress- Monitoring Systems</i> that observe the water pollution trend over time and measure the effectiveness of control measures.	
19. Convergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards <i>River-Sensitive Development</i> . Eg. phasing out harmful chrome tanning system with something more eco-friendly. Or dyeing fabric with natural colors rather than chemicals.	

The Synopsis is submitted accordingly for the kind perusal of the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

New Delhi

Dated 02.03.2025



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9871741764  
katyaynichaubey986@gmail.com

## COMMON RECOMMENDATIONS

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The Synopsis is submitted accordingly for the kind perusal of the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी वन प्रभाग, कानपुर नगर (उ.प्र.)

पत्र संख्या - 4578/29-5

दिनांक 02/04/2025

सेवा में,

अपर परियोजना निदेशक,  
राज्य स्वच्छ गंगा मिशन,  
उ०प्र०, लखनऊ।

विषय - मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए०-200/2014 (IA No. 340/2022, M.A. No. 872/2018/2014 & 480/2018) एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 04.03.2025 एवं 20.03.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ - कार्यालय राज्य स्वच्छ गंगा मिशन, उ०प्र०, लखनऊ का पत्रांक 464/250/एस.एम.सी.जी. यूपी/15 दिनांक 28.03.2025

महोदय,

निवेदन है कि उपरोक्त सन्दर्भित पत्र द्वारा प्राप्त निर्देश के अनुपालन में विषयगत वांछित सूचना निर्धारित प्रारूप-1 एवं 2 में सम्बन्धित विभागों से प्राप्त सूचना संकलित कर आपकी सेवा में आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक:- उपरोक्तानुसार।

(दिव्या)

जिला गंगा समिति, कानपुर नगर  
प्रभागीय निदेशक/सदस्य संयोजक

पत्रांक 4578/29-5 02/04/25 समदिनांक।

प्रतिलिपि - निम्नलिखित की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ०प्र०, लखनऊ।
2. सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, कानपुर नगर।
4. श्री मिथलेश मिश्रा, यूनिट हेड (के एंड पी) राज्य स्वच्छ गंगा मिशन, उ०प्र०, लखनऊ।
5. सुश्री प्रियंका स्वामी, स्टैण्डिंग काउन्सिल, उ०प्र० सरकार, राष्ट्रीय हरित अधिकरण, नई दिल्ली।

(दिव्या)

जिला गंगा समिति, कानपुर नगर  
प्रभागीय निदेशक/सदस्य संयोजक

## Format-1

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers											
1	Kanpur Nagar	Sewage															
2		Bio- Medical Waste	<p>02 Number of Common Biomedical Waste Treatment Facility are Operating in Kanpur Nagar. CBWTFs Capacities of are respectively:</p> <p>1- M/s Willworld Environmental Village Chaudharypur Bithoor, Mandhana Road, Kanpur Nagar :</p> <table border="1"> <tr> <td>Incerator</td> <td>100 Kg/Hr</td> </tr> <tr> <td>Autoclave</td> <td>250 kg/hr</td> </tr> <tr> <td>Shredder</td> <td>50 kg/hr</td> </tr> </table> <p>2. Medical Pollution Control Committee, 148 , Bhailamau Bheemsen Road Bhauti Kanpur Nagar) situated in Kanpur Nagar</p> <table border="1"> <tr> <td>Incerator</td> <td>200 Kg/Hr</td> </tr> <tr> <td>Autoclave</td> <td>1000 Kg/Hr</td> </tr> <tr> <td>Shredder</td> <td>100 kg/hr</td> </tr> </table>	Incerator	100 Kg/Hr	Autoclave	250 kg/hr	Shredder	50 kg/hr	Incerator	200 Kg/Hr	Autoclave	1000 Kg/Hr	Shredder	100 kg/hr	Same as Earlier. 02 Nos CBWTF are Operating with having CTO (Air & Water) and Authorization.	Not Required
Incerator	100 Kg/Hr																
Autoclave	250 kg/hr																
Shredder	50 kg/hr																
Incerator	200 Kg/Hr																
Autoclave	1000 Kg/Hr																
Shredder	100 kg/hr																
3		Municipal Solid Waste															
4		Legacy waste															
5		Industries versus Hazardous Waste	458 Nos. of identified Hazardous waste Generate Units in Kanpur Nagar. These Units are attached to 02 Nos. of TSDF for Treatment of Hazardous Waste. 02 Number of Treatment Storage and Disposal Facility are Operating in	Same as Earlier. 02 Nos TSDF's are Operating with having CTO (Air & Water) and Authorization.	Not Required	UPPCB											

		Kanpur Dehat. TSDF Details are respectively:  1- M/s Bharat Oil and Waste Management Khumbi Kanpur Dehat 2- UP Waste Management Project (a Division of Re- Sustainability Ltd) Khumbi Kanpur Dehat in Kanpur Dehat.			
6	STP for treating sewage from drains flowing into River Ganga or its tributaries				
7	Hotel /Ashrams/ Dharmshala 's/Residenti als Complexes abutting River Ganga or its tributaries				
8	Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	As per CPCB Report Wazidpur, Sheetla bazar and Buddiyaghat Drains were considered as Mixed Drain as Tannery Effluent was found due to overflow in these drains as Old 36 MLD CETP was inadequate for the Quantity of Treatment.	Wazidpur drain, and Buddiyaghat Drain have being permanently tapped and Sheetla bazar drain has been temporary tapped. These drains are connected to Pumping Station's.	DPR for improvermen t of exting I&D for Sheetla bazar drain has been sent to NMCG for its approval by UP Jal Nigam (Rural) Ganga Pollution Control Unit, Kanpur Nagar.	UP Jal Nigam (Rural) Ganga Pollution Control Unit, Kanpur Nagar.
9	Regulations of Flood Plain Zone				
10	Afforestatio n				

		/Plantation/ along the banks of River Ganga ,its tributaries ,and flood plain zones			
11		Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries			
12		Plastic Waste			

Department Name:- **UPPC B**  
**Kampus Nagar.**

  
 Sign of Authorized Signatory with seal:-  
 Authorised Officer Name & Designation:-  
 Authorised Officer Mobile Number:-

**Format-2**

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers

40855

Department Name:-

Sign of Authorized Signatory with seal:-  
Authorised Officer Name & Designation:-  
Authorised Officer Mobile Number:-

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014). Related to U. P. Jal Nigam (Rural)

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
1	Kanpur	Sewage	<b>Ganga River Drains:</b> <b>Bithoor-</b> Total- 6 Tapped Drain- 6 <b>Kanpur-</b> Total-18 Tapped- 11 Untapped- 6 Storm Drain-1  <b>Pandu River Drains:</b> Total- 9 Tapped-1 Untapped-6 Partially Tapped-2  <b>Total Drain- 33</b>	<b>Ganga River Drains:</b> <b>Bithoor-</b> Total-6 Tapped Drain- 6 <b>Kanpur-</b> Total- 18 Tapped- 11 Untapped- 6 Storm Drain-1  <b>Pandu River Drains:</b> Total-9 Tapped-4 Untapped-3 Partially Tapped-2  <b>Total Drain- 33</b>	The DPR of the I&D work of the said untapped 11 drains with an estimated cost of Rs. 166.45 crore is sent to NMCG New Delhi for approval by UPJN(R) vide letter no. 130/W-3/05 dated 03.02.2025.	Jal Nigam/ ULB's/U PPCB
6		STP for treating sewage from drains flowing into River Ganga or its tributaries	<b>4 Nos. STP (UPJN-R)</b> Jajmau STP- 130 MLD Jajmau STP- 43 MLD Sajari STP- 42 MLD Bingawan STP- 210 MLD  <b>2 Nos. STP (UPJN-U)</b> Jajmau STP- 36 MLD Baniyapur STP- 15 MLD	<b>5 Nos. STP(UPJN-R)</b> Jajmau STP- 130MLD Jajmau STP- 43 MLD Sajari STP- 42 MLD Bingawan STP210MLD Panka STP- 30 MLD  <b>2 Nos. STP (UPJN-U)</b> Jajmau STP- 36 MLD Baniyapur STP- 15 MLD	According to the population of the year 2024, a total of 426 MLD sewage is being generated in Kanpur city, against which sewage treatment plants of 506 MLD total capacity are installed. At present, 80 MLD surplus sewage treatment capacity is available. Hence there is no need to build a new STP.	Jal Nigam/ UPPCB

  
 परियोजना प्रबन्धक  
 गंगा प्रदूषण नियन्त्रण इकाई,  
 उत्तर प्रदेश जल निगम (ग्रामीण),  
 कानपुर

Department Name: - U. P. Jal Nigam (Rural)

Sign of Authorized Signatory with seal: -

Authorised Officer Name & Designation: - Mohit Chak,  
 Project Manager

Authorised Officer Mobile Number: - 9473942739

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/ officers
	<p>➤ Compliance of non-operating/ non complying STP</p>	<p><b>5 Nos. STP(UPJN-R):</b></p> <p>As per the test report of IIT Kanpur dated 05.02.2025 130 MLD STP Jajmau, 42 MLD STP Sajari and 30 MLD STP Panka have been found compliant in COD, BOD, TSS. Remaining 2 No. of STP namely 43 MLD STP Jajmau and 210 MLD STP Binagawan are non-compliant. At present, 43 MLD STP is operational and is in the process of biomass generation, after which the said plant will become compliant by end of April, 2025.</p> <p>210 MLD STP Bingawan is currently in non-compliant state, for which it is proposed to get the work of de-sludging of aeration lagoon. Approval for this work has been given by NMCG NewDelhi vide letter No. Pr- 12012 / 7/ 2018 /PPP /NMCG dated 25.07.2024.</p> <p>The work of which is under execution by M/s KRMPL, which will be completed by the firm by end of May, 2025. After which 210 MLD STP will be in compliant state. It is also to be informed action is being taken to impose penalty on the working firm as per rules under relevant sections of the Concession Agreement for not achieving KPI standards in 210 MLD STP.</p>	<p>UPJN-R</p>
	<p>Testing of STP sludge before dumping into landfill site or agri field (as it may contain heavy metals)</p>	<p>Land Fill Site: Concessionaire M/s KRMPL Kanpur has been directed by this office letter no. 152/W-12/15 dated 13.2.2025 to get the sludge generated from the sewage treatment plants operating in Jajmau Bingawa, Sajari area of Kanpur city tested from IIT Kanpur and UP Waste Management Project (TSDF), Akbarpur, Kanpur Dehat. In compliance of which sludge testing report from IIT Kanpur has been received on dated 25-02-2025.</p> <p>According to the report received from IIT Kanpur, the amount of chromium was found to be 9.57 mg/g at 130 MLD STP Jajmau, 0.28 mg/g at 42 MLD STP Sajari, 0.37 mg/g at 210 MLD STP Bingawan and 0.40 mg/g at 30 MLD STP Panka. The amount of chromium at all STPs except 130 MLD STP Jajmau was found to be in accordance with the prescribed standard (5 mg/g) of CPCB.</p> <p>The excess amount of chromium at 130 MLD STP Jajmau is due to illegal ingress of untreated effluent of tanneries established in Jajmau area with domestic sewage. Also, instructions have been given to M/S KRMPL, Kanpur to develop a system for</p>	<p>UPJN-R</p>

# 40858

		disposal of hazardous sludge found at 130 MLD STP Jajmau to M/s Uttar Pradesh Waste Management Project (TSDF), Akbarpur, Kanpur Dehat. Timeline- June, 2025	
	STP Emergency Plan- during floods/monsoons/ overflow and non-operation.	No STP under UPJN-R is in flood zone. Also to ensure continuous operation of STPs power backup in form of DGs are arranged at all STPs.	<b>UPJN-R</b>
	Online monitoring of pumping stations	Operation and Maintenance work of 15 Nos. Sewage Pumping Stations is being done by M/s KRMPPL under the HAM Project through Concessionaire Agreement 14/G.M./2018-19. Out of the above 15 Nos. SPSs, Online Monitoring System is installed only on 03 Nos. SPSs, but it is not functional and the work of installation of Online Monitoring System is required on the remaining 12 Nos. SPSs. According to Concessionaire Agreement, installation, Operation and Maintenance work of Online Monitoring System at all Sewage Pumping Stations is to be done by M/s K.R.M.P.L. This office of the Executive Engineer, Division Office (E&M), U.P. Jal Nigam (Rural), Kanpur has been instructed several times to implement/install the Online Monitoring System through various letters. Timeline- June, 2025	<b>UPJN-R</b>

  
परियोजना प्रबन्धक  
गंगा प्रदूषण नियन्त्रण इकाई,  
उत्तर प्रदेश जल निगम (ग्रामीण),  
कानपुर

Department Name: - U. P. Jal Nigam (Rural)

Sign of Authorized Signatory with seal: -

Authorised Officer Name & Designation: - Mohit Chak,  
Project Manager

Authorised Officer Mobile Number: - 9473942739

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

<i>Sr No.</i>	<i>District Name</i>	<i>Particulars</i>	<i>Status Two Years Ago</i>	<i>Current Status</i>	<i>Future Expected Status</i>	<i>Responsible Department/officers</i>
6	Kanpur	STP for treating sewage from drains flowing into River Ganga or its tributaries	There is no any STP under supervision of UPJN(U) for treating sewage from drains flowing into River Ganga or its tributis.Only Domestic Sewage are being treated through sewer network. STP/CETP (UPJN-U) 1-Jajmau CETP-36 MLD(Operational) 2-Baniyapur STP-15 MLD(Non Operational)	There is no any STP under supervision of UPJN(U) for treating sewage from drains flowing into River Ganga or its tributis.Only Domestic Sewage are being treated through sewer network. STP/CETP (UPJN-U) 1-Jajmau CETP-36 MLD(Operational) 2-Baniyapur STP-15 MLD(Non Operational)	-	Jal Nigam urban/UPPCB

  
**Executive Engineer**  
**Construction Division-Ist**  
**U.P. Jal Nigam (Urban)**  
**Kanpur**

Department Name: - U. P. Jal Nigam (Urban)

Sign of Authorized Signatory with seal: -

Authorised Officer Name & Designation: -Vishal Singh

(Executive Engineer)

Authorised Officer Mobile Number: -9473942741

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/of ficers
1	Kanpur	Sewage				
2		Bio- Medical Waste				
3		Municipal Solid Waste	The city has developed a structured waste processing system. 800 TPD of wet waste is now processed into compost and biogas, while 700 TPD of dry waste is handled at MRFs. RDF (Refuse-Derived Fuel) production was operational.	Along with 800 TPD of wet waste is now processed into compost and biogas, while 700 TPD of dry waste is handled at MRFs. RDF (Refuse-Derived Fuel) production is operational, and MOU to establish a waste-to-energy CBG Plant in association with CUGL has been done. Wet waste is being processed in big societies by forming RWA (Residential Welfare Association). A Private enterprise SWAHA is processing wet waste generated from Bulk Waste Generators. A New 5 TPD capacity MRF has started functioning from 12.03.2025 in Saraymita.	Future plans include enhanced source segregation strategies, citizen participation, and expansion of decentralized processing facilities are key focus areas. CBG Waste to Energy Plant in collaboration with CUGL will also be functional to improve sustainability.	Kanpur Municipal Corporation/ Additional Municipal Commissioner -02
		C&D Waste (TPD)	Annually, around 46,800 tons of construction and demolition (C&D) waste is generated due to urban development, road construction, and demolition of old structures. Earlier, much of this waste was discarded in open plots, leading to soil degradation and space constraints.	The city has successfully implemented a system to treat 100% of C&D waste. Waste is now systematically collected, segregated, and processed using crushing units. The processed material is reused in construction activities, road base layers, and other infrastructure projects, reducing the environmental impact.	Moving forward, the city plans to expand C&D waste recycling facilities and promote sustainable construction practices. Steps will be taken to encourage the use of recycled materials in new construction projects, thereby fostering a circular economy approach.	Kanpur Municipal Corporation/ Additional Municipal Commissioner -02
4		Legacy waste	Over the years, an estimated 1,748,937 tons of legacy waste accumulated in dumpsites across	As part of remediation efforts, 574,058 tons of legacy waste have been treated through bio-mining	A comprehensive assessment was conducted, and a proposal worth Rs.	Kanpur Municipal Corporation/

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		Kanpur. This waste consisted of mixed debris, plastics, decayed organic matter, and hazardous residues, leading to severe environmental and health hazards. The presence of this waste caused groundwater contamination and emitted harmful gases.	and bio-remediation techniques. These methods have helped in waste segregation, recovery of recyclable materials, and reduction of the waste footprint. The cleared land is being repurposed for urban infrastructure and green spaces.	48.43 crore was submitted to the state authorities for the complete disposal of legacy waste. The plan included waste characterization, selection of appropriate disposal methods, and potential resource recovery mechanisms.	Additional Municipal Commissioner -02
5	Industries versus Hazardous Waste				
6	STP for treating sewage from drains flowing into River Ganga or its tributaries				
7	Hotel /Ashrams/ Dharmshala's/Residential Complexes abutting River Ganga or its tributaries				
8	Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries				
9	Regulations of Flood Plain Zone				
10	Afforestation /Plantation/along the banks of River Ganga ,its tributaries ,and flood plain zones				
11	Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries				
12	Plastic Waste	Plastic waste used to process through MRF Plant and EPR (Extended Producer Responsibility) mechanism.	A Dry waste processing facility is operational with a baling, shredding, washing, and pyrolysis plant. The system can process significant quantities of plastic waste, converting it into fuel and recyclables. KMC is collecting and	Plans to enhance plastic waste recycling, promote alternative uses such as plastic road construction, and increase the capacity of pyrolysis plants for better waste conversion.	Kanpur Municipal Corporation/ Additional Municipal Commissioner -02

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				processing plastic from Storm Water Drains drains in association with Plastic Fishers Agency.		
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**Department Name: -Kanpur Municipal Corporation, Kanpur**

**Sign of Authorized Signatory with seal: -**

**Authorised Officer Name & Designation: - Divakar Bhaskar (Environmental Engg.)**

**Authorised Officer Mobile Number: - 8429525850**

*div*  
*01/04/25*  
*EB*

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Sr No.	District Name	Particulars		Status Two years Ago	Current Status	Future Expected Status	Responsible Department/officers
9	Kanpur Nagar	Regulations of Flood Plain Zone	Ganga Ji River	Flood Plain Zone Was notified vide GO No. 164/2020/2031/20-07-सि-4-07(एन0जी0टी)/16 टी0सी0 दिनांक 04.09.2020	Demarcation of Flood plain Zone has been done.	-	UP Irrigation and Water Resource Department
			Pandu River	-	Request letter to The Director, National Institute of Hydrology has been Dispatched for Demarcation of Flood Plain Zone	Timeline-10 month	

Department Name:- UP Irrigation and Water Resource Department

  
 अधिशासी अभियन्ता  
 01.04.20  
 Kanpur प्रखण्ड निचली गंगा नहर  
 Kanpur  
 Executive Engineer  
 Kanpur Division, Lower Ganga Canal, Kanpur  
 Mo. 9415615960

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
1	Kampur Nagar	Sewage	--	--	--	--
2		Bio- Medical Waste	--	--	--	--
3		Municipal Solid Waste	--	--	--	--
4		Legacy waste	--	--	--	--
5		Industries versus Hazardous Waste	--	--	--	--
6		STP for treating sewage from drains flowing into River Ganga or its tributaries	--	--	--	--
7		Hotel /Ashrams/ Dharmshala's/Residentials Complexes abutting River Ganga or its tributaries	--	--	--	--
8		Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	--	--	--	--
9		Regulations of Flood Plain Zone	--	--	--	--
10		Afforestation /Plantation/along the banks of River Ganga ,its tributaries ,and flood plain zones	In around 145.0 ha 232000 plants had been planted along the banks of River Ganga ,its tributaries ,and flood plain zones	As per the success percentage of december 2024 98.36% plants are still surviving	In this financial year 2025-26 around 50.0 ha land has been identified for plantation in which 125000 plants has to be planted	Forest Department
11		Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries	--	--	--	--
12		Plastic Waste	--	--	--	--

Department Name: - Forest Department

Sign of Authorized Signatory with seal:  
 Authorised Officer Name & Designation: - Divya, I.F.S.  
 Authorised Officer Mobile Number: - 7839435162

प्रभागीय निदेशक  
 सामाजिक वानिकी प्रभाग  
 कानपुर

Format-2

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
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Department Name: - Forest Department

Sign of Authorized Signatory with seal: -

Authorised Officer Name & Designation: - Divya, I.F.S.

Authorised Officer Mobile Number: - 7839435162

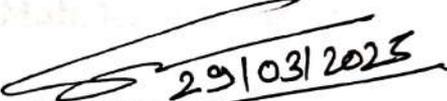
  
 प्रभागीय निदेशक  
 सामाजिक वानिकी प्रभाग  
 काभपुर

**Format-1**

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

<b>Sr No.</b>	<b>District Name</b>	<b>Particulars</b>	<b>Status Two Years Ago</b>	<b>Current Status</b>	<b>Future Expected Status</b>	<b>Responsible Department/officers</b>
1.	Kanpur nagar	Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries	One lease is excuted on dated 02-06-2023 area is tehsil bilhour village Tari pathakpur gata no. 12 to 57 area 22.00 hectare River ganga	On going	After three years lease will be expire on 01-06-2028	Mining Department Kanpur nagar Mines officer

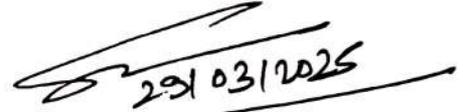
Department Name: - Mines office Kanpur nagar

  
 ( SUNNY KOUSHAL )  
 MINES OFFICER,  
 KANPUR NAGAR.  
 Mob. No.8887534836

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
1.	-	-	-

Department Name: - Mines office Kanpur nagar



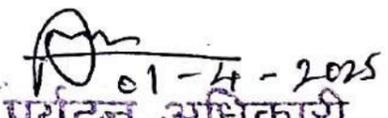
( SUNNY KOUSHAL)  
MINES OFFICER,  
KANPUR NAGAR.

Mob. No.8887534836

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
1	Kanpur Nagar	Sewage				
2		Bio- Medical Waste				
3		Municipal Solid Waste				
4		Legacy waste				
5		Industries versus Hazardous Waste				
6		STP for treating sewage from drains flowing into River Ganga or its tributaries				
7		Hotel /Ashrams/ Dharmshala's/Residential Complexes abutting River Ganga or its tributaries	NA	-	-	-
8		Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries				
9		Regulations of Flood Plain Zone				
10		Afforestation /Plantation/along the banks of River Ganga ,its tributaries ,and flood plain zones				
11		Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries				
12		Plastic Waste				

Department Name: - **UP Tourism**

Sign of Authorized Signatory with seal: - 

Authorised Officer Name & Designation: - **पर्यटन अधिकारी**  
**Dr Arjita Ojha**

Authorised Officer Mobile Number: -

**Tourist Officer**  
**Kanpur Nagar**  
**6389300543**

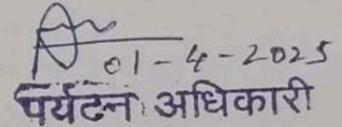
Format-2

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
	--	--	--

Department Name: - UP Tourism

Sign of Authorized Signatory with seal: -

  
01-4-2025

Authorised Officer Name & Designation: -

पर्यटन अधिकारी  
कानपुर नगर  
Tourist Officer  
Kanpur Nagar  
6389300543

Authorised Officer Mobile Number: -

## कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी वन एवं वन्य जीव प्रभाग, फतेहपुर

पत्रांक/2578/NGI.200/2014 फतेहपुर.

दिनांक 29/03/2025

सेवा में,

1. मुख्य चिकित्साधिकारी, मेरठ।
2. अधिशासी अधिवक्ता नगर पालिका/नगर पंचायत, फतेहपुर।
3. जिला पंचायतीशज अधिकारी, फतेहपुर।
4. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, प्रयागराज (नोडल एन०जी०जी०)।
5. अधिशासी अभियन्ता, सिंचाई विभाग (ड्रेनेज एवं निचली गंगा नहर खण्ड)।
6. अधिशासी अभियन्ता, जल निगम (शहरी एवं ग्रामीण) फतेहपुर।

विषय- माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल OA 200/2014 एमसी मेहता बनाम भारत संघ व अन्य में पारित आदेश दिनांक 04.03.2025 के अनुपालन के संबंध में।

सन्दर्भ-सचिव पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 उ०प्र०, शासन के पत्र संख्या एन०जी०टी० 273/81-7-2025-43(पर्या)/2014 टी०सी०-3 दिनांक 26.03.2025।

महोदय/महोदया,

उपरोक्त विषयक एवं संदर्भित पत्र का अवलोकन करने का कष्ट करे जिसके माध्यम से सुश्री प्रियंका स्वामी स्थायी अधिवक्ता की ईमेल जो जिलाधिकारी महोदय फतेहपुर को भी सम्बोधित है के द्वारा चाही गयी सूचनाओं के क्रम में सम्बन्धित सूचनाओं को संकलित कर उपलब्ध कराने के निर्देश दिये गये हैं।

उक्त के सम्बन्ध में आप सभी से अनुरोध है कि संलग्नक प्रारूपों पर तत्काल वांछित सूचनाओं को जिला गंगा समिति मेरठ को दिनांक 29.03.2025 की सांय तक उपलब्ध कराने का कष्ट करें।

उक्त प्रकरण में अगली सुनवाई दिनांक 02.04.2025 को निर्धारित है, अतः सम्बन्धित सूचनाओं उपलब्ध कराने हेतु व्यक्तिगत ध्यान आकर्षित करने का कष्ट करें।

नोट- 1. प्रारूप 2 पर चाही गयी वांछित सूचनायें Appellant द्वारा उपलब्ध कराये गये 19 बिन्दु वाले Recommendations के अनुसार उपलब्ध कराये।

2. समस्त सूचनाओं के अभिलेखों को सत्यापित एवं हस्ताक्षरित कर उपलब्ध कराये।

संलग्नक-उपरोक्तानुसार।

भवदीय,

(रामानुज त्रिपाठी)

प्रभागीय निदेशक/सदस्य संयोजक,  
जिला गंगा समिति, फतेहपुर।

संख्या / दिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, लखनऊ, उ०प्र०।
2. जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, फतेहपुर।
3. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, फतेहपुर।

(रामानुज त्रिपाठी)

प्रभागीय निदेशक/सदस्य संयोजक,  
जिला गंगा समिति, फतेहपुर।

बैठक दिनांक 27.03.2025 को अपरान्ह 01:45 बजे

संख्या- एन०जी०टी०-273 /81-7-2025-43(पर्या)/2014 टी०सी०-3

प्रेषक,

सुशांत शर्मा,  
सचिव,  
उ०प्र० शासन।

सेवा में,

पमुख सचिव,  
नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग,  
उ०प्र० शासन।

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

लखनऊ: दिनांक: 26 मार्च,

2025

विषय- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (I.A. No. 340/2022, M.A. No. 872/2018, 875/2014 & 480/2018) M.C. Mehta Versus Union of India & Ors. में पारित मा० अधिकरण के आदेश दिनांक 04.03.2025 के अनुपालन के संबंध में।

महोदय,

उपर्युक्त विषयक पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० शासन के पत्र संख्या- एन जी.टी.-246/81-7-2025-43(पर्या)/2014 टी०सी०-3, दिनांक 20.03.2025 का कृपया संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (I.A. No. 340/2022, M.A. No. 872/2018, 875/2014 & 480/2018) M.C. Mehta Versus Union of India & Ors. में पारित मा० अधिकरण के आदेश दिनांक 04.03.2025 के अनुपालन में अधोहस्ताक्षरी की ओर से दाखिल किये जाने वाले शपथ-पत्र को तैयार करने हेतु वांछित सूचना दिनांक 19.03.2025 तक पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को उपलब्ध कराने का अनुरोध किया गया है।

2- अवगत कराना है कि शासन के उक्त संदर्भित पत्र दिनांक 18.03.2025 के संदर्भ में अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, उ०प्र०, लखनऊ के पत्र संख्या- 430/0250/एस.एम.सी.जी./14, दिनांक 20.03.2025 द्वारा उपलब्ध करायी गयी सूचना के आधार पर उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा तैयार कर उपलब्ध कराये गये शपथ-पत्र को प्रकरण में आवद्ध स्थायी अधिवक्ता, सुश्री प्रियंका स्वामी को प्रेषित करते हुए उक्त शपथ-पत्र का अवलोकन करने, यदि किसी संशोधन की आवश्यकता हो, तो यथावश्यक संशोधन करते हुए शासन की ओर से दाखिल किये जाने वाले उक्त रिस्पान्स को तैयार कर वापसी के ई-मेल से उपलब्ध कराने का अनुरोध किया गया।

3- उक्त के क्रम में सुश्री प्रियंका स्वामी, स्थायी अधिवक्ता, एन०जी०टी०, नई दिल्ली के ई-मेल पत्र दिनांक 26.03.2025 (छायाप्रति संलग्न) द्वारा निम्नवत् अपेक्षा की गयी है :-

This is to inform you that we have received the instructions dated March 2025, issued in response to the communication sent by the undersigned counsel on 11th March 2025.

However, it is important to highlight that **Annexure 2**, which was intended to provide detailed information from each district, is currently unclear, inconsistent, and not uniformly formatted. This discrepancy makes it difficult to compile and present the data in a structured manner and even to argue in court.

To ensure clarity and uniformity, please prepare **separate annexures** for each district. Each annexure should begin with a brief introductory paragraph summarizing the key details,

followed by clear and structured responses to all the recommendations made by the Applicant. The data should be presented in the following prescribed formats:

**Format 1 – Status Summary Table**

Applicable for the following Particulars:

- Sewage
- Bio-medical Waste
- Municipal Solid Waste
- Legacy Waste
- Industries versus Hazardous Waste
- STP for treating sewage from drains flowing into River Ganga or its tributaries
- Hotels/Ashrams/Dharmshalas/Residential Complexes abutting River Ganga or its tributaries
- Industrial Effluent discharge from industries whose effluent flows into River Ganga or its tributaries
- Regulation of Flood Plain Zone
- Afforestation/Plantation along the banks of River Ganga, its tributaries, and flood plain zones
- Mining and Stone Crushing in river beds and flood plain zones of River Ganga or its tributaries
- Plastic Waste

In the below mentioned Format

Sr. No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status
1					
2					
3					

**Format 2 – Timeline for Implementation of Recommendations**

For the recommendations made by the appellant.

Sr. No.	Recommendation Provided	Timeline for Completion
1	(Recommendation 1)	(Specific Timeline)
2	(Recommendation 2)	(Specific Timeline)
3	(Recommendation 3)	(Specific Timeline)

Furthermore, please ensure that these details are briefly mentioned in the main affidavit, with the district-wise annexures attached separately for clarity and proper documentation.

Your urgent attention to preparing and submitting the revised annexures in the above formats is highly appreciated.

4- उल्लेखनीय है कि प्रकरण में मा० अधिकरण द्वारा पारित उक्त आदेश दिनांक 04.03.2025 के अनुपालन में अधोहस्ताक्षरी की ओर से शपथ-पत्र मा० अधिकरण में दाखिल किया जाना है। प्रकरण में अंतिम सुनवाई तिथि 02.04.2025 नियत है।

5- इस संबंध में मुझे यह कहने का निर्देश हुआ है कि प्रश्नगत प्रकरण में विचार-विमर्श हेतु प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन की अध्यक्षता में दिनांक 27.03.2025 को अपरान्ह 01:45 बजे, बापू भवन चतुर्थ तल स्थित सभाकक्ष संख्या-432 में एक बैठक आहूत की गयी है।

6- अतः अनुरोध है कि कृपया सुश्री प्रियंका स्वामी, स्थायी अधिवक्ता, एन०जी०टी०, नई दिल्ली के उक्त ई-मेल पत्र दिनांक 26.03.2025 द्वारा की गयी अपेक्षानुसार वांछित सूचनायें निर्धारित प्रारूप पर पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन (Email-envsection7@gmail.com) एवं

उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ (Email-ms@uppcb.in & ceo2@uppcb.in) को उपलब्ध कराते हुए ससमय प्रश्नगत बैठक में प्रतिभाग करने हेतु किसी भिन्न अधिकारी को निर्देशित करने का कष्ट करें।

संलग्नक-यथोक्त।

भवदीय,  
( सुशान्त शर्मा )  
सचिव।

संख्या एवं दिनांक तदैव

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- निजी सचिव, प्रमुख सचिव / सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
- 2- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निर्देश के साथ प्रेषित कि प्रश्नगत बैठक में वांछित अद्यतन सूचनाओं सहित ससमय प्रतिभाग करने का कष्ट करें।
- 3- प्रवेश पत्र कार्यालय, बापू भवन, उ०प्र० सचिवालय को इस निर्देश के साथ प्रेषित कि प्रश्नगत बैठक में प्रतिभाग करने वाले अधिकारीगण को प्रवेश पत्र निर्गत करने का कष्ट करें।
- 4- गाई फाइल।

आज्ञा से,  
( शैलेन्द्र कुमार )  
उप सचिव।

40874



Sushant Sharma &lt;sec.forestup@gmail.com&gt;

## URGENT CONSIDERATION Regarding Compliance of OA No 200 /2014 MC Mehta Vs Union of India & ors

1 message

priyanka swami <advpriyankaswami@gmail.com>

Wed, Mar 26, 2025 at 3:25 PM

To: Project Director SMCG-UP <pd@smcgup.org>, APD SMCG-UP <apd@smcgup.org>, DM Kanpur Nagar <dmkap@nic.in>, District Majistrate Sambhal <dmbm-up@nic.in>, DM Ballia <dmbal@nic.in>, "District Magistrate, Meerut" <dmmeer@nic.in>, dm varanasi <dmvar@nic.in>, DM C Indhumathy <dmfat@nic.in>, dmmir <dmmir@nic.in>, dm gaz <dmgaz@nic.in>, Jitendra pratap singh <dmbag@nic.in>, dmchn <dmchn@nic.in>, sec.forestup@gmail.com, Sushant Sharma <sushantifs@gmail.com>, psforest2015@gmail.com, GARIMA PRASHAD <prashad.garima@gmail.com>

This is to inform you that we have received the instructions dated March 2025, issued in response to the communication sent by the undersigned counsel on 11th March 2025.

However, it is important to highlight that **Annexure 2**, which was intended to provide detailed information from each district, is currently unclear, inconsistent, and not uniformly formatted. This discrepancy makes it difficult to compile and present the data in a structured manner and even to argue in court.

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Applicable for the following Particulars:

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- Afforestation/Plantation along the banks of River Ganga, its tributaries, and flood plain zones
- Mining and Stone Crushing in river beds and flood plain zones of River Ganga or its tributaries
- Plastic Waste

In the below mentioned Format

1933/SF/24  
S.O. 7  
26/03/25

Adv DP's  
26-3-25

Sr. No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status
1					
2					
3					

**Format 2 – Timeline for Implementation of Recommendations**

*For the recommendations made by the appellant:*

Sr. No.	Recommendation Provided	Timeline for Completion
1	(Recommendation 1)	(Specific Timeline)
2	(Recommendation 2)	(Specific Timeline)
3	(Recommendation 3)	(Specific Timeline)

Furthermore, please ensure that these details are briefly mentioned in the main affidavit, with the district-wise annexures attached separately for clarity and proper documentation.

Your urgent attention to preparing and submitting the revised annexures in the above formats is highly appreciated.

40876

OFFICE OF THE EXECUTIVE ENGINEER, CONSTRUCTION DIVISION, U.P. JAL NIGAM (URBAN), FATEHPUR.

Si No.	Point	Answer
1	Final discharge point- Sasur Khaderi river (Restoration plan needed)	Bio Remediation is being done by NPP frequently.
2	Dumps of Chromium found at various places (eg. Ashapur and Goudhrauli village)- Remediation and survey of ground water	Not Applicable
3	Sewerage is not only an urban problem but also a rural hazard. Sewer network and treatment facilities for rural areas	Not Applicable
4	MSW/ Legacy waste- Action plan (agri field, road sides, drains were full of garbage)	Not Applicable
5	Industrial solid waste- eg. ash/ chromium (with mercury was disposed of on roads and fields)	Not Applicable
6	Ground water testing and remediation	Attached

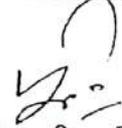
  
Executive Engineer

40877

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DEHLI  
IN  
ORIGINAL APPLICATION NO. 200 OF 2014  
(C.W.P. No. 3727 of 1985)

BRIEF SUBMISSION  
STATUS OF DRAINS AND STP LOCATED IN THE STATE OF UTTAR PRADESH

CPCB (Post monsoon 2023)	UP STATE
Drains-3 (17.53 MLD); 2 STP-36 MLD proposed & land is earmarked (timeline-2 yrs, 18 month) BMW-2 CBWTF; Legacy waste- No; MSW plant-50 TPD FPZ- for Gangaji work in progress (**July 24 affidavit- Hotels-22 CTE/CTO- No; Drains-5 Generation 106.10 MLD Colour-Blackish) Final discharge point- Sasur Khaderi river Nov 24 Affidavit mentions 3 drains with generated sewage @ 28.98 MLD)	1- रासुर खदेरी नदी की परियोजना ड्रेनेज खण्ड फतेहपुर द्वारा तैयार की जा रही है। 2- खण्ड से सम्बन्धित नहीं है। 3- खण्ड से सम्बन्धित नहीं है। 4- खण्ड से सम्बन्धित नहीं है। 5- खण्ड से सम्बन्धित नहीं है। 6- खण्ड से सम्बन्धित नहीं है।

  
अधिसासी अभियन्ता  
फतेहपुर प्रखण्ड, निचली गंगा नहर,  
फतेहपुर

**DISTRICT GANGA COMMITTEE, FATEHPUR**

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014)

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
1	Fatehpur	Sewage				Jal Nigam/ULB's/UPPCB
2		Bio- Medical Waste				Health Department
3		Municipal Solid Waste				Nagar Nigam/ ULB's
4		Legacy waste				Nagar Nigam/ ULB's
5		Industries versus Hazardous Waste				UPPCB
6		STP for treating sewage from drains flowing into River Ganga or its tributaries				Jal Nigam/UPPCB
7		Hotel /Ashrams/ Dharmshala's/Residential Complexes abutting River Ganga or its tributaries				Panchayat Department / Nagar Nigam
8		Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries				UPPCB
9		Regulations of Flood Plain Zone				Irrigation Department(Drainage & Gang Nahar)
10		Afforestation /Plantation/along the banks of River Ganga ,its tributaries ,and flood plain zones				Forest/Panchayat Department/other concerned department.
11		Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries				Mining Department
12		Plastic Waste				Nagar Nigam/ULB's/ Panchayat Department

Department Name: -

Sign of Authorized Signatory with seal: -

Authorised Officer Name & Designation: -

Authorised Officer Mobile Number: -

**DISTRICT GANGA COMMITTEE, FATEHPUR**

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers

Department Name: -

Sign of Authorized Signatory with seal: -

Authorised Officer Name & Designation: -

Authorised Officer Mobile Number: -

## COMMON RECOMMENDATIONS

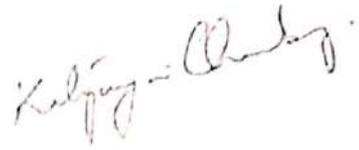
Suggestion	Timeline
1. Monitoring of Action Plan at two- tier level: i) NMCG; ii) DGC (with accountability of authorities)	
2. Mapping of all Rivers, wetlands, water bodies and drains- delineating buffer areas/ FPZ (as per 2016 Gangaji rejuvenation Notification). Divert stormwater and adopt rainwater harvesting in River Restoration Action Plan.	
3. Sustainable design of STPs/ CETP- with the concept of Reuse, Recycle & Recovery imbibed in project design.	
4. Uninterrupted operation of exiting STPs (power supply/ skilled man power/ sewer line connections)	
5. Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	
6. In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by- pass.	
7. Water Quality Audit should be carried out at regular intervals for all polluting industries. Assuming minimum dilution capacity of the rivers, only properly treated waste water should be allowed to join nalla/ streams.	
8. Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for enforcement of prescribed standards.	
9. The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.	

10. Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/ or landfills.	
11. Clear all solid waste along the river banks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone or any other eco-sensitive sites, by imposition of strict penalties through local bodies.	
12. Remediation/ Treatment plan for mixed drains (domestic+ industrial, for eg. STP sludge at Bingwana reportedly had heavy metals, similarly at Jajmau)	
13. Reuse and recycle of treated wastewater (within 3-5 kms of STP/ CETP)	
14. Enhance river-related development control regulations, planning norms, and bye-laws in the <i>Master Plan 2041</i> .	
15. Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.	
16. The quality of soil where the industrial effluents/ waste are being disposed needs be checked periodically to ensure the natural balance. (For eg. Goudrauli village, Fatehpur etc)	
17. Prompt Information/ warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For eg. information about heavy metal contamination of groundwater in Fatehpur/ Kanpur)	
18. <i>Progress- Monitoring Systems</i> that observe the water pollution trend over time and measure the effectiveness of control measures.	
19. Convergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards <i>River-Sensitive Development</i> . Eg. phasing out harmful chrome tanning system with something more eco-friendly. Or dyeing fabric with natural colors rather than chemicals.	

Law synopsis is submitted accordingly for the kind perusal of the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

New Delhi

Dated 02.03.2025



Katyayni  
(Advocate)  
M-12, Rear basement  
Jungpura Ext. ND- 110014  
9871741764  
katyaynichaubey986@gmail.com

40883



कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी।

(वन भवन, एच.आई.जी.-36 अशोक विहार कालोनी फेज-1, पहड़िया, वाराणसी-221007)

दूरभाष/फैक्स-0524 2585574

ई-मेल dfovrns@yahoo.in

पत्रांक:- 4115 /29-1,

दिनांक, वाराणसी, अप्रैल, 02 2025 ।

सेवा में,

अपर परियोजना निदेशक

राज्य स्वच्छ गंगा मिशन उत्तर प्रदेश

विषय : पत्र संख्या 464/250/SMCG-UP/15 दिनांक 28/03/2025 द्वारा राष्ट्रिय हरित अधिकरण नई दिल्ली में योजित ओ0 ए0 संख्या 200/2014 एम0 सी0 मेहता बनाम यूनियन ऑफ़ इंडिया व अन्य में पारित आदेश दिनांक 20/01/2025 के अनुपालन के संदर्भ में ।

संदर्भ : आपके कार्यालय पत्रांक 464/250/SMCG-UP/15 दिनांक 28/03/2025 के संदर्भ में ।  
महोदय,

अवगत करना है की आपके पत्र संख्या 464/250/SMCG-UP/15 दिनांक 28/03/2025 द्वारा मा0 राष्ट्रिय हरित अधिकरण नई दिल्ली में योजित ओ0 ए0 संख्या 200/2014 एम0 सी0 मेहता बनाम यूनियन ऑफ़ इंडिया व अन्य में पारित आदेश दिनांक 20/03/2025 के अनुपालन के संदर्भ में तय पत्र में मांगी गयी सूचना सभी सम्बंधित विभाग से संकलित कर अग्रिम कार्यवाही हेतु प्रेषित की जा रही है।

भवदीया,

  
(स्वाति)

प्रभागीय वनाधिकारी/ सदस्य सचिव

जिला गंगा समिति वाराणसी



पत्रांक:- 4115 /समदिनांकित।

प्रतिलिपि परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, उत्तर प्रदेश को सूचनार्थ एवं आवश्यक कार्यवाही प्रेषित।।

प्रतिलिपि जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, वाराणसी को सूचनार्थ एवं आवश्यक कार्यवाही प्रेषित।।  
मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, वाराणसी को सूचनार्थ एवं आवश्यक कार्यवाही प्रेषित।।



(स्वाति)

प्रभागीय वनाधिकारी/ सदस्य सचिव

जिला गंगा समिति वाराणसी



**DISTRICT GANGA COMMITTEE, VARANASI**

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers	
1	Varanasi	Sewage				Jal Nigam/ULB's/UPPCB	
2		Bio- Medical Waste	The Regional Officer, UPPCB Varanasi (vide letter No. 1716/BMW/2023-2024 , dated 21.10.2023) Total No. of Health Care Facilities(HCFs)-2914(1983Bedded + 931 Non-bedded) Total No. of Beds - 39383 Total BMW Generated-10078 Kg/Day Total BMW treated (TPA)- 3678.47 Total Untreated BMW (TPA)- Nil No. of CBWTF in district 1- M/s CPC Power India Pvt. Ltd, 310, Mohansarai, Varanasi 2- M/s Sangam Mediserve Pvt Ltd, Vill- Jatpur, Handiya, Janghai - Dhannopur Road, Allahabad, 3- M/s VRBA Bio Waste Solution Pvt. Ltd. Industrial Area, Ramnagar Phase -1, Chandauli 4- M/s Royal Pollution Control Services , Sadivahi, sultanpur	Total No. of Health Care Facilities(HCFs)- 1353 (792 Bedded + 562 Non-bedded) Total No. of Beds - 21,561 Total BMW Generated- 5543 Kg/Day Total BMW treated (TPA)- 2009.69 Total Untreated BMW (TPA)- Nil No. of CBWTF in district 1- M/s CPC Power India Pvt. Ltd, 310, Mohansarai, Varanasi 2- M/s Sangam Mediserve Pvt Ltd, Vill- Jatpur, Handiya, Janghai - Dhannopur Road, Allahabad, 3- M/s VRBA Bio Waste Solution Pvt. Ltd. Industrial Area, Ramnagar Phase -1, Chandauli 4- M/s Royal Pollution Control Services , Sadivahi, sultanpur	Ongoing Process to be monitoring regularly as per requirement	RO, UPPCB, Varanasi ( letter no.2737/NGT OA NO.200/2014/24-25)	
3		Municipal Solid Waste		950 TPD		1375 TPD	Nagar Nigam, Varanasi ( letter no.572/SBM/VMC/24-25)
4		Legacy waste		10.11 LAKH TPD	12.84 LAKH MT.	0	Nagar Nigam, Varanasi ( letter no.572/SBM/VMC/24-25)
5		Hazardous Waste	The Regional Officer, UPPCB Varanasi (vide letter No. 1116/Hazardous/2023 -2024 , dated 19.06.2023) Total Number of Hazardous Waste generating Industries -13, Total waste		Total Number of Hazardous Waste generating Industries -20, Total waste Generation-416.58 MT/Annum (Disposed by TSDFs) 1.Bharat oil & Waste Management Ltd.	Ongoing Process to be monitoring regularly as per requirement	RO, UPPCB, Varanasi ( letter no.2737/NGT OA NO.200/2014/24-25)

		Generation-121.99 MT/Annum (Disposed by TSDFs) 1. Bharat oil & Waste Management Ltd. Gata no- 672, Kumbhi Akhabarpur Kanpur Dehat 2- UP Waste Management Project, Kanpur Dehat	Gata no- 672, Kumbhi Akhabarpur Kanpur Dehat 2- UP Waste Management Project, Kanpur Dehat		
6	STP for treating sewage from drains flowing into River Ganga or its tributaries	07 STPs with treatment Capacity - 420 MLD	07 STPs with treatment Capacity - 420 MLD. Two STP of capacity 55 MLD and 7 MLD are under construction. One STP of capacity 60 MLD is approved by NMCG and AAE&S issued on 06.03.2025.	Proposal for Upgradation and capacity Augmentation of existing 80 MLD STP to 220 is under review at NMCG. After approval and execution total treatment capacity by year 2030 shall be, 682 MLD	Project Manager Ganga Pollution Prevention Unit, U.P. Jal Nigam (Rural) Varanasi ( letter dated 28/03/2025)
7	Hotel /Ashrams/ Dharmshala's/Residential Complexes abutting River Ganga or its tributaries	-	-	-	Panchayat Department / Nagar Nigam
8	Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	Name of the industry- 1- B.L.W. Varanasi-0.8 MLD 2- SLMG beverages Pvt. Ltd., (Formerly Hindustan Coca Cola Beverages) Pvt., Ltd, Rajatalab, Varanasi - Self Closed (Since dt. 12.11.2021 ) 3. Parle Agro Ltd. Karkhiyaon, Varanasi- 0.45 MLD Total 1.25 MLD Industry Effluent Discharge	Name of the industry- 1- B.L.W. Varanasi-0.8 MLD 2- SLMG beverages Pvt. Ltd., (Formerly Hindustan Coca Cola Beverages) Pvt., Ltd, Rajatalab, Varanasi -Self Closed (Since dt. 12.11.2021 ) 3. Parle Agro Ltd. Karkhiyaon, Varanasi- 0.45 MLD Total 1.25 MLD Industry Effluent Discharge	Ongoing Process to be monitoring regularly as per requirement	RO, UP PCB, Varanasi ( letter no.2737/NGT OA NO.200/2014/24-25)
9	Regulations of Flood Plain Zone	National Institute of Hydrology, Roorkee द्वारा कदाचा जाना प्रस्तावित था।	(i) - Special Secretary Irrigation and Water Resources Section-4, Lucknow issued Government Order No. 24/2025/107/2025-27-Irrigation -4-16(Writ)/NGT/2023 Dated 29.01.2025 O.A.No 515/2023 Ganga Pollution vs State of UP and others (earlier OA No. 200/2014 M.C. Mehta vs Union of India and others), National Green Tribunal order dated 12.11.24 in compliance of Ganga	गंगा नदी के Flood Plain Zone Demarcation हेतु पीलर लगाने का कार्य प्रस्तावित है।	EE, Bandhi Division, Irrigation Vibhag, VARANASI ( letter no.533/B.PR.VA./KAL AANU.)

			river Segment -B phase 2 (Unnao to Ballia), on the basis of flood Plain zone Coordinates (Latitude & Longitude) flood plane zone is determined. (ii)- For Flood Pain Zone Demarcation of Varuna and Assi River .MOA dated 07-12-2024 has been signed by Irrigation Department & National Istitute of Hydrology Roorkee (Uttara Khand). Flood Pain Zone Wrok is Under Progress by National Istitute of Hydrology Roorkee (UttaraKhand)		
10	Afforestation /Plantation/along the banks of River Ganga ,its tributaries ,and flood plain zones	34800	23200	12500	Forest/Panchayat Department/other concerned department.
11	Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries	-	-	-	Mining Department
12	Plastic Waste	187.5 TPD	237.5 TPD	343.75 TPD	Nagar Nigam, Varanasi ( letter no.572/SBM/VMC/24-25)

Format-2

### DISTRICT GANGA COMMITTEE, VARANASI

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
3	Sustainable design of STPs/CETP-with the concept of Reuse, Recycle & Recovery imbeded in project design.	STP is designed as per guidelines of CPHEEO Manual and directions provided by NMCG. 03 STP's have provision for re-use of treated effluent for agricultural purpose	Project Manager GPPU UPJN(Rural) Varanasi/Executive Engineer CD-I UPJN(Urban) Varanasi ( letter dated 28/03/2025)
4	Uninterrupted operation of exiting STPs (power supply/skilled man power/sewer line connections)	STPs are run on 24 hour basis with availability of power backup through DG sets. STP is operated either by department or O&M same firm which has done construction under departmental supervision.	Project Manager GPPU UPJN(Rural) Varanasi/Executive Engineer CD-I UPJN(Urban) Varanasi ( letter dated 28/03/2025)
5	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	Pumps are maintained as per the O&M schedule. Flow meters at STP are installed and daily flow data is recorded. Calibrations as per required frequency is done by O&M Agency.	Project Manager GPPU UPJN(Rural) Varanasi/Executive Engineer CD-I UPJN(Urban) Varanasi ( letter dated 28/03/2025)
6	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by pass.	STP/MPS/sewer lines are designed as per feasibility and cost effectiveness. However, high flood line shall be kept in view for future planning.	Project Manager GPPU UPJN(Rural) Varanasi/Executive Engineer CD-I UPJN(Urban) Varanasi ( letter dated 28/03/2025)
10	Sludge produced by STPs should go through	Sludge is handled with proper	Project Manager GPPU





40888

## उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी

UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI



संदर्भ सं./Ref.No. 2737/11670A110-200/2014/24-25

दिनांक/Date... 28-03-25

सेवा में,

प्रभागीय वनाधिकारी/सदस्य सचिव  
जिला गंगा समिति, वाराणसी,  
कार्यालय प्रभागीय वनाधिकारी,  
वाराणसी वन प्रभाग, वाराणसी।

विषय : मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (I.A. No. 340/2022, M.A. No. 872/2018, 875/2014 & 480/2018) M.C. Mehta Versus Union of India & Ors. पारित मा० अधिकरण के आदेश दिनांक 04.03.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र संख्या 4042/29-1, वाराणसी, दिनांक 27.03.2025 का संदर्भ ग्रहण करने का कष्ट करें, जो कि सचिव महोदय, उ०प्र० शासन के पत्रांक-एन०जी०टी०-273/81-7-2025-45(ई०एन०वी०)/2024 टी०सी०-3, दिनांक 26.03.2025 के सम्बन्ध में है। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (I.A. No. 340/2022, M.A. No. 872/2018, 875/2014 & 480/2018) M.C. Mehta Versus Union of India & Ors. पारित मा० अधिकरण के आदेश दिनांक 04.03.2025 के अनुपालन में इस कार्यालय से सम्बन्धित सूचना निर्धारित प्रारूप में पत्र के साथ संलग्नकर आपके सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक : यथोपरि।

भवदीय,

(शशि विन्दीकर)  
क्षेत्रीय अधिकारी  
dk

पू०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. जिलाधिकारी/अध्यक्ष महोदय, जिला गंगा समिति, वाराणसी को सूचनार्थ सादर प्रेषित।
2. मुख्य पर्यावरण अधिकारी (वृत्त-6), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

(शशि विन्दीकर)  
क्षेत्रीय अधिकारी  
dk

क्षेत्रीय कार्यालय : आवास विकास ऑफिस कॉम्प्लेक्स, जवाहर नगर, भेलूपुर, वाराणसी-221010, दूरभाष : 0542-2275951  
मुख्यालय : टी०सी०-12वी, विभूति खण्ड, गोमती नगर, लखनऊ-226010, दूरभाष : 0522-2720828, 2720681, 2720831. फैक्स : 0522-2720764  
ई-मेल : info@uppcb.in वेबसाइट : www.uppcb.up.gov.in

In the below mentioned format

Sr. No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status
1	Varanasi	Bio- Medical Waste	<p>The Regional Officer, UPPCB Varanasi (vide letter No. 1716/BMW/2023-2024, dated 21.10.2023)</p> <p>Total No. of Health Care Facilities(HCFs)- 2914(1983Bedded + 931 Non-bedded)</p> <p>Total No. of Beds -39383</p> <p>Total BMW Generated-10078 Kg/Day Total BMW treated (TPA)- 3678.47</p> <p>Total Untreated BMW (TPA)- Nil</p> <p>No. of CBWTF In district 1-</p> <p>M/s CPC Power India Pvt. Ltd, 310, Mohansaral, Varanasi</p> <p>2- M/s Sangam Mediserve Pvt Ltd, Vill- Jatpur, Handiya, Janghal - Dhannopur Road, Allahabad, 3- M/s VRBA Bio Waste Solution Pvt. Ltd. Industrial Area, Ramnagar Phase -1, Chandauli</p> <p>4- M/s Royal Pollution Control Services, Sadivahi, sultanpur</p>	<p>Total No. of Health Care Facilities(HCFs)- 1353 (792 Bedded + 562 Non-bedded)</p> <p>Total No. of Beds -21,561</p> <p>Total BMW Generated- 5543 Kg/Day Total BMW treated (TPA)- 2009.69</p> <p>Total Untreated BMW (TPA)- Nil</p> <p>No. of CBWTF In district 1-</p> <p>M/s CPC Power India Pvt. Ltd, 310, Mohansaral, Varanasi</p> <p>2- M/s Sangam Mediserve Pvt Ltd, Vill- Jatpur, Handiya, Janghal - Dhannopur Road, Allahabad,</p> <p>3- M/s VRBA Bio Waste Solution Pvt. Ltd. Industrial Area, Ramnagar Phase -1, Chandauli</p> <p>4- M/s Royal Pollution Control Services, Sadivahi, sultanpur</p>	Ongoing Process to be monitoring regularly as per requirement
		Hazardous waste	<p>The Regional Officer, UPPCB Varanasi (vide letter No. 11116/Hazardous/2023-2024, dated 19.06.2023)</p> <p>Total Number of Hazardous Waste Generating Industries -13. Total waste Generation-121.99 MT/Annum (Disposed by TSDFs)</p> <p>1. Bharat oil &amp; Waste Management Ltd. Gata no- 672, Kumbhi Akhabarpur Kanpur Dehat</p> <p>2- UP Waste Management Project, Kanpur Dehat</p>	<p>Total Number of Hazardous Waste generating Industries -20. Total waste Generation-416.58 MT/Annum (Disposed by TSDFs)</p> <p>1. Bharat oil &amp; Waste Management Ltd. Gata no- 672, Kumbhi Akhabarpur Kanpur Dehat</p> <p>2- UP Waste Management Project, Kanpur Dehat</p>	Ongoing Process to be monitoring regularly as per requirement
		Industry Effluent Discharge	<p>Name of the Industry- 1- B.L.W. Varanasi-0.8 MLD 2- SLMG Beverages Pvt. Ltd., (Formerly Hindustan Beverages) Pvt., Ltd, Rajatalab, Varanasi - Self Closed (Since dt. 12.11.2021 ) 3. Parle Agro Ltd. Karkhiyaon, Varanasi- 0.45 MLD Total 1.25 MLD industry Effluent Discharge</p>	<p>Name of the industry- 1- B.L.W. Varanasi-0.8 MLD 2- SLMG Beverages Pvt. Ltd., (Formerly Hindustan Coca Cola Beverages) Pvt., Ltd, Rajatalab, Varanasi -Self Closed (Since dt. 12.11.2021 ) 3. Parle Agro Ltd. Karkhiyaon, Varanasi- 0.45 MLD Total 1.25 MLD industry Effluent Discharge</p>	Ongoing Process to be monitoring regularly as per requirement

Karkhiyaon

50

## नगर निगम वाराणसी

सेवा में,

प्रभागी वनाधिकारी/सदस्य सचिव,  
जिला वृक्षारोपण समिति/जिला गंगा समिति,  
जिला पर्यावरण समिति, वाराणसी।

पत्रांक- 572/SBM/vmc/2024-25

दिनांक- 28/3/2025

विषय- मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 नं0 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इंडिया एवं अन्य में पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय/महोदया,

कृपया स्वकीय कार्यालय पत्रांक 4042/29-1, दिनांक 27 मार्च 2025 का सन्दर्भ ग्रहण करने का कष्ट करें जो कि मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 नं0 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इंडिया एवं अन्य पारित आदेश के सम्बन्ध में है।

उक्त के क्रम में उपरोक्त पत्र के साथ संलग्न प्रारूप पर वाराणसी नगर निगम से सम्बन्धित सूचना अंकित कर प्रेषित की जा रही है। कृपया अवगत होने का कष्ट करें।  
संलग्नक-उपरोक्तानुसार।

*LSV*  
नगर स्वास्थ्य अधिकारी  
नगर निगम वाराणसी

पत्रांक एवं दिनांक तदैव।  
प्रतिलिपि-

1. नगर आयुक्त महोदय, नगर निगम वाराणसी।
2. अपर नगर आयुक्त (एस), नगर निगम वाराणसी।
3. अपर नगर आयुक्त (आर), नगर निगम वाराणसी।

/

नगर स्वास्थ्य अधिकारी  
नगर निगम वाराणसी

40891

**Nagar Nigam Varanasi**

Sr. No.	District Name	Particulars	Status two Years Ago	Current Status	Future Expected Status
1	Varanasi	Municipal Solid Waste	750 TPD	950 TPD	1375 TPD
2	Varanasi	Legacy Waste	10.11 Lakh Ton	12.84 Lakh MT.	0
3	Varanasi	Plastic Waste	187.5 TPD	237.5 TPD	343.75 TPD

*Amil*  
26/2/25  
आशिष कुमार श्रीवास्तव  
लिपिक स्वास्थ्य विभाग  
नगर निगम वाराणसी

*cm*  
नगर स्वास्थ्य अधिकारी  
नगर निगम, वाराणसी

40892

कार्यालय अधिशासी अभियन्ता  
बन्धी प्रखण्ड, वाराणसी

पत्रांक:- 533 / बं0प्र0वा0 / कला अनु0 /

दिनांक:- 28 मार्च-2025

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0 ए0 संख्या 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश के सन्दर्भ में।

सन्दर्भ:- जिलाधिकारी, वाराणसी के पत्रांक 1109 / राजस्व सहायक-प्रथम-2025 / दिनांक 13.02.2025।

प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी।

कृपया उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0 ए0 संख्या 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 06.11.2024 एवं 20.01.2025 के क्रम में प्रकरण की अगली सुनवाई दिनांक 02.04.2025 है जिसके क्रम में निर्धारित प्रारूप पर सूचना उपलब्ध कराने की वांछना की गई है। उक्त के क्रम में वांछित सूचना निर्धारित प्रारूप तैयार कर आपकी सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है। संलग्नक:- उपरोक्तानुसार।

पत्रांक - 533 / बं0प्र0वा0 / कला अनु0 /

28/03/2025

अधिशासी अभियन्ता  
बन्धी प्रखण्ड, वाराणसी

## mat1-Status Summary Table

## ● Regulation of Flood Plain Zone.

Sr. No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status
1	Varanasi.	Regulation of Flood Plain Zone	National institute of Hydrology, Roorkee द्वारा कराया जाना प्रस्तावित था।	(i) - Special Secretary Irrigation and Water Resources Section-4, Lucknow issued Government Order No. 24/2025/107/2025-27-Irrigation-4-16(Writ)/NGT/2023 Dated 29.01.2025 O.A.No 515/2023 Ganga Pollution vs State of UP and others (earlier OA No. 200/2014 M.C. Mehta vs Union of India and others), National Green Tribunal order dated 12.11.24 in compliance of Ganga river Segment -B phase 2 (Unnao to Ballia), on the basis of flood Plain zone Coordinates (Latitude & Longitude) flood plane zone is determined. (ii)- For Flood Pain Zone Demarcation of Varuna and Assi River .MOA dated 07-12-2024 has been signed by Irrigation Department & National Istitute of Hydrology Roorkee (Uttara Khand). Flood Pain Zone Wrok is Under Progress by National Istitute of Hydrology Roorkee (UttaraKhand)	गंगा नदी के Flood Pain Zone Demarcation हेतु पीलर लगाने का कार्य प्रस्तावित है।

## Format 2-Timeline for Implementation of Recommendations.

Sr. No.	Recommendation Provided	Timeline for Completion
1	<ul style="list-style-type: none"> <li>&gt; FPZ- Gangaji (some Notification cited); Varuna river- 6 months;</li> <li>&gt; Assi river- Not mentioned as river but as a drain</li> <li>&gt; Varuna &amp; Assi- River rejuvenation plan alongwith FPZ and encroachment removal</li> </ul>	-

23/03/2025  
अधिसासी अभियन्ता  
बन्धी प्रखण्ड, वाराणसी

## DISTRICT GANGA COMMITTEE, VARANASI

Format for required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
6	Varanasi	STP for treating sewage from drains flowing into River Ganga or its tributaries	07 STPs with treatment Capacity - 420 MLD	<ul style="list-style-type: none"> <li>07 STPs with treatment Capacity - 420 MLD.</li> <li>Two STP of capacity 55 MLD and 7 MLD are under construction.</li> <li>One STP of capacity 60 MLD is approved by NMCG and AAE&amp;S issued on 06.03.2025.</li> </ul>	<ul style="list-style-type: none"> <li>Proposal for Upgradation and capacity Augmentation of existing 80 MLD STP to 220 is under review at NMCG.</li> <li>After approval and execution total treatment capacity by year 2030 shall be 682 MLD</li> </ul>	Jal Nigam/UPPCB

(Kantil Singh)  
Executive Engineer  
Construction Division (I),  
U.P. Jal Nigam (Urban)  
Varanasi  
Mob. No. 9473942689

Executive Engineer,  
Construction Division-I,  
U.P. Jal Nigam (Urban)  
Varanasi

(Ashish Kumar Singh)  
Project Manager  
Ganga Pollution Prevention Unit,  
U.P. Jal Nigam (Rural)  
Varanasi  
Mob. No. 9473942690

Project Manager  
Ganga Pollution Prevention Unit  
U.P. Jal Nigam (Rural), Varanasi

## DISTRICT GANGA COMMITTEE, VARANASI

Format for required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
3	Sustainable design of STPs/CETP-with the concept of Reuse, Recycle & Recovery imbibed in project design.	<ul style="list-style-type: none"> <li>STP is designed as per guidelines of CPHEEO Manual and directions provided by NMCG.</li> <li>03 STP's have provision for re-use of treated effluent for agricultural purpose</li> </ul>	Project Manager GPPU UPJN(Rural) Varanasi/Executive Engineer CD-I UPJN(Urban) Varanasi
4	Uninterrupted operation of exiting STPs (power supply/skilled man power/sewer line connections)	STPs are run on 24 hour basis with availability of power backup through DG sets. STP is operated either by department or O&M same firm which has done construction under departmental supervision.	Project Manager GPPU UPJN(Rural) Varanasi/Executive Engineer CD-I UPJN(Urban) Varanasi
5	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	Pumps are maintained as per the O&M schedule. Flow meters at STP are installed and daily flow data is recorded. Calibrations as per required frequency is done by O&M Agency.	Project Manager GPPU UPJN(Rural) Varanasi/Executive Engineer CD-I UPJN(Urban) Varanasi
6	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by pass.	STP/MPS/sewer lines are designed as per feasibility and cost effectiveness. However, high flood line shall be kept in view for future planning.	Project Manager GPPU UPJN(Rural) Varanasi/Executive Engineer CD-I UPJN(Urban) Varanasi
10	Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.	Sludge is handled with proper norms/guidelines at Sludge Handling Unit	Project Manager GPPU UPJN(Rural) Varanasi/Executive Engineer CD-I UPJN(Urban) Varanasi
13	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	03 STP's have provision for re-use of treated effluent for agricultural purpose	Project Manager GPPU UPJN(Rural) Varanasi/Executive Engineer CD-I UPJN(Urban) Varanasi

(Kamal Singh)  
 Executive Engineer  
 Construction Division (I),  
 U.P. Jal Nigam (Urban)  
 Varanasi  
 Mob. No. 9473942689  
 Executive Engineer,  
 Construction Division-I,  
 U.P. Jal Nigam (Urban)

(Ashish Kumar Singh)  
 Project Manager  
 Ganga Pollution Prevention Unit,  
 U.P. Jal Nigam (Rural)  
 Varanasi  
 Mob. No. 9473942690

Project Manager  
 Ganga Pollution Prevention Unit  
 J.P. Jal Nigam (Rural), Varanasi

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-200/2014 एम०सी० मेहता बनाम यूनियन आफ इण्डिया व अन्य प्रकरण में पारित आदेश दिनांक-04.03.2025 के सम्बन्ध में।

**Inbox**

1 message

**RO Sonbhadra** <rosombhadra@uppcb.in>

Wed, Apr 2, 2025 at 4:00 PM

To: envsection7@gmail.com, apd@smcgup.org, Kismat Kshatriya &lt;kshatriyakismat@gmail.com&gt;

Sir,

Please refer to the letter dated 28.03.2025 of Project Director, State Clean Ganga Mission, Lucknow, Uttar Pradesh in the matter of O.A. no. 200 of 2014 MC Mehta Versus Union of India & Ors.

In compliance of letter dated 28.03.2025, please find attached information provided by Nagar Palika Parishad, Mirzapur & Regional Office, U.P. Pollution Control Board, Sonbhadra, in prescribed format for kind information and necessary action.

**Regional Office**

U.P. Pollution Control Board  
Sonbhadra  
U.P.

**3 attachments****UPPCB INFORMATION - Formats MC Mehta 02.04.2025 Format-1 & 2 Mirzapur.pdf**

765K

**ULBs Information Formats MC Mehta 02.04.2025 Format-1 & 2 Mirzapur.pdf**

742K

**Final from UPPCB & ULBs Response is matter of OA 200 of 2014 MC Mehta Vs. Union of India.pdf**

412K

**DISTRICT-MIRZAPUR****Response is matter of OA 200/2014 MC Mehta Vs. Union of India****COMMON RECOMMENDATION**

<b>Sl No.</b>	<b>Suggestion</b>	<b>Timeline</b>	<b>Concerned Department</b>
1	Monitoring of Action Plan at two-tier level:i) NMCG, ii) DGC (with accountability of authorities)	-	DGC & NMCG
2	Mapping of all rivers, wetlands, water bodies and drains-delineating buffer areas/FPZ (as per 2016 Gangaji rejuvenation Notification). Divert stormwater and adopt rainwater harvesting in River Restoration Action Plan.	-	Irrigation Department/Canal Division Mirzapur
3	Sustainable design of STPs/CETP-with the concept of Reuse, Recycle & Recovery imbibed in project design.	04 Nos. of STPs are operational in District-Mirzapur & are designed as per the guidelines of CPHEEO manual. Currently, in In one STP 30% of treated water is used in Irrigation and there is no provision in rest 3 STP for reuse/recycle of treated water in the current design.	Jal Nigam/ULBs
4	Uninterrupted operation of exiting STPs (power supply/skilled man power/ sewer line connections)	03 Nos. of STPs are operated by Jal Nigam & 01 No. of STP is operated by NPP, Mirzapur. Uninterrupted operation of STP shall be ensured by the NPP & Jal nigam.	Jal Nigam & NPP, Mirzapur
5	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	Calibration of Pumps done during installation of pumps, further maintenance of pump done, if required.	Jal Nigam & NPP, Mirzapur
6	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by pass.	At present, Project of sewerage network & house connection is progress by UPJN (Urban) & expected to be completed by May-2025	Jal Nigam & NPP, Mirzapur
7	Water Quality Audit should be carried out at regular intervals for all polluting	Regular Monitoring/inspection of Water Polluting industries are	UPPCB

Sl No.	Suggestion	Timeline	Concerned Department
	<p>industries. Assuming minimum dilution capacity of the rivers, only properly treated waste water should be allowed to join nalla/streams.</p>	<p>done by Uttar Pradesh pollution Control board, Sonbhadra. All Industries have installed ETPs for treatment of Industrial Effluents generated from industries process. Industries discharge/reuse/recycle treated effluents. Further, it will be ensured that, treated waste water should be maximum reuse/recycled and minimum quantity of treated effluent is allowed to join nalla/streams.</p>	
8	<p>Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for enforcement of prescribed standards.</p>	<p>All industries have installed OCEMS (Online Continuous Effluent monitoring System) for monitoring of effluent quality &amp; are connected to CPCB sever.</p>	UPPCB
9	<p>The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.</p>	<p>In present solid wastes are disposed through MRF Center established in Mirzapur. All the solid waste is being processed at MRF Center i.e. 1-Tand Gaon Mirzapur, 2- Vindhyachal, 3- Sirsi Gahrwar 4- sirsi Baghel 5-Mahuaria 6- Vindhyachal-2 7-Samaspur Chunar 8- Hinauta, Ahraura. Further, 01 Nos. of dump site is active, in Mirzapur and for treatment of Leachate generated from dump site recycling, on-site treatment facility is to be proposed or It should be taken to the STP for further treatment before disposal.</p>	ULBs
10	<p>Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be</p>	<p>An instruction is being compiled by the STPs operating agency.</p>	Jal Nigam & NPP, Mirzapur

Sl No.	Suggestion	Timeline	Concerned Department
	prohibited from being disposed in agricultural land and/or landfills.		
11	Clear all solid waste along the river banks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone or any other eco-sensitive sites, by imposition of strict penalties through local bodies.	In present no solid waste is dumped along the river bank or any other eco-sensitive sites and also in past no solid waste had dumped along river or any other eco-sensitive sites. All the solid waste is being processed at plant	ULBs
12	Remediation/Treatment plan for mixed drains (domestic+industrial, for eg. STP sludge at Bingwana reportedly had heavy metals, similarly at Jajmau)	In present there are 48 Nos. domestic & 01 No. of Mixed (industrial+Domestic) drains in Mirzapur. 18 Nos. of domestic & 01 Industrial Drains are treated through STPs. In untapped drains Bio-remediation is done by ULBs,	Jal Nigam & NPP, Mirzapur
13	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	At present there is no provisions for reuse/recycling of treated water. Provisions for the same shall be made in further as and when required.	Jal Nigam & NPP, Mirzapur
14	Enhance river related development control regulations, planning norms and bye-laws in the Master Plan 2041.	Policy for the same are made as and when required.	
15	Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.	Will be ensured for the same, when required.	ULBs
16	The quality of soil where the industrial effluents/waste are being disposed needs be checked periodically to ensure the natural balance. (For eg. Goudrauli village, Fatehpur etc.)	No industrial effluent/waste disposed in Mirzapur-District. Hazardous Waste generated from Industries disposed through authorized TSDF for proper disposal/	UPPCB
17	Prompt Information/warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For eg. information about heavy metal contamination of groundwater in Fatehpur/Kanpur)	River Water Quality monitoring is done by UPPCB at 03 location in District-Mirzapur.	UPPCB
18	Progress-Monitoring Systems that	River Water Quality monitoring	UPPCB

<b>Sl No.</b>	<b>Suggestion</b>	<b>Timeline</b>	<b>Concerned Department</b>
	observe the water pollution trend over time and measure the effectiveness of control measures.	is done by UPPCB at 03 location in District-Mirzapur.	
19	Convergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards River Sensitive Development. Eg. phasing out harmful chrome tanning system with something more ecofriendly. Or dyeing fabric with natural colors rather than chemicals.	Administration actively frames the policies as and when necessity arises.	District Administration

## DISTRICT GANGA COMMITTEE, MIRZAPUR

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

<i>Sr No</i>	<i>District Name</i>	<i>Particulars</i>	<i>Status Two Years Ago</i>	<i>Current Status</i>	<i>Future Expected Status</i>	<i>Responsible Department/officers</i>
1	Mirzapur	Sewage	-	-	-	Jal Nigam/ULB's/U PPC B
2		Bio- Medical Waste	-	-	-	Health Department
3		Municipal Solid Waste	Generation - 70 TPD Scientific Disposal -20 TPD through one MRF Centre and Pit Composting	Generation - 72 TPD Scientific Disposal -65 TPD through six no. of MRF Centre and Pit composting Method	100 TPD MSW plant is proposed.	Nagar Nigam/ULB's
4		Legacy waste	Approx.9000 MT legacy waste is remediated.	Tender invited for legacy waste DPR preparation and its remediation	By 31 Oct 2025. Remediation of Legacy will be completed.	Nagar Nigam/ULB's
5		Industries versus Hazardous Waste	-	-	-	UPPCB
6		STP for treating sewage from drains flowing into River Ganga or its tributaries	-	-	-	Jal Nigam/U PPCB
7		Hotel /Ashrams/ Dharmshala's/Residential s Complexes abutting River Ganga or its tributaries	1600 Households spread across 9 wards abutting River Ganga	1600 Households spread across 9 wards abutting River Ganga	Civil Construction is Prohibited near 500 Mtr of bank of River Ganga.	Panchayat Department / Nagar Nigam
8		Industries Effluent discharge from industries whose effluent flows into River Ganga	-	-	-	UPPCB

		or its tributaries				
9		Regulations of Flood Plain Zone	-	-	-	Irrigation Department(Drainage & Gang Nahar)
10		Afforestation /Plantation/along the banks of River Ganga ,itributaries ,and flood plain zones	-	-	-	Forest/Panchayat Department/other concerned department.
11		Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries	-	-	-	Mining Department
12		Plastic Waste	Total plastic waste generated and collected 7 TPD processed 2 tpd in MRF Centre	Total plastic waste generated and collected 6TPD processed 5 tpd in MRF Centre	Plastic waste would be completely processed and continues effort would be made to not to use through IEC activities and enforcement to banned single use plastic.	Nagar Nigam/ULB's/ Panchayat Department

Department Name: - Nagar Palika Parishad, Mirzapur

Sign of Authorized Signatory with seal: -  
 Authorised Officer Name & Designation: -  
 Authorised Officer Mobile Number: -

## DISTRICT GANGA COMMITTEE, MIRZAPUR

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
1.	Monitoring of Action Plan at two-tier level:i) NMCG, ii) DGC (with accountability of authorities)	-	DGC & NMCG
2.	Mapping of all rivers, wetlands, water bodies and drains-delineating buffer areas/FPZ (as per 2016 Gangaji rejuvenation Notification). Divert stormwater and adopt rainwater harvesting in River Restoration Action Plan.	-	Irrigation Department/Canal Division Mirzapur
3.	Sustainable design of STPs/CETP-with the concept of Reuse, Recycle & Recovery imbibed in project design.	-	Jal Nigam/ULBs
4.	Uninterrupted operation of exiting STPs (power supply/skilled man power/ sewer line connections)	-	Jal Nigam & NPP, Mirzapur
5.	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	-	Jal Nigam & NPP, Mirzapur
6.	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by pass.	-	Jal Nigam & NPP, Mirzapur
7.	Water Quality Audit should be carried out at regular intervals for all polluting industries. Assuming minimum dilution capacity of the rivers, only properly treated waste water should be allowed to join nalla/streams.	-	UPPCB
8.	Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for enforcement of prescribed standards.	-	UPPCB
9.	The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.	MSW plant is proposed to process municipal waste and further treat leachate through STP plant.	ULBs
10.	Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.	-	Jal Nigam & NPP, Mirzapur
11.	Clear all solid waste along the riverbanks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone or any other eco-sensitive sites, by imposition of strict penalties through local bodies.	Under Solid waste management Rule 2016, strict penalties is imposed to person or groups of peoples littering near bank of River Ganga or near any water bodies. Organising IEC activities	ULBs

		and awareness drive near water bodies is continuous practice .	
12.	Remediation/Treatment plan for mixed drains (domestic+industrial, for eg. STP sludge at Bingwana reportedly had heavy metals, similarly at Jajmau)	-	Jal Nigam & NPP, Mirzapur
13.	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	-	Jal Nigam & NPP, Mirzapur
14.	Enhance river related development control regulations, planning norms and bye-laws in the Master Plan 2041.	-	
15.	Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.	-	ULBs
16.	The quality of soil where the industrial effluents/waste are being disposed needs be checked periodically to ensure the natural balance. (For eg. Goudrauli village, Fatehpur etc.)	-	UPPCB
17.	Prompt Information/warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For eg. information about heavy metal contamination of groundwater in Fatehpur/Kanpur)	-	UPPCB
18.	Progress-Monitoring Systems that observe the water pollution trend over time and measure the effectiveness of control measures.	-	UPPCB
19.	Convergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards River Sensitive Development. Eg. phasing out harmful chrome tanning system with something more ecofriendly. Or dyeing fabric with natural colours rather than chemicals.	-	District Administration

Department Name: - Nagar Palika Parishad, Mirzapur

Sign of Authorized Signatory with seal: -  
 Authorised Officer Name & Designation: -  
 Authorised Officer Mobile Number: -

**DISTRICT-MIRZAPUR****Response is matter of OA 200/2014 MC Mehta Vs. Union of India****COMMON RECOMMENDATION**

<b>Sl No.</b>	<b>Suggestion</b>	<b>Timeline</b>	<b>Concerned Department</b>
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7	Water Quality Audit should be carried out at regular intervals for all polluting	Regular Monitoring/inspection of Water Polluting industries are	UPPCB

Sl No.	Suggestion	Timeline	Concerned Department
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8	<p>Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for enforcement of prescribed standards.</p>	<p>All industries have installed OCEMS (Online Continuous Effluent monitoring System) for monitoring of effluent quality &amp; are connected to CPCB sever.</p>	UPPCB
9	<p>The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.</p>	<p>In present solid wastes are disposed through MRF Center established in Mirzapur. All the solid waste is being processed at MRF Center i.e. 1-Tand Gaon Mirzapur, 2- Vindhyachal, 3- Sirsi Gahrwar 4- sirsi Baghel 5-Mahuaria 6- Vindhyachal-2 7-Samaspur Chunar 8- Hinauta, Ahraura. Further, 01 Nos. of dump site is active, in Mirzapur and for treatment of Leachate generated from dump site recycling, on-site treatment facility is to be proposed or It should be taken to the STP for further treatment before disposal.</p>	ULBs
10	<p>Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be</p>	<p>An instruction is being compiled by the STPs operating agency.</p>	Jal Nigam & NPP, Mirzapur

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15	Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.	Will be ensured for the same, when required.	ULBs
16	The quality of soil where the industrial effluents/waste are being disposed needs be checked periodically to ensure the natural balance. (For eg. Goudrauli village, Fatehpur etc.)	No industrial effluent/waste disposed in Mirzapur-District. Hazardous Waste generated from Industries disposed through authorized TSDF for proper disposal/	UPPCB
17	Prompt Information/warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For eg. information about heavy metal contamination of groundwater in Fatehpur/Kanpur)	River Water Quality monitoring is done by UPPCB at 03 location in District-Mirzapur.	UPPCB
18	Progress-Monitoring Systems that	River Water Quality monitoring	UPPCB

<b>Sl No.</b>	<b>Suggestion</b>	<b>Timeline</b>	<b>Concerned Department</b>
	observe the water pollution trend over time and measure the effectiveness of control measures.	is done by UPPCB at 03 location in District-Mirzapur.	
19	Convergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards River Sensitive Development. Eg. phasing out harmful chrome tanning system with something more ecofriendly. Or dyeing fabric with natural colors rather than chemicals.	Administration actively frames the policies as and when necessity arises.	District Administration

40909

कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी वन प्रभाग, गाजीपुर

(निकट पुलिस लाईन, छावनी लाईन, गाजीपुर-233001)

दूरभाष-0548+2220352 ई-मेल-dfoghazipur@rediffmail.com

पत्रांक- 3409 / 31-1 दिनांक गाजीपुर, 01.11.2025

सेवा में,

अपर परियोजना निदेशक,  
राज्य स्वच्छ गंगा मिशन,  
उ0प्र0, लखनऊ।

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0-200/2014 (IA No. 340/2022, M.A. No. 872/2018/2014 & 480/2018) एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 04.03.2025 एवं 20.03.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ- कार्यालय राज्य स्वच्छ गंगा मिशन, उ0प्र0, लखनऊ का पत्रांक 464/250/एस.एम.सी.जी.-यूपी/15 दिनांक 28.03.2025

महोदय,

निवेदन है कि उपरोक्त सन्दर्भित पत्र द्वारा प्राप्त निर्देश के अनुपालन में विषयगत वांछित सूचना निर्धारित प्रारूप-1 एवं 2 में सम्बन्धित विभागों से प्राप्त करते हुए संकलित कर आपकी सेवा में आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

प्रभागीय निदेशक/सदस्य सचिव,  
1 जिला गंगा समिति,  
गाजीपुर।

पत्रांक 3409 / समदिनांक।

प्रतिलिपि- निम्नलिखित की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ0प्र0, लखनऊ।
2. सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, गाजीपुर।
4. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, गाजीपुर।
5. सुश्री प्रियंका स्वामी, स्टैण्डिंग काउन्सिल, उ0प्र0 सरकार, राष्ट्रीय हरित अधिकरण, नई दिल्ली।

प्रभागीय निदेशक/सदस्य सचिव,  
2 जिला गंगा समिति,  
गाजीपुर।

51C

## DISTRICT GANGA COMMITTEE, GHAZIPUR

Format for required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department /officers
1	Ghazipur	Sewage	There are 23 drains in NPP Ghazipur which generate 28.486 MLD sludge. Which is being treated through bioremediation method and released into Ganga river.	There are 23 drains in NPP Ghazipur and 26.148 MLD sewage generated which is being treated through bioremediation method and released into Ganga river.	21 MLD STP work is in progress. In present time 2.5 MLD sewage is being treated through STP.	NPP Ghazipur
			For the last two years, 6.8 MLD sewage was generated in the Municipality of Zamania every day which was purified through bioremediation process and released into the Ganga.	At present 6.8 MLD sewage is being produced in the Municipality of Zamania every day which is purified through bioremediation method and released into the Ganga.	Land is being searched for STP plant in Nagar Palika Parishd, Zamania. As soon as the land is found, the STP plant will be constructed and the sewage coming out of the city will be disposed of.	NPP Zamania
			6.0 MLD	6.7 MLD	7 MLD	NP Saidpur
2		Bio- Medical Waste	The work of disposal of bio-medical waste of Government and private hospitals in Ghazipur District is being done by the silkon well fare society banka Bahadurganj Ghazipur in Ghazipur District the service provider collects bio- medical waste from two vehicles with GPS connected. The organization collects	The work of disposal of bio-medical waste of Government and private hospitals in Ghazipur District is being done by the silkon well fare society banka Bahadurganj Ghazipur in Ghazipur District the service provider collects bio- medical waste from two vehicles with	-	CMO Ghazipur

		bio-medical waste from government & private hospitals of Ghazipur from 7:00 AM to 05:00 PM. The organization has been smoothly treating and disposing of the bio-medical waste generated from the hospitals every day as per the provision given in the Bio-medical waste rules 2016. The number of both the vehicles are UP 65 JT 8030 and UP 65 LT 1068.	GPS connected. The organization collects bio-medical waste from government & private hospitals of Ghazipur from 7:00 AM to 05:00 PM. The organization is smoothly treating and disposing of the bio-medical waste generated from the hospitals every day as per the provision given in the bio-medical waste rules 2016. The number of both the vehicles are UP 65 JT 8030 and UP 65 LT 1068.		
3	Municipal Solid Waste	44 TPD In NPP Zamania, 12 tons of garbage was produced, maximum 4560 tons is produced in a year. In the last two years, 8940 tones of solid waste has been produced. In a year 1752 ton dry garbage was separated from it and send to MRF center and wet garbage is sent to a cowshed to make compost.	41 TPD At present, 12 tons of solid waste is generated every day in the Nagar Palika Zamania which is being disposed of at the segregation MRF Centre.	34 TPD At present, 12 ton are being produced every day in Nagar Palika Parishad Zamania. If in future more than 12 ton of waste are produced, then a new plant will be planned for its disposal.	NPP Ghazipur NPP Zamania
4	Legacy waste	9 TPD -	9 TPD -	9.2 TPD -	NP Saidpur NPP Ghazipur NPP Zamania
		Two years ago, no work was carried out in the municipal council area of Zamania.	At present no work is being carried out in the city area of Nagar Palika Parishad	There is no legacy waste anywhere in Nagar Palika Parishad Zamania. If it is	

			Zhuzhania.	generated in future, no plan will be made for.					
		9000 MT	9000 MT	0	NP Saidpur				
5	Industries versus Hazardous Waste	Total number of Hazardous waste generating industry: 1 Total hazardous waste generation - Government Opium and Alkaloid Works, Ghazipur- 20 MT/Annum disposed by TSDF- Bharat Oil & Waste Management Ltd. Gata No. 672 Kumbhi Akhabarpur Kanpur Dehat.	Total number of Hazardous waste generating industries: 1 Total Hazardous waste generation 20.00 MT/Annum <table border="1"> <thead> <tr> <th>Name and Address of Unit</th> <th>Total Quantity (MT/Annum)</th> </tr> </thead> <tbody> <tr> <td>Government Opium and Alkaloid Works, Ghazipur</td> <td>20.00</td> </tr> </tbody> </table> Disposed by TSDF-Bharat Oil & Waste Management Ltd. Gata No. 672 Kumbhi Akhabarpur Kanpur Dehat.	Name and Address of Unit	Total Quantity (MT/Annum)	Government Opium and Alkaloid Works, Ghazipur	20.00	Ongoing process to be monitoring regularly as per requirement.	UPPCB, Varanasi
Name and Address of Unit	Total Quantity (MT/Annum)								
Government Opium and Alkaloid Works, Ghazipur	20.00								
6	STP for treating sewage from drains flowing into River Ganga or its tributaries	Treatment capacity- 0.00 MLD	Treatment capacity-21.00 MLD current utilization-3.5 MLD	No STP planned at present.	Jal Nigam (Rural), Varanasi <b>Remarks-</b> There is no provision for tapping of drains in Ghazipur NPP as work for laying of sewerage network and House Connctions is undergoing under AMRUT Program.				

7	Hotel /Ashrams/ Dharmshala's / Residentials Complexes abutting River Ganga or its tributaries	No Two years ago, there was no hotel or ashram on the banks of the Ganga river in the municipal area of Zamania Municipal Council.	No Even at present, there is no hotel or ashram on the banks of the river Ganga in the city area of Municipal Council Zamania.	No There is no hotel or ashram on the bank of river Ganga or within 500 meters of it in Nagar Palika Parishad Zamania nor is there any possibility of construction of such in future.	NPP Ghazipur NPP Zamania
8	Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	Non Total 2 nos. Of GPI industries are situated in District Ghazipur. 1. M/s Lord Distillery Pvt. Ltd. Nandganj, Saidpur, Ghazipur presently self closed due to own reason. 2. Government Opium and Alkaloid Works, Ghazipur-50 KLD ETP has installed.	Non Total 2 nos. Of GPI industries are situated in District Ghazipur. 1. M/s Lord Distillery Pvt. Ltd. Nandganj, Saidpur, Ghazipur ZLD (mainting Zero Liquid Discharge). 2. Government Opium and Alkaloid Works, Ghazipur-50 KLD discharge after treatment.	-	NP Saidpur UPPCB, Varanasi
9	Regulations of Flood Plain Zone	There was no clear demarcation of Flood Plain Zone of Ganga river in District Ghazipur.	FPZ demarcation work of Ganga river from Unnao to Ballia Phase-II (includes Dist. Ghazipur) is under progress.	Flood Plain Zoning and demarcation of areas liable to be affected by flood shall be known for better management of flood.	Irrigation Department
10	Afforestation /Plantation/along the banks of River Ganga ,its tributaries ,and flood plain zones	20400 Plants/ 20 Hectares of area was planted in catchment area of of River Ganga.	47183 Plants/ 26.29 Hectares of area was planted in catchment area of River Ganga. 167750 Plants/ 77.00 Hectares area was planted in catchment area of River Ganga's tributaries .	20650 Plants/ 11.50 Hectares of area will be planted in catchment area of River Ganga. 36100 Plants/ 17.50 Hectares of area will be planted in catchment area of River Ganga's tributaries .	Forest/ other concerned department.

11	Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries	No Sand Mining lease were operative	One Sand Mining lease has been aproved in village Leelapur Tahsil Sadar on 15.02.2025	According to Government order/instruction area will be re-alloted	Mining Department
12	Plastic Waste	Seized-28.450kg, Fine-35000.00	Seized-1301.00kg, Fine-204000.00	Totally Banned	NPP Ghazipur
		In total 1.44 tons of plastic waste was generated per day by the municipality. In a year a total of 525 tons is generated which is sold from the MRF centre and if any remains. It is sent to the cement factory.	At present, whatever plastic is being produced is being sorted collected and sold.	In Nagar Palika Parishad Zamania. 1.44% plastic waste is generated per day which is sent to the MRF centre. If more than this is generated in the future, it will be sent to the cement factory by the Nagar Palika.	NPP Zamania
		4000 Kg.	42000 Kg.	-	NP Saidpur

## DISTRICT GANGA COMMITTEE, GHAZIPUR

Format for required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
1	Monitoring of Action Plan at two-tier level:i) NMCG, ii) DGC (with accountability of authorities)	-	-
2	Mapping of all rivers, wetlands, water bodies and drains-delineating buffer areas/FPZ (as per 2016 Gangaji rejuvenation Notification). Divert stormwater and adopt rainwater harvesting in River Restoration Action Plan.	March 2026	Mr. Prabhakar Prasad, Chief Engineer (Level-II), Sharda Sahayak Organisation, Lucknow.
3	Sustainable design of STPs/CETP-with the concept of Reuse, Recycle & Recovery imbibed in project design.	STP is designed as per guidelines of CPHEEO manual and directions provided by NMCG. At present there is no reuse of treated effluent from existing STP.	Project Manager GPPU UPJN (Rural), Varanasi
4	Uninterrupted operation of exiting STPs (power supply/skilled man power/sewer line connections)	STP is run on 24 hour basis with availability of power backup through DG sets., STP is operated through same firm which has done construction under departmental supervision.	Project Manager GPPU UPJN (Rural), Varanasi
5	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	Pumps are maintained as per the O&M schedule. Flow meters at STP are installed and daily flow data is recorded. Calibrations as per required frequency is done by O&M Agency.	Project Manager GPPU UPJN (Rural), Varanasi
6	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by pass.	Already complied.	Project Manager GPPU UPJN (Rural), Varanasi
7	Water Quality Audit should be carried out at regular intervals for all polluting industries. Assuming minimum dilution capacity of the rivers, only properly treated waste water should be allowed to join nalla/streams.	At regular interval inspection has been done.	UPPCB, Varanasi
8	Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for enforcement of prescribed standards.	Regular interval inspection is carried out for following prescribed norms. Online Effluent monitoring system has installed in both industries to check effluent discharge.	UPPCB, Varanasi

9	The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.	-	-
10	Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.	Sludge is handled with proper norms.guidelines at Sludge Handling Unit.	Project Manager GPPU UPJN (Rural), Varanasi
11	Clear all solid waste along the river banks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone or any other eco-sensitive sites, by imposition of strict penalties through local bodies.	Regular Work	NPP, Ghazipur
		One Month	NPP, Zamania
12	Remediation/Treatment plan for mixed drains (domestic+industrial, for eg. STP sludge at Bingwana reportedly had heavy metals, similarly at Jajmau)	N/A	N/A
13	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	At present there is no reuse of treated effluent from existing STP.	Project Manager GPPU UPJN (Rural), Varanasi
14	Enhance river related development control regulations, planning norms and bye-laws in the Master Plan 2041.	-	-
15	Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.	-	-
16	The quality of soil where the industrial effluents/waste are being disposed needs be checked periodically to ensure the natural balance. (For eg. Goudrauli village, Fatehpur etc.)	-	-
17	Prompt Information/warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For eg. information about heavy metal contamination of groundwater in Fatehpur/ Kanpur)	-	-
18	Progress-Monitoring Systems that observe the water pollution trend over time and measure the effectiveness of control measures.	At regular interval inspection has been done to observe the water pollution trend over time.	UPPCB, Varanasi
19	Convergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards River Sensitive Development. Eg. phasing out harmful chrome tanning system with something more ecofriendly. Or dyeing fabric with natural colors rather than chemicals.	Online monitoring system has been installed in both industries.	

कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, बलिया।

पत्रांक 3207/6-3-3 दिनांक बलिया, अप्रैल, 02, 2024

संगम,

अपर परियोजना निदेशक,  
राज्य स्वच्छ गंगा मिशन,  
उ0प्र0, लखनऊ।

विषय:- माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल OA 200/2014 (IA No. 340/2022. M.A. No 872/2018/2014 & 480/2018) एम सी मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक-04.03.2025 एवं 20.03.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ:- आपक कार्यालय पत्रांक-464/250/एस0एम0सी0जी0-यू0पी0/15 दिनांक-28.03.2025।  
महोदय,

निवेदन है कि उपरोक्त सन्दर्भित पत्र द्वारा प्राप्त निर्देश के अनुपालन में विषयगत वांछित सूचना निर्धारित प्रारूप में-1 एवं 2 में सम्बन्धित विभागों से प्राप्त करते हुए संकलित कर आपकी सेवा में आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

प्रभागीय निदेशक/सदस्य सचिव,  
जिला गंगा समिति, बलिया  
Salahy

संख्या / दिनांकित।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. प्रमुख सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ0प्र0, लखनऊ।
2. सदस्य सचिव, उ0प्र0, प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, बलिया
4. मुख्य विकास अधिकारी/नोडल, जिला गंगा समिति, बलिया
5. सुश्री प्रियंका स्वामी, स्टैंडिंग काउन्सिल, उ0प्र0, सरकार, राष्ट्रीय हरित अधिकरण नई दिल्ली।

प्रभागीय निदेशक/सदस्य सचिव  
जिला गंगा समिति, बलिया

40918  
DISTRICT GANGA COMMITTEE BALLIA

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
1	Ballia	Sewage	2 years ago, there were six drains in NPP Ballia which had a total discharge of approximately 14.08 MLD. The drain water was being treated with Bio-remediation method, as no STP existed.	Currently, there are six drains in NPP Ballia which have total discharge of approximately 14.67 MLD. The drain water is being treated with Bio-remediation method, due to non-functioning STP. 14.67 MLD Households are to be connected through sewer lines to under construction 20 MLD STP at Chhodhar. STP with a treatment capacity of 20 MLD is under construction and will be completed in May 2025.	DPR for household connections (14342 households) against previously laid sewer line of 57 Kms is submitted for approval and is targeted to be completed by May 2026. PFR for balance sewer laying and household connections is already submitted and will be completed in two years from date of approval (Approval Awaited)	UP Jal Nigam (Urban) Nagar Palika Parishad Ballia
2		Bio- Medical Waste	District Hospital Ballia, MCH Wing and All CHC generated bio-medical waste disposal contract with M/s Silkon Welfare Society Plant Add Vill Banka, Post Bahadurganj Distt Ghazipur 275201.	Govt. Female Hospital Ballia contracted for Bio-Medical Waste Disposal with M/s Silkon Welfare Society Plant Add Vill Banka, Post Bahadurganj Distt Ghazipur 275201.	We have written a letter and request state to extend its area of contact to PHC and sub center level Disposal of Bio-Medical Waste	Health Department Ballia
3		Municipal Solid Waste	2 years ago there were 35.77 TPD Municipal Solid Waste generated in NPP Ballia. The entire Municipal Solid Waste were gathered at Mahaveer Ghat Ballia due to the MSW plant was not operational.	Currently there are 36.50 TPD MSW generated in NPP Ballia. The entire Municipal Solid Waste are processed at MSW plant Basantpur which capacity is 50 TPD..	If the plant capacity falls short in future, then action will be taken to increase it and all the Municipal solid waste will be sent to the plant..	Nagar Palika Parishad Ballia

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4	Legacy waste	2 years ago there were 337714.50 MT of legacy waste gathered at Mahaveer Ghat Ballia.	Currently there are no legacy waste present in NPP Ballia. The entire legacy waste has been processed and also RDF has been disposed by C&DS Azamgarh vide letter no 104/Karya-25/4 dated 27.01.2025.	In future no legacy will be gathered in NPP Ballia because all the solid waste are processed at MSW plant Basantpur day by day.	Nagar Palika Parishad Ballia
5	Industries versus Hazardous Waste	NA	-	-	UPPCB-Azamgarh
6	STP for treating sewage from drains flowing into River Ganga or its tributaries	There is no STP for treating sewage from drains flowing into River Ganga or its tributaries	Currently the drain is treated through Bio Remediation method by Nagar Palika Parishad Ballia. The Households will get connected to this STP through Sewer Network. The six drains bringing sewage to Kathal Drain is being treated through Bio Remediation Method.STP with a treatment capacity of 20 MLD is under construction and will be completed in May 2025.	DPR for household connections (14342 households) against previously laid sewer line of 58 Kms is submitted for approval and is targeted to be completed by May 2026. PFR for balance sewer laying and household connections is already submitted and will be completed in two years from date of approval (Approval Awaited)	UP Jal Nigam (Urban) Nagar Palika Parishad Ballia
7	Hotel /Ashrams/ Dharmshala's / Residentials Complexes abutting River Ganga or its tributaries	2 years ago, there were 18 Hotels in NPP Ballia.	Currently, there are 23 Hotels present in NPP Ballia.	Regular Monitoring of Hotels are done with respect to CTE/CTO guidelines planned by District Administration Ballia.	Nagar Palika Parishad Ballia
8	Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	No any Industries discharge Effluent in River Ganga or its tributaries	-	-	UPPCB-Azamgarh
9	Regulations of Flood Plain Zone	Flood Plain Zone Demarcation not Completed	Flood Plain Zoning of River Gangaji up to District Ballia has been Completed.(Special Secretary Irrigation and Water Resources Section-4, Lucknow issued Government Order No. 24/2025/107/2025-27-Irrigation-4-16(Wrt)/NGT/2023 Dated 29 01 2025. in compliance of Ganga river Segment -B phase 2 (Unnao to Ballia). Flood Plain Zoning of River Saryu(Ghaghra) is Underdresses	It is Expected to be completed in one year	Irrigation Department(Orainage & Gang Nahar)

40920

10	Afforestation /Plantation/along the banks of River Ganga ,its tributaries ,and flood plain zones	500700 Plants were planted in 313 Hectares of area on the bank of River Ganga and ,its tributaries ,flood plain zones	153872 Plants were planted in 96.17 Hectares of area on the bank of River Ganga. and ,its tributaries	59200 Plants will be planted in 37 Hectares of area on the bank of River Ganga and ,its tributaries	Forest /other concerned department.
11	Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries	Two mining areas have been approved in Ballia district, details of which are as follows. 1-One sand mining area working in Tehsil sikanderpur ballia has been allotted dated from 3-6-22 to 31-5-27 2-Second sand mining area still working till 03-11-25	1-Presently the mining lease approved in village Kathoda under Tehsil Sikandarpur has been cancelled on date .04-9-24 by the District Magistrate due to violation of facts mentioned in the agreement. 2- Still working	According to Government order/Instruction area should be re-alloted	Mining Department
12	Plastic Waste	2 years ago, approximately 15.05 Tonnes plastic waste had been seized in NPP Ballia and also a penalty of Rs. 458000/- was recovered from year 2020 to 2023.	A campaign to seize plastic waste is being carried out and penalty action is being taken. Currently, In NPP Ballia approx. 0.50 Tonnes plastic waste has been seized and also a penalty of Rs. 50000/- is recovered from year 2023 to 2025.	Through Inter-departmental coordination strategic campaign to target whole sellers is planned.	Nagar Palika Parishad Ballia

Chief Medical Officer  
Ballia

Constable  
U.P. Jal Nigam (Urban) Ballia

खान निरीक्षक  
कलिया

अधिसारी अधिकारी  
नगर पालिका कलिया

**40921**  
Response is matter of OA 200/2014 NMC Menta Vs. Union of India

District-Ballia  
COMMON RECOMMENDATION

Sl No.	Suggestion	Timeline	Concerned Department
1	Monitoring of Action Plan at two-tier level:i) NMCG. ii) DGC (with accountability of authorities)	-	
2	Mapping of all rivers, wetlands, water bodies and drains-delineating buffer areas/FPZ (as per 2016 Gangaji rejuvenation Notification). Divert stormwater and adopt rainwater harvesting in River Restoration Action Plan.	Demarcation of flood Plain Zone Of River Ganga ji in District Ballia has been done.	Irrigation Department(Drainage & Gang Nahar)
3	Sustainable design of STPs/CETP-with the concept of Reuse, Recycle & Recovery imbibed in project design.	STP is under construction and the same is designed as per the guidelines of CPHEEO manual. there is no provision of reuse/recycle of treated water in the current design.	UP Jal Nigam (Urban)
4	Uninterrupted operation of exiting STPs (power supply/skilled man power/sewer line connections)	20 MLD treatment capacity STP is under construction Uninterrupted operation of STP shall be ensured by the NPP after the STP gets operational.	UP Jal Nigam (Urban)
5	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	The instructions shall be complied with after the STP is made operational.	UP Jal Nigam (Urban)
6	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by pass.	At present, there is no new scheme approved for sewer line, pumping stations and STP.	UP Jal Nigam (Urban)
7	Water Quality Audit should be carried out at regular intervals for all polluting industries. Assuming minimum dilution capacity of the rivers, only properly treated waste water should be allowed to join nalla/streams.	In present there is no Industry in Nagar Palika Parishad Ballia.	UPPCB-Azamgarh
8	Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for enforcement of prescribed standards.	In present there is no Industry in Nagar Palika Parishad Ballia.	Nagar Palika Parishad Ballia.
9	The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.	In present No solid wastes are dumped anywhere in NPP Ballia. All the solid waste is being processed at SWM plant Basantpur. Leachate generated from solid waste is being treated at ETP (Effluent Treatment Plant Basantpur)	Nagar Palika Parishad Ballia.
10	Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.	Instructions would be complied by the operating agency (NPP) after the STP is made functional.	UP Jal Nigam (Urban)

40922

11	Clear all solid waste along the river banks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone or any other eco-sensitive sites, by imposition of strict penalties through local bodies.	In present no solid waste is dumped along the river bank or any other eco-sensitive sites and also in past no solid waste had dumped along river or any other eco-sensitive sites. All the solid waste is being processed at SWM plant Basantpur.	Nagar Palika Parishad Ballia.
12	Remediation/Treatment plan for mixed drains (domestic+industrial, for eg. STP sludge at Bingwana reportedly had heavy metals, similarly at Jajmau)	In present there are 06 domestic drains in NPP Ballia. All 06 domestic drains are being treated through Bioremediation method. In present there are no industrial drains in NPP Ballia.	Nagar Palika Parishad Ballia.
13	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	At present there is no provisions for reuse/recycling of treated water. Provisions for the same shall be made in further as and when required.	Nagar Palika Parishad Ballia.
14	Enhance river related development control regulations, planning norms and bye-laws in the Master Plan 2041.	-	-
15	Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.	-	-
16	The quality of soil where the industrial effluents/waste are being disposed needs be checked periodically to ensure the natural balance. (For eg. Goudrauli village, Fatchpur etc.)	-	-
17	Prompt Information/warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For eg. information about heavy metal contamination of groundwater in Fatchpur/Kanpur)	-	-
18	Progress-Monitoring Systems that observe the water pollution trend over time and measure the effectiveness of control measures.	Plan is being developed for the same and will be completed till May 2026.	Nagar Palika Parishad Ballia.
19	Convergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards River Sensitive Development. Eg. phasing out harmful chrome tanning system with something more ecofriendly. Or dyeing fabric with natural colors rather than chemicals.	Administration actively frames the policies as and when necessity arises.	Nagar Palika Parishad Ballia.

  
 Executive Engineer  
 Construction Division  
 U.P. Jal Nigam, Lucknow

  
 अधिकाारी अभियन्ता  
 सिविल एंड ड्रॉइंग

  
 अधिकाारी  
 सिविल एंड ड्रॉइंग

पत्रांक 4417 / 5-3 (जि.गंगा.समिति / मा.एनजीटी), दिनांक 02 अप्रैल, 2025

सेवा में,

अपर परियोजना निदेशक,  
राज्य स्वच्छ गंगा मिशन, लखनऊ, उ0प्र0।

विषय:— माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल OA 200/2014 एमसी मेहता बनाम भारत संघ व अन्य में पारित आदेश दिनांक 04.03.2025 एवं 20.03.2025 के अनुपालन के संबंध में।

सन्दर्भ:— आपका पत्रांक 464 / 250 / एस.एम.सी.जी.—यूपी / 15, दिनांक 28.03.2025।  
महोदय,

उपरोक्त सन्दर्भित पत्र द्वारा प्राप्त निर्देश के अनुपालन में विषयगत वांछित सूचना निर्धारित प्रारूपों में सम्बन्धित विभागों से प्राप्त सत्यापित सूचना संकलित कर आपकी सेवा में आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

भवदीय,



प्रभागीय निदेशक / सदस्य संयोजक,  
जिला गंगा समिति, मेरठ।

संख्या 4417 / दिनांकित।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. प्रमुख सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ0प्र0, लखनऊ।
2. सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड लखनऊ।
3. जिलाधिकारी / अध्यक्ष, जिला गंगा समिति, मेरठ।
4. मुख्य विकास अधिकारी / नोडल, जिला गंगा समिति, मेरठ।
5. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ।
6. श्री मिथलेश मिश्रा, यूनिट हेड (के एंड पी) राज्य स्वच्छ गंगा मिशन उ0प्र0, लखनऊ।



प्रभागीय निदेशक / सदस्य संयोजक,  
जिला गंगा समिति, मेरठ।

## DISTRICT GANGA COMMITTEE, MEERUT

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
1	Meerut	Sewage	323.57 MLD 6 drains (1 tapped,5 untapped) 18 STP 179 MLD Capacity Gap-189.37 MLD  Bioremediation at Abunala-1, Abunala-2 and Odeon drain, Phytoremediation at Abunala-2 and Odeon drain.	Total Untreated Sewage is 323.57 MLD Treated Sewage %: 36.84% Untreated Sewage%: 63.16 % There are total 18 STPs operating in Meerut. These STPs receives waste water through sewer network. The total capacity of these STPs is 180.83 MLD and the utilization capacity is 131.42 MLD (Jan 25). The treated discharge is being released in Abu Nala-I& II and Odean Nala. It is therefore concluded that discharge of these three drains include treated water from STPs upto 180.83 MLD or less. It is now proposed that the treated discharge will be diverted to irrigation channel for reuse. <b>Presently bioremediation is stopped since July 2024</b>	Abu Nala-I& II and Odean drains will further be tapped to 220 MLD STP at Kamalpur (Under Construction) and proposed 65 MLD STP (process on going). The rest of the drains either does not require tapping/treatment or require CETP instead of STP. One drain namely saini drain (2.8 MLD) is acknowledged by CPCB for CETP requirement. With completion of Two STPs (one under construction and Other under planning) the entire sewage of Meerut city will get treated by <b>10 Feb. 2027.</b>	1. Executive Engineer-Jal Nigam  2. RO Pollution UPPCB Meerut  3. ADM(E)/incharge officer local bodies Meerut.
2		Bio-Medical Waste	BMW HCF-1252  Waste generated-1587.5kg/day  Treated-CBWTF	No of HCF: 1396 No of Beds: 16580 Total BMW Generated: 1770kg/day approx Total BMW Treated: 1770kg/day Total Untreated BMW: 0 01 CBWTF located in district Meerut (M/s Synergy waste management Pvt.Ltd. Subhartipuram Meerut.)	-	Chief Medical Officer-Health Department Meerut
3		Municipal Solid Waste	MSW generation-740-800 MT  Treatment-150 TPD  GAP- 650 TPD C&D waste: 40TPD	TMSW Waste generation: 1000 TPD  C&D waste: 47.967 TPD including all ULBs and Nagar Nigam  All the ULBs have processing facility for the disposal their MSW waste. In line of the city's long - terms waste management goals, Meerut Municipal Corporation has Partnered with NTPC Vidyut Vyapar Nigam to develop a 900 TPD MSW to waste to Charcoal (torrefaction) plant Facility in Gawari Meerut.  Total C&D Waste generation: 47.967 TPA	1. C&D waste processing facility of 100TPD is proposed. All the ULBs have proposed for agreement with this facility for the disposal their C&D waste. 2.The facility will be built on a15-acre site and will initially process 700 TPD of mix Municipal Solid waste. With future expansion plans to add 200 TPD capacity. An MOU has been signed to formalize this partnership for the development operation and maintenance of this plant, which will contribute to the city's waste management objective and enhance its waste to energy capabilities.	1. Municipal Commissioner Nagar Nigam Meerut  2. RO Pollution UPPCB Meerut  3. ADM(E)/incharge officer local bodies Meerut.

4	Legacy waste	Legacy waste-1.10lac MT+1.70MT  Treatment-3 lac MT remediated	Total 19 Sites, Total Legacy Waste: 1626920.75 Tons Total Sites remdiated-03  Total Legacy Waste Remediated-231500 Tons  Balance sites to be remediated by-17	Disposal of legacy waste of all municipal bodies will be given by DEC 2026.	1. Municipal Commissioner Nagar Nigam Meerut  2. RO Pollution UPPCB Meerut  3. ADM(E)/incharge officer local bodies Meerut.
5	Industries versus Hazardous Waste	HZW Industries-89 Waste generated-72322.867 MTA (all treated)  disposal-TSDF	HZW Industries-95 Waste generated-86838.984 MTA (all treated)  disposal- TSDF	All the hazardous waste generating units are allowed to operate only in condition that they have valid authorisation from UPPCB.	RO-UPPCB MEERUT
6	STP for treating sewage from drains flowing into River Ganga or its tributaries	Total STPs-18 Chlorination system installed at 04STPs, Chlorination System installation under process at 10 STPs.	There are total 18 STPs operating in Meerut. These STPs receives waste water through sewer network. The total capacity of these STPs is 180.83 MLD	220 MLD STP at Kamalpur (Under Construction) and proposed 65 MLD STP (process on going). Entire sewage of Meerut city will get treated by 10 Feb. 2027.	1. Executive Engineer Jal Nigam  2. RO Pollution UPPCB Meerut  .
7	Hotel /Ashrams/ Dharmshala's/Residential Complexes abutting River Ganga or its tributaries	There were No Hotel /Ashrams/ Dharmshala's/ Residential Complexes abutting River Ganga or its tributaries	There are no Hotel /Ashrams/ Dharmshala's/Residential Complexes abutting River Ganga or its tributaries	Not to be allowed in future also.	DPRO-Panchayat Department .
8	Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	Units-51 Effluent discharge-24039KLD Treatment 24039 KLD	Total Nos. Industries : 54 Daily effluent discharge : 26439KLD Treatment Facility : 26439 KLD OCEMS- installed GAP-0	-	RO Pollution UPPCB Meerut

9	Regulation s of Flood Plain Zone	FPZ-612 pillars FEBRUARY 24 30148  Completed in right bank of Ganga river i.e. 612 Nos. of Pillars in Distt. Meerut	There is no issues of E-flow of River Ganga in the District Meerut		Irrigation Departme nt(Draina ge & Gang Nahar)
10	Afforestati on /Plantation /along the banks of River Ganga ,itstributari es ,and flood plain zones	FY 2023-24, approx. 9520 plantations done along the banks of River Ganga, its tributaries.	FY 2024-25, approx. 12580 plantation done along the banks of River Ganga ,its tributaries.	FY 2025-26 approx. 9000 plantation expected to be done along the banks of River Ganga ,its tributaries.	DPRO- Panchayat Departme nt .
11	Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries	NIL	No area under mining due to Wildlife sanctuary area.	----	Mining Departme nt
12	Plastic Waste	8.94 TON	5.21 TON	Instructions have been issued to all bodies to reduce plastic waste and fines are being imposed and continuous awareness campaigns are being run and 10 MRF centres established for disposal of plastic waste by Nagar Nigam.	1. Municipal Commissi oner Nagar Nigam Meerut  2. ADM(E)/i ncharge officer local bodies Meerut.

## DISTRICT GANGA COMMITTEE, MEERUT

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
1	Monitoring of Action Plan at two-tier level: i) NMCG; ii) DGC (with accountability of authorities)	-	-
2	Mapping of all Rivers, wetlands, water bodies and drains- delineating buffer areas/ FPZ (as per 2016 Gangaji rejuvenation Notification). Divert stormwater and adopt rainwater harvesting in River Restoration Action Plan.	-	-
3	Sustainable design of STPs/ CETP- with the concept of Reuse, Recycle & Recovery imbibed in project design.	All 15th ULB (Except Nagar Nigam) the process of STP plant will be completed by March 2026	Concerned Executive Officer
4	Uninterrupted operation of exiting STPs (power supply/skilled man power/sewer line connections)	All 15th ULB (Except Nagar Nigam) the STP plant has not been installed yet so there is no connection & The process of STP plant will be completed by March 2026.	Concerned Executive Officer
5	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	None	Concerned Executive Officer
6	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by- pass.	There is no sewer line in all ULB.	Concerned Executive Officer
7	Water Quality Audit should be carried out at regular intervals for all polluting industries.	-	-
	Assuming minimum dilution capacity of the rivers, only properly treated waste water should be allowed to join nalla/ streams.	-	-
8	Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for enforcement of prescribed standards.	OCEMS is installed in all GPIs units	RO- UPPCB
9	The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.	All 15th ULB (Except Nagar Nigam) the process of STP plant will be completed by Dec. 2026.	Concerned Executive Officer
10	Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.	All 15th ULB (Except Nagar Nigam) the process of STP plant will be completed by Dec. 2026.	Concerned Executive Officer
11	Clear all solid waste along the river banks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone or any other eco-sensitive sites, by imposition of strict penalties through local bodies.	All 15th ULB (Except Nagar Nigam), no river in any area of the district. There are no dumps near any water body or drain. Inspection is done by the team of ULBA from time to time	Concerned Executive Officer
12	Remediation/Treatment plan for mixed drains (domestic industrial, for eg. STP sludge at Bingwana reportedly had heavy metals, similarly at Jajmau)	All 15th ULB (Except Nagar Nigam) process of STP plant will be completed by Dec. 2026.	Concerned Executive Officer
13	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	The process of STP plant will be completed by Dec. 2026.	Concerned Executive Officer
14	Enhance river-related development control regulations, planning norms, and bye-laws in the Master Plan 2041.		
15	Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.	The process of STP plant will be completed by Dec. 2026.	Concerned Executive Officer

16	The quality of soil where the industrial effluents/ waste are being disposed needs be checked periodically to ensure the natural balance. (For eg Goudrauli village, Fatehpur etc)	-	-
17	Prompt Information/ warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For eg. information about heavy metal contamination of groundwater in Fatehpur Kanpur)	-	-
18	Progress- Monitoring Systems that observe the water pollution trend over time and measure the effectiveness of control measures.	-	-
19	Convergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards River-Sensitive Development.  Eg. phasing out harmful chrome tanning system with something more eco-friendly. Or dyeing fabric with natural colors rather than chemicals.	-	-

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**200\2014**

2 messages

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**dfo baghpat** <dfobaghpat@gmail.com>

Tue, Apr 1, 2025 at 4:18 PM

To: "envsection7@gmail.com" &lt;envsection7@gmail.com&gt;, ms &lt;ms@uppcb.in&gt;

DFO Baghpat  
Near Baghpat sugar mill  
Baghu, [Meerut road](#)  
[Baghpat](#)  
[PIN 250609](#)  
email id: [dfobaghpat@gmail.com](mailto:dfobaghpat@gmail.com)  
phone: 0121-2222860

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135K

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**dfo baghpat** <dfobaghpat@gmail.com>

Wed, Apr 2, 2025 at 3:15 PM

To: "envsection7@gmail.com" &lt;envsection7@gmail.com&gt;, ms &lt;ms@uppcb.in&gt;

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Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
1	BAGHPAT	Sewage	There are 4-drains in NPP Baghpat, which generated 8.6-MLD sludge, all 4-drains were tapped & treatment was started from October-2022 with 14-MLD STP Baghpat.	Sewage of Baghpat city is being treated by existing 14-MLD STP.	Sewage of Baghpat city will continue be treated by Existing 14 MLD STP till 2035	Jal Nigam/ULB's/UPPCB
			There are 1-Untapped drain in NPP, Baraut. Which generated 14.04-MLD	Sewage is treated by Phytoremediation method	The DPR for Tapping 1-big drain (makhraj) has been submitted by Uttar Pradesh Jal Nigam (Urban) Baghpat in dated of 03/12/2024 to Chief Engineer Nagar UP Jal Nigam (Urban) Lucknow.	Jal Nigam/ULB
2		Bio- Medical Waste	HCF-223, Waste generated-175.0 kg/Day, Disposal-CBWTF	No. of HCF-223, No. of Beds-1829, Total BMW generated 183kg/day, Total BMW treated 183 kg/day, BMW is treated by M/S Synergy Waste management Pvt.ltd. Meerut	-	Health Department
3		Municipal Solid Waste	60.40 MLD, MSW was generated (NPP-Baghpat generated-18.90 & NPP-Baraut, generated 41.50 TPD), Treatment capacity 15- TPD only in NPP Baghpat.	Total MSW Generation-64.40 TPD (NPP-Baghpat generated-18.90 & NPP-Baraut, generated 45.50 TPD)	A MSW plant is under-construction in Baraut, After the MSW plant is set-up, the solid waste will be treated & reduced up-to 45-TPD	NPP-Baghpat, Baraut & PCB
4		Legacy waste	36.50 MT Legacy waste was generated, NPP-Baghpat & 13,200 MT was generated in Baraut.	36.50 MT Legacy waste is generated, NPP-Baghpat & 18569 MT is generated in NPP Baraut.	A plant is under construction (Completed in April-2025, information by EO Baraut)	Nagar Palika (Baghapt, Baraut)

			Two years ago, no work was carried out in both NPP.	No work is carried out		
5		Industries versus Hazardous Waste	HZW-Industries 17 waste generated 6313.050 MTA disposal, Disposal-TSDF	HZW-Industries 18 waste generated 6314.51 MTA (All Treated) disposal, Disposal-TSDF	-	UPPCB
6		STP for treating sewage from drains flowing into River Ganga or its tributaries	One 14 MLD STP Operational in District Baghpat	One 14 MLD STP is functional in Distt. Baghpat	Capacity of existing STP in Baghpat is sufficient to treat all sewage of Baghpat city till 2035	Jal Nigam/UPPCB
7		Hotel /Ashrams/ Dharmshala's /Residentials Complexes abutting River Ganga or its tributaries	Hotels-14 CTE/CTO-14	No Ashram, Dharmshalas and Hotels are established in vicinity or nearby the Yamuna River in Baghpat District.	No Ashram, Dharmshala/residential complex will be permitted to establish.	Department / Nagar Palika/ PCB
8		Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	07 Industries effluent discharge 3633 KLD	08 Industries effluent discharge 3883 KLD	-	UPPCB
9		Regulations of Flood Plain Zone	Nil	Sought the Performa Bill from N.I.H., Roorkee decided the flood Plain	Work Completion in One Year Expected	Irrigation Department (Drainage & Yamuna Nadi)

				zone Krishna River & Hindon River after that the work will start.		
10	Afforestation /Plantation/a long the banks of River Ganga, its tributaries, and flood plain zones	121000 plants were planted in 90 Ha area-on River Ganga & its tributaries bank,	70,000 plants are planted in 40 Ha area-on River Ganga & its tributaries bank	1,00,000 plants will be proposed to plants.		Forest
11	Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries	MS Royal constructions Co. Gata No.-706, Vill-Katana, Teh-Baraut, Baghpat (Non-Operational).  MS Royal constructions Co. Gata No.-706, Vill-Chhaprauli, Teh-Baraut, Baghpat (Non-Operational).	Non-Operational			Mining Department
12	Plastic Waste	370 kg/day	575 kg/day	Waste will be fully treated after plant is setup (Completed in April-2025, information by EO)		Nagar Palika/ULB's/ Department

Sr. No	District Name	Particulars	status - two Year Ago	Current status	Future Expected status
①	Baghpal	बगल क्षेत्र - ग्रामीण स्तर	Non operational	Non - operational	-
02	Baghpal	बगल क्षेत्र - शहरी स्तर	Non operational	Non - operational	-

  
 Director  
 District  
 Baghpal

Sl. No.	Recommendation provided	Time line for completion	Responsible Department / Officers
40934	—	—	—

09/04/15  
 अतुल कुमार  
 (आन निर्देशक)  
 अतुल

**DISTRICT GANGA COMMITTEE, MEERUT**

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
1	The DPR for tapping 01 big drain (makhraj) has been submitted by Uttar Pradesh Jal Nigam (Urban) Baghpat in dated of 03/12/2024 to Chief Engineer Nagar Uttar pradesh Jal Nigam (Urban) Lucknow & The DPR is also submitted by district magistrate baghpat to chief secretary nagar vikas vibagh uttar Pradesh govt in dated of 04/12/2024 .The Project Cost of 19 MLD STP is 7686.05 Lakhs. A 19 MLD STP at Baraut is proposed.	After Approval	Uttar Pradesh Jal Nigam (Urban) Baghpat

**Department Name: - Nagar Palika Parishad Baraut.**

  
**Executive Officer**  
**Nagar Palika Parishad Baraut.**

40936

Format-2

DISTRICT GANGA COMMITTEE, District Baghpat

ULB NAME - NPP BAGHPAT

ULB CODE - 800724

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(2001/2014).

Sr. No.	Recommendation Provided	Timeline for Completion	Responsible Department/officers
01	Legacy waste & MSW-treatment underway - 3050 MT	31-12-2025	Department / Nagar Palika
02	Municipal Solid Waste- 18.90	PER DAY	Department / Nagar Palika

29.03.25  
(KRISHAN KUMAR BHADANA)

EXECUTIVE OFFICER  
NAGAR PALIKA PARISHAD BAGHPAT  
DISTRICT BAGHPAT

## DISTRICT GANGA COMMITTEE,

Baghpat

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
1	Monitoring of Action Plan at two-tier level: i) NMCG; ii) DGC (with accountability of authorities)		
2	Mapping of all Rivers, wetlands, water bodies and drains- delineating buffer areas/ FPZ (as per 2016 Gangaji rejuvenation Notification). Divert stormwater and adopt rainwater harvesting in River Restoration Action Plan.	31-10-2025	NPP
3	Sustainable design of STPs/ CETP- with the concept of Reuse, Recycle & Recovery imbibed in project design.	Effluent of existing 14 MLD STP is being reused in local farming.	UPJN (R)
4	Uninterrupted operation of exiting STPs (power supply/skilled man power/sewer line connections)	STP is operational uninterruptedly.	UPJN (R)
5	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	Calibration of all the pumps is being carried out and SCADA system is installed for online quantification of sewage.	UPJN (R)
6	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by- pass.	Existing 14 MLD STP & 21 MLD SPS is built above HFL.	UPJN (R)
7	Water Quality Audit should be carried out at regular intervals for all polluting industries.		
	Assuming minimum dilution capacity of the rivers, only properly treated waste water should be allowed to join nalla/ streams.		
8	Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for enforcement of prescribed standards.	OCEMS is installed in all GPI Units	UPPCB
9	The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.	31-12-2025	NPP
10	Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.	Compliance done from existing 14 MLD STP	UPJN (R)
11	Clear all solid waste along the river banks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone or any other eco-sensitive sites. by imposition of strict penalties through local bodies.	31-10-2025	NPP
12	Remediation/Treatment plan for mixed drains (domestic industrial, for eg. STP sludge at Bingwana reportedly had heavy metals, similarly at Jainau)	Treated wastewater is being reused in local farming and Drain	
13	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	Treated wastewater reused in local farming.	UPJN (R)
14	Enhance river-related development control regulations, planning norms, and bye-laws in the Master Plan 2041.	31-10-2025	NPP
15	Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.	31-10-2025	NPP
16	The quality of soil where the industrial effluents/ waste are being disposed needs be checked periodically to ensure the natural balance. (For eg Goudrauli village, Fatehpur etc)	N/A	
17	Prompt Information/ warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For eg. information about heavy metal contamination of groundwater in Fatehpur Kanpur)	31-08-2025	NPP

18	Progress- Monitoring Systems that observe the water pollution trend over time and measure the effectiveness of control measures.		
19	Convergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards River-Sensitive Development.  Eg. phasing out harmful chrome tanning system with something more eco-friendly. Or dyeing fabric with natural colors rather than chemicals.	In Progress	NPP

Department Name: -

Sign of Authorized Signatory with seal: -  
 Authorised Officer Name & Designation: -  
 Authorised Officer Mobile Number: -

## DISTRICT GANGA COMMITTEE, CHANDAULI

Format for required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers	Remarks
6	Chandauli	STP for treating sewage from drains flowing into River Ganga or its tributaries	No STP	One STP of capacity 45 MLD is approved by NMCG and AAE&S issued on 22.01.2025. Tendering is in process	The STP is expected to be operational by end of year 2027	Jal Nigam/UPPCB	Two drains of Pt. Deen Dayal Upadhyay Nagar are proposed to be tapped in mentioned 45 MLD STP

29/03/2025

(Ashish Kumar Singh)  
Project Manager  
Ganga Pollution Prevention Unit,  
U.P. Jal Nigam (Rural)  
Varanasi  
Mob. No. 9473942690

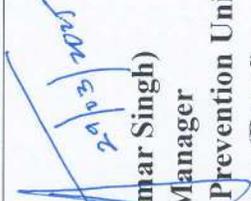
Project Manager  
Ganga Pollution Prevention Unit  
U.P. Jal Nigam (Rural), Varanasi

Format-2

## DISTRICT GANGA COMMITTEE, CHANDAULI

Format for required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
3	Sustainable design of STPs/CETP-with the concept of Reuse, Recycle & Recovery imbedded in project design.	STP is designed as per guidelines of CPHEEO Manual and directions provided by NMC. Possibilities of re-use shall be explored as per instructions given by higher authorities.	Project Manager GPPU UPJN(Rural) Varanasi.
4	Uninterrupted operation of existing STPs (power supply/skilled man power/sewer line connections)	STP is designed to run on 24 hour basis with availability of power backup through DG sets.	Project Manager GPPU UPJN(Rural) Varanasi.
5	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	Provision for Flow meter installation at STP/MPS is made to record daily flow data. Calibrations as per required frequency shall be done by O&M Agency.	Project Manager GPPU UPJN(Rural) Varanasi.
6	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by pass.	Shall be-Complied for future planning.	Project Manager GPPU UPJN(Rural) Varanasi.
10	Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.	Shall be made for future planning.	Project Manager GPPU UPJN(Rural) Varanasi.
13	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	Possibilities of re-use shall be explored as per instructions given by higher authorities	Project Manager GPPU UPJN(Rural) Varanasi.

  
 (Ashish Kumar Singh)  
 Project Manager  
 Ganga Pollution Prevention Unit,  
 U.P. Jal Nigam (Rural)  
 Varanasi  
 Mob. No. 9473942690

Project Manager  
 Ganga Pollution Prevention Unit  
 Jal Nigam (Rural), Varanasi.

## DISTRICT GANGA COMMITTEE, CHANDAULI

Format for required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
1	Chandauli	Sewage		There are three drains discharging into River Ganga. 1. Ghuraha Drain-15 MLD 2. Ganda Drain- 8.26 MLD 3. Railway Drain- 21.07 MLD Monitoring and analysis of drains is being weekly basis .		Jal Nigam/ ULB's/ UPPCB
2		Bio- Medical Waste				Health Department
3		Municipal Solid Waste				ULB's
4		Legacy waste				ULB's
5		Industries versus Hazardous Waste	Total Number of Hazardous Waste generating Industries -16, Total waste Generation-862.87 MT/Annum (Disposed by TSDFs) 1.Bharat oil & Waste Management Ltd. Gata no- 672, Kumbhi Akhabarpur Kanpur Dehat 2- UP Waste Management Project,Kanpur Dehat	Total Number of Hazardous Waste generating Industries -17 , Total waste Generation-771.41 MT/Annum (Disposed by TSDFs) 1.Bharat oil & Waste Management Ltd. Gata no- 672, Kumbhi Akhabarpur Kanpur Dehat 2- UP Waste Management Project, Kanpur Dehat Annuxure-1 attached	Ongoing process to be monitoring regularly as per requirement	UPPCB
6		STP for treating sewage from drains flowing into River Ganga or its tributaries		For sewage treatment 45 MLD STP is proposed in Chandauli		Jal Nigam/ UPPCB
7		Hotel /Ashrams/ Dharmshala's/ Residential Complexes abutting River Ganga or its tributaries				ULB's
8		Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	Total 11 nos. of Effluent discharge industries are situated in District Chandauli	Total 10 nos. Of Effluent discharge industries are situated in District Chandauli 1.86 MLD discharge after treatment Anneure-2attached	Ongoing process to be monitoring regularly as per requirement	UPPCB
9		Regulations of Flood Plain Zone				Irrigation Department
10		Afforestation /Plantation/along the banks of River				Forest/ other concern

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	Ganga, its tributaries, and flood plain zones				ed department.
11	Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries				Mining Department
12	Plastic Waste				ULB's/

Department Name: - U.P. Pollution Control Board, Varanasi

*29.3.25*  
**राजनाथ चौधरी**  
 वैज्ञानिक सहायक  
 उपप्रदूषण नियंत्रण बोर्ड  
 वाराणसी

Sign of Authorized Signatory with seal: -  
 Authorised Officer Name & Designation: - Rajnath Chaudhary /Scientific Assistant  
 Authorised Officer Mobile Number: -7839891993

## DISTRICT GANGA COMMITTEE, CHANDALI

Format for required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
1	Monitoring of Action Plan at two-tier level: i) NMCG, ii) DGC (with accountability of authorities)		
2	Mapping of all rivers, wetlands, water bodies and drains-delineating buffer areas/FPZ (as per 2016 Gangaji rejuvenation Notification). Divert stormwater and adopt rainwater harvesting in River Restoration Action Plan.		
3	Sustainable design of STPs/CETP-with the concept of Reuse, Recycle & Recovery imbibed in project design.		
4	Uninterrupted operation of exiting STPs (power supply/skilled man power/sewer line connections)		
5	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.		
6	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by pass.		
7	Water Quality Audit should be carried out at regular intervals for all polluting industries. Assuming minimum dilution capacity of the rivers, only properly treated waste water should be allowed to join nalla/streams.	Regular interval inspection has done.	
8	Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for enforcement of prescribed standards.	Regular interval inspection is carried out for following prescribed norms.	
9	The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.		
10	Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.		
11	Clear all solid waste along the river banks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone or any other eco-sensitive sites, by imposition of strict penalties through local bodies.		
12	Remediation/Treatment plan for mixed drains (domestic+ industrial, for eg. STP sludge at		

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	Bingwana reportedly had heavy metals, similarly at Jajmau)		
13	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)		
14	Enhance river related development control regulations, planning norms and bye-laws in the Master Plan 2041.		
15	Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.		
16	The quality of soil where the industrial effluents/waste are being disposed needs be checked periodically to ensure the natural balance. (For eg. Goudrauli village, Fatehpur etc.)		
17	Prompt Information/warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For eg. information about heavy metal contamination of groundwater in Fatehpur/Kanpur)		
18	Progress-Monitoring Systems that observe the water pollution trend over time and measure the effectiveness of control measures.	Regular interval inspection has done for observe the water pollution trend over time.	
19	Conergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards River Sensitive Development. Eg. phasing out harmful chrome tanning system with something more ecofriendly. Or dyeing fabric with natural colors rather than chemicals.		

Department Name: -U.P. Pollution Control Board, Varanasi

*25/05/25*  
**राजनाथ चौधरी**  
 वैज्ञानिक सहायक  
 उ०प्र० प्रदूषण नियंत्रण बोर्ड  
 वाराणसी

Sign of Authorized Signatory with seal: -

Authorised Officer Name & Designation: -Rajnath Chaudhary /Scientific Assistant

Authorised Officer Mobile Number: -7839891993

## List of Hazardous Waste Industries, Chandauli

S. No.	Name of the District	Name and Address of Unit	Operational Status (Operational/Not Operational)	Total Quantity (MT/Annum)
1	Chandauli	Balajee Lubricants, K1, K2, Industrial Area, Ramnagar, Chandauli	Operational	99.34
2	Chandauli	Bharat Petroleum Corporation Ltd, Village Saesar , Mugalsarai ,Chakiya, Chandauli	Operational	4.04
3	Chandauli	BKPL Mughalsarai Indian Oil Corporation Ltd, Alinagar, Mughalsarai , Chandauli	Operational	0.15
4	Chandauli	Dev Dyeing Industries, C-32, Industrial Area, Ramnagar Phase-II, Chandauli	Operational	1.52
5	Chandauli	Electrochem Plating Pvt. Ltd., E-31, Industrial Area, Ramnagar, Chandauli	Operational	15.77
6	Chandauli	Ganga Pulp And Papers Private Limited, Factory: A-6 Ramnagar Industrial Area Chandauli	Operational	0.01
7	Chandauli	Hindustan Petroleum Corporation Ltd, Alinagar, Sakaldiha Road, Mugal Sarai, Chandauli	Operational	9.98
8	Chandauli	Indian Oil Corporation Limited Marketing Division, Alinagar, Mughalsarai, Chandauli	Operational	4.92
9	Chandauli	Karwa Vanijya Private Limited, Plot no.- F-126 to 129 & F-146 to 148, Industrial Area, IIDC, Ramnagar, Phase-2 Chandauli	Operational	3.62
10	Chandauli	Kallideo Polytex Private Limited, B-20, 21, Industrial Area, Iidc, Ramnagar-Ii, Chandauli	Operational	579.56
11	Chandauli	M. P. Filament (A Unit Of M.P. Agarwal & Co. Pvt. Ltd.), E-71, 72 & F-22, 23, Industrial Area, Iidc, Chandauli	Operational	9.00
12	Chandauli	Meenar Polydyed Yarn Ltd., Bakhra, Bijuliabir, Ralhupur, Chandauli	Operational	1.52
13	Chandauli	Mahalakhmi Yarn Pvt. Ltd., B-4/2, Industrial Area, Ramnagar, Chandauli	Operational	40.93
14	Chandauli	S. A. Iron & Alloys Pvt. Ltd., Jeevnathpur, Industrial Area, Ramnagar, Chandauli	Operational	0.20
15	Chandauli	Savitri Metal Industries, Arazi No-204/2, 204/3, Vill-Patanwa, Pargana-Ralhupur, Ramnagar, District-Chandauli	Operational	0.48
16	Chandauli	Sri Balaji, Arazi No-316/7, Vill-Kataria, Pargana-Ralhupur, District-Chandauli	Operational	0.36
17	Chandauli	Saumya Teck, B-38, Industrial Area, Ramnagar, Phase-2, Chandauli	Operational	0.01
Total quantity				771.41



List of Industries Discharging in River Ganga at Chandauli

S No.	Name & Address of the Industry	Name of Reclpient Drain	Name of Reclpient River	Installed Capacity of ETP (MLD)
1	M/s Dugdh Utpadak Sahakari Sangh Limited Plot G1, Industrial Area, Phase-1, Ramnagar, Chandauli	Ghuraha drain	River Ganga	0.4
2	M/s Ganga Pulp & Paper Pvt., Ltd., A-6 Industrial Area Ramnagar Chandauli	Ghuraha drain	River Ganga	1
3	M/s Maha Laxmi Yarn Pvt. Ltd., B- 4/2,1/A, Ramnagar Chandauli	Ghuraha drain	River Ganga	0.18
4	M/s G.R.N. Cellulose(P) Ltd., Plot No. E- 21 & 22, Industrial Area, Ramnagar, Chandauli	Ghuraha drain	River Ganga	0.13
5	M/s Newal Calcutta Pvt. Ltd., Industrial Area Ramnagar Chandauli	-	-	Zero liquid discharge (ZLD)
6	M/s Saket Enterprises D-11, Industrial Area, Ramnagar, Chandauli	Ghuraha drain	River Ganga	0.06
7	M/s Industrial Board Mills B-6, Industrial Area, Ramnagar, Chandauli	Ghuraha drain	River Ganga	0.03
8	M/s Shri Krishna Paper & Board Mills, D-1, Industrial Area, Ramnagar, Chandauli	Ghuraha drain	River Ganga	0.02
9	M/s Electrochem Plating, Industrial Area, Ramnagar, Chandauli	Ghuraha drain	River Ganga	0.01
10	M/s Baba Paper & Board Mills Pvt. Ltd., B-14/2, Industrial Area, Ramnagar, Chandauli	Ghuraha drain	River Ganga	0.03

राज्य स्वच्छ गंगा मिशन-उ०प्र० द्वारा दिनांक 02.04.2025 को मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल OA# 200/2014 एमसी मेहता बनाम भारत संघ व अन्य में पारित आदेश के अनुपालन में की गई तैयारी बैठक का कार्यवृत्त।

(क) बैठक में वर्चुअल मोड से निम्नलिखित राज्य स्तरीय अधिकारियों द्वारा प्रतिभाग किया गया:-

1. श्री आर.के. वर्मा, संयुक्त सचिव सिंचाई एवं जल संसाधन विभाग, उ०प्र०।
2. श्री शैलेन्द्र कुमार, उप सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र०।
3. श्री अवनीश साहू, अधीक्षण अभियंता, सिंचाई एवं जल संसाधन विभाग, उ०प्र०।
4. श्री सनू सोनकर पर्यावरण अभियंता, उ०प्र० प्रदूषण नियंत्रण बोर्ड (मुख्यालय), लखनऊ।
5. श्री संदीप चौहान, पर्यावरण विशेषज्ञ, स्वच्छ भारत मिशन (शहरी), शहरी निकाय निदेशालय लखनऊ।

(ख) बैठक में वर्चुअल मोड से निम्नलिखित जनपद स्तरीय अधिकारियों द्वारा प्रतिभाग किया गया:-

6. श्री विवेक यादव-प्रभागीय निदेशक/जिला गंगा समिति, गाजीपुर।
7. श्री बृजेश कुमार श्रीवास्तव-डी०पी०ओ०, जिला गंगा समिति, गाजीपुर।
8. श्री राजेश कुमार -संभागीय वनाधिकारी/जिला गंगा समिति, मेरठ।
9. श्री तुषार गुप्ता-डी.पी.ओ. जिला गंगा समिति, मेरठ।
10. श्री अमरेश कुमार, जिला विकास अधिकारी, मेरठ
11. श्रीमती दिव्या-डी०एफ०ओ०/जिला गंगा समिति, कानपुर नगर।
12. श्री शशांक शुक्ला-डी०पी०ओ० जिला गंगा समिति, कानपुर नगर।
13. श्री मोहित चक-परियोजना प्रबंधक, उ०प्र० जल निगम (ग्रामीण)।
14. श्री अमित मिश्रा-क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड कानपुर नगर।
15. श्री गुलाम अख्तर सहायक अधिशासी अभियंता, उ०प्र० जल निगम (नगरीय)।
16. श्री नीरज कुमार- सहायक अभियंता, नगर पालिका बलिया।
17. श्री सलभ उपाध्याय- डी०पी०ओ० जिला गंगा समिति, बलिया।
18. श्री अरविन्द राज मिश्रा-डी०एफ०ओ०/जिला गंगा समिति, मिरजापुर।
19. श्री आर०के० सिंह-क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड मिरजापुर।
20. श्री किस्मत छत्रीय-डी०पी०ओ० जिला गंगा समिति, मिरजापुर।
21. श्री राजेश कुमार-डी०एफ०ओ०/जिला गंगा समिति, बागपत।
22. श्री कृष्ण कुमार भडाना अधिशासी अधिकारी बागपत।
23. श्री मनोज कुमार रस्तोगी- अधिशासी अधिकारी भरौत बागपत।
24. श्री दीपक शर्मा, डी.पी.ओ., जिला गंगा समिति, बागपत।
25. श्री दिलीप कुमार-डी०एफ०ओ०/जिला गंगा समिति, काशी वन्यजीव प्रभाग रामनगर वाराणसी।
26. श्री दर्शन निषाद-डी०पी०ओ०, जिला गंगा समिति, चंदौली।
27. श्री गुलशन कुमार, खनन अधिकारी चंदौली।
28. डा० हीरालाल सिंह ए.सी.एम.ओ. चंदौली।

29. श्री राजनाथ चौधरी- सहायक वैज्ञानिक उ०प्र० प्रदूषण नियंत्रण बोर्ड वाराणसी/चंदौली।
30. श्री अखिलेश चौबे- जिला विकास अधिकारी।
31. श्री आशीष कुमार सिंह, परियोजना प्रबंधक, गंगा प्रदूषण प्रबंधन इकाई, उ०प्र० जल निगम वाराणसी।
32. श्रीमती ऐश्वर्या मिश्रा-डी०पी०ओ०, जिला गंगा समिति वाराणसी।
33. श्री रामानुज त्रिपाठी-डी०एफ०ओ० /जिला गंगा समिति, फतेहपुर
34. श्री ज्ञान प्रकाश तिवारी-डी०पी०ओ०, जिला गंगा समिति, फतेहपुर
35. श्रीमती तूलिका प्रसाद, अधिशासी अभियंता, उ०प्र० जल निगम, (नगरीय)
36. श्री अनुराग गौतम अधिशासी अभियंता, उ०प्र० जल निगम (ग्रामीण)।
37. श्री कौशल किशोर, सहायक पर्यावरण अभियंता, उ०प्र० प्रदूषण नियंत्रण बोर्ड प्रयागराज।

सर्वप्रथम राज्य स्वच्छ गंगा मिशन-उ०प्र० द्वारा बैठक प्रारम्भ करते हुए सभी प्रतिभागियों का स्वागत किया गया। बैठक का संचालन श्री मिथिलेश कुमार मिश्रा यूनिट हेड (के०एण्ड०पी०) के द्वारा किया गया।

प्रस्तुतिकरण के माध्यम से मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल OA# 200/2014 एमसी मेहता बनाम भारत संघ व अन्य में पारित आदेश दिनांक 04.03.2025 तथा 20.03.2025 के प्रतिपालन में आवश्यक सूचनाओं के संबंध में जिसका विवरण स्टैन्डिंग काउन्सिल की ई-मेल दिनांक 26.03.2025 द्वारा उपलब्ध कराया गया था तथा जिसे पर्यावरण वन एवं जलवायु परिवर्तन अनुभाग-7 उ०प्र० शासन के पत्र दिनांक 27.03.2025 द्वारा नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग को सूचित किया गया था से अवगत कराया गया।

तत्कम में यह भी अवगत कराया गया कि राज्य स्वच्छ गंगा मिशन, उ०प्र० द्वारा अपने पत्र क्रमांक 464/250/एस.एम.सी.जी.-यूपी/15 दिनांक 28.03.2025 के माध्यम से संबंधित 10 जनपदों के जिला गंगा समितियों (कानपुर नगर, फतेहपुर, वाराणसी, मिरजापुर, गाजीपुर, बलिया, सम्भल, मेरठ, बागपत एवं चंदौली) को इस आशय के साथ प्रेषित किया गया था कि वे पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन (ईमेल- [envsection7@gmail.com](mailto:envsection7@gmail.com)) एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ ई-मेल-[ms@uppcb.in](mailto:ms@uppcb.in) & [ceo2@uppcb.in](mailto:ceo2@uppcb.in) पर दिनांक 28.03.2025 तक उपलब्ध करा दिया जाये।

ततपश्चात अवगत कराया गया कि मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल OA# 200/2014 एमसी मेहता बनाम भारत संघ व अन्य में सुनवाई 02.04.2025 को नियत थी जो अब दिनांक 07.04.2025 को मा० राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा पुनः निर्धारित की गयी है।

बैठक के दौरान सभी उपस्थित जनपदों (कानपुर नगर, फतेहपुर, वाराणसी, मिरजापुर, गाजीपुर, बलिया, मेरठ, बागपत एवं चंदौली) द्वारा अवगत कराया गया कि उनके द्वारा वांछित सूचनाएँ निर्धारित प्रपत्र में पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० एवं प्रदूषण नियंत्रण बोर्ड, उ०प्र० को उपलब्ध करा दी गयी है। पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० की ओर से प्रतिनिधि श्री शैलेन्द्र कुमार, उप सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० द्वारा इस बात की पुष्टी की गयी कि पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० को ई-मेल के माध्यम से सम्भल जनपद को छोड़ते हुए समस्त 09 जनपदों की आख्या प्राप्त हो गयी है। राज्य स्वच्छ गंगा मिशन, उ०प्र० द्वारा सूचित किया गया कि जिला गंगा समिति-सम्भल द्वारा पूर्व में अवगत कराया गया था कि सम्भल जनपद में

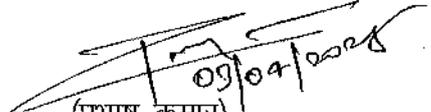
कोई भी नाला गंगा नदी में प्रवाहित नहीं होता है अतः प्रकरण में सम्भल जनपद से संबंधित सूचना शून्य होना जिला गंगा समिति-सम्भल द्वारा सूचित किया गया था।

तत्पश्चात् राज्य स्वच्छ गंगा मिशन, उ०प्र० द्वारा पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० को प्रदान करायी गयी टिप्पणी पर बिन्दुवार चर्चा की गयी तथा इस संबंध में बिन्दु सं०-2 पर प्लड प्लेन जोन से संबंधित सूचना सिंचाई एवं जल संसाधन विभाग, बिन्दु सं०-7 पर वाटर क्वालिटी आडिट (उद्योग) के संबंध में उ०प्र० प्रदूषण नियंत्रण बोर्ड, बिन्दु सं०-8 पर ऑनलाईन मॉनिटरिंग सिस्टम (उद्योग) के संबंध में उ०प्र० प्रदूषण नियंत्रण बोर्ड, बिन्दु सं०-9 पर लीचेट ट्रीटमेंट प्लान के संदर्भ में नगर विकास विभाग, बिन्दु सं० 11 पर ठोस अपशिष्ट प्रबंधन के संबंध में नगर विकास, विभाग बिन्दु सं० 14 एवं 15 पर आवास एवं विकास परिषद, बिन्दु सं० 16 पर मृदा की गुणवत्ता पर प्रदूषण नियंत्रण बोर्ड, बिन्दु सं०-17 पर चेतावनी प्रणाली से संबंधित सूचना उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा प्रदान कराये जाने की आवश्यकता से सूचित किया गया। इस क्रम में सिंचाई एवं जल संसाधन विभाग, उ०प्र० प्रदूषण नियंत्रण बोर्ड, नगर विकास विभाग द्वारा शीघ्र सूचनाएँ प्रदान कराने हेतु आश्वासन दिया गया।

उप सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० द्वारा निवेदन किया गया कि सभी संबंधित वादी द्वारा दी गयी 19 सामान्य सिफारिश पर उपरोक्तानुसार (बिन्दु सं०-2,7,8,9,11,14,15,16 एवं 17 पर ) सूचनाएँ दिनांक 03.04.2025 तक उपलब्ध कराने का कष्ट करें।

अंत में सधन्यवाद बैठक समाप्त हुई।

संलग्नक:-राज्य स्वच्छ गंगा मिशन, उ०प्र० की वादी द्वारा दी गयी 19 सामान्य सिफारिश पर संकलित सूचना।

  
(प्रभाष कुमार)  
अपर परियोजना निदेशक

पत्राक 513 / 250 / एसएमसीजी-यूपी / 10 दिनांक 03/04/2025

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन।
2. प्रमुख सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
3. प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन।
4. प्रमुख सचिव, सिंचाई एवं जल संसाधन, विभाग, उ०प्र० शासन।
5. सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
6. निदेशक, स्थानीय निकाय, उ०प्र० लखनऊ।
7. मुख्य नगर, एवं ग्राम नियोजक, नगर एवं ग्राम नियोजन विभाग, उ०प्र०।
8. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
9. संयुक्त प्रबंध निदेशक, उ०प्र० जल निगम (ग्रामीण/नगरीय), लखनऊ।
10. सम्बन्धित जनपद के मुख्य विकास अधिकारी, उ०प्र०।
11. मुख्य अभियंता (गंगा) उ०प्र० जल निगम (ग्रामीण/नगरीय)।

अपर परियोजना निदेशक

**Revised Time Line and Remarks based on discussions held during meeting chaired by Principal Secretary Environment, Forest and Climate Change GoUP on 27 March 2025 in his office at Babu Bhavan**

<b><u>Suggestions from Appellant</u></b>		
<b>S.No</b>	<b>Suggestions from Appellant</b>	<b>Time Line /Remarks</b>
1	Monitoring of Action Plan at two -tier level: i) NMCG; ii) DGC (with accountability of Authorities)	<p>At District level 13-member District Ganga Committee is constituted to look into the issues related to River Rejuvenation (and Water Conservation). The DGC is chaired by District magistrate and the Divisional Forest officer is the member convener of the DGC. The CDO has been nominated by the Chief Secretary GoUP as district coordinator. The composition of the District Ganga Committee is as following.</p> <ol style="list-style-type: none"> <li>1. The District Collector in the specified District; - Chairperson, ex-officio;</li> <li>2. Not more than two nominated representatives from Municipalities and Gram Panchayats of the specified District nominated by the State Government. - Members;</li> <li>3. One representative each of the Public Works, Irrigation, Public Health Engineering, and Rural Drinking Water Departments, and State Pollution Control Board working in the specified District abutting River Ganga to be nominated by the District Collector - Member, ex-officio;</li> <li>4. Two environmentalists associated with River Ganga protection activities and one representative of local industry association in the specified District to be nominated by the District Collector - Members,</li> <li>5. One Divisional Forest Officer of the specified District - Member, ex-officio (Member Convener)</li> <li>6. One District official to be nominated by the District Collector-Member;</li> </ol> <p>The meetings of the District Ganga Committee is to be held on every second Friday of the month. These meetings are Mandatory, Minuted, Monthly and Monitored and therefore is called DGC 4 M meetings (DGC Forum Meetings). In State of Uttar Pradesh there are 75 DGCs, one each for every district.</p> <p>Total Meetings Held by DGCs: 724 during April 24 to March 25 as on 29/03/2025 (Annexure-1).</p> <p>The roles and responsibility of the District Ganga Committee is specified in the 2016 Ganga Authorities Order Notification.</p> <p>An Accountability Assessment Committee (AAC) is also constituted in the State in Chairmanship of Principal Secretary Namami Gange and Rural Water Supply Department, GoUP.</p> <p><b>AAC assess:</b></p> <ol style="list-style-type: none"> <li>1. Review compliance status on quarterly basis</li> <li>2. Performance of STP/CETP (Compliance status &amp; utilization %)</li> <li>3. Up gradation of STP/CETP:- requirement &amp; action taken</li> <li>4. Maintenance of STP/CETP</li> </ol>

*[Signature]*  
31/4/25

		<p>5. Scrutinize implementation schedule of ongoing &amp; approved STP/CETP projects</p> <p>6. Take prompt and appropriate punitive action against the responsible personnel/ firm/ contractor/vendor etc.</p> <p><b>So far six meeting of AAC is held as following.</b></p> <table border="1" data-bbox="560 488 1321 607"> <thead> <tr> <th>1<sup>st</sup> Meeting</th> <th>2<sup>nd</sup> Meeting</th> <th>3<sup>rd</sup> Meeting</th> <th>4<sup>th</sup> Meeting</th> <th>5<sup>th</sup> Meeting</th> <th>6<sup>th</sup> Meeting</th> </tr> </thead> <tbody> <tr> <td>18.10.202</td> <td>14.12.202</td> <td>12.04.202</td> <td>11.09.202</td> <td>13.11.202</td> <td>02.01.202</td> </tr> <tr> <td>3</td> <td>3</td> <td>4</td> <td>4</td> <td>5</td> <td>5</td> </tr> </tbody> </table> <p>The Minutes of Above meeting is at <b>Annexure-2.</b></p> <p>Besides this the projects are monitored by SMCG and NMCG regularly at various frequencies.</p>	1 <sup>st</sup> Meeting	2 <sup>nd</sup> Meeting	3 <sup>rd</sup> Meeting	4 <sup>th</sup> Meeting	5 <sup>th</sup> Meeting	6 <sup>th</sup> Meeting	18.10.202	14.12.202	12.04.202	11.09.202	13.11.202	02.01.202	3	3	4	4	5	5
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18.10.202	14.12.202	12.04.202	11.09.202	13.11.202	02.01.202															
3	3	4	4	5	5															
2	<p>Mapping of all Rivers, Wetlands, water bodies and Drains-delineating buffer areas/FPZ (as per 2016 Gangaji rejuvenation Notification. Divert storm water and adopt rainwater harvesting in River Restoration Action Plan</p>	<p><b>Mapping of All Rivers</b></p> <p>An exercise to prepare River Atlas has been taken up by NMCG.</p> <p>The first version of "Atlas of Rivers in Uttar Pradesh" was published in Dec 2022.</p> <p>The Atlas attempts to provide a comprehensive picture of the Uttar Pradesh River network. This Atlas was created entirely by cGanga, with original mapping of all identifiable rivers, and with selective additional information culled from different sources for completeness. Many of the rivers and maps given in the Atlas are not readily available elsewhere, and it is expected that it will prove useful to the many engaged in the river water or natural resource management in the state of Uttar Pradesh. This Atlas is dynamic and is updated by cGanga.</p> <p>(cGanga is a think tank formed under the aegis of NMCG, and one of its stated objectives is to make India a world leader in river and water science. The Centre is headquartered at IIT Kanpur and has representation from most leading science and technological institutes of the country. cGanga's mandate is to serve as think-tank in implementation and dynamic evolution of Ganga River Basin Management Plan (GRBMP) prepared by the Consortium of 7 IITs. In addition to this, it is also responsible for introducing new technologies, innovations, and solutions into India.)</p> <p><b>Wetlands</b></p> <p>A complete inventory of Riverine Wetlands has been completed for Uttar Pradesh.</p> <ul style="list-style-type: none"> <li>•A GIS layer has been developed for riverine wetlands for all the wetlands of UP.</li> <li>•The wetlands have also been classified into low, moderate and high priority based on threat scores, functional scores and ecosystem service index.</li> <li>•This GIS layer and Dashboard at NMCG level will lay a strong foundation for management of riverine wetlands in the State. <ul style="list-style-type: none"> <li>- Under the provisions of Wetland (Conservation and Management) Rules 2017 Uttar Pradesh State Wetland Authority has been constituted.</li> <li>- Under the Wetland Management Program in 27 Ganga Districts in Uttar Pradesh, within 10 kms from the River bank 275 Wetlands have been listed, documented and</li> </ul> </li> </ul>																		



		<p>Health Card prepared.</p> <ul style="list-style-type: none"> <li>- In three Districts of State (Muzaffarnagar, Prayagraj and Ballia) one wetland (Total 3) has been taken up for conservation as following. <ul style="list-style-type: none"> <li>- Muzaffar Nagar: Kalewala Lake</li> <li>- Prayagraj: Numaiya Dih lake/Khedua Tal</li> <li>- Ballia: Dahtal Revati</li> </ul> </li> </ul> <p><b>Drains:</b> Drone and LIDAR Data for Drain Listing and Dashboard preparation is being initiated by NMCG.</p> <p><b>FPZ</b> Flood Plain Zonation (1 in 25 Years Flood) for <b>Phase-I</b> (Haridwar to Unnao) River Ganga has been completed. Currently FPZ for this segment (1 in 100 Years Flood) as per Ganga Authority Notification 2016 is underway by Central Water Commission.</p> <p>Flood Plain Zonation (1 in 100 Years Flood) for <b>Phase-II</b> (Unnao to Ballia ) River Ganga has been completed by State Irrigation Department (Uttar Pradesh) and Government Order dated 29 January 2025 has been issued regarding it (<b>Annexure-3</b>).</p> <p><b><u>Rainwater harvesting in River Restoration Action Plan</u></b></p> <p>NGRI submitted the final report on "Aquifer Mapping with Focus on Paleochannels in parts of Ganga Yamuna Doab in Kaushambi-Kanpur Stretch".</p> <ul style="list-style-type: none"> <li>•159 recharge sites worked out in the channel which can help in increasing the flow in the river/ enhance acquifier recharge.</li> </ul> <p><b>UP State GW / Irrigation Dept.:</b></p> <ul style="list-style-type: none"> <li>•NGRI will carry out demonstration for 4-5 recharge sites.</li> <li>•UP Government to prepare Detailed Project Report in consultation with NGRI for execution of MAR construction, monitoring and maintenance, and taking ownership.</li> </ul>
3	Sustainable design of STPs/CETP- with the concept of Reuse, recycle & Recovery imbibed in project Design	STPs and CETPS are designed as per the existing (CPHEEO Manual) norms and standards. The Central Government has issued Framework on Reuse of Treated Waste Water in November 2022. The State of Uttar Pradesh is forming its policy for reuse of treated waste water.
4	Uninterrupted operations of STPs (power supply/skilled man power/sewer line connections)	All STPs are being operated as per the laid down standards and are being continuously monitored through OCEMS and Ganga Tarang Portal. DG Sets for power backups are also available at STPs as per the sanctioned DPR.
5	Calibrations of all the pumps should be	Pumps are maintained as per the O&M protocol. Flow meters at STP are installed and daily flow data is recorded.

	carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage	Calibrations as per required frequency is done by concessionaire and monitored by Executing agency.
6	In case of Laying new sewer lines, these should be away from High Flood Line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by-pass	New Sewer lines are not being laid under the Namami Gange program. The High Flood Level is critical consideration of all projects formulation/designing.
7	Water Quality Audit should be carried out at regular intervals for all polluting industries Assuming minimum dilution capacity of the rivers, only properly treated waste water should be allowed to join nalla/ streams	Grossly Polluting industries are monitored by UPPCB. That the inspection and monitoring of the Grossly Polluting Industries (GPIs) and their ETPs are undertaken by UPPCB on regular basis. Besides this, Central Pollution Control Board, New Delhi has authorized reputed technical institutions such as IITs, CPPRI etc. for third party monitoring of GPIs in the State. The UPPCB is permitting industries whose treated discharge conforms to the standards laid down for the discharge in surface water only. Further during the Year 2023-24 inspections of 2206 Grossly Polluting Industries (GPI) has been conducted. It is to submit here that based on the reports available, till now 2070 action taken reports have been uploaded on the CPCB TPI portal by UPPCB in which 246 GPI units are found non-complying during the inspection of third party. UPPCB has taken action against the non-complying units and has issued show cause notices to 246 defaulter units and issued Closure order against 36 defaulter GPIs under the provisions of Water (Prevention and Control of Pollution) Act, 1974 as amended.
8	Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for enforcement of prescribed standards	Online Continuous Effluent Monitoring System (OCEMS) and Pan Tilt Zoom (PTZ) cameras are installed at major industries which are connected to the server of the CPCB. UPPCB has also established a control room in the Head Quarter for monitoring of these industries through OCEMS and PTZ cameras.
9	The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.	Leachate cannot be taken to STPs for treatment. Leachate treatment requires Leachate Treatment Plant (LTP) close to the Leachate generation point. As per the guidelines outlined under Swachh Bharat Mission 2.0 and the Central Public Health and Environmental Engineering Organization (CPHEEO), the management of leachate generated from solid waste dumping sites requires careful attention and specialized infrastructure.

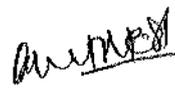
		<p>Below is a detailed explanation of the leachate treatment process as adopted by Urban Development Department (UDD) in accordance with these guidelines.</p> <p>The leachate generated from solid waste dumping sites is collected through designated leachate holding tanks and evaporation ponds in the state's solid waste management (SWM) plants &amp; dumping sites. The collected leachate is then reused in windrow composting, which helps in reducing environmental impact and supports sustainable waste management practices. This approach is in line with the UP State Solid Waste Management Policy, 2018, and the UP State Solid Waste Management Rules, 2021, which ensure proper compliance and monitoring of waste and leachate management processes.</p> <p>The Swachh Bharat Mission 2.0 Operational Guidelines emphasize the importance of effective management of leachate as part of the broader strategy for solid waste management. The guidelines stress that leachate must not be sent to Sewage Treatment Plants (STPs) for treatment, as STPs are designed to handle domestic wastewater and are not equipped to treat the complex composition of leachate. Therefore, leachate holding tanks and evaporation ponds along with Leachate Treatment Plant (LTP) are constructed for proper management and treatment.</p>
10	<p>Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.</p>	<p>NMCG is vying to create models for efficient sludge management and resource recovery. At present this is underway.</p>
11.	<p>Clear all solid waste along the river banks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone or any other eco-sensitive sites, by imposition of strict penalties through local</p>	<p>Urban Local bodies to ensure clearing waste dumps along the rivers. Status of Solid Waste Management &amp; Legacy Waste Remediation for Ganga Town (Urban) is at <b>Annexure-4</b></p>

	bodies.	
12	Remediation/Treatment plan for mixed drains (domestic + industrial, for eg. STP sludge at Bingwana reportedly had heavy metals, similarly at Jajmau)	Trade Effluent and Sewage (domestic liquid waste) is treated separately through STPs and ETPs/CETPs. Similarly, the treatment at Jajmau has been separated for domestic liquid waste and trade waste treatment.
13	Reuse and recycle of treated Wastewater (within 3_5 kms of STP/CETP)	<p>The state of Uttar Pradesh started the process of development of its policy on SRTW in alignment with the National Framework on Reuse of Treated Water developed in late 2024. The first consultation was on 13 Dec 2024 (Proceedings of the Stakeholder Consultation Workshop is enclosed as <b>Annexure-5</b>) and since then</p> <ul style="list-style-type: none"> <li>• Working group members notified</li> <li>• First expert review of the policy is done and it is being updated</li> <li>• First working group meeting will be held soon to dovetail other policy version(s) in progress and other available research and data</li> <li>• Sharing the draft policy with working group members for their comments</li> <li>• Feasibility assessment to be conducted for availability of treated water and potential use sector</li> <li>• Site visit for the potential use sector group is planned</li> <li>• Final consultation workshop to finalise the policy.</li> </ul> <p>The second Stakeholders consultation was held during workshop on “WASTE TO WORTH SAFE REUSE OF TREATED WATER IN UTTAR PRADESH” Jointly organised by Centre for Science and Environment and State Mission for Clean Ganga, UP at Conference room of SMCG-UP on March 21, 2025. (Proceedings of the Second Stakeholder Consultation Workshop is enclosed as <b>Annexure-6</b>)</p> <p>All arrangements for reuse of treated waste water from April 2025 onwards have been done by Panki Thermal power Plant which will get water from Bingawan STP and Petroleum Refinery of IOCL in Mathura takes treated waste water from Laxmi Nagar STP at Mathura.</p>
14	Enhance river-related development control regulations, planning norms, and bye-laws in the Master plan 2041.	<p>The Ministry of Housing and Urban Affairs [Town and Country Planning (TCPO)], is involved in developing master plans across India, has released guidelines on “River Centric Urban Planning” (May 2021) and the same is being used for preparing master plans in river cities.</p> <p>There are 27 Districts along main stem of River Ganga. Out of these 27 districts Mega Master Plan for 13 cities (Muzaffar Nagar, Meerut, Hapur, Amroha, Bulandsahar-Khurja, Aligarh, Shahjahanpur, Raibareli, Prayagraj, Mirzapur-Vindhyachal, Varanasi, Ghazipur, Ballia) have been prepared and Approved under AMRUT. Approval of Mega Master Plan for rest of the cities are under process. The provisions of the River Centric Planning have been adopted for preparing the Mega Master Plans. River Front regions have been planned on both the banks of the river and proposals for entertaining activities have been made in reserved areas.</p> <p>Detailed list of Mega Master Planning is at <b>Annexure-7</b>.</p>

15	Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.	Such Provisions exist and is ensured by the City Development Authorities.												
16.	The quality of soil where the industrial effluents/ waste is being disposed need be checked periodically to ensure the natural balance. (For eg. Goudrauli Village, Fatehpur etc)	For evaluation of dumped Chromium waste and its concentration at Gudhrauli, UPPCB has engaged CSIR-IITR Lucknow vide letter No. H18707/C-2/NGT-654/24 dated 16.10.2024 for a total project cost of Rs 47,20,000/- with a timeline of completing the project in 5 months. CSIR-IITR Lucknow has carried out the survey of Village Gudhrauli and other affected areas on 11.01.2025, 12.01.2025 and collected 64 soil samples and 07 water samples from different locations. Detailed survey and analysis report of CSIR-IITR is awaited. Once the evaluation and concentration of dumped Chromium waste at Gudhrauli, District Fatehpur is done, process of its safe removal and disposal will be carried out. Timeline for completion of study is 02-03 months.												
17	Prompt Information. Warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For eg. Information about heavy metal contamination of groundwater in Fatehpur/ Kanpur)	UPPCB has been monitoring the Water Quality of River Ganga at 41 Sampling points in Uttar Pradesh. These sampling points are located in the District- Bijnor, Meerut, Hapur, Bulandshahar, Badaun, Farrukhabad, Kannauj, Kanpur, Fatehpur, Raebareli, Pratapgarh, Kaushambi, Prayagraj, Mirzapur, Sonbhadra, Varanasi and Ghazipur. The results of the water quality is made available at the website of the UPPCB and URL of the same is <a href="https://uppcb.up.gov.in/en/page/river-water-quality-data">https://uppcb.up.gov.in/en/page/river-water-quality-data</a>												
18.	Progress- Monitoring Systems that observe the water pollution trend over time and measure the effectiveness of control measures.	The OCEMS is being installed at all the STPs. The OCEMS are being centrally connected to Dash Board on Ganga Tarang and is being monitored at PRAYAG Centre at NMCG. The status of installation of OCEMS in the State of Uttar Pradesh is given below. It is expected that all the OCEMS will be installed at STPs by June 2025 and connected to Ganga Tarang Portal for monitoring at PRAYAG Centre at NMCG/SMCG.												
<table border="1" style="width: 100%; border-collapse: collapse; background-color: #f2f2f2;"> <thead> <tr> <th style="width: 5%; text-align: center;">Sl. No.</th> <th style="width: 60%; text-align: center;">STP</th> <th style="width: 35%; text-align: center;">Status</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">1</td> <td style="text-align: center;">Total STP</td> <td style="text-align: center;">151</td> </tr> <tr> <td style="text-align: center;">2</td> <td style="text-align: center;">Total OCEMS installed/Being installed</td> <td style="text-align: center;">118</td> </tr> <tr> <td style="text-align: center;">2a</td> <td style="text-align: center;">Connected</td> <td style="text-align: center;">107</td> </tr> </tbody> </table>			Sl. No.	STP	Status	1	Total STP	151	2	Total OCEMS installed/Being installed	118	2a	Connected	107
Sl. No.	STP	Status												
1	Total STP	151												
2	Total OCEMS installed/Being installed	118												
2a	Connected	107												

*Amrta*  
3/4/25

	2b	To be installed by NMCG	11
	<b>3</b>	<b>Remaining STP</b>	<b>33</b>
	3a	Connected with common outlet	2
	3b	Not required	1
	3c	Under process of installation/integration	24
	3d	Status not available	2
	<b>3e</b>	<b>OCEMS not installed</b>	<b>4</b>
19	Convergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards River-Sensitive Development. Eg. Phasing out harmful chrome tanning system with something more eco-friendly. Or dyeing fabric with natural colors rather than chemicals.	Whole of the Government Approach has been adopted for Rejuvenation of the Ganga River. All line departments are contributing to the program as per their mandate.	

  
 Compiled by  
 (Mithilesh Kumar Mishra)  
 Unit Head Knowledge & Planning

**DGCs Meeting Report Submission Status.**

**Report from April 2024 onwards for the Assessment year 2024-2025 as on 29/03/25**

**STATE : Uttar Pradesh**

**Total Number of DGCs who have submitted meeting reports : 724**

S.no	Name of the Month	Number of Meeting Reports Generated	Name of The DGCs who have submitted Meeting Reports	Name of The DGCs who have not submitted Meeting Reports
1	April	41	Agra,Aligarh, Ambedkar Nagar,Auraiya, Ayodhya,Baghat, Ballia,Banda, Basti,Bijnor, Bulandshahr,Chitrakoot, Farrukhabad,Fathehpur, Firozabad,Gonda, Gorakhpur,Hamirpur, Hapur,Hardoi, Hathras,Jalaun, Jhansi,Kannauj, Kanpur Dehat,Kaushambi, Kushinagar,Lalitpur, Maharajganj,Mathura, Mau,Meerut, Mirzapur,Muzaffarnagar, Saharanpur,Sant Ravidas Nagar (Bhadohi), Shahjahnpur,Shamli, Sidharthnagar,Sonbhadra, Sultanpur	Amethi,Amroha, Azamgarh,Badaun, Bahraich,Balrampur, Barabanki,Bareilly, Chadauli,Deoria, Etah,Etawah, Gautam Budh Nagar (NOIDA),Ghaziabad, Ghazipur,Jaunpur, Kanpur Nagar,Kanshiram Nagar (Kasganj), Kheri,Lucknow, Mahoba,Mainpuri, Moradabad,Pilibhit, Pratapgarh,Prayagraj, Raebareli,Rampur, Sambhal,Sant Kabir Nagar, Shravasti,Sitapur, Unnao,Varanasi
2	May	51	Agra,Aligarh, Ambedkar Nagar,Amroha, Auraiya,Ayodhya, Badaun,Baghat,	Amethi,Azamgarh, Bahraich,Chadauli, Deoria,Firozabad, Ghaziabad,Ghazipur,

			<p>Ballia, Balrampur, Banda, Barabanki, Bareilly, Basti, Bijnor, Bulandshahr, Chitrakoot, Etah, Etawah, Farrukhabad, Fathehpur, Gautam Budh Nagar (NOIDA), Gonda, Gorakhpur, Hamirpur, Hapur, Hardoi, Hathras, Jalaun, Jhansi, Kannauj, Kanpur Dehat, Kaushambi, Kushinagar, Lalitpur, Maharajganj, Mathura, Mau, Meerut, Mirzapur, Muzaffarnagar, Pilibhit, Prayagraj, Rampur, Saharanpur, Sant Ravidas Nagar (Bhadohi), Shahjahnpur, Shamli, Sonbhadra, Sultanpur, Varanasi</p>	<p>Jaunpur, Kanpur Nagar, Kanshiram Nagar (Kasganj), Kheri, Lucknow, Mahoba, Mainpuri, Moradabad, Pratapgarh, Raebareli, Sambhal, Sant Kabir Nagar, Shravasti, Sidharthnagar, Sitapur, Unnao</p>
3	June	75	<p>Agra, Aligarh, Ambedkar Nagar, Amethi, Amroha, Auraiya, Ayodhya, Azamgarh, Badaun, Baghpat, Bahraich, Ballia, Balrampur, Banda, Barabanki, Bareilly, Basti, Bijnor, Bulandshahr, Chadauli, Chitrakoot, Deoria, Etah, Etawah, Farrukhabad, Fathehpur, Firozabad, Gautam Budh Nagar (NOIDA), Ghaziabad, Ghazipur, Gonda, Gorakhpur, Hamirpur, Hapur,</p>	

			<p>Hardoi, Hathras,  Jalaun, Jaunpur,  Jhansi, Kannauj,  Kanpur Dehat, Kanpur Nagar,  Kanshiram Nagar  (Kasganj), Kaushambi,  Kheri, Kushinagar,  Lalitpur, Lucknow,  Maharajganj, Mahoba,  Mainpuri, Mathura,  Mau, Meerut,  Mirzapur, Moradabad,  Muzaffarnagar, Pilibhit,  Pratapgarh, Prayagraj,  Raebareli, Rampur,  Saharanpur, Sambhal,  Sant Kabir Nagar, Sant  Ravidas Nagar (Bhadohi),  Shahjahnpur, Shamli,  Shravasti, Sidharthnagar,  Sitapur, Sonbhadra,  Sultanpur, Unnao,  Varanasi</p>	
4	July	75	<p>Agra, Aligarh,  Ambedkar Nagar, Amethi,  Amroha, Auraiya,  Ayodhya, Azamgarh,  Badaun, Baghpat,  Bahraich, Ballia,  Balrampur, Banda,  Barabanki, Bareilly,  Basti, Bijnor,  Bulandshahr, Chadauli,  Chitrakoot, Deoria,  Etah, Etawah,  Farrukhabad, Fathehpur,  Firozabad, Gautam Budh  Nagar (NOIDA),  Ghaziabad, Ghazipur,  Gonda, Gorakhpur,  Hamirpur, Hapur,  Hardoi, Hathras,</p>	

			Jalaun,Jaunpur, Jhansi,Kannauj, Kanpur Dehat,Kanpur Nagar, Kanshiram Nagar (Kasganj),Kaushambi, Kheri,Kushinagar, Lalitpur,Lucknow, Maharajganj,Mahoba, Mainpuri,Mathura, Mau,Meerut, Mirzapur,Moradabad, Muzaffarnagar,Pilibhit, Pratapgarh,Prayagraj, Raebareli,Rampur, Saharanpur,Sambhal, Sant Kabir Nagar,Sant Ravidas Nagar (Bhadohi), Shahjahnpur,Shamli, Shravasti,Sidharthnagar, Sitapur,Sonbhadra, Sultanpur,Unnao, Varanasi	
5	August	74	Agra,Aligarh, Ambedkar Nagar,Amethi, Amroha,Auraiya, Ayodhya,Azamgarh, Badaun,Baghat, Bahraich,Ballia, Balrampur,Banda, Barabanki,Bareilly, Basti,Bijnor, Bulandshahr,Chadauli, Chitrakoot,Deoria, Etah,Etawah, Farrukhabad,Fathehpur, Gautam Budh Nagar (NOIDA),Ghaziabad, Ghazipur,Gonda, Gorakhpur,Hamirpur, Hapur,Hardoi, Hathras,Jalaun, Jaunpur,Jhansi,	Firozabad

			<p>Kannauj, Kanpur Dehat,          Kanpur Nagar, Kanshiram          Nagar (Kasganj),          Kaushambi, Kheri,          Kushinagar, Lalitpur,          Lucknow, Maharajganj,          Mahoba, Mainpuri,          Mathura, Mau,          Meerut, Mirzapur,          Moradabad, Muzaffarnagar,          Pilibhit, Pratapgarh,          Prayagraj, Raebareli,          Rampur, Saharanpur,          Sambhal, Sant Kabir Nagar,          Sant Ravidas Nagar          (Bhadohi), Shahjahnpur,          Shamli, Shravasti,          Sidharthnagar, Sitapur,          Sonbhadra, Sultanpur,          Unnao, Varanasi</p>	
6	September	68	<p>Agra, Aligarh,          Ambedkar Nagar, Amethi,          Amroha, Auraiya,          Ayodhya, Azamgarh,          Badaun, Baghpat,          Bahraich, Ballia,          Balrampur, Banda,          Barabanki, Bareilly,          Basti, Bijnor,          Bulandshahr, Chadauli,          Chitrakoot, Deoria,          Etah, Etawah,          Farrukhabad, Fathehpur,          Firozabad, Gautam Budh          Nagar (NOIDA),          Ghaziabad, Ghazipur,          Gonda, Gorakhpur,          Hamirpur, Hapur,          Hardoi, Hathras,          Jalaun, Jaunpur,          Jhansi, Kannauj,          Kanpur Dehat, Kanpur Nagar,</p>	<p>Kanshiram Nagar          (Kasganj), Mahoba,          Prayagraj, Raebareli,          Sitapur, Sonbhadra,          Unnao</p>

			<p>Kaushambi, Kheri, Kushinagar, Lalitpur, Lucknow, Maharajganj, Mainpuri, Mathura, Mau, Meerut, Mirzapur, Moradabad, Muzaffarnagar, Pilibhit, Pratapgarh, Rampur, Saharanpur, Sambhal, Sant Kabir Nagar, Sant Ravidas Nagar (Bhadohi), Shahjahnpur, Shamli, Shravasti, Sidharthnagar, Sultanpur, Varanasi</p>	
7	October	69	<p>Agra, Aligarh, Ambedkar Nagar, Amethi, Amroha, Auraiya, Ayodhya, Azamgarh, Badaun, Baghpat, Bahraich, Ballia, Balrampur, Banda, Barabanki, Bareilly, Basti, Bijnor, Bulandshahr, Chitrakoot, Deoria, Etah, Etawah, Farrukhabad, Fathehpur, Gautam Budh Nagar (NOIDA), Ghaziabad, Ghazipur, Gonda, Gorakhpur, Hamirpur, Hapur, Hardoi, Hathras, Jalaun, Jaunpur, Jhansi, Kannauj, Kanpur Dehat, Kanpur Nagar, Kanshiram Nagar (Kasganj), Kaushambi, Kheri, Kushinagar, Lalitpur, Lucknow, Maharajganj, Mainpuri, Mathura, Mau, Meerut, Mirzapur,</p>	<p>Chadauli, Firozabad, Mahoba, Sant Ravidas Nagar (Bhadohi), Sonbhadra, Unnao</p>

			Moradabad, Muzaffarnagar, Pilibhit, Pratapgarh, Prayagraj, Raebareli, Rampur, Saharanpur, Sambhal, Sant Kabir Nagar, Shahjahnpur, Shamli, Shravasti, Sidharthnagar, Sitapur, Sultanpur, Varanasi	
8	November	70	Agra, Aligarh, Ambedkar Nagar, Amethi, Amroha, Auraiya, Ayodhya, Azamgarh, Badaun, Baghpat, Bahraich, Ballia, Balrampur, Banda, Barabanki, Bareilly, Basti, Bijnor, Bulandshahr, Chadauli, Chitrakoot, Deoria, Etah, Etawah, Fathehpur, Gautam Budh Nagar (NOIDA), Ghaziabad, Ghazipur, Gonda, Gorakhpur, Hamirpur, Hapur, Hardoi, Hathras, Jalaun, Jaunpur, Jhansi, Kannauj, Kanpur Dehat, Kanpur Nagar, Kanshiram Nagar (Kasganj), Kaushambi, Kheri, Kushinagar, Lalitpur, Lucknow, Maharajganj, Mainpuri, Mathura, Mau, Meerut, Mirzapur, Moradabad, Muzaffarnagar, Pilibhit, Pratapgarh, Prayagraj, Rampur, Saharanpur, Sambhal, Sant Kabir Nagar, Sant	Farrukhabad, Firozabad, Mahoba, Raebareli, Sonbhadra

			Ravidas Nagar (Bhadohi), Shahjahnpur, Shamli, Shravasti, Sidharthnagar, Sitapur, Sultanpur, Unnao, Varanasi	
9	December	67	Agra, Aligarh, Ambedkar Nagar, Amethi, Amroha, Auraiya, Azamgarh, Badaun, Baghpat, Bahraich, Ballia, Banda, Barabanki, Bareilly, Basti, Bijnor, Bulandshahr, Chadauli, Chitrakoot, Deoria, Etah, Etawah, Farrukhabad, Fathehpur, Gautam Budh Nagar (NOIDA), Ghaziabad, Ghazipur, Gonda, Gorakhpur, Hamirpur, Hapur, Hardoi, Hathras, Jalaun, Jaunpur, Jhansi, Kannauj, Kanpur Dehat, Kanpur Nagar, Kaushambi, Kheri, Kushinagar, Lalitpur, Lucknow, Maharajganj, Mainpuri, Mathura, Mau, Meerut, Mirzapur, Moradabad, Muzaffarnagar, Pilibhit, Pratapgarh, Prayagraj, Rampur, Saharanpur, Sambhal, Sant Kabir Nagar, Sant Ravidas Nagar (Bhadohi), Shahjahnpur, Shamli, Shravasti, Sidharthnagar, Sitapur, Sultanpur, Varanasi	Ayodhya, Balrampur, Firozabad, Kanshiram Nagar (Kasganj), Mahoba, Raebareli, Sonbhadra, Unnao
10	January	64	Agra, Aligarh,	Ayodhya, Azamgarh,

			<p>Ambedkar Nagar, Amethi, Amroha, Auraiya, Badaun, Baghpat, Bahraich, Ballia, Balrampur, Banda, Barabanki, Bareilly, Basti, Bijnor, Bulandshahr, Chadauli, Chitrakoot, Deoria, Etah, Etawah, Farrukhabad, Fathehpur, Gautam Budh Nagar (NOIDA), Ghaziabad, Ghazipur, Gonda, Gorakhpur, Hamirpur, Hapur, Hardoi, Hathras, Jalaun, Jaunpur, Jhansi, Kannauj, Kanpur Dehat, Kanpur Nagar, Kanshiram Nagar (Kasganj), Kaushambi, Kheri, Kushinagar, Lalitpur, Mainpuri, Mathura, Mau, Meerut, Mirzapur, Moradabad, Muzaffarnagar, Pilibhit, Pratapgarh, Raebareli, Saharanpur, Sant Kabir Nagar, Sant Ravidas Nagar (Bhadohi), Shahjahnpur, Shamli, Sidharthnagar, Sitapur, Sultanpur, Unnao, Varanasi</p>	<p>Firozabad, Lucknow, Maharajganj, Mahoba, Prayagraj, Rampur, Sambhal, Shravasti, Sonbhadra</p>
11	February	55	<p>Agra, Aligarh, Ambedkar Nagar, Amethi, Amroha, Auraiya, Badaun, Baghpat, Bahraich, Ballia, Balrampur, Banda, Barabanki, Bareilly, Basti, Bijnor,</p>	<p>Ayodhya, Azamgarh, Chadauli, Chitrakoot, Etah, Farrukhabad, Firozabad, Gautam Budh Nagar (NOIDA), Ghazipur, Hapur, Kanpur Nagar, Lucknow, Maharajganj, Mahoba,</p>

			<p>Bulandshahr, Deoria, Etawah, Fathehpur, Ghaziabad, Gonda, Gorakhpur, Hamirpur, Hardoi, Hathras, Jalaun, Jaunpur, Jhansi, Kannauj, Kanpur Dehat, Kanshiram Nagar (Kasganj), Kaushambi, Kheri, Kushinagar, Lalitpur, Mathura, Mau, Meerut, Moradabad, Muzaffarnagar, Pilibhit, Pratapgarh, Prayagraj, Saharanpur, Sant Kabir Nagar, Sant Ravidas Nagar (Bhadohi), Shahjahnpur, Shamli, Shravasti, Sidharthnagar, Sitapur, Sultanpur, Unnao, Varanasi</p>	<p>Mainpuri, Mirzapur, Raebareli, Rampur, Sambhal, Sonbhadra</p>
12	March	15	<p>Ambedkar Nagar, Amethi, Baghpat, Bareilly, Chitrakoot, Etawah, Hamirpur, Jalaun, Jhansi, Kaushambi, Kushinagar, Lalitpur, Mainpuri, Shamli, Sidharthnagar</p>	<p>Agra, Aligarh, Amroha, Auraiya, Ayodhya, Azamgarh, Badaun, Bahraich, Ballia, Balrampur, Banda, Barabanki, Basti, Bijnor, Bulandshahr, Chadauli, Deoria, Etah, Farrukhabad, Fathehpur, Firozabad, Gautam Budh Nagar (NOIDA), Ghaziabad, Ghazipur, Gonda, Gorakhpur, Hapur, Hardoi, Hathras, Jaunpur, Kannauj, Kanpur Dehat, Kanpur Nagar, Kanshiram Nagar (Kasganj), Kheri, Lucknow,</p>

				Maharajganj, Mahoba, Mathura, Mau, Meerut, Mirzapur, Moradabad, Muzaffarnagar, Pilibhit, Pratapgarh, Prayagraj, Raebareli, Rampur, Saharanpur, Sambhal, Sant Kabir Nagar, Sant Ravidas Nagar (Bhadohi), Shahjahnpur, Shravasti, Sitapur, Sonbhadra, Sultanpur, Unnao, Varanasi
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दिनांक 18.10.2023 का अध्याक्ष, उत्तरदायित्व निर्धारण समिति/प्रमुख सचिव नमामि गंगे एवं ग्रामीण जलापूर्ति की अद्यावतता में आयोजित बैठक का कार्यवृत्त

बैठक में उपस्थित प्रतिभागियों की सूचना संलग्न है।

उ0प्र0 में स्थापित एस.टी.पी./सी.ई.टी.पी. के क्रियाशील व कम्पलाएण्ट व निर्माणाधीन परियोजनाओं की प्रगति की समीक्षा हेतु निम्न बिन्दुओं पर चर्चा हुई:-

- i. सर्वप्रथम संयोजक द्वारा समिति के अध्यक्ष, सदस्यों व कार्यदायी संस्थाओं के प्रतिनिधियों को उत्तरदायित्व निर्धारण समिति के कार्यों एवं उद्देश्यों से अवगत कराया गया। तदोपरान्त बैठक में विभिन्न विभागों/कार्यदायी संस्थाओं द्वारा प्रदेश में संचालित एसटीपी सीईटीपी तथा निर्माणाधीन परियोजनाओं के सम्बन्ध में प्रस्तुतीकरण दिया गया।
- ii. वर्तमान में प्रदेश में उ0प्र0 उपलब्ध सूची के आधार पर कुल 129 एस.टी.पी. स्थापित हैं जिनकी कुल शोधन क्षमता 4011 एम.एल.डी. है, जिनकी उपयोग क्षमता मात्र 3110.41 एम.एल.डी. ही है।
- iii. संयोजक समिति द्वारा अवगत कराया गया कि स्थापित एस.टी.पी. में से वर्तमान में 114 ही क्रियाशील हैं जिनमें से सिर्फ 81 ही मानकों को प्राप्त कर रहे हैं तथा 08 एस.टी.पी. अक्रियाशील अवस्था में हैं।
- iv. प्रदेश में शोधन क्षमता बढ़ाये जाने के लिये विभिन्न कार्यक्रमों जैसे नमामि गंगे, अमृत आदि के अन्तर्गत 48 एस.टी.पी. निर्माणाधीन हैं तथा 18 एस.टी.पी. की योजनाएं निविदा प्रक्रिया में हैं।
- v. उ0 प्र0 जल निगम (ग्रा0) विभाग द्वारा 37 एस.टी.पी. संचालित किये जा रहे हैं जिनमें से 5 एस.टी.पी. नॉन-कम्पलाएण्ट व 2 एस.टी.पी. अक्रियाशील हैं। मुख्य अभियन्ता (गंगा) द्वारा अवगत कराया गया कि सुल्तानपुर व रमना वाराणसी के अक्रियाशील दोनों एस.टी.पी. को क्रियाशील कर लिया गया है व मिर्जापुर के नॉन-कम्पलाएण्ट एस.टी.पी. को नवम्बर-2023 तक क्रियाशील कर लिया जायेगा। शेष 03 नॉन-कम्पलाएण्ट एस.टी.पी. जाजमऊ व बिनगवां को नवम्बर-2023 तक कम्पलाएण्ट कर लिया जायेगा। इसके अतिरिक्त यह भी अवगत कराया गया कि कानपुर स्थित एस.टी.पी. के रख-रखाव व संचालन में लापरवाही बरतने व गंगा व पाण्डु नदी को प्रदूषित करने के लिये उत्तरदायी फर्म M/s KRMPPL के विरुद्ध पूर्व में प्राथमिकी, परिवाद भी दर्ज किया जा चुका है। इसके अतिरिक्त एन.एम.सी.जी., एस.एम.सी.जी. व जल निगम (ग्रा0) द्वारा कारण बताओ नोटिस भी निर्गत किये जा चुके हैं। अब तक जल निगम (ग्रा0) द्वारा फर्म के विरुद्ध ₹0 7.15 करोड़ व उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा ₹0 1.16 करोड़ का अर्थदण्ड/पर्यावरण क्षतिपूर्ति अधिरोपित की जा चुकी है।
- vi. उ0 प्र0 जल निगम (ग्रा0) विभाग द्वारा 35 एस.टी.पी. निर्माण की 15 परियोजनाएं प्रगति में हैं जिनमें विलम्ब से चल रही परियोजनाओं को यथाशीघ्र पूर्ण किये जाने के लिये मुख्य अभियन्ता (गंगा) द्वारा अवगत कराया गया कि पनखा कानपुर, कैराना, उन्नाव, सुल्तानपुर परियोजना के कार्य अक्टूबर-2023 में तथा मुजफ्फरनगर, बुढाना, शुक्लागंज एवं लखनऊ परियोजना के कार्य दिसम्बर-2023 में पूर्ण कर लिये जायेंगे। निर्धारित करी गई समय-सीमा तालिका में अंकित है। इसके अतिरिक्त सुल्तानपुर परियोजना में कार्य के विलम्ब होने की दशा में फर्म के विरुद्ध ₹0 9.0 करोड़ की, कैराना-शामली में ₹0 32.0 लाख की, उन्नाव में 55.91 लाख की, शुक्लागंज में ₹0 38.72 लाख की liquidated damage अधिरोपित किया जा चुका है। इसके साथ ही विलम्ब में चल रही परियोजनाओं के लिये उ0प्र0 जल निगम (ग्रा0) के संबन्धित परियोजना प्रबंधक को भी स्पष्टीकरण जारी किया गया है।
- vii. आवास एवं शहरी नियोजन द्वारा प्रदेश में कुल 23 एस.टी.पी. संचालित हैं जिनमें से मेरठ विकास प्राधीकरण द्वारा संचालित 13 एस.टी.पी. नॉन-कम्पलाएण्ट तथा मुरादाबाद व लखनऊ

निकास प्राधिकरण द्वारा स्थापित एक-एक एस.टी.पी. अक्रियाशील स्थिति में है। उपाध्यक्ष गुरु विकास प्राधिकरण द्वारा अवगत कराया गया कि 13 एस.टी.पी. में से तीन एस.टी.पी. पर सी.सी.टी. की स्थापना का कार्य पूर्ण कर एस.टी.पी. को कम्पलाएण्ट कर लिया गया है एवं 5 एस.टी.पी. सी.सी.टी. की स्थापना का कार्य नवंबर-2023 तक पूर्ण कर लिया जायेगा। शेष 2 एस.टी.पी. पर सी.सी.टी. की स्थापना हेतु जल निगम (न0) द्वारा डी.पी.आर. विरचन प्रक्रिया में है तथा 3 एस.टी.पी. पर सी.सी.टी. की स्थापना के लिये जगह की अनुपलब्धता है। उपाध्यक्ष गुरदादाद विकास प्राधिकरण द्वारा अवगत कराया गया कि गुरदादाद स्थित 20 एम.एल.डी. एस.टी.पी. को क्रियाशील व कम्पलाएण्ट किया जा चुका है।

- viii. उप मुख्य अभियन्ता, बनारस लोकोमोटिव वर्क्स, वाराणसी द्वारा अवगत कराया गया कि वी.एल. डब्लू. द्वारा स्थापित 12 एम.एल.डी. एस.टी.पी. को क्रियाशील व कम्पलाएण्ट बनाये जाने के लिये एजेन्सी का चयन किया जा रहा है।
- ix. नगर विकास विभाग व उ0 प्र0 जल निगम (न0) के सक्षम प्रतिनिधि द्वारा प्रतिभाग नहीं किये जाने की वजह से उक्त विभाग द्वारा संचालित/निर्माणाधीन/प्रस्तावित योजनाओं की समीक्षा नहीं की जा सकी। उ0 प्र0 जल निगम (न0) द्वारा प्रस्तुत आख्या में अवगत कराया गया है कि उनके द्वारा संचालित 2 परियोजना विलम्ब से चल रही हैं गोरखपुर सीवरेज योजना जोन सी-2 पार्ट-1 के कार्यों में विलम्ब के कारण उत्तरदायी फर्म पर रु 22.62 करोड़ तथा जीएच कैनाल लखनऊ परियोजना पर रु 25.0 करोड़ का अर्थदण्ड अधिरोपित किया गया है।
- x. औद्योगिक उत्स्रवाह सम्बन्धी शोधन परियोजनाओं पर वरिष्ठ पर्यावरण अभियन्ता, राज्य स्वच्छ गंगा मिशन-उ0प्र0 द्वारा निम्नानुसार अवगत कराया गया:-
1. ट्रानिका सिटी स्थित 6 एम.एल.डी. सी.ई.टी.पी. के संचालन के लिये गठित एस.पी.वी. को हैण्डओवर किया जा चुका है। एन.एम.सी.जी. द्वारा दिये गये निर्देशों के क्रम में उक्त प्लांट 50 प्रतिशत क्षमता पर ट्रायल रन में कम्प्लाइंट है।
  2. 20 एम.एल.डी. सी.ई.टी.पी. जाजमऊ में केस्को द्वारा अस्थाई विद्युत कनेक्शन दे दिया गया है एवं प्लान्ट में 10 एमएलडी एफ्ल्यूएण्ट के शोधन हेतु कमीशनिंग कार्य प्रारम्भ कर दी गई है।
  3. बन्धर-उन्नाव में सीईटीपी में निर्माण कार्य की भौतिक प्रगति 31 प्रतिशत है एवं यह कार्य सितम्बर 2024 में पूर्ण किया जाना लक्षित है। आगामी कुम्भ जनवरी-2025 के दृष्टिगत कार्य को निर्धारित समयान्तर्गत पूर्ण किया जाना आवश्यक है।
  4. उन्नाव 2.15 एमएलडी सीईटीपी में निर्माण कार्य हेतु दिनांक 07.09.2023 को एलओए जारी कर दिया गया है।
  5. गीडा गोरखपुर में सीईटीपी निर्माण हेतु निविदा प्रपत्र एनएमसीजी ने स्वीकृत कर दिये हैं एवं निविदा अपलोडिंग की कार्यवाही उ0प्र0 जल निगम (नगरीय) के स्तर पर लम्बित है।
  6. BIDA भदोही के मुख्य कार्यपालक अधिकारी/जिलाधिकारी भदोही द्वारा अवगत कराया गया कि भदोही औद्योगिक विकास प्राधिकरण में निर्मित 01 एमएलडी सीईटीपी निर्माण उपरांत कभी चलाया नहीं गया, जिसकी वजह से यह निष्प्रयोज्य हो चुका है एवं यहां नया सीईटीपी बनाये जाने पर विचार किया जा रहा है।
  7. यूपीसीडा जैनपुर कानपुर देहात के क्षेत्रीय प्रबंधक द्वारा अवगत कराया गया कि जैनपुर कानपुर देहात का प्लान्ट उत्स्रवाह न होने के कारण वर्षों से बंद पड़ा हुआ था किन्तु क्षेत्र में अब फैक्ट्रियां संचालित हो गई हैं एवं उत्स्रवाह के शोधन हेतु बंद पड़े सीईटीपी को यूपीसीडा फिर से संचालन हेतु उन्धन का कार्य हेतु बजट आवंटित कर रहा है एवं जनवरी 2024 तक कार्य पूर्ण किया जाना लक्षित है।

- XI. उपर परियोजना निर्देशक, राज्य स्वच्छ गंगा मिशन-उ०प्र० द्वारा अवगत कराया गया कि उपर  
द्वारा दिनांक 17.10.2023 को एन.एम.सी.जी. नई दिल्ली से वाराणसी में वरुणा नदी के प्रदूषण  
के संवर्धन हेतु तैयार की गई डीपीआर की स्वीकृति के सम्बन्ध में नियंत्रण विभाग द्वारा  
गिरामें एन.एम.सी.जी. द्वारा पुनर्निरीक्षण कर डीपीआर स्वीकृत किये जाने हेतु सैद्धांतिक स्वीकृति  
दाता की गई।

प्रस्तुतीकरण के उपरान्त अध्यक्ष, उत्तरदायित्व निर्धारण समिति द्वारा निम्न निर्देश दिये गये:-

- कानपुर स्थित उ०प्र० जल निगम (ग्रा०) द्वारा स्थापित व M/s KIRMP, संचालित 210 एम.एल.डी. एस.टी.पी. के संचालन हेतु अन्य विकल्पों पर विचार किया जाये। साथ ही परियोजना प्रबंधक, उ०प्र० जल निगम (ग्रा०), कानपुर द्वारा इस संबंध में स्पष्टीकरण भी प्राप्त किया जाये। विलम्बित परियोजनाओं में उत्तरदायित्व निर्धारण के संबंध कृत कार्यवाही पर संतोष व्यक्त किया गया। (कार्यवाही:-उ०प्र० जल निगम (ग्रा०))
- उ०प्र० जल निगम (ग्रा०) द्वारा विलम्ब से चल रही परियोजनाओं को समयान्तर्गत पूरा किये जाने के लिये बैठक में निर्धारित समय-सीमा का अनुपालन सुनिश्चित किया जाये। (कार्यवाही:-उ०प्र० जल निगम (ग्रा०))
- उ०प्र० जल निगम (ग्रा०) द्वारा प्रेषित आख्या-का-संज्ञान लिया गया।
- गैरठ विकास प्राधिकरण द्वारा संचालित एस.टी.पी. जहां क्लोरिनेशन हेतु जगह की कमी है, तकनीकी सलाहकार, एन.एम.सी.जी. द्वारा स्थलीय निरीक्षण कर वैकल्पिक प्रस्ताव पर रिपोर्ट प्रस्तुत की जाए। (कार्यवाही:-एन.एम.सी.जी./एमडीए)
- उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा नोएडा एवं ग्रेटर नोएडा में संचालित सभी एस.टी.पी. मासिक सूचना में निरन्तर कमप्लाइंट दर्शित किये जा रहे हैं जबकि तकनीकी सलाहकार, एन.एम.सी.जी. द्वारा माह जून एवं जुलाई-2023 में किये गये निरीक्षण में नोएडा में 2 नम एवं ग्रेटर नोएडा में 1 नम एस.टी.पी. नॉन-कमप्लाइंट पाये गये थे। अतः वस्तुस्थिति उ०प्र० प्रदूषण नियंत्रण बोर्ड से प्राप्त की जाये। (कार्यवाही:- उ०प्र० प्रदूषण नियंत्रण बोर्ड)
- बी.एल.डब्लू. वाराणसी यथाशीघ्र एसटीपी को उच्चिकरण कराकर मानको के अनुत्प संचालन करने के लिये रोड-मैप 15 दिवस के भीतर प्रस्तुत करे। रोड-मैप प्रस्तुत न करने की दशा में अथवा प्रस्तुत करने के उपरान्त ~~विषय-सम्बन्ध~~ पर अनावश्यक विलम्ब की दशा में उ०प्र० प्रदूषण नियंत्रण बोर्ड नोटिस निर्गत करते हुये आवश्यक कार्यवाही करे व कृत कार्यवाही से समिति को अवगत कराये। (कार्यवाही:-बी०एल०डब्लू. वाराणसी/ उ०प्र० प्रदूषण नियंत्रण बोर्ड )
- प्रदेश के सभी संचालित एस.टी.पी. एवं सी.ई.टी.पी. का राज्य स्वच्छ गंगा मिशन-उ०प्र० के स्तर से सपन निरीक्षण कराया जाए। (कार्यवाही:-एन.एम.सी.जी.)
- औद्योगिक विकास विभाग अवगत कराये कि जैनपुर कानपुर देहात में सीईटीपी के उन्नयन कार्य में हो रहे विलम्ब हेतु उत्तरदायित्व निर्धारित करते हुये प्रदेश में स्थित सभी अक्रियाशील सी.ई.टी.पी. को क्रियाशील करने हेतु आगामी कार्ययोजना पाक्षिक माइलस्टोन के साथ समिति को यथाशीघ्र प्रस्तुत करे। (कार्यवाही:-एन.एम.सी.जी.)
- भदोही में निष्प्रयोज्य सी.ई.टी.पी. के स्थान पर नये सी.ई.टी.पी. बनाये जाने हेतु कार्ययोजना यथाशीघ्र तैयार कराई जाये। (कार्यवाही:-CEO, BIDA)

- निर्माणाधीन आई एण्ड डी एवं एस.टी.पी. परियोजनाएं तथा औद्योगिक उत्सर्ग शोधन हेतु सी.ई.टी.पी. निर्माण की परियोजनाएं लक्षित समय से पूर्ण करायी जाएं।

अंत में सधन्यवाद बैठक समाप्त हुई।

संलग्नक-यथोक्त।

(अनुराग श्रीवास्तव)

प्रमुख सचिव, नगामि गंगे एवं  
ग्रामीण जलापूर्ति विभाग/अध्यक्ष,  
उत्तरदायित्व निर्धारण समिति

पत्र संख्या-1240/783 /SMCG/02

दिनांक 26.10.2023

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. मुख्य सचिव, उ०प्र० शासन।
2. कृषि उत्पादन आयुक्त, उ०प्र० शासन।
3. प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन।
4. प्रमुख सचिव, आवास एवं शहरी नियोजन विभाग, उ०प्र० शासन।
5. प्रमुख सचिव, औद्योगिक विकास विभाग, उ०प्र० शासन।
6. सचिव, वन पर्यावरण एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
7. प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) लखनऊ।
8. प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय), लखनऊ।
9. मुख्य कार्यपालक अधिकारी, यू.पी.सीडा/नोएडा/ग्रेटर नोएडा/भदोही औद्योगिक विकास प्राधिकरण।
10. सहायक, मुरादाबाद विकास प्राधिकरण/मेरठ विकास प्राधिकरण।
11. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
12. मुख्य अभियन्ता, वाराणसी लोकोमोटिव वर्क्स, वाराणसी।

आज्ञा से,

(प्रदीप मिश्रा)

संयुक्त प्रबन्ध निदेशक,  
उ०प्र. जल निगम (ग्रा०)

अध्यक्ष, उत्तरदायित्व निर्धारण समिति/प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति  
की अध्यक्षता में दिनांक 14.12.2023 को सम्पन्न द्वितीय बैठक का कार्यवृत्त।

बैठक में उपस्थित अधिकारी गण का उपस्थिति पत्रक संलग्न है। मुख्यालय से बाहर के अधिकारी गण द्वारा वचुअल प्रतिभाग किया गया।

2- बैठक में प्रदेश में स्थापित एस. टी.पी./सी.ई.टी.पी. के क्रियाशील व कम्प्लायन्ट व निर्माणाधीन परियोजनाओं के संबंध में दिनांक 18.10.2023 को सम्पन्न बैठक में दिये निर्देशों के क्रम में अद्यतन प्रगति से निम्नानुसार अवगत कराया गया:-

- I. अद्यतन उपलब्ध विवरण के अनुसार प्रदेश कुल 133 एस.टी.पी. स्थापित हैं, जिनकी कुल शोधन क्षमता 4110.90 एम.एल.डी. है। वर्तमान में 122 एस.टी.पी. ही क्रियाशील अवस्था में हैं, जिनमें से 99 एस.टी.पी. भानक प्राप्त है तथा 05 एस.टी.पी. अक्रियाशील अवस्था में हैं।
- II. प्रदेश में शोधन क्षमता बढ़ाये जाने के उद्देश्य से विभिन्न कार्यक्रमों के अन्तर्गत, 44 एस.टी.पी. निर्माणाधीन हैं तथा 19 एस.टी.पी. निविदा प्रक्रियामें हैं।
- III. 3090 जल निगम (नगरीय) द्वारा संचालित 54 एस.टी.पी. में से 38 एस.टी.पी. कम्प्लायन्ट, 12 नॉन कम्प्लायन्ट तथा 04 अक्रियाशील हैं। अवगत कराया गया कि अक्रियाशील 2.7 एम.एल.डी. फतेहगढ़ एस.टी.पी. नमामि गंगे के अन्तर्गत बन रहे 17.7 एम.एल.डी. के संचालित हो जाने के उपरान्त क्रियाशील हो जाएगा। नॉन कम्प्लायन्ट 345 एम.एल.डी. भरवारा लखनऊ एस.टी.पी. व 32.5 एम.एल.डी. फिदवईनगर, मुजफ्फरनगर एस.टी.पी. 31 दिसम्बर 2023 तक कम्प्लायन्ट कर लिये जाएंगे तथा अक्रियाशील 15 एम.एल.डी. रामपुर को फरवरी 2024 को क्रियाशील कर लिया जाएगा।
- IV. 56 एम.एल.डी. ट्रांस हिण्डल (इन्दिरापुरम) गाजियाबाद एस.टी.पी. को जनवरी 2024 तक कम्प्लायन्ट कर लिया जाएगा। आहार रोड जोन-ए व जोन-बी के 0.805 व 1.75 एम.एल.डी. एस.टी.पी. को डी.जी. सेट के माध्यम से संचालित किया जा रहा है। अवगत कराया गया कि 13 एम.एल.डी. एस.टी.पी. जलालपुर कन्वर्जें, 12 व 6 एम.एल.डी. एस.टी.पी. अयोध्या, वर्तमान में कम्प्लायन्ट अवस्था में है। बांदा स्थित 04 एम.एल.डी. एस.टी.पी. अक्रियाशील है, परन्तु एस.टी.पी. पर आने वाला अधिकतम जल परकोलेट हो जाने की वजह से आउटलेट पर न्यूनतम मात्रा में जल प्रवाहित होता है। अवगत कराया गया कि प्रतापगढ़ स्थित 8.95 एम.एल.डी. एस.टी.पी. में सी.सी.टी. का कार्य पूर्ण कर लिया गया है, एस.टी.पी. शीघ्र ही कम्प्लायन्ट हो जाएगा। 15 एम.एल.डी.

26/12/23

26/12/23

अध्यक्ष परियोजना निदेशक  
राज्य स्तर गंगा निगम उ०प्र०  
लखनऊ

Dr. Shafiq  
ESMF  
27/12  
I.A.

बनियापुर, कानपुर एस.टी.पी. को क्रियाशील किये जाने हेतु निविदा प्रक्रिया पूर्ण कर ली गयी है तथा कार्य 31 दिसम्बर 2024 तक पूर्ण करा लिया जाएगा।

V. लखनऊ, गोरखपुर व बलरामपुर में निर्माणाधीन परियोजनाओं की समय सीमा बढ़ा कर क्रमशः मार्च-2024, 31 दिसम्बर-2023 व मार्च-2024 कर दी गयी है।

VI. 30प्र0 जल निगम (ग्रामीण) द्वारा 37 एस.टी.पी. का संचालन किया जा रहा है, जिनमें से 05 एस.टी.पी. नॉन कम्प्लाएन्ट हैं। अनूपशहर, स्थित 1 व 1.5 एम.एल.डी. एस.टी.पी., अनूपशहर स्थित 30प्र0 जल निगम (नगरीय) द्वारा संचालित 0.805 व 1.75 एम.एल.डी. एस.टी.पी. पर विद्युत कनेक्शन न होने व एस.टी.पी. के दूषित जल को उत्तर प्रदेश जल निगम (ग्रामीण) द्वारा संचालित एस.टी.पी. में छोड़ दिये जाने की वजह से नॉन कम्प्लाएन्ट हो गया है। पूर्व में नॉन कम्प्लाएन्ट 14 एम.एल.डी.एस.टी.पी. पक्का पोखरा, मिर्जापुर में स्टेबलाइजेशन का कार्य किया जा रहा है, एस.टी.पी. शीघ्र ही कम्प्लाएन्ट हो जाएगा। पूर्व में अक्रियाशील सुल्तानपुर व रमना एस.टी.पी. क्रियाशील कर लिया गया है।

VII. मिर्जापुर में निर्माणाधीन परियोजनाओं के कार्यों में अनावश्यक विलम्ब के कारण प्रकरण में दोषी/उत्तरदायी अधिकारियों को कारण बताओं नोटिस निर्गत की गयी है।

VIII. बैंक में आवास एवं शहरी नियोजन विभाग द्वारा अवगत कराया कि मेरठ विकास प्राधिकरण द्वारा संचालित 13 एस.टी.पी. में से 03 एस.टी.पी. को कम्प्लाएन्ट कर लिया गया है, 05 एस.टी.पी. पर क्लोरिनेशन का कार्य पूर्ण कर टेस्टिंग प्रक्रिया में है तथा शेष 05 एस.टी.पी. पर डिसइन्फेक्शन किये जाने के लिए डी.पी.आर. विरचन प्रक्रिया में है।

IX. नगर विकास विभाग द्वारा संचालित 04 एस.टी.पी. में से 02 एस.टी.पी. नॉन कम्प्लाएन्ट हैं, जिनमें से 3.42 एम.एल.डी. एस.टी.पी. चिन्नफूट को कम्प्लाएन्ट किये जाने की कार्ययोजना प्रगति में है। गोवर्द्धन स्थित 2.76 एम.एल.डी. एस.टी.पी. को कम्प्लाएन्ट किये जाने की योजना स्वीकृत की है।

X. वाराणसी लोकोमोटिव वर्क्स द्वारा संचालित 12 एम.एल.डी. एस.टी.पी. अभी भी नॉन कम्प्लाएन्ट हैं। उषा मुख्य अभियन्ता, डी.एल.इच्यू, वाराणसी द्वारा अवगत कराया गया कि एस.टी.पी. को कम्प्लाएन्ट किये जाने हेतु डी.पी.आर. विरचन प्रक्रिया में है। एस.टी.पी. से निकलने वाला जल परिसर में उपयोग कर लिया जाता है।

- XI. 30प्र0 जल निगम (नगरीय) द्वारा अंगत कराया गया कि वाराणसी स्थित 80 एम.एल.डी. एस.टी.पी. दीनापुर के स्थान पर, 220 एम.एल.डी. एस.टी.पी. का निर्माण तथा 120 एम.एल.डी. एस.टी.पी., गोइठा की क्षमता बढ़ाये जाने का कार्य नमामि गंगे कार्यक्रम के अन्तर्गत किये जाने का प्रस्ताव है। परियोजना प्रबन्धक, 30प्र0 जल निगम (ग्रामीण), वाराणसी द्वारा अंगत कराया गया कि 120 एम.एल.डी. गोइठा एस.टी.पी. उत्तर प्रदेश जल निगम (नगरीय) द्वारा संचालित है, अतः राष्ट्रीय स्वच्छ गंगा मिशन द्वारा उक्त पर असहमति दी गयी है। बलिया में एस.टी.पी. निर्माण किये जाने के कार्य हेतु अनुबन्ध हस्ताक्षर कर लिया गया है।
- XII. 20 एम.एल.डी. सी.ई.टी.पी. कानपुर के संबंध में वरिष्ठ पर्यावरण अभियन्ता, एस.एम.सी.जी. द्वारा अंगत कराया गया कि 10 एम.एल.डी. क्षमता पर प्लान्ट को स्टेबलाइज किया जा रहा है एवं अप्रैल 2024 तक प्लान्ट के सभी कार्य पूर्ण कर 20 एम.एल.डी. क्षमता पर चलाया जा सकेगा। निदेशक, JETA द्वारा अंगत कराया गया कि पम्पिंग स्टेशन-3 पर पावर कनेक्शन की आवश्यकता है, जिसके लिए केस्को, कानपुर से अनुरोध किया जा रहा है। केस्को, कानपुर द्वारा अभी तक सी.ई.टी.पी. पर परमानेंट पावर कनेक्शन किये जाने हेतु निविदा प्रक्रिया का कार्य प्रारम्भ नहीं किया गया है।
- XIII. निदेशक, वी.आई.पी.सी.सी. द्वारा अंगत कराया गया कि बन्धर सी.ई.टी.पी. की भौतिक प्रगति वर्तमान में 31 प्रतिशत है एवं कार्य पूर्ण होने की तिथि सितम्बर-2024 निर्धारित है।
- XIV. ए.सी.ई.ओ. गौडा गोरखपुर द्वारा अंगत कराया गया कि गौडा हेतु नमामि गंगे कार्यक्रम के अन्तर्गत स्वीकृत 7.5 एम.एल.डी. सी.ई.टी.पी. में डिस्ट्रिब्यूटरी एवं इलेक्ट्रोप्लेटिंग इकाई का उत्पाद शोधित नहीं किया जा सकता, जिसके फलस्वरूप 1.5 एम.एल.डी. शोधन क्षमता के सी.ई.टी.पी. की आवश्यकता होगी। उक्त के क्रम में एन.एम.सी.जी., नई दिल्ली के साथ विचार-विमर्श किया जा रहा है।
- 3- प्रश्नगत प्रकरण में सम्पन्न प्रस्तुतीकरण के उपरान्त निम्नवत् निर्देश दिये गये:-
- (1) आहार रोड जोन-ए व जोन-बी के 0.805 व 1.75 एम.एल.डी. एस.टी.पी पर आवश्यक कार्यवाही सुनिश्चित की जाए ताकि 1 व 1.5 एम.एल.डी. एस.टी.पी. को भी परम्प्लाण्ट किया जा सके।  
(कार्यवाही-30प्र0 जल निगम (नगरीय)/नगर विकास विभाग उत्तर प्रदेश शासन)
- (2) मेरठ विकास प्राधिकरण द्वारा शेष 05 एस.टी.पी. पर भी डिस्इन्फेक्शन का कार्य मार्च 2024 तक पूर्ण करा लिये जाये।

FILE NO. 10-2053/11/2023-2-

(कार्यवाही-गेरठ विकास प्राधिकरण)/आवास एवं शहरी नियोजन विभाग उत्तर प्रदेश शासन।)

- (3) डी.एल.डब्ल्यू वाराणसी द्वारा लिखित रूप से बताया जाए कि उनके द्वारा जनित सीवेज परिसर में ही इस्तेमाल किया जाता है। अन्यथा की स्थिति में डिसइन्फेक्शन की व्यवस्था किये जाने तक एस.टी.पी. को कम्प्लायेंट किये जाने के लिए बायोरेमेडियेशन या अन्य कोई विकल्प अन्तर्गत व्यवस्था के अन्तर्गत लिये जायें। 30प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा उक्त के संबंध में आवश्यक कार्यवाही सुनिश्चित की जाय।

(कार्यवाही- डी.एल.डब्ल्यू वाराणसी/30प्र0 प्रदूषण नियंत्रण बोर्ड लखनऊ) पर्यावरण वन एवं जलवायु परिवर्तन विभाग उत्तर प्रदेश शासन।)

- (4) वाराणसी स्थित 80 एम.एल.डी. एस.टी.पी. दीनापुर के स्थान पर 220 एम.एल.डी. एस.टी.पी. का निर्माण का कार्य नमामि गंगे कार्यक्रम के अन्तर्गत किये जाने पर सहमति देते हुए 30प्र0 जल निगम (ग्रामीण) द्वारा डी.पी.अग्र. शीघ्र ही राष्ट्रीय स्वच्छ गंगा मिशन को प्रेषित की जाए।

(कार्यवाही-30प्र0 जल निगम (ग्रामीण)/राज्य स्वच्छ गंगा मिशन लखनऊ)

- (5) वाराणसी स्थित 120 एम.एल.डी. गोइठ एस.टी.पी. की क्षमता बढ़ाने व नाले से हो रहे ओवर फ्लो को डायवर्ट करने के लिए दिये गये प्रस्ताव पर असहमति व्यक्त की गयी। उक्त प्रस्ताव को नगर विकास विभाग द्वारा संचालित अमृत अथवा राज्य सेक्टर के अन्तर्गत कराया जाए।

(कार्यवाही-30प्र0 जल निगम (नगरीय)/नगर विकास विभाग उत्तर प्रदेश शासन)

- (6) स्वच्छ भारत मिशन 2.0 के अन्तर्गत वन रहे एस.टी.पी. की सूची व अद्यतन प्रगति शीघ्र ही उपलब्ध करायी जाए।

(कार्यवाही-नगर विकास विभाग)

- (7) उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा प्रदेश में स्थापित एस.टी.पी. के कम्प्लायेंट/नॉन कम्प्लायेंट की प्रस्तुत की जा रही सूचना को पुनः सत्यापित करते हुए प्रेषित किया जाए।

(कार्यवाही- उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड)

- (8) 20 एम.एम.डी. सी.ई.टी.पी. जाजमऊ पर पावर कनेक्शन के संबंध में आ रही समस्याओं के निस्तारण हेतु निदेशक, JTETA एस.एम.सी.जी. को लिखित रूप से अवगत कराया जाए।

(कार्यवाही-निदेशक, JETA)

- (9) गीडा में प्रस्तावित सी.ई.टी.पी. में शोधन क्षमता का निर्धारण त्वरित गति से कर निविदा प्रक्रिया को शीघ्र पूर्ण किया जाय।

(कार्यवाही-सी.ई.ओ., गीडा, गोरखपुर/ 3090 जल निगम (नगरीय)/नगर विकास विभाग उत्तर प्रदेश शासन)

उपरोक्त लिखे गये निर्णयानुसार बैठक सभ्यताएं समाप्त हुई।

संलग्नक-सूची:

Digitally Signed by अनुपम  
योगेश्वर  
Date: 19-12-2023 18:22:26  
Reason: Approved  
(अनुराग श्रीवास्तव)  
प्रमुख सचिव,

संख्या-1150/76-2-2023-E-1747250 तदप्रियक्ष

प्रतिनिधि विस्तारित को सूचनाएं एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अपर मुख्य सचिव, औद्योगिक विकास विभाग, 3090 शासन।
2. अपर मुख्य सचिव, आवास एवं शहरी नियोजन विभाग, 3090 शासन।
3. प्रमुख सचिव, नगर विकास विभाग, 3090 शासन।
4. सचिव, पर्यावरण दूषण एवं जलवायु परिवर्तन विभाग, उत्तर प्रदेश शासन।
5. प्रबन्ध निदेशक, 3090 जल निगम (नगरीय), लखनऊ।
6. मुख्य कार्यपालक अधिकारी, यू.पी.सीड/कोएडा/ग्रेटर नोएडा/भदोही औद्योगिक विकास प्राधिकरण।
7. उपाध्यक्ष, मुरादाबाद विकास प्राधिकरण/भेरठ विकास प्राधिकरण।
8. सदस्य सचिव, 3090 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
9. मुख्य अभियन्ता, वाराणसी लाकोमोटिव वर्कर्स, वाराणसी।

आज्ञा से,

(प्रवीण मिश्र)  
विशेष सचिव।

FILE NO. 16-209919/12023-2

(कार्यवाही-निदेशक, JTETA)

(9) गीडा में प्रस्तावित सी.ई.टी.पी. में शोधन क्षमता का निर्धारण त्वरित गति से कर निविदा प्रक्रिया को शीघ्र पूर्ण किया जाय।

(कार्यवाही-सी.ई.ओ., गीडा, गोरखपुर/ 30प्र0 जल निगम  
(नगरीय)/नगर विकास विभाग उत्तर प्रदेश शासन)

उपरोक्त तिथि को निर्णयानुसार बैठक सधन्यवाद समाप्त हुई।

संलग्नक-यथोक्त।

(अनुराग श्रीवास्तव)

प्रमुख सचिव,

संख्या-1150/76-2-2023-E-1747760 तद्विषयक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अपर मुख्य सचिव, औद्योगिक विकास विभाग, 30प्र0 शासन।
2. अपर मुख्य सचिव, आपस एवं शहरी नियोजन विभाग, 30प्र0 शासन।
3. प्रमुख सचिव, नगर विकास विभाग, 30प्र0 शासन।
4. सचिव, पर्यावरण एवं जलवायु परिवर्तन विभाग, उत्तर प्रदेश शासन।
5. प्रबन्ध निदेशक, 30प्र0 जल निगम (नगरीय), लखनऊ।
6. मुख्य कार्यपालक अधिकारी, यू.पी. सीड/नोएडा/ग्रेटर नोएडा/भदोही औद्योगिक विकास प्राधिकरण।
7. उपाध्यक्ष, मुरादाबाद विकास प्राधिकरण/भैरठ विकास प्राधिकरण।
8. सदस्य सचिव, 30प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
9. मुख्य अभियन्ता, वाराणसी लोकोगोटिच वर्क्स, वाराणसी।

आज्ञा से,

Digitally Signed by प्रवीण  
(प्रवीण मिश्र)  
Date: 20-12-2023 17:21:32  
विशेष: 20/12/2023 Approved

दिनांक 12.04.2024 को अध्यक्ष, उत्तरवायित्व निर्धारण समिति/प्रमुख सचिव, नमामि गंगे तथा  
ग्रामीण जलापूर्ति की अध्यक्षता में आयोजित तृतीय बैठक का कार्यवृत्त

बैठक में उपस्थित प्रतिभागियों की सूची संलग्न है।

विशेष सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति द्वारा उत्तर प्रदेश में स्थापित एस.टी.पी./सी.ई.टी.पी. के क्रियाशील व कम्प्लायेंट तथा निर्माणाधीन परियोजनाओं की समीक्षा हेतु प्रथम बैठक दिनांक 14.12.2023 को निर्धारित की गयी समय सीमा की प्रगति के बारे में बिन्दुवार अवगत कराया गया:-

- i. वर्तमान में प्रदेश में उपलब्ध सूची के आधार पर कुल 134 एस.टी.पी. स्थापित हैं, जिनकी कुल शोधन क्षमता 4120.90 एम.एल.डी. है। अवगत कराया गया कि वर्तमान में 128 एस.टी.पी. ही क्रियाशील अवस्था में हैं, जिनमें से 106 एस.टी.पी. कम्प्लायेंट, 29 एस.टी.पी. नॉन कम्प्लायेंट तथा 06 एस.टी.पी. अक्रियाशील अवस्था में हैं।
- ii. 30प्र0 जल निगम (नगरीय) द्वारा संचालित 54 एस.टी.पी. में से 46 एस.टी.पी. कम्प्लायेंट, 04 नॉन कम्प्लायेंट तथा 04 अक्रियाशील अवस्था में हैं। विभाग द्वारा अवगत कराया गया कि अक्रियाशील 2.7 एम.एल.डी. फतेहगढ़ एस.टी.पी. नमामि गंगे के अन्तर्गत बन रहे 17.7 एम.एल.डी. के संचालित हो जाने के उपरान्त क्रियाशील हो जाएगा। नॉन कम्प्लायेंट 345 एम.एल.डी. भरवारा एस.टी.पी. व 32.5 एम.एल.डी. किदवईनगर, मुजफ्फरनगर एस.टी.पी. अप्रैल 2024 तक कम्प्लायेंट कर लिये जायेंगे। अक्रियाशील 15 एम.एल.डी. एसटीपी यूनिवर्सिटी कैम्पस में स्थापित है, जिसपर फ्लो नहीं प्राप्त हो रहा है, अक्रियाशील 15 एमएलडी बनियापुर, कानपुर एसटीपी पर टेण्डर फाइनल कर फर्म को कार्यादेश जारी कर दिया गया है। अक्रियाशील 4 एमएलडी बांदा एसटीपी को प्रदेश में स्थापित एसटीपी से हटाने का पुनः अनुरोध किया गया है। अवगत कराया गया है कि 30प्र0 जल निगम (नगरीय) द्वारा संचालित सभी एसटीपी क्रियाशील व कम्प्लायेंट अवस्था में है।
- iii. निर्माणाधीन परियोजना लखनऊ योजना जो कि मार्च 2024 में पूर्ण की जानी थी, अत्यन्त विलम्ब से चल रही है, जिसे अब जून 2024 तक पूर्ण किया जाना प्रस्तावित है। गोरखपुर एसटीपी योजना पूर्ण की जा चुकी है, बलरामपुर एसटीपी योजना मई 2024 में पूर्ण किया जाना प्रस्तावित है। इसके अतिरिक्त गोरखपुर में चल रही परियोजनाओं में धीमी गति का कारण भूमि अनुपलब्धता बताया गया जिसे मार्च 2025 तक पूर्ण किया जाना लक्षित किया गया है।

- iv. 30प्र0 जल निगम (ग्रामीण) द्वारा 38 एस.टी.पी. का संचालन किया जा रहा है, जिनमें से 03 एस.टी.पी. नॉन कम्प्लायेंट हैं। पूर्व बैठक में सूचित नान कम्प्लायेंट अनूपशहर स्थित 1 व 1.5 एम.एल.डी. एस.टी.पी. तथा नॉन कम्प्लायेंट 14 एम.एल.डी.एस.टी.पी. पक्का पोखरा, मिर्जापुर को कम्प्लायेंट कर लिया गया है। कानपुर स्थित मेसर्स के.आर.एम.पी.एल. द्वारा संचालित 43 व 130 एमएलडी जाजमऊ एसटीपी तथा 210 एमएलडी बिनगवां एसटीपी फर्म की लापरवाही की वजह से अभी नॉन कम्प्लायेंट अवस्था में हैं। फर्म द्वारा परियोजना को पूर्ण करने में विलम्ब व एसटीपी को लगातार नॉन कम्प्लायेंट रखने के कारण फर्म पर रु0 10.69 करोड़ का अर्थदण्ड अधिरोपित किया जा चुका है तथा फर्म को विभिन्न स्तर से कारण बताओ नोटिस भी निर्गत की गई है। इस सम्बन्ध में राज्य स्वच्छ गंगा मिशन द्वारा न्यायालय मुख्य महानगर मजिस्ट्रेट, कानपुर में परिवाद दाखिल किया गया है।
- v. बैठक में आवास एवं शाहरी नियोजन विभाग द्वारा अवगत कराया कि उनके द्वारा प्रदेश में 22 एसटीपी संचालित किये जा रहे हैं, जिनमें से मेरठ विकास प्राधिकरण द्वारा संचालित 13 एसटीपी में से 08 पर क्लोरिनेशन का कार्य पूर्ण कर एसटीपी को कम्प्लायेंट कर लिया गया है तथा शेष 02 एस.टी.पी. को अप्रैल 2024 तक कम्प्लायेंट कर लिया जायेगा। शेष 02 एस.टी.पी. पर क्लोरिनेशन की व्यवस्था जुलाई 2024 तक पूर्ण कर ली जायेगी तथा 01 एसटीपी पर इस कार्य हेतु डीपीआर बनाना प्रस्तावित है। अवगत कराया गया कि मुरादाबाद स्थित 20 एमएलडी एसटीपी क्रियाशील कर लिया गया है तथा लखनऊ स्थित 19 एमएलडी एसटीपी कालोनी में कम बसावट के कारण डिस्चार्ज न प्राप्त कर पाने के कारण अक्रियाशील है।
- vi. नगर विकास विभाग द्वारा वर्तमान में कुल 05 एसटीपी संचालित है जिसमें से 02 एस.टी.पी. नॉन कम्प्लायेंट हैं, पूर्व में नान कम्प्लायेंट 3.42 एमएलडी चित्रकूट एसटीपी को कम्प्लायेंट किया जा चुका है। नान कम्प्लायेंट एसटीपी के विषय में कोई अधिकारी उपस्थित नहीं थे।
- vii. पूर्व में नॉन कम्प्लायेंट वाराणसी लोकोमोटिव वर्क्स द्वारा संचालित 12 एम.एल.डी. एस.टी.पी. को कम्प्लायेंट कर लिया गया है। वर्तमान में नोएडा अथारिटी द्वारा संचालित सभी 08 एसटीपी नान कम्प्लायेंट अवस्था में हैं परन्तु नोएडा अथारिटी के प्रतिनिधि द्वारा अवगत कराया गया कि उनकी रिपोर्ट के अनुसार अथारिटी द्वारा संचालित सभी 08 एसटीपी कम्प्लायेंट अवस्था में हैं।

- viii. 30प्र0 जल निगम (नगरीय) द्वारा अवगत कराया गया कि दिनांक 09.04.2024 को सम्पन्न बैठक में मुख्य सचिव महोदय द्वारा वाराणसी स्थित 80 एम.एल.डी. एस.टी.पी. दीनापुर के स्थान पर 220 एम.एल.डी. एस.टी.पी. का निर्माण कार्य 30प्र0 जल निगम (ग्रामीण) के द्वारा नमामि गंगे कार्यक्रम के अन्तर्गत कराये जाने हेतु निर्देशित किया गया है। इसके अतिरिक्त वाराणसी में सिंचाई विभाग द्वारा बिछाये गये इन्टरसेप्टिंग सीवर की डी-सिल्टिंग व रेक्टिफिकेशन के कार्य सिंचाई विभाग द्वारा पूर्ण करते हुए 120 एमएलडी गोइंठा एसटीपी पर सीवेज पम्प करने हेतु पम्पिंग स्टेशन का निर्माण कार्य 30प्र0 जल निगम (नगरीय) द्वारा किये जाने हेतु निर्देशित किया गया है। वरुणा में गिर रहे दुर्गा नाला को टेप व शोधन करने के कार्य हेतु पृथक से योजना स्वीकृत कराये जाने के निर्देश दिये गये।
- ix. उक्त के सम्बन्ध में प्रबन्ध निदेशक, 30प्र0 जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि दुर्गा नाला को टेप व शोधन करने के कार्य हेतु डीपीआर एनएमसीजी को प्रेषित की जा चुकी है तथा 80 एम.एल.डी. एस.टी.पी. दीनापुर के स्थान पर 220 एम.एल.डी. एस.टी.पी. का निर्माण कार्य की डीपीआर मई 2024 तक बनाकर अनुमोदन हेतु एनएमसीजी प्रेषित कर दी जायेगी।
- x. 30प्र0 जल निगम (नगरीय) द्वारा बलिया में एस.टी.पी. निर्माण कार्य अमृत योजना में प्रारम्भ कर दिया गया है।
- xi. 20 एम.एल.डी. सी.ई.टी.पी. कानपुर के संबंध में वरिष्ठ पर्यावरण अभियन्ता, एस.एम.सी.जी. द्वारा अवगत कराया गया कि 10 एम.एल.डी. क्षमता पर प्लान्ट को स्टेबलाइज किये जाने हेतु पुराने 36 एमएलडी सीईटीपी पर आ रहे 09 एमएलडी टेनरी उत्प्रवाह को डायवर्ट किया जाना है, उक्त के क्रम में संयुक्त प्रबन्ध निदेशक-30प्र0 जल निगम-नगरीय द्वारा अवगत कराया गया कि उनके स्तर से 20 एमएलडी सीईटीपी को टेनरी उत्प्रवाह डायवर्ट करने हेतु अनापत्ति दी जा चुकी है, परन्तु फर्म द्वारा उत्प्रवाह पानी नहीं दिया जा रहा है।
- xii. अवगतक कराया गया कि बन्धर सी.ई.टी.पी. का कार्य प्रगति में है वर्तमान में भौतिक प्रगति 40 प्रतिशत है एवं अनुबंध के अनुसार कार्य पूर्ण होने की तिथि सितम्बर-2024 है। उन्नाव 2.15 सीईटीपी का अभी तक अनुबंध गठित नहीं हो पाया है एवं एनएमसीजी स्तर पर कार्यवाही लम्बित है।
- xiii. गीडा गोरखपुर द्वारा अवगत कराया गया कि गीडा हेतु नमामि गंगे कार्यक्रम के अन्तर्गत स्वीकृत 7.5 एम.एल.डी. सी.ई.टी.पी. में डिस्टलरी (इंडियन ग्लायकोज लि0) एवं इलेक्ट्रोप्लेटिंग इकाई (गैलियंट स्पात) का उत्प्रवाह शोधित नहीं किया जा

- सकता, जिसके फलस्वरूप सीईटीपी की क्षमता पुनः निर्धारित किये जाने हेतु गीडा, जल निगम-नगरीय एवं एनएमसीजी द्वारा कार्यवाही की जा रही है।
- xiv. डीजीएम यूपीसीडा द्वारा अवगत कराया गया कि जैनपुर-कानपुर देहात में स्थापित सीईटीपी के उन्नायन हेतु यूपीसीडा द्वारा राज्य स्वच्छ गंगा मिशन के माध्यम से एनएमसीजी को डीपीआर प्रस्तुत किया जा चुका है। यूपीसीडा रुमा में संचालित सीईटीपी वर्तमान में नॉन कम्प्लायंट है एवं प्लान्ट को कम्प्लायंट एवं क्षमता को अबग्रेड किये जाने हेतु रुमा में अटल योजना के तहत 03 एमएलडी नये सीईटीपी पर यूपीसीडा द्वारा विचार किया जा रहा है।
- xv. मुख्य कार्यपालक अधिकारी,, बीडा, भदोही द्वारा अवगत कराया गया कि भदोही में स्थित 01 एमएलडी सीईटीपी को निष्प्रयोज्य घोषित किया जा चुका है।
- xvi. यूपीसीडा के प्रतिनिधि द्वारा अवगत कराया गया कि मुरादाबाद एस.ई.जेड में स्थित सीईटीपी औद्योगिक उत्प्रवाह की अनुपलब्धता के कारण अक्रियाशील है।

प्रस्तुतीकरण के उपरान्त अध्यक्ष, उत्तरदायित्व निर्धारण समिति द्वारा निम्नवत् निर्देश दिये गये:-

- लखनऊ स्थित भरवारा एसटीपी व किदवईनगर-मुजफ्फरनगर में काफी समय से नान कम्प्लायंट एसटीपी को शीघ्र ही कम्प्लायंट किया जाये तथा 30प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा इस सम्बन्ध में कार्यवाही की जाये। (कार्यवाही-30प्र0 जल निगम-नगरीय/30प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ)
- लखनऊ योजना में निर्माणाधीन 120 एमएलडी एसटीपी को निर्धारित समय-सीमा जून 2024 तक अवश्य पूर्ण किया जाये तथा अन्यथा की दशा में अधिकतम अर्थदण्ड अधिरोपित किया जाये (कार्यवाही-30प्र0 जल निगम-नगरीय)
- गोरखपुर में निर्माणाधीन 03 एसटीपी में निर्माण कार्य की प्रगति को बढ़ाया जाये तथा इस सम्बन्ध में जिलाधिकारी गोरखपुर से समन्वय स्थापित कर कार्य पूर्ण कराया जाये। (कार्यवाही-30प्र0 जल निगम-नगरीय)
- कानपुर में मेसर्स के.आर.एम.पी.एल. द्वारा संचालित नान कम्प्लायंट एसटीपी पर 30प्र0 जल निगम द्वारा कड़ी कार्यवाही करते हुए अर्थदण्ड अधिरोपित किया जाये। (कार्यवाही-30प्र0 जल निगम-ग्रामीण)
- मेसर्स के.आर.एम.पी.एल. द्वारा कानपुर व उन्नाव में संचालित/निर्माणाधीन परियोजनाओं पर 30प्र0 जल निगम, प्रदूषण नियंत्रण बोर्ड व राज्य स्वच्छ गंगा मिशन द्वारा अब तक की गई कार्यवाही की आख्या राष्ट्रीय स्वच्छ गंगा मिशन, नई

दिल्ली प्रेषित की जाये तथा मेसर्स के.आर.एम.पी.एल. से संचालन एवं अनुरक्षण के कार्य ले लिये जाने की संस्तुति प्रेषित की जाये। (कार्यवाही-30प्र0 जल निगम-ग्रामीण/30प्र0 प्रदूषण नियंत्रण बोर्ड/राज्य स्वच्छ गंगा मिशन-30प्र0)

- मेरठ विकास प्राधिकरण द्वारा संचालित नान कम्प्लायंट एसटीपी को शीघ्र ही कम्प्लायंट किया जाये तथा तदुपरांत नान कम्प्लायंट एसटीपी पर कड़ी कार्यवाही किये जाने की चेतावनी दी गई (कार्यवाही-आवास एवं शहरी नियोजन विभाग)
- नगर विकास विभाग द्वारा गोवर्धन नगर पालिका पंचायत में संचालित 2.76 एमएलडी एसटीपी के कम्प्लायंट न होने पर अधिशासी अधिकारी, नगर पालिका पंचायत गोवर्धन से स्पष्टीकरण प्राप्त किया जाये। (कार्यवाही-राज्य स्वच्छ गंगा मिशन-30प्र0)
- नोएडा अथारिटी द्वारा संचालित व नान कम्प्लायंट सभी 08 एसटीपी पर प्रदूषण नियंत्रण बोर्ड व नोएडा अथारिटी से आख्या प्राप्त की जाये। (कार्यवाही-30प्र0 प्रदूषण नियंत्रण बोर्ड/नोएडा अथारिटी)
- जाजमऊ 20 एमएलडी सीईटीपी में पुराने सीईटीपी से टेनरी उत्प्रवाह डायवर्ट किये जाने 30प्र0 जल निगम-नगरीय आवश्यक कार्यवाही की जाये। (कार्यवाही-30प्र0 जल निगम-नगरीय)
- उन्नाव में स्वीकृत 2.15 एमएलडी सीईटीपी में फर्म के साथ अनुबंध हस्ताक्षरित करने हेतु राष्ट्रीय स्वच्छ गंगा मिशन से समन्वय स्थापित किया जाये तथा निर्माण कार्य यथाशीघ्र प्रारम्भ किया जाये। (कार्यवाही-राज्य स्वच्छ गंगा मिशन-30प्र0)
- बंधर-उन्नाव में 4.5 एमएलडी सीईटीपी में निर्माण कार्य को गति प्रदान किये जाने हेतु एनएमसीजी एवं एसपीवी से समन्वय स्थापित किया जाये (कार्यवाही-राज्य स्वच्छ गंगा मिशन-30प्र0)
- भदोही औद्योगिक विकास प्राधिकरण में नये सीईटीपी के निर्माण हेतु डीपीआर बनाये जाने के लिए 30प्र0 जल निगम-ग्रामीण से समन्वय स्थापित कर अग्रिम कार्यवाही प्रारम्भ की जाये (कार्यवाही-भदोही औद्योगिक विकास प्राधिकरण/राज्य स्वच्छ गंगा मिशन-30प्र0)
- गोरखपुर में स्थित इंडियन ग्लायकोल लि0 एवं इलेक्ट्रोप्लेटिंग इकाई (गैलियंट इस्पात लि0) में संचालित ईटीपी का राज्य स्वच्छ गंगा मिशन, 30प्र0 प्रदूषण नियंत्रण बोर्ड तथा गीडा के अधिकारियों द्वारा संयुक्त परीक्षण कराया जाये। (कार्यवाही-राज्य स्वच्छ गंगा मिशन/30प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ/गीडा, गोरखपुर)

- 30प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा एसटीपी/सीईटीपी की मासिक रिपोर्ट 30प्र0 जल निगम-ग्रामीण/नगरीय को भी प्रेषित की जाये। (कार्यवाही-30प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ)

अंत में सधन्यवाद बैठक समाप्त हुई।

संलग्नक-यथोक्त।

(अनुराग श्रीवास्तव)

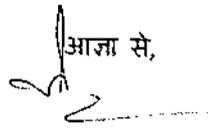
प्रमुख सचिव,

नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग/  
१० अध्यक्ष, उत्तरदायित्व निर्धारण समिति

पत्र संख्या- 311/783-T/SMCG/02 दिनांक : 15/04/24  
प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निजी सचिव, कृषि उत्पादन आयुक्त, 30प्र0 शासन।
2. प्रमुख सचिव, नगर विकास विभाग, 30प्र0 शासन।
3. प्रमुख सचिव, आवास एवं शहरी नियोजन विभाग, 30प्र0 शासन।
4. प्रमुख सचिव, औद्योगिक विकास विभाग, 30प्र0 शासन।
5. सचिव, वन पर्यावरण एवं जलवायु परिवर्तन विभाग, 30प्र0 शासन।
6. प्रबन्ध निदेशक, 30प्र0 जल निगम (नगरीय/ग्रामीण), लखनऊ।
7. जिलाधिकारी, कानपुर/उन्नाव।
8. मुख्य कार्यपालक अधिकारी, यू.पी.सी.डा./नोएडा/भदोही औद्योगिक विकास प्राधिकरण/गोरखपुर औद्योगिक विकास प्राधिकरण।
9. उपाध्यक्ष, मुरादाबाद विकास प्राधिकरण/मेरठ विकास प्राधिकरण।
10. सदस्य सचिव, 30प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

आज्ञा से,



(डा0 राज शेखर)

प्रबन्ध निदेशक, 30प्र. जल निगम (गा0)/  
सदस्य संयोजक, उत्तरदायित्व निर्धारण समिति

१८

दिनांक 11.09.2024 को अध्यक्ष, उत्तरदायित्व निर्धारण समिति/प्रमुख सचिव, नमामि  
गंगा तथा ग्रामीण जलापूर्ति की अध्यक्षता में आयोजित चर्तुथ बैठक का कार्यवृत्त

बैठक में उपरिधत्त प्रतिभागियों की सूची संलग्न है।

प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण), लखनऊ द्वारा समिति की तृतीय बैठक दिनांक 12.04.2024 में दिये गये निर्देशों की अनुपालन आख्या से अवगत कराया गया।

1. प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि बैठक दिनांक 12.04.2024 को निर्देश दिये गये कि उ०प्र० जल निगम (नगरीय) द्वारा संचालित 345 एम.एल.डी. भरवारा, लखनऊ तथा 32.5 एम.एल.डी. किदवईनगर, मुजफ्फरनगर एस.टी.पी. को कम्प्लाएन्ट किया जाये। वर्तमान में 32.5 एम.एल.डी. किदवईनगर, मुजफ्फरनगर एस.टी.पी. को कम्प्लाएन्ट किया जा चुका है। मुख्य अभियन्ता (नागर) द्वारा अवगत कराया गया कि 345 एम.एल.डी. भरवारा, लखनऊ पर सी.सी.टी. अधिष्ठापन का कार्य पूर्ण किया जा चुका है तथा यह एस.टी.पी. 30 सितम्बर 2024 तक कम्प्लाएन्ट कर लिया जायेगा।

निर्देशित किया गया कि 345 एम.एल.डी. भरवारा, लखनऊ को हर हाल में निश्चित समयसीमा के अन्तर्गत कम्प्लाएन्ट किया जाये तथा इसके लिए उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा सघन निगरानी व पर्यावरणीय क्षतिपूर्ति अधिरोपित की जाये। (कार्यवाही- उ०प्र० जल निगम (नगरीय)/उ०प्र० प्रदूषण नियंत्रण बोर्ड)

2. प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि उ०प्र० जल निगम (नगरीय) द्वारा निर्माणाधीन 120 एम.एल.डी. जी.एच. कैनल एस.टी.पी. योजना जो काफी विलम्ब से चल रही थी को दिनांक 15.08.2024 को पूर्ण कर लिया गया है तथा गोरखपुर में निर्माणाधीन 03 एस.टी.पी. में से 02 एस.टी.पी. का कार्य निर्धारित समयसीमा में पूर्ण कर लिया जायेगा। गोरखपुर में ही निर्माणाधीन 10 एम.एल.डी. की अधोसंरचना हेतु भूमि अनुपलब्धता के कारण उक्त का निर्माण कार्य विलम्ब से चल रहा है।

निर्देशित किया गया कि गोरखपुर में एस.टी.पी. निर्माण हेतु आवश्यक भूमि की उपलब्धता शीघ्र सुनिश्चित कराये जाने हेतु प्रभावी कार्यवाही की जाये। (कार्यवाही-उ०प्र० जल निगम (नगरीय))

3. प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि कानपुर में मेसर्स के. आर.एम.पी.एल. द्वारा संचालित 03 एस.टी.पी. यथा 43 व 130 एम.एल.डी. जाजमऊ व 210 एम.एल.डी. बिनगवां एस.टी.पी. अभी भी नॉन कम्प्लाएन्ट हैं, जिसके संबंध में उ०प्र० जल निगम द्वारा फर्म पर अब तक रु० 12.39 करोड़ तथा उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा रु० 3.78 करोड़ की पर्यावरणीय क्षतिपूर्ति अधिरोपित की जा चुकी है। राज्य स्वच्छ गंगा मिशन द्वारा भी उत्तरदायी फर्म के विरुद्ध कार्यवाही किये जाने हेतु एन.एम.सी.जी. से अनुरोध किया जा चुका है।

निर्देशित किया गया कि कानपुर में संचालित नॉन कम्प्लाएन्ट एस.टी.पी. के संबंध में उत्तरदायी फर्म पर कठोर कार्यवाही की जाये तथा यह सुनिश्चित किया जाये कि गंगा नदी में किसी भी तरह का अशोधित सीवेज न प्रवाहित हो। कानपुर के डाउन स्ट्रीम में गंगा नदी की जल गुणवत्ता की साप्ताहिक परीक्षण रिपोर्ट एस.एम.सी.जी. को प्रेषित की जाये। (कार्यवाही- उ०प्र० जल निगम (ग्रामीण)/उ०प्र० प्रदूषण नियंत्रण बोर्ड)

4. प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि मेरठ विकास प्राधिकरण संचालित 13 एस.टी.पी. में से 11 एस.टी.पी. को कम्प्लायन्ट कर लिया गया है तथा 02 एस.टी.पी. को दिसम्बर 2024 तक कम्प्लायन्ट कर लिया जायेगा।

निर्देशित किया गया कि शेष एस.टी.पी. को समयान्तर्गत कम्प्लायन्ट कराया जाये।  
(कार्यवाही— मेरठ विकास प्राधिकरण)

5. प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि गोवर्द्धन नगर पंचायत द्वारा संचालित 2.76 एम.एल.डी. एस.टी.पी. को कम्प्लायन्ट किये जाने संबंधी आख्या प्राप्त करने हेतु एस.एम.सी.जी. द्वारा दिनांक 05.08.2024 को निदेशक, स्थानीय निकाय से अनुरोध किया गया था, जिस पर आख्या अप्राप्त है। अधिशासी अधिकारी, नगर पंचायत, गोवर्द्धन द्वारा अवगत कराया गया कि उक्त एस.टी.पी. फीकल कॉलीफाम पर नॉन कम्प्लायन्ट था, जिसे वर्तमान में कम्प्लायन्ट करा लिया गया है।

निर्देशित किया गया कि उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा गोवर्द्धन नगर पंचायत के साथ संयुक्त परीक्षण कर उक्त एस.टी.पी. के संबंध में आख्या प्रस्तुत करें। (कार्यवाही— उ०प्र० प्रदूषण नियंत्रण बोर्ड/गोवर्द्धन नगर पंचायत)

6. प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि नमामि गंगे कार्यक्रम के अन्तर्गत उन्नाव में स्वीकृत 2.15 एम.एल.डी. सी.ई.टी.पी. में अनुबन्ध हस्ताक्षरित नहीं किया जा सका है, जिसके संबंध में अपर परियोजना निदेशक व एन.एम.सी.जी. स्तर से भी निर्देश जारी किये गये हैं, परन्तु अभी भी अनुबन्ध हस्ताक्षरित किया जाना अपेक्षित है।

निर्देशित किया गया कि जिलाधिकारी, उन्नाव/अध्यक्ष, यू.टी.पी.सी.सी. से उक्त के संबंध में प्रस्ताव प्राप्त कर महानिदेशक, एन.एम.सी.जी. की अध्यक्षता में बैठक आहूत करा कर इस संबंध में अग्रिम निर्देश प्राप्त किये जायें। (कार्यवाही—जिलाधिकारी, उन्नाव/अध्यक्ष, यू.टी.पी.सी.सी./एस.एम.सी.जी.)

7. प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि नमामि गंगे कार्यक्रम के अन्तर्गत बन्धर-उन्नाव में निर्माणाधीन 4.5 एम.एल.डी. सी.ई.टी.पी. की कार्य प्रगति अत्यन्त धीमी है। बी.आई.पी.सी.सी. के सदस्य श्री आशुतोष टंडन द्वारा अवगत कराया गया कि फर्म द्वारा प्रोक्वोरमेंट का कार्य 06 माह विलम्ब से पूर्ण किया गया है तथा इस संबंध में निर्माण कार्य पूर्ण होने की संशोधित तिथि व प्रगति बढ़ाये जाने की कार्ययोजना के संबंध में श्री टंडन द्वारा संतोषजनक उत्तर नहीं दिया गया।

निर्देशित किया गया कि कार्य की प्रगति बढ़ाये जाने हेतु जिलाधिकारी, उन्नाव/अध्यक्ष, बी.आई.पी.सी.सी. द्वारा बैठक की जाये तथा श्री टंडन द्वारा अपूर्ण सूचना प्रस्तुत करने के संबंध में कार्यवाही की जाये। (कार्यवाही—जिलाधिकारी, उन्नाव/अध्यक्ष, बी.आई.पी.सी.सी./एस.एम.सी.जी.)

8. प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि भदोही औद्योगिक विकास प्राधिकरण में नये सी.ई.टी.पी. के निर्माण की डी.पी.आर. विरचन हेतु उ०प्र० जल निगम (ग्रामीण) द्वारा ₹ 25.00 लाख व कतिपय सूचनाओं की वांछना सी.ई.ओ. बीडा से की गयी है।

निर्देशित किया गया कि सी.ई.ओ. बीडा से समन्वय कर इस संबंध में कार्यवाही शीघ्र पूर्ण कराये जाने हेतु आख्या प्राप्त की जाये। (कार्यवाही—सी.ई.ओ. बीडा./एस.एम.सी.जी.)

9. प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि गोरखपुर में उत्तर प्रदेश जल निगम (न०) द्वारा तैयार गीडा अन्तर्गत 7.5 एम.एल.डी. सी.ई.टी.पी. की डी.पी.आर. को पुनः संशोधित करते हुए 04 एम.एल.डी. क्षमता विनये जाने के निर्देश एन.एम.सी.जी. द्वारा दिये गये हैं। सी.ई.ओ. गीडा द्वारा दिनांक 05.09.2024 को एन.एम.सी.जी. को अवगत कराया गया है कि जल निगम (न०) ने तकनीकी अनुभव न होने का कारण देते हुए डी.पी.आर. पुनः संशोधित करने में असमर्थता व्यक्त की है।

निर्देशित किया गया कि इस संबंध में गीडा व उ०प्र० प्रदूषण नियंत्रण बोर्ड संयुक्त रूप से परीक्षण कर आख्या प्रस्तुत करें, जिसे आई.आई.डी.सी. को प्रेषित कर डी.पी.आर. विरचन के संबंध में अग्रिम कार्यवाही हेतु निर्णय प्राप्त किया जाये। (कार्यवाही-सी.ई.ओ. गीडा, /उ०प्र० प्रदूषण नियंत्रण बोर्ड)

10. प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि उ०प्र० में वर्तमान में 144 एस.टी.पी. स्थापित है जिनमें से 114 मानको के अनुरूप संचालित है, 18 नॉन कम्प्लायन्ट है तथा 12 अकियाशील है। उ०प्र० जल निगम (नगरीय) द्वारा संचालित 53 एस.टी.पी. में से 07 नॉन कम्प्लायन्ट व 04 अकियाशील अवस्था में हैं। मुख्य अभियन्ता (नागर) द्वारा अवगत कराया गया कि विभाग द्वारा संचालित नॉन कम्प्लायन्ट सभी एस.टी.पी. फीकल के पेंसामीटर को प्राप्त नहीं कर पा रहे हैं।

निर्देशित किया गया कि सभी नॉन कम्प्लायन्ट एस.टी.पी. को यथा शीघ्र कम्प्लायन्ट किया जाये तथा अकियाशील एस.टी.पी. के संबंध में आख्या प्राप्त कर उत्तरदायी के विरुद्ध कार्यवाही की जाये। (कार्यवाही-उ०प्र० जल निगम (नगरीय)/उ०प्र० प्रदूषण नियंत्रण बोर्ड)

11. मुख्य अभियन्ता (नागर), उ०प्र० जल निगम (नगरीय) द्वारा अवगत कराया गया कि विभाग द्वारा 02 निर्माणाधीन परियोजनायें भूमि उपलब्धता देर से होने के कारण विलम्ब से चल रही हैं, जिनको अक्टूबर-2024 तक पूर्ण किया जाना लक्षित किया गया है। अनुरोध किया गया कि 15 एम.एल.डी. बनियापुर एस.टी.पी. कानपुर को अकियाशील एस.टी.पी. की सूची से हटाकर निर्माणाधीन एस.टी.पी. की सूची में कर दिया जाये।

निर्देशित किया गया कि सभी निर्माणाधीन एस.टी.पी. को समय से पूर्ण किया जाये व बनियापुर एस.टी.पी. कानपुर को निर्माणाधीन एस.टी.पी. की सूची में सम्मिलित किया जाये। (कार्यवाही- उ०प्र० जल निगम (नगरीय)/उ०प्र० प्रदूषण नियंत्रण बोर्ड)

12. प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि उ०प्र० जल निगम (ग्रामीण) द्वारा प्रदेश में 47 एस.टी.पी. संचालित किये जा रहे हैं, जिनमें से 06 नॉन कम्प्लायन्ट व 06 अकियाशील अवस्था में हैं। मुख्य अभियन्ता (गंगा) द्वारा अवगत कराया गया कि कानपुर स्थित 03 एस.टी.पी. फर्म द्वारा खराब संचालन के चलते लगभग समय से नॉन कम्प्लायन्ट हैं। अनूपशहर स्थित 02 एस.टी.पी. क्रमशः 1.0 व 1.5 एम.एल.डी. एस.टी.पी. को नगर पालिका परिषद-अनूपशहर को हस्तान्तरित किये जा चुके हैं तथा इनका संचालन नगर पालिका परिषद-अनूपशहर द्वारा दिनांक 01.07.2024 से किया जा रहा है। शेष 06 अकियाशील एस.टी.पी. दाढ़ में डूब जाने के कारण अकियाशील अवस्था में हैं, जिन्हें अधिकतम 15 दिन में कियाशील कर लिया जायेगा।

निर्देशित किया गया कि सभी अकियाशील एस.टी.पी. को शीघ्र ही कियाशील अवस्था में लाया जाये तथा नगर पालिका परिषद-अनूपशहर द्वारा संचालित एस.टी.पी. के संबंध में

आख्या प्राप्त की जाये। (कार्यवाही-उ०प्र० जल निगम (ग्रामीण)/ नगर पालिका परिषद-अनूपराहर)

13. मुख्य अभियन्ता (गंगा), उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि नमामि गंगे कार्यक्रम के अन्तर्गत निर्माणाधीन 12 परियोजनाओं में 03 परियोजनायें विलम्ब से चल रही हैं। विलम्ब से चल रही गुजपफरनगर परियोजना को नवम्बर-24 तक पूर्ण किया जाना लक्षित किया गया है तथा शेष 02 शुक्लागंज व उन्नाव की परियोजनाओं हेतु फर्म द्वारा कमशः जनवरी-2025 व दिसम्बर-2024 तक पूर्ण किया जाने का आश्वासन दिया गया है।

निर्देशित किया गया कि सभी निर्माणाधीन एस.टी.पी. को समय से पूर्ण किया जाये व मेसर्स के.आर.एम.पी.एल. द्वारा निर्माणाधीन शुक्लागंज व उन्नाव परियोजनाओं का माइक्रो लेवल अनुश्रवण कर युद्ध स्तर पर कार्य करा कर योजना को पूर्ण किया जाये। (कार्यवाही- उ०प्र० जल निगम (ग्रामीण))

14. मुख्य अभियन्ता (गंगा), उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि नगर पंचायत-बिटूर में 06 नालों पर वेटलैण्ड के माध्यम से किये जा रहे ऑन-साइट शोधन कार्य किया जा रहा है जिनका डिस्चार्ज 1 एम.एल.डी. से कम है अतः इन वेटलैण्ड को एस.टी.पी. की सूची से निकाल दिया जाये।

निर्देशित किया गया कि नगर पंचायत-बिटूर में 06 नालों पर बने वेटलैण्ड को एस.टी.पी. की सूची से निकाल दिया जाये। (कार्यवाही- उ०प्र० प्रदूषण नियंत्रण बोर्ड)

15. विशेष सचिव, आवास द्वारा अवगत कराया गया कि विभाग द्वारा प्रदेश में 21 एस.टी.पी. संचालित हैं, जिनमें से मेरठ स्थित 13 एस.टी.पी. में शेष 02 नॉन कम्प्लायन्ट एस.टी.पी. में से 01 एस.टी.पी. को कम्प्लायन्ट किया जा चुका है तथा 01 एस.टी.पी. को दिसम्बर-2024 तक कम्प्लायन्ट कराया जाना प्रस्तावित है। मुरादाबाद प्राधिकरण द्वारा संचालित 20 एम.एल.डी. व लखनऊ प्राधिकरण द्वारा संचालित 19 एम.एल.डी. एस.टी.पी. बसावट न होने की वजह से अक्रियाशील अवस्था में है। लखनऊ प्राधिकरण द्वारा संचालित 1.5 एम.एल.डी. एस.टी.पी. नॉन कम्प्लायन्ट है।

निर्देशित किया गया कि लखनऊ प्राधिकरण द्वारा संचालित 1.5 एम.एल.डी. एस.टी.पी. के संबंध में उपाध्यक्ष, लखनऊ विकास प्राधिकरण से आख्या प्राप्त की जाये। (कार्यवाही-एस.एम.सी.जी.-यू.पी.)

16. प्रवन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि उ०प्र० में नगर विकास विभाग द्वारा 05 एस.टी.पी. संचालित किये जा रहे हैं, जिनमें से 02 एस.टी.पी. कमशः चित्रकूट व गोवर्द्धन नॉन कम्प्लायन्ट अवस्था में हैं। सी.ई.ओ., उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि उक्त एस.टी.पी. मात्र पी.एच. पर नॉन कम्प्लायन्ट है।

निर्देशित किया गया कि उक्त के संबंध में अधिशासी अधिकारी, नगर पालिका परिषद, चित्रकूट व नगर पंचायत, गोवर्द्धन से आख्या प्राप्त की जाये। (कार्यवाही-कार्यवाही-एस.एम.सी.जी.-यू.पी.)

उक्त के अतिरिक्त बैठक में निम्न निर्देश दिये गये-

1. जाजमऊ स्थित 36 एम.एल.डी. में से शेष 27 एम.एल.डी. के यथावत एरा.टी.पी. में शोधन किये जाने के संबंध में उ०प्र० जल निगम (नगरीय) से आख्या प्राप्त की जाये।
2. सभी विभागों द्वारा प्रदेश में संचालित रामरत एरा.टी.पी. की सूची राज्य स्वच्छ गंगा मिशन को उपलब्ध करायी जाये।
3. सभी विभागों द्वारा संचालित एस.टी.पी. पर ओ.सी.ई.एम.एस. अधिव्यापित किया जाये तथा उसको गंगा तरंग पोर्टल पर भी इन्टीग्रेट किया जाये।
4. उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा गारिक अनुश्रवण करते समय एस.टी.पी. का संचालन कर रही कार्यदायी संस्था का पुनर्स्थापन करते हुए ही रिपोर्ट प्रेषित की जाये।

अंत में सधन्यवाद बैठक समाप्त हुई।

(अनुराग श्रीवास्तव)

प्रमुख सचिव,

नगामि गंगे एवं प्राणी जलापूर्ति विभाग/  
अध्यक्ष, उत्तरदायित्व निर्धारण समिति

पत्र संख्या-

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निजी सचिव, कृषि उत्पादन आयुक्त, उ०प्र० शासन।
2. प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन।
3. प्रमुख सचिव, आवास एवं शहरी नियोजन विभाग, उ०प्र० शासन।
4. प्रमुख सचिव, औद्योगिक विकास विभाग, उ०प्र० शासन।
5. सचिव, वन पर्यावरण एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
6. प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय / प्राणी), लखनऊ।
7. जिलाधिकारी, कानपुर/उन्नाव।
8. मुख्य कार्यपालक अधिकारी, यू.पी.सी.डा./नोएडा/भदोही औद्योगिक विकास प्राधिकरण/गोरखपुर औद्योगिक विकास प्राधिकरण।
9. उपाध्यक्ष, मुरादाबाद विकास प्राधिकरण/मेरठ विकास प्राधिकरण।
10. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

आज्ञा से,

(अरुण कुमार)

संयुक्त प्रबंध निदेशक,  
उ०प्र. जल निगम (ग्रा०)

अध्यक्ष उत्तरदायित्व निर्धारण समिति/प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन की अध्यक्षता में दिनांक 13.11.2024 को सम्पन्न पांचवी विशेष बैठक का कार्यवृत्त।

अध्यक्ष उत्तरदायित्व निर्धारण समिति/प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन की अध्यक्षता में दिनांक 13.11.2024 को सम्पन्न पांचवी विशेष बैठक में निम्नलिखित अधिकारियों के द्वारा प्रतिभाग किया गया (सूची संलग्न):-

1. डा० राजशेखर, परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन उ०प्र०/प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण)।
2. श्री अभित कुमार, संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय)।
3. श्री प्रभास कुमार, संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण)।
4. श्री निखिल टी. फुण्डे, जिलाधिकारी, चन्दौली (वर्चुअल)
5. श्री अक्षत वर्मा, नगर आयुक्त, नगर निगम, वाराणसी (वर्चुअल)
6. श्री पुलकित गर्ग, उपाध्यक्ष, वाराणसी विकास प्राधिकरण, वाराणसी (वर्चुअल)
7. श्री राम गोपाल, सी.ई.ओ., उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
8. श्री शशि विन्दकर, क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी (वर्चुअल)
9. श्री अनिल कुमार गुप्ता, तकनीकी सलाहकार, राज्य स्वच्छ गंगा मिशन उ०प्र०।
10. श्री संदीप कुमार, मुख्य अभियन्ता (गंगा), लखनऊ।
11. श्री अभित सोनकर, अधीक्षण अभियन्ता, उ०प्र० जल निगम (नगरीय), वाराणसी। (वर्चुअल)
12. श्री एस. के. रंजन, अधीक्षण अभियन्ता, उ०प्र० जल निगम (नगरीय), लखनऊ।
13. श्री नीरज कुमार, अधिशासी अभियन्ता, उ०प्र० जल निगम (नगरीय), लखनऊ।
14. श्री शानू सोनकर, एस.ए., उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
15. श्री नीरज पाण्डेय, वरिष्ठ पर्यावरण अभियन्ता, राज्य स्वच्छ गंगा मिशन-उ०प्र०।
16. सुश्री शोफाली श्रीवास्तव, पर्यावरण विशेषज्ञ, राज्य स्वच्छ गंगा मिशन-उ०प्र०।
17. श्री आशीष कुमार सिंह, परियोजना प्रबन्धक, गंगा प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम (ग्रामीण), वाराणसी (वर्चुअल)

अध्यक्ष, उत्तरदायित्व निर्धारण समिति/प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन की अनुमति से उत्तरदायित्व निर्धारण समिति की पांचवी विशेष बैठक संयोजक, उत्तरदायित्व निर्धारण समिति/प्रबन्ध निदेशक उ०प्र० जल निगम (ग्रामीण), लखनऊ के द्वारा प्रारम्भ करते हुए अवगत कराया गया कि सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन के पत्र सं०--NGT-568/81-7-2024 दिनांक 11.10.2024 द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० सं०-367/2022 राजेन्द्र प्रसाद गुप्ता बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक 16.07.2024 के अन्तर्गत आच्छादित वाराणसी, चन्दौली एवं पंडित दीन दयाल नगर (मुगलसराय) में नालों के टैपिंग की स्थिति की समीक्षा उत्तरदायित्व निर्धारण समिति के द्वारा किये जाने का अनुरोध किया गया था। तदकम में बैठक में प्रस्तुतीकरण किया गया तथा समिति के द्वारा निम्नानुसार समीक्षा करते हुए निर्देश दिये गये:-

1. अस्सी/नमवा नाला, वाराणसी:

वर्तमान में नाले का कुल उत्प्रवाह 78 एम.एल.डी. है, जिसमें से 50 एम.एल.डी. उत्प्रवाह का शोधन रमना एस.टी.पी. पर किया जा रहा है तथा शेष 28 एम.एल.डी. उत्प्रवाह के शोधन हेतु भगवानपुर में नमामि गंगे कार्यक्रम के अन्तर्गत उ०प्र० जल निगम (ग्रामीण) द्वारा 55 एम.एल.डी. क्षमता का एस.टी.पी. निर्माणाधीन है। वर्तमान में निर्माण कार्य की भौतिक प्रगति 19 प्रतिशत है, कार्य दिनांक 06.12.2025 तक पूर्ण किया जाना प्रस्तावित है। अशोधित 28 एम.एल.डी. उत्प्रवाह को गंगा नदी में जाने के पूर्व एन.एम.सी.जी. द्वारा स्वीकृत एडवान्स ऑक्सीडेशन प्रोसेस प्रणाली के द्वारा उ०प्र० जल निगम (ग्रामीण) के सुपरवीजन में शोधित किया जा रहा है। उक्त परियोजना मई 2024 से क्रियाशील है। वर्षाकाल में बाढ़ के कारण परियोजना के कार्य बाधित रहे, मुख्य अभियन्ता (गंगा), उ०प्र० जल निगम (ग्रामीण) के द्वारा अवगत कराया गया कि एक सप्ताह के भीतर शोधन के कार्य पुनः प्रारम्भ कर दिये जायेंगे।

अनुमोदित

अ.प.

(P. 2)

- निर्देश-(1) निर्देश दिये गये कि एडवार्स ऑनररीडेशन प्रोरोरा से शोधन कार्य एक सप्ताह के अन्दर प्रारम्भ करा दिया जाये तथा सुनिश्चित किया जाये कि इस नाले का कोई भी अशोधित श्राव गंगा नदी में न जाये।
- (2) नमामि गंगे कार्यक्रम के अन्तर्गत निर्माणाधीन 55 एम.एल.डी. एस.टी.पी. का कार्य रागस से पूर्ण किया जाये।

(कार्यवाही-उ0प्र0 जल निगम (ग्रामीण) )

2. नक्खा नाला, वाराणसी:

उक्त नाले का कुल उत्प्रवाह 5 एम.एल.डी. है, जिसमें 2.5 एम.एल.डी. उत्प्रवाह शोधन हेतु रमना एस.टी.पी. पर सम्प्रेषित किया जाता है तथा शेष 2.5 एम.एल.डी. अशोधित उत्प्रवाह गंगा नदी में सीधे प्रवाहित हो रहा है, जिसे भगवानपुर में नमामि गंगे कार्यक्रम के अन्तर्गत उ0प्र0 जल निगम (ग्रामीण) द्वारा 55 एम.एल.डी. क्षमता के एस.टी.पी. के कार्य पूर्ण होने उपरान्त सम्प्रेषित किया जायेगा। प्रमुख सचिव महोदय के द्वारा नगर निगम के स्तर से शेष 2.5 एम.एल.डी. अशोधित उत्प्रवाह का बायोरेमिडियेशन कराये जाने के निर्देश पर, नगर आयुक्त, नगर निगम, वाराणसी द्वारा अवगत कराया गया कि नगर निगम, वाराणसी के पास नालों के बायोरेमिडियेशन हेतु पर्याप्त बजट उपलब्ध है, परन्तु तकनीकी दक्षता के अभाव में नगर निगम के द्वारा उक्त नाले के बायोरेमिडियेशन का कार्य कराया जाना सम्भव नहीं हो पा रहा है। अतः उ0प्र0 जल निगम (नगरीय) से उक्त कार्य को कराये जाने हेतु सहम स्तर से अनुरोध किया जाये, जिस पर प्रमुख सचिव महोदय के द्वारा नगर विकास विभाग को प्रकरण सन्दर्भित किये जाने का सुझाव दिया गया।

निर्देश-एस.टी.पी. के पूर्ण होने तक उ0प्र0 जल निगम (नगरीय) अथवा नगर निगम, वाराणसी से अवशेष 2.5 एम.एल.डी. अशोधित उत्प्रवाह के बायोरेमिडियेशन विधि से शोधन कार्य को कराये जाने के संबंध में निर्णय लेने हेतु, शासन स्तर से प्रमुख सचिव, नगर विकास विभाग को पत्र प्रेषित किया जाये।

(कार्यवाही-राज्य स्वच्छ गंगा मिशन-उ0प्र0 )

3. सामने घाट नाला, वाराणसी:

उक्त नाले का उत्प्रवाह 1.17 एम.एल.डी. है। यह नाला टैंड है एवं गंगा नदी में गिरने से पूर्व ग्रेविटी सीवर के माध्यम से रमना एस.टी.पी. पर शोधन हेतु डायवर्ट किया जा रहा है।

4. सैयर माता मन्दिर नाला एवं घटवारी माता मन्दिर नाला

उक्त दोनों नालों का सम्मिलित उत्प्रवाह 4.5 एम.एल.डी. है, एवं वर्तमान में यह अशोधित उत्प्रवाह सीधे गंगा नदी में प्रवाहित हो रहा है। उक्त दोनों नालों के शोधन हेतु अमृत-2 कार्यक्रम के अन्तर्गत सूजाबाद में 7 एम.एल.डी. एस.टी.पी. का कार्य स्वीकृत है, जिसका निर्माण कार्य उ0प्र0 जल निगम (नगरीय) द्वारा कराया जा रहा है। कार्य प्रारम्भ करने की तिथि 04.11.2024 दी जा चुकी है तथा कार्य को 24 माह में पूर्ण किया जाना प्रस्तावित है। श्री अमित सोनकर, अधीक्षण अभियन्ता, उ0प्र0 जल निगम (नगरीय) के द्वारा अवगत कराया गया कि एस.टी.पी. का कार्य प्रारम्भ कराने पर रथानीय निवासियों के द्वारा भूमि संबंधित विवाद उत्पन्न किया गया था, जिसका समाधान नगर आयुक्त, नगर निगम, वाराणसी के द्वारा कराया जा रहा है।

निर्देश-(1) एस.टी.पी. के पूर्ण होने तक उ0प्र0 जल निगम (नगरीय) अथवा नगर निगम से उक्त नाले के उत्प्रवाह का शोधन बायोरेमिडियेशन से कराये जाने के संबंध में निर्णय लेने हेतु शासन स्तर से प्रमुख सचिव, नगर विकास विभाग को पत्र प्रेषित किया जाये।

(कार्यवाही-राज्य स्वच्छ गंगा मिशन-उ0प्र0 )

- (2) भूमि विवाद का शीघ्र समाधान कर सूजावाद एस.टी.पी. को निर्धारित समय में पूर्ण किया जाये

(कार्यवाही-उ0प्र0 जल निगम (ग्रामीण)/नगर आयुक्त, नगर निगम, वाराणसी)

5. घुराहा नाला, जनपद चन्दौली

घुराहा नाला जनपद चन्दौली से प्रारम्भ होता है, जिसका उत्प्रवाह 18 एम.एल.डी. है। इन्डस्ट्रियल एरिया फेज-1 रामनगर में स्थित वाराणसी विकास प्राधिकरण (वी.डी.ए.) कालोनी से जनित उत्प्रवाह घुराहा नाला के माध्यम से गंगा नदी में प्रवाहित होता है। उपाध्यक्ष, वाराणसी विकास प्राधिकरण के द्वारा अवगत कराया गया कि वी.डी.ए. कालोनी में लगभग 400 लोग निवास करते हैं एवं सभी घरों में सेप्टिक टैंक है, एवं सोकपिट का निर्माण कराया जा रहा है। सेप्टिक टैंक से ओवर फ्लो होने पर सीवेज नाले में जाता है। उपाध्यक्ष, वाराणसी विकास प्राधिकरण के द्वारा अवगत कराया गया कि नाले के उत्प्रवाह की वी.ओ.डी. 16 है तथा बायोरेमेडियेशन ट्रीटमेन्ट की आवश्यकता नहीं है। प्रमुख सचिव महोदय के द्वारा सुझाव दिया गया कि नाले के उत्प्रवाह की गुणवत्ता के पैरामीटर्स का परीक्षण उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा कर लिया जाये।

निर्देश-उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा घुराहा नाले के गंगा नदी में मिलने वाले स्थान के ठीक पूर्व नमूना एकत्रित कर परीक्षण कराकर रिपोर्ट समिति को प्रस्तुत की जाये।

(कार्यवाही-उ0प्र0 प्रदूषण नियंत्रण बोर्ड)

6. गंदा नाला एवं रेलवे नाला, पं0 दीनदयाल उपाध्याय नगर (मुगलसराय), जनपद-चन्दौली:

गंदा नाले का उत्प्रवाह 9.19 एमएलडी है एवं रेलवे नाले का डिस्चार्ज 22.82 एमएलडी है। दोनों नालों की टैपिंग एवं शोधन हेतु आई.एण्ड डी. व 45 एमएलडी एस.टी.पी. निर्माण की परियोजना का पुनरीक्षित डीपीआर एन.एम.सी.जी., नई दिल्ली को दिनांक 28.08.2024 को प्रेषित किया जा चुका है। जिलाधिकारी, चन्दौली द्वारा अवगत कराया गया कि नगर विकास विभाग द्वारा एसटीपी निर्माण हेतु आवश्यक भूमि के कय हेतु धनराशि प्रदान की जानी है, जिसके कम में संयुक्त प्रबन्ध निर्देशक, उ0प्र0 जल निगम (नगरीय) द्वारा अवगत कराया गया कि नगर विकास विभाग द्वारा भूमि कय हेतु सैद्धांतिक स्वीकृति दे दी गई है एवं इसका पत्र शासन स्तर से शीघ्र ही जारी कर दिया जायेगा। जिलाधिकारी द्वारा अवगत कराया गया वर्तमान में दोनों नालों का शोधन बायोरेमिडिएशन विधि से कराया जा रहा है एवं शोधन के उपरान्त शोधित उत्प्रवाह का बीओडी 50 एवं सीओडी 220 है, जो कि निर्धारित मानकों से अधिक है।

निर्देश-(1) जिलाधिकारी, चन्दौली अपने स्तर पर समिति का गठन कर नालों के बायोरेमिडिएशन विधि से शोधन हेतु अपनायी जा रही प्रक्रिया का परीक्षण एक माह के अन्दर कराये तथा आवश्यकतानुसार सुधारात्मक उपाय/तकनीक, को चिन्हित करें, जिससे शोधन उपरान्त उत्प्रवाह की गुणवत्ता मानकों के अनुरूप हो सकें।

(2) प्रस्तावित एस.टी.पी. हेतु भूमि उपलब्धता जिलाधिकारी चन्दौली/नगर विकास विभाग द्वारा शीघ्र सुनिश्चित करायी जाये।

(कार्यवाही-जिलाधिकारी, चन्दौली/नगर विकास विभाग)

7. वाराणसी नगर में कुल 420 एम.एल.डी. क्षमता के 07 एस.टी.पी. संचालित हैं, जिनकी उपयोग क्षमता 324 एम.एल.डी. है। 06 एस.टी.पी. में ओ.सी.ई.एम.एस. स्थापित है तथा रेलवे द्वारा संचालित अवशेष 01 एस.टी.पी. में ओ.सी.ई.एम.एस. स्थापित नहीं है। समस्त एस.टी.पी. वन, पर्यावरण एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार की अधिसूचना 2017 के द्वारा निर्गत गुणवत्ता मानकों के अनुसार कम्प्लायन्ट हैं।

निर्देश-(1) डी.एल.डब्ल्यू, रेलवे द्वारा संचालित एस.टी.पी. में ओ.सी.ई.एम.एस. स्थापित कराया जाये।

(कार्यवाही-डी.एल.डब्ल्यू रेलवे)

(2) Under utilized STPs की उपयोग क्षमता में वृद्धि की जाये।  
(कार्यवाही- उ०प्र० जल निगम (नगरीय/ग्रामीण)/ डी.एल.डब्ल्यू रेलवे)

अन्य निर्देश:- आर्यदा, उत्तरदायित्व निर्धारण समिति/प्रमुख सचिव महोदय द्वारा निम्नानुसार  
माहत्वपूर्ण निर्देश दिये गये।

- वाराणसी शहर में कुल 4.15 लाख घर है, जिनमें से 1.56 लाख घर सीवर कनेक्शन नेटवर्क से संयोजित है, अर्थात् 37.59 प्रतिशत सीवर गृह संयोजन है। अतः एक समयबद्ध नियोजन के द्वारा जिन क्षेत्रों में सीवर नेटवर्क विछा हुआ है वहां पर शत-प्रतिशत सीवर गृह संयोजन कराये जाये ताकि नालों में अशोधित उत्प्रवाह कम हो सके।  
(कार्यवाही-नगर विकास विभाग/नगर निगम/उ०प्र० जल निगम (नगरीय) )
- वाराणसी नगर में जिन क्षेत्रों में सीवर लाइन नहीं है, वहां समयबद्ध नियोजन के द्वारा सीवर नेटवर्क की परियोजनायें स्वीकृत कराकर सीवर नेटवर्क विछाया जाये तथा गृह संयोजन किये जाये।  
(कार्यवाही-नगर विकास विभाग/नगर निगम/उ०प्र० जल निगम (नगरीय) )
- सीवरेज परियोजनाओं में एस.टी.पी. के साथ सीवरेज नेटवर्क, सीवर गृह संयोजन तथा एस. टी.पी. से ट्रीटेड वाटर के Non-Potable पुर्न प्रयोगार्थ इन्फ्रास्ट्रक्चर संरचना (उद्योगों/कृषि, पार्क, भवन निर्माण आदि हेतु) का भी प्राविधान किया जाये।  
(कार्यवाही-नगर विकास विभाग/उ०प्र० जल निगम (नगरीय) )

अंत में बैठक सधन्यवाद समाप्त हुई।

x (अनुराग श्रीवास्तव)

प्रमुख सचिव

नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग.

पत्रांक :- 1198 / 783T / Smcc / 08 दिनांक 28/11/24

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अपर मुख्य सचिव, औद्योगिक विकास विभाग, उ०प्र० शासन।
2. प्रमुख सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
3. प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन।
4. प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय/ग्रामीण)।
5. अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन-उ०प्र०।
6. नगर आयुक्त, नगर निगम, वाराणसी।
7. उपाध्यक्ष, वाराणसी विकास प्राधिकरण, वाराणसी।
8. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
9. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी।
10. जिलाधिकारी, वाराणसी/चन्दौली।
11. अधिशासी अधिकारी, नगर पंचायत चन्दौली, जनपद चन्दौली।
12. प० दीनदयाल उपाध्याय नगर (मुगलसारा), नगर पालिका परिषद, जनपद चन्दौली।

(डॉ० राज शंखर)

प/ल सचिव, नमामि गंगे तथा ग्रामीण  
जलापूर्ति विभाग/परियोजना निदेशक, राज्य  
स्वच्छ गंगा मिशन- उ०प्र०

दिनांक 02.01.2025 को अध्यक्ष, उत्तरदायित्व निर्धारण समिति / प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति की अध्यक्षता में आयोजित छठवीं बैठक का कार्यवृत्त

अध्यक्ष उत्तरदायित्व निर्धारण समिति / प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन की अध्यक्षता में दिनांक 02.01.2025 को सम्पन्न छठवीं बैठक सम्पन्न हुई जिसका कार्यवृत्त निम्नवत् है:-

बैठक में उपस्थित प्रतिभागियों की सूची संलग्न है।

सदस्य संयोजक, उत्तरदायित्व निर्धारण समिति / प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण), लखनऊ द्वारा अध्यक्ष, उत्तरदायित्व निर्धारण समिति से 6वीं बैठक प्रारम्भ किये जाने की अनुमति प्राप्त की गयी तदोपरान्त संयुक्त प्रबन्ध निदेशक द्वारा चतुर्थ बैठक दिनांक 11.09.2024 तथा पंचम विशेष बैठक दिनांक 13.11.2024 बैठकों में दिये गये निर्देशों की अनुपालन आख्या बिन्दुवार अवगत कराया गया।

1. संयुक्त प्रबन्ध निदेशक, द्वारा अवगत कराया गया कि बैठक दिनांक 11.09.2024 को निर्देश दिये गये कि उ०प्र० जल निगम (नगरीय) द्वारा संचालित 345 एम.एल.डी. भरवारा, एस.टी.पी. लखनऊ को कम्प्लायन्ट किया जाये। यह एस.टी.पी. प्रदूषण बोर्ड द्वारा दी गयी नवम्बर-2024 की रिपोर्ट में नॉन-कम्प्लायन्ट है। इस सम्बन्ध में संयुक्त प्रबन्ध निदेशक (नगरीय) द्वारा अवगत कराया गया कि वर्तमान में 345 एम.एल.डी. भरवारा, लखनऊ पर सी.सी.टी. अधिष्ठापन का कार्य पूर्ण किया जा चुका है तथा यह एस.टी.पी. दिसम्बर-2024 से कम्प्लायन्ट कर लिया गया है।

निर्देशित किया गया कि 345 एम.एल.डी. भरवारा, लखनऊ से शोधित उत्प्रवाह का पुनःपरीक्षण कराते हुये एस.टी.पी. के कम्प्लायन्स के सम्बन्ध में आख्या राज्य स्वच्छ गंगा मिशन-उ०प्र० को प्रेषित की जाये। (कार्यवाही- उ०प्र० प्रदूषण नियंत्रण बोर्ड)

2. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि उ०प्र० जल निगम (नगरीय) द्वारा निर्माणाधीन भूमि की अनुपलब्धता के कारण विलम्ब से चल रही 10 एम. एल.डी.एस.टी.पी., गोरखपुर योजना में उपलब्ध भूमि पर ही लेआउट को पुनरीक्षित करते हुये दिनांक 02.09.2024 से कार्य प्रारम्भ कर दिया गया है।
3. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि कानपुर में मेसर्स के.आर.एम.पी.एल. द्वारा संचालित 03 एस.टी.पी. यथा 43 एम.एल.डी. जाजमऊ एस.टी.पी. अक्रियाशील तथा 130 एम.एल.डी. जाजमऊ व 210 एम.एल.डी. बिनगवां एस.टी.पी. फीकल पैरामीटर पर अभी भी नॉन कम्प्लायन्ट हैं, जिसके संबंध में उ०प्र० जल निगम द्वारा फर्म पर अब तक रु० 17.62 करोड़ तथा उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा रु० 661.51 लाख की पर्यावरणीय क्षतिपूर्ति अधिशेषित की जा चुकी है। परियोजना प्रबन्धक, उ०प्र० जल निगम (ग्रामीण), कानपुर द्वारा अवगत कराया गया कि 43 एम.एल.डी. जाजमऊ एस.टी.पी. को वर्तमान कियाशील कर लिया गया है तथा 210 एम.एल.डी. बिनगवां एस.टी.पी. को 15.01.2025 तक कम्प्लायन्ट कर लिया जायेगा। मुख्य विकास अधिकारी, कानपुर द्वारा अवगत कराया गया कि एस.टी.पी. पर पहुँच रहे सीवेज में 05 स्थानों पर टैनरी उत्प्रवाह का मिश्रण पाया गया, जिसमें से 03 स्थानों पर कार्यवाही कर टैनरी उत्प्रवाह को सीवेज में मिश्रित होने से रोक दिया गया है।

निर्देशित किया गया कि कानपुर में एस.टी.पी. संचालित कर रही फर्म की सघन निगरानी हेतु जिलाधिकारी की अध्यक्षता में गठित समिति द्वारा साप्ताहिक बैठक कर कार्यों की गुणवत्ता की समीक्षा की जाये तथा किसी भी प्रकार की नॉन-कम्प्लायन्स, बाईपास, ओवरफ्लो की दशा में उच्च अधिकारियों को सूचित करते हुए फर्म के विरुद्ध दण्डात्मक कार्यवाही हेतु उ०प्र० प्रदूषण

नियंत्रण बोर्ड से अनुरोध किया जाये। (कार्यवाही- जिलाधिकारी, कानपुर/उ०प्र० जल निगम (ग्रामीण)/उ०प्र० प्रदूषण नियंत्रण बोर्ड)

4. उपाध्यक्ष, मेरठ विकास प्राधिकरण द्वारा मेरठ में संचालित 13 एस.टी.पी. में से 12 एस.टी.पी. को कम्प्लायन्ट कर लिया गया है तथा 01 एस.टी.पी. को 31.01.2025 तक कम्प्लायन्ट कर लिया जायेगा।

निर्देशित किया गया कि शेष 01 एस.टी.पी. को समयान्तर्गत कम्प्लायन्ट कराया जाये। (कार्यवाही- मेरठ विकास प्राधिकरण)

5. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि गोवर्द्धन नगर पंचायत द्वारा संचालित 2.76 एम.एल.डी. एस.टी.पी. नवम्बर-2024 की रिपोर्ट में फीकल पैसामीटर पर नॉन-कम्प्लायन्ट है। उक्त के संबंध में अधिशासी अधिकारी, गोवर्द्धन नगर पंचायत द्वारा अवगत कराया गया कि गोवर्द्धन एस.टी.पी. की सफाई करा दी गयी है तथा आउटलेट पर 100 ली० प्रतिदिन क्लोरिनेशन कराया जा रहा है।

निर्देशित किया गया कि उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा गोवर्द्धन नगर पंचायत के साथ संयुक्त परीक्षण कर उक्त एस.टी.पी. के संबंध में आख्या प्रस्तुत करें। (कार्यवाही- उ०प्र० प्रदूषण नियंत्रण बोर्ड/गोवर्द्धन नगर पंचायत/नगर विकास विभाग)

6. निदेशक उन्नाव टैन्स एवं प्रदूषण नियंत्रण कम्पनी द्वारा अवगत कराया गया कि वर्तमान में उन्नाव औद्योगिक क्षेत्र में कई टैन्री इकाइयां बन्द होने के कारण उन्नाव सी.ई.टी.पी. की 2.5 एम.एल.डी. की क्षमता घट कर 1.2 एम.एल.डी. हो गयी है एवं उक्त क्षमता के लिये एल-1 बिडर से प्रस्ताव प्राप्त किया गया है। एल-1 बिडर द्वारा 2.5 एम.एल.डी. की क्षमता हेतु रु० 120 करोड़ का प्रस्ताव दिया गया था, जबकि 1.2 एम.एल.डी. क्षमता के लिये रु० 102.00 करोड़ का प्रस्ताव दिया गया है। 1.2 एम.एल.डी. क्षमता के सी.ई.टी.पी. के लिये रु० 102.00 की लागत अत्यन्त अधिक है एवं टैन्री इकाइयां उक्त लागत के सापेक्ष अपना अंशदान देने में असमर्थ होंगी। जिलाधिकारी, उन्नाव द्वारा अवगत कराया गया कि उन्नाव एवं बन्धर में सी.ई.टी.पी. निर्माण हेतु गठित एस.पी.वी. बिना जिलाधिकारी/अध्यक्ष की अनुमति के एन.एम.सी.जी. से पत्राचार कर रहे हैं। सी.ई.टी.पी. के निर्माण कार्यों के विषय में जिलाधिकारी को कोई भी पूर्व सूचना नहीं दी जाती है, न ही उनकी अध्यक्षता में बैठक कराये जाने का प्रस्ताव दिया गया है। उनके द्वारा यह भी अवगत कराया गया कि आगामी एक सप्ताह के भीतर उन्नाव एवं बन्धर सी.ई.टी.पी. की एस.पी.वी. की बैठक आयोजित कर यथास्थिति से शासन को अवगत करायेंगे।

अध्यक्ष द्वारा उन्नाव एवं बन्धर की एस.पी.वी० द्वारा बिना जिलाधिकारी, उन्नाव की स्वीकृति के पत्राचार किये जाने पर रोष व्यक्त किया गया, तथा निर्देशित किया गया कि जिलाधिकारी-उन्नाव, दोनों सी.ई.टी.पी. (बन्धर एवं उन्नाव) की एस.पी.वी. की बोर्ड बैठक आयोजित कर बन्धर सी.ई.टी.पी. के निर्माण कार्यों में तेजी लाने एवं उन्नाव सी.ई.टी.पी. के अनुबन्ध गठन की कार्यवाही को शीघ्र समाप्त करायें। इसके अतिरिक्त श्री ताज आलम, निदेशक, यू.टी.पी.सी.सी. द्वारा अपूर्ण एवं बिना जिलाधिकारी की सहमति के सूचना दिये जाने पर श्री ताज आलम के विरुद्ध कार्यवाही किये जाने के निर्देश दिये गये। (जिलाधिकारी, उन्नाव/अध्यक्ष, यू.टी.पी.सी.सी./अध्यक्ष, बी.आई.पी.सी.सी.)

7. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि भदोही औद्योगिक विकास प्राधिकरण में 800 के.एल.डी. सी.ई.टी.पी. के निर्माण की डी.पी.आर. विरचन हेतु राज्य स्वच्छ गंगा मिशन-उ०प्र० को दिनांक 16.12.2024 को प्रेषित की गयी है।

डी. क्षमता किये जाने के निर्देश एन.एम.सी.जी. द्वारा दिये गये हैं। वर्तमान में 04 एम.एल.डी. सी.ई. टी.पी. की डी.पी.आर. गठन/आर.एफ.पी. हेतु संस्था चयन किये जाने हेतु टेण्डर प्रकाशित किया गया है। निविदा दिनांक 08.01.2025 को खोली जानी है।

निर्देशित किया गया कि डी.पी.आर. गठन के संबंध में आवश्यक सहयोग उ0प्र0 जल निगम (नगरीय) से प्राप्त किया जाये। (कार्यवाही-सी.ई.ओ. गीडा./उ0प्र0 जल निगम (नगरीय))

9. संयुक्त प्रबन्ध निदेशक, उ0प्र0 जल निगम (नगरीय) द्वारा अवगत कराया गया कि पूर्व में उ0प्र0 जल निगम (नगरीय) द्वारा संचालित 07 नग एस.टी.पी. नॉन-कम्प्लायन्ट थे, जिनमें से 06 एस.टी.पी. को माह नवम्बर-2024 में कम्प्लायन्ट कर लिया गया है तथा शेष 01 एस.टी.पी. को दिसम्बर-2024 में कम्प्लायन्ट कर लिया गया है।

निर्देशित किया गया कि उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा उक्त संचालित एस.टी.पी. की वर्तमान में पुनः परीक्षण करते हुये वास्तविक स्थिति के सम्बन्ध में आख्या प्रेषित की जाये। (कार्यवाही-उ0प्र0 जल निगम (नगरीय)/उ0प्र0 प्रदूषण नियंत्रण बोर्ड/ नगर विकास विभाग)

10. संयुक्त प्रबन्ध निदेशक, उ0प्र0 जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि अनूपशहर नगर पालिका स्थित नमामि गंगे कार्यक्रम के अन्तर्गत निर्मित 02 एस.टी.पी. को नगर पालिका को जनवरी-2024 में हस्तान्तरित कर दिया गया था, परन्तु वर्तमान में यह दोनों एस.टी.पी. नॉन-कम्प्लायन्ट है। अधीशासी अधिकारी नगर पालिका परिषद-अनूपशहर द्वारा अवगत कराया गया कि एस.टी.पी. के संचालन एवं रख-रखाव हेतु एजेन्सी चयन करने हेतु निविदा कर दी गयी है। शीघ्र ही एजेन्सी का चयन कर एस.टी.पी. के सुचारु संचालन कर एस.टी.पी. को कम्प्लायन्ट कर लिया जायेगा।

निर्देशित किया गया कि निविदा की कार्यवाही शीघ्र पूरी कर एस.टी.पी. को कम्प्लायन्ट किया जाये। (कार्यवाही- नगर पालिका परिषद-अनूपशहर)

11. संयुक्त प्रबन्ध निदेशक, उ0प्र0 जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि नमामि गंगे कार्यक्रम के अन्तर्गत विलम्ब से चल रही निर्माणाधीन परियोजना शुक्लागंज व उन्नाव में एस.टी.पी. कार्यों को क्रमशः दिनांक 31.01.2025 व 15.02.2025 तक पूर्ण कराये जाने हेतु एन.एम.सी.जी. द्वारा निर्देशित किया गया है। वर्तमान में अधिक श्रमिक लगाकर कार्यों को पूर्ण कराया जा रहा है। योजनाओं के कार्यों की प्रगति बढ़ाये जाने हेतु दैनिक अनुश्रवण एवं पत्राचार किया जा रहा है।

निर्देशित किया गया कि शुक्लागंज व उन्नाव परियोजनाओं का अनुश्रवण प्रशासन स्तर से भी किया जाना सुनिश्चित किया जाये तथा फर्म द्वारा किसी भी तरह की लापरवाही किये जाने की दशा में फर्म के विरुद्ध नियमानुसार कठोर कार्यवाही की जाये। (कार्यवाही-जिलाधिकारी,उन्नाव/उ0प्र0 जल निगम (ग्रामीण))

12. संयुक्त प्रबन्ध निदेशक, उ0प्र0 जल निगम (ग्रामीण) द्वारा अवगत कराया गया लखनऊ विकास प्राधिकरण द्वारा 1.5 एम.एल.डी. एस.टी.पी. वर्तमान में नॉन-कम्प्लायन्ट है। सहायक अभियन्ता, लखनऊ विकास प्राधिकरण द्वारा अवगत कराया गया कि विभाग द्वारा संचालित एस.टी.पी. वर्तमान में अक्रियाशील है, परन्तु प्रदूषण बोर्ड के अधिकारियों द्वारा अवगत कराया गया कि उक्त एस.टी.पी. फीकल पैरामीटर पर नॉन-कम्प्लायन्ट है।

निर्देशित किया गया कि उक्त एस.टी.पी. पर संयुक्त निरीक्षण कर शोधित जल का पुनः परीक्षण कर आख्या प्रेषित की जाये। (कार्यवाही- लखनऊ विकास प्राधिकरण/उ0प्र0 प्रदूषण नियंत्रण बोर्ड)

13. संयुक्त प्रबन्ध निदेशक, उ0प्र0 जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि नगर विकास विभाग द्वारा चित्रकूट, नगर पालिका परिषद में संचालित एस.टी.पी. कम्प्लायन्ट है परन्तु प्रदूषण बोर्ड द्वारा उनके द्वारा प्रेषित रिपोर्ट में फीकल पैरामीटर की रिपोर्ट नहीं दी गयी है।

निर्देशित किया गया कि नगर पालिका परिषद-चित्रकूट स्थित एस.टी.पी. पर संयुक्त निरीक्षण कर एस.टी.पी. पर प्राप्त हो रहे सीवेज की मात्रा व शोधित जल का पुनः परीक्षण कर आख्या प्रेषित की जाये। (कार्यवाही- नगर पालिका परिषद-चित्रकूट/उ०प्र० प्रदूषण नियंत्रण बोर्ड/ नगर विकास विभाग)

14. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्राभीण) द्वारा अवगत कराया गया कि उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा प्रेषित रिपोर्टों में एस.टी.पी. का संचालन कर रही कार्यवासी संस्था का पुनः स्थापन करते हुये प्रेषित की जाये जो कि अभी भी अपेक्षित है।

निर्देशित किया गया कि इस सम्बन्ध में उ०प्र० प्रदूषण नियंत्रण बोर्ड व राज्य स्वच्छ गंगा मिशन-उ०प्र० द्वारा बैठक कर सूची तैयार की जाये। (कार्यवाही-एस.एम.सी.जी.-यू.पी./उ०प्र० प्रदूषण नियंत्रण बोर्ड)

15. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्राभीण) द्वारा अवगत कराया गया कि समिति की 5वीं विशेष बैठक में वाराणसी में अवशेष सैयर माता मन्दिर नाला व घटवारी माता मन्दिर नाला के शोधन हेतु निर्माणाधीन सुजाबाद एस.टी.पी. के पूर्ण होने तक नालों के अशोधित उत्प्रवाह को बायोरेमिडिएशन विधि से शोधन किये जाने हेतु नमामि गंगे विभाग द्वारा नगर विकास विभाग से अनुरोध किया गया है, जिसके क्रम में विशेष सचिव, नगर विकास विभाग द्वारा अवगत कराया गया कि उनके द्वारा नगर निगम वाराणसी को नालों का शोधन उनके स्तर से किये जाने हेतु निर्देशित कर दिया गया है। अपर नगर आयुक्त, वाराणसी द्वारा अवगत कराया गया कि बायोरेमिडिएशन विधि से नालों का शोधन कार्य नहीं किया जा सकता है।

निर्देशित किया गया कि उक्त नालों शोधन कार्य नगर विकास विभाग द्वारा दिये गये निर्देशानुसार नगर निगम वाराणसी द्वारा कराया जाना है। तदक्रम में कार्यवाही नगर निगम-वाराणसी द्वारा की जाये। (कार्यवाही-नगर निगम, वाराणसी)

16. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्राभीण) द्वारा अवगत कराया गया कि चन्दौली स्थित घुरहा नाला के गंगा नदी में मिलने के स्थान पर जल गुणवत्ता की रिपोर्ट उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा उपलब्ध करा दी गयी है। प्रेषित रिपोर्ट में माह नवम्बर-2024 में नालों के उत्प्रवाह का पी.एच. 7.19, बी.ओ.डी. 96 पी.पी.एम., सी.ओ.डी. 336 पी.पी.एम., टी.एस.स. 148 पी.पी.एम., टोटल कोलीफार्म (एम.पी.एन./100 एम.एल.) 470000 तथा फीकल कोलीफार्म 100 (एम.पी.एन./100 एम.एल.) 330000 है।

17. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्राभीण) द्वारा अवगत कराया गया कि पं० दीन दयाल उपाध्याय नगर, चन्दौली स्थित गंदा नाला व रेलवे नाला का जिलाधिकारी द्वारा गठित समिति द्वारा संयुक्त निरीक्षण किया गया, जिसमें नालों के बायोरेमिडिएशन विधि की गुणवत्ता पर्याप्त नहीं पायी गयी। नगर पालिका द्वारा गंदा नाला एवं रेलवे नाले के शुद्धिकरण के लिए बायोरेमिडिएशन की नई निविदा की कार्यवाही सम्पन्न करा ली गयी है और फर्म को कार्यदेश भी निर्गत कर दिया गया है। चयनित संस्था द्वारा एक सप्ताह के अन्दर बायोरेमिडिएशन की कार्यवाही प्रारम्भ कर दी जायेगी।

निर्देशित किया गया कि शोधन कार्य को शीघ्र प्रारम्भ करते हुये कार्य की प्रगति सुनिश्चित की जाये। (कार्यवाही-नगर पालिका परिषद-पं० दीन दयाल उपाध्याय नगर)

18. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्राभीण) द्वारा अवगत कराया गया कि पं० दीन दयाल नगर, चन्दौली में नमामि गंगे कार्यक्रम के अन्तर्गत प्रस्तावित एस.टी.पी. हेतु भूमि क्रय किये जाने हेतु नगर विकास विभाग द्वारा धनावन्टन किया जा चुका है। नगर पालिका द्वारा इस सम्बन्ध में अग्रिम कार्यवाही की जा रही है।

निर्देशित किया गया कि भूमि उपलब्ध कराये जाने की कार्यवाही शीघ्र पूर्ण की जाये। (कार्यवाही-नगर पालिका परिषद-पं० दीन दयाल उपाध्याय नगर/जिलाधिकारी, चन्दौली)

19. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय) द्वारा अवगत कराया गया कि वाराणसी नगर में फेज वाइस सीवर कनेक्शन/गृह संयोजन हेतु Topographical सर्वे कराया जा रहा है। प्रथम फेज में सिस क्षेत्र में 18 वार्ड तथा ट्रान्स क्षेत्र में 25 वार्ड का सर्वे कराया जा रहा है। उक्त की डी.पी.आर. शीघ्र ही गठित कर ली जायेगी।

निर्देशित किया गया कि पूर्व से दिए गए गृह संयोजन व सीवर नेटवर्क का भी सर्वे करा लिया जाये। (कार्यवाही- उ०प्र० जल निगम (नगरीय))

20. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय) द्वारा अवगत कराया गया कि बिनगवां परिसर में निर्माणाधीन टी.टी.पी. का कार्य पूर्ण कर लिया गया है तथा प्लान्ट पर विद्युत संयोजन प्राप्त होते ही शोधित जल पनकी पावर प्लान्ट को उपलब्ध करा दिया जायेगा।

निर्देशित किया गया कि क्योंकि उक्त टी.टी.पी. उत्तर प्रदेश में क्रियान्वित महत्त्वपूर्ण परियोजनाओं में से एक है और इसे शीघ्र ही किया जाना आवश्यक है अतः संचालन से संबंधित सभी कार्य शीघ्र पूर्ण कराये जायें। (कार्यवाही- उ०प्र० जल निगम (नगरीय))

21. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि वर्तमान में प्रदेश में 144 एस.टी.पी. स्थापित हैं जिनमें से 20 एस.टी.पी. नॉन-कम्प्लाइन्ट व 05 एस.टी.पी. अक्रियाशील हैं। उ०प्र० जल निगम (नगरीय) द्वारा 53 एस.टी.पी. में से 07 एस.टी.पी. नॉन-कम्प्लाइन्ट व 01 एस.टी.पी. अक्रियाशील है। एक अक्रियाशील 2.76 एम.एल.डी. डब्लू.एस.पी. फतेहगढ़ का उत्प्रवाह नमामि गंगे कार्यक्रम में निर्मित एस.टी.पी. पर प्रेषित किया जाना है अतः इसे एस.टी.पी. की सूची से हटा दिया जाना उचित है।

निर्देशित किया गया कि सभी नॉन-कम्प्लाइन्ट एस.टी.पी. पर उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा पुनः परीक्षण किया जाये तथा नॉन-कम्प्लाइन्ट्स की दशा में पर्यावरणीय क्षति अधिरोपित की जाये। साथ ही 2.76 एम.एल.डी. डब्लू.एस.पी. फतेहगढ़ को एस.टी.पी. की सूची से हटा दिया जाये। (कार्यवाही- उ०प्र० प्रदूषण नियंत्रण बोर्ड)

22. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय) द्वारा अवगत कराया गया कि विभाग द्वारा निर्माणाधीन परियोजनाओं में गोरखपुर की परियोजनाओं पर कार्य भूमि अनुपलब्धता के कारण विलम्ब से प्रारम्भ हो चुकी है। अवगत कराया गया है कि बलरामपुर निर्माणाधीन परियोजना समाज कल्याण विभाग से वित्त पोषित है, तथा वित्तीय सहायता न प्राप्त होने के कारण परियोजना विलम्ब से चल रही है। इसी प्रकार खोड़ा-मकनपुर परियोजना भूमि विवाद के चलते प्रारम्भ नहीं हो सकी है।

निर्देशित किया गया कि बलरामपुर परियोजना हेतु प्रमुख सचिव, नगर विकास विभाग द्वारा समाज कल्याण विभाग से अनुरोध किया जाये तथा प्रति नमामि गंगे विभाग को भी की जाये। खोड़ा-मकनपुर परियोजना हेतु मुख्य कार्यपालक अधिकारी, नोएडा से एन.जी.टी. का हवाला देते हुए किसी भी तरह के अतिक्रमण से मुक्त भूमि उपलब्ध कराये जाने हेतु अनुरोध किया जाये। (कार्यवाही- उ०प्र० जल निगम (नगरीय)/नगर विकास विभाग)

23. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि वर्तमान में विभाग द्वारा 46 एस.टी.पी. संचालित किये जा रहे हैं। उ०प्र० प्रदूषण नियंत्रण बोर्ड की माह नवम्बर-2024 की रिपोर्ट में विभाग के 05 एस.टी.पी. नॉन-कम्प्लाइन्ट व 02 एस.टी.पी. अक्रियाशील है। वर्तमान में दोनों अक्रियाशील एस.टी.पी. यथा 16 एम.एल.डी. झूसी, प्रयागराज 43 एम.एल.डी. एस.टी.पी. को क्रियाशील कर लिया गया है, तथा सभी नॉन-कम्प्लाइन्ट एस.टी.पी. को भी कम्प्लाइन्ट कर लिया गया है।

निर्देशित किया गया कि सभी नॉन-कम्प्लाइन्ट/अक्रियाशील एस.टी.पी. पर उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा पुनः परीक्षण किया जाये तथा नॉन-कम्प्लाइन्ट्स की दशा में पर्यावरणीय क्षति अधिरोपित की जाये। (कार्यवाही- उ०प्र० प्रदूषण नियंत्रण बोर्ड)

24. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि आवास एवं शहरी नियोजन द्वारा प्रदेश में कुल 21 एस.टी.पी. संचालन में है। है। उ०प्र० प्रदूषण नियंत्रण बोर्ड की माह नवम्बर-2024 की रिपोर्ट में विभाग द्वारा संचालित 01 एस.टी.पी. नॉन-कम्प्लाएन्ट व 02 अक्रियाशील है। अधीशासी अभियन्ता, मुरादाबाद विकास प्राधिकरण द्वारा अवगत कराया गया कि प्राधिकरण द्वारा संचालित 20 एम.एल.डी. एस.टी.पी. वर्तमान में क्रियाशील है, जिसे प्रदूषण बोर्ड द्वारा अक्रियाशील रिपोर्ट किया गया है। अधीशासी अभियन्ता, लखनऊ विकास प्राधिकरण द्वारा अवगत कराया गया कि प्राधिकरण द्वारा संचालित 19 एम.एल.डी. एस.टी.पी. वर्तमान में बसावट न होने के कारण अक्रियाशील है।

निर्देशित किया गया कि मुरादाबाद स्थित 20 एम.एल.डी. एस.टी.पी. का उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा पुनः निरीक्षण कर रिपोर्ट प्रेषित की जाये। (कार्यवाही- उ०प्र० प्रदूषण नियंत्रण बोर्ड)

25. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि विभिन्न योजनाओं के अन्तर्गत प्रदेश में वर्तमान में 10 सी.ई.टी.पी. निर्मित किये गये हैं, जिनमें से उन्नाव, बन्धर, पिलखुआ, जाजमऊ, ट्रानिका सिटी, मथुरा के औद्योगिक क्षेत्रों में संचालित सी.ई.टी.पी. कम्प्लाएन्ट तथा रुमा कानपुर में संचालित सी.ई.टी.पी. नॉन कम्प्लाएन्ट है। जैनपुर कानपुर देहात, भदोही औद्योगिक विकास प्राधिकरण एवं मुरादाबाद में स्थित सी.ई.टी.पी. वर्तमान में बन्द है। जैनपुर सी.ई.टी.पी. के अपग्रेडेशन कार्यों हेतु डी.पी.आर. एन.एम.सी.जी. को प्रेषित किया गया है, जो कि विचाराधीन है। भदोही औद्योगिक विकास प्राधिकरण में पुराना सी.ई.टी.पी. अक्रियाशील है एवं नये सी.ई.टी.पी. बनाये जाने हेतु प्रस्ताव बीडा द्वारा एस.एम.सी.जी. को दिनांक 16.12.2025 को प्रेषित किया गया है, जिसे स्वीकृति हेतु शीघ्र ही एन.एम.सी.जी., नई दिल्ली प्रेषित कर दिया जायेगा। रुमा सी.ई.टी.पी. वर्तमान में नॉन-कम्प्लाएन्ट है एवं इसको कम्प्लाएन्ट किये जाने हेतु यू.पी.सी.डी. द्वारा 03 एम.एल.डी. क्षमता का नया सी.ई.टी.पी. स्वीकृत किया गया है, जिसका निविदा कार्य उ०प्र० जल निगम (नगरीय) द्वारा किये जा रहे हैं। ट्रानिका सिटी, गाजियाबाद में 50 प्रतिशत की क्षमता पर कम्प्लाएन्ट है एवं उक्त सी.ई.टी.पी. के अपग्रेडेशन कार्यों की डी.पी.आर. एन.एम.सी.जी. में विचाराधीन है। नगामि गंगे कार्यक्रम के अन्तर्गत स्वीकृत बन्धर सी.ई.टी.पी. के उच्च्यकरण कार्यों की वर्तमान भौतिक प्रगति 55 प्रतिशत है। बन्धर सी.ई.टी.पी. के निर्माण कार्यों को सितम्बर-2024 में पूर्ण किया जाना था। एस.पी.वी. (BIPCC) द्वारा बन्धर सी.ई.टी.पी. के निर्माण कार्य पूर्ण किये जाने हेतु 10 माह की समयवृद्धि (जुलाई-2025) की मांग की गयी है। उन्नाव सी.ई.टी.पी. का अनुबन्ध अभी तक गठित नहीं हो पाया है।

निर्देशित किया गया कि उन्नाव सी.ई.टी.पी. अनुबन्ध गठन की कार्यवाही शीघ्र ही सुनिश्चित की जाये। (कार्यवाही- एस.पी.वी.यू.टी.पी.सी.सी.)

26. मुख्य विकास अधिकारी, कानपुर नगर द्वारा अवगत कराया गया कि जाजमऊ कानपुर में नवनिर्मित 20 एम.एल.डी. सी.ई.टी.पी. प्लान्ट वर्तमान में संचालन में है एवं 12 एम.एल.डी. टैनरी उत्प्रवाह शोधन हेतु सी.ई.टी.पी. पर पुराने पम्पिंग स्टेशन से सम्प्रेषित किया जा रहा है। दिनांक 28.10.2024 को जाजमऊ सी.ई.टी.पी. पर की गयी बैठक में मुख्य सचिव महोदय द्वारा दिये गये निर्देशों के अनुपालन में अभी तक कुल 346 टैनरी इकाईयों में 50 टैनरी इकाईयों का कनेक्शन एवं कन्वेयन्स सिस्टम से कनेक्शन का कार्य पूर्ण कर लिया गया है तथा 05 इकाईयों का कनेक्शन प्रक्रियाधीन है।

निर्देशित किया गया कि टैनरी इकाईयों, पम्पिंग स्टेशन एवं सी.ई.टी.पी. का नियमित अनुश्रवण कर यह सुनिश्चित किया जाये कि कोई भी अशोधित टैनरी उत्प्रवाह कुम्भ के दौरान गंगा नदी में प्रवाहित न हो एवं योजनाबद्ध तरीके से शेष 296 टैनरी इकाईयों का कनेक्शन 03 माह के भीतर कनेक्शन एवं कन्वेयन्स सिस्टम से कर दिया जाये। पूर्व से निर्मित 36 एम.एल.डी.

सी.ई.टी.पी. को अब एस.टी.पी. की सूची में सम्मिलित करते हुये उसकी पूर्ण क्षमता पर संचालन कर कम्पलाइंस का अनुश्रवण किया जाये। (जिलाधिकारी, कानपुर नगर/अध्यक्ष, JETETA/सदस्य सचिव, प्रदूषण नियंत्रण बोर्ड)

उक्त के अतिरिक्त बैठक में निम्न निर्देश दिये गये—

1. सभी विभागों द्वारा प्रदेश में संचालित समस्त एस.टी.पी. की सूची राज्य स्वच्छ गंगा मिशन को उपलब्ध करायी जाये।
2. सभी विभागों द्वारा संचालित एस.टी.पी. पर ओ.सी.ई.एम.एस. अधिष्ठापित किया जाये तथा उसको गंगा तरंग पोर्टल पर भी इन्टीग्रेट किया जाये।
3. उ०प्र० प्रदूषण नियंत्रण बोर्ड की रिपोर्ट में एस.टी.पी./कार्यदायी संस्था के विसंगतियों को अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन-उ०प्र० तथा सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड संयुक्त रूप से समीक्षा कर सही कर लें।

अंत में सधन्यवाद बैठक समाप्त हुई।

(अनुराग श्रीवास्तव)

प्रमुख सचिव,

नमाभि गंगे एवं ग्रामीण जलापूर्ति विभाग/  
अध्यक्ष, उत्तरदायित्व निर्धारण समिति

पत्र संख्या— 73/0783T/Sme6/01 Dt 17/01/25  
प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निजी सचिव, कृषि उत्पादन आयुक्त, उ०प्र० शासन।
2. प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन।
3. प्रमुख सचिव, आवास एवं शहरी नियोजन विभाग, उ०प्र० शासन।
4. प्रमुख सचिव, औद्योगिक विकास विभाग, उ०प्र० शासन।
5. सचिव, वन पर्यावरण एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
6. प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय /ग्रामीण), लखनऊ।
7. जिलाधिकारी, कानपुर/उन्नाव/चन्दौली।
8. मुख्य कार्यपालक अधिकारी, यू.पी.सी.डा./नोएडा/भदोही औद्योगिक विकास प्राधिकरण/गोरखपुर औद्योगिक विकास प्राधिकरण।
9. उपाध्यक्ष, मुरादाबाद विकास प्राधिकरण/गेरठ विकास प्राधिकरण/लखनऊ विकास प्राधिकरण।
10. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
11. अधिशासी अधिकारी, नगर पंचायत—गोवर्द्धन, मथुरा/नगर पालिका परिषद—चित्रकूट/नगर पालिका परिषद—पं. दीन दयाल उपाध्याय नगर।

आज्ञा से,

  
(प्रभाष कुमार)  
विशेष सचिव

संख्या-24/2025/107/2025-27-सि0-4-10/रिटा(एनएनजीडी)/2023

11/11/2025

संख्या-24/2025/107/2025-27-सि0-4-10/रिटा(एनएनजीडी)/2023

प्रेषक,

डॉ० अरविन्द कुमार घोरसिया,  
विशेष सचिव,  
उत्तर प्रदेश शासन।

सेवा में,

1. अपर मुख्य सचिव/प्रमुख सचिव,  
नगर विकास विभाग,  
उ०प० शासन।  
3. अपर मुख्य सचिव/प्रमुख सचिव,  
राजस्व विभाग,  
उ०प० शासन।

2. अपर मुख्य सचिव/प्रमुख सचिव,  
आवास एवं शहरी नियोजन विभाग,  
उ०प० शासन।  
4. प्रमुख अभियन्ता एवं विभागाध्यक्ष,  
सिंचाई एवं जल संसाधन विभाग,  
उ०प०, लखनऊ।

दिनांक: 29 जनवरी, 2025

सिंचाई एवं जल संसाधन अनुभाग-4 लखनऊ:

विषय: ओ.ए.संख्या-515/2023 गंगा प्रदूषण बनाम उत्तर प्रदेश राज्य व अन्य (पूर्व में ओ.ए. संख्या-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इंडिया व अन्य) में मा. राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 12-11-2024 के अनुपालन में गंगा नदी के सेगमेंट बी, फेज-2 (उन्नाव से बलिया) तक फ्लड प्लेन जोन घोषित किये जाने के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक ओ.ए.संख्या-515/2023 गंगा प्रदूषण बनाम उत्तर प्रदेश राज्य व अन्य (पूर्व में ओ.ए. संख्या-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इंडिया व अन्य) में मा. राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 12-11-2024 एवं मुख्य अभियन्ता (जल संसाधन) कार्यालय प्रमुख अभियन्ता, सिंचाई एवं जल संसाधन विभाग, उ०प० के पत्र दिनांक 16-12-2024 का कृपया सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा गंगा नदी के सेगमेंट बी, फेज-2 (उन्नाव से बलिया) तक 100 वर्ष के रिटर्न पीरियड की बाढ़ के आधार पर बाढ़ मैदान क्षेत्र के निर्धारण एवं सीमांकन हेतु अधिसूचना निर्गत किये जाने के सम्बन्ध में उपलब्ध कराया गया है।

2- मा. राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ.ए.संख्या-515/2023 गंगा प्रदूषण बनाम उत्तर प्रदेश राज्य व अन्य (पूर्व में ओ.ए. संख्या-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इंडिया व अन्य) में पारित आदेश दिनांक 12-11-2024 के प्रस्तर- 6 में निम्न निर्देश दिये गये हैं:-

"6. Learned Counsel for the State of UP has informed that simultaneously the exercise of ground truthing verification is in progress and after receipt of the final report, the said exercise will be completed by 15.12.2024. He has submitted that the delineation work of the stretch of 700 km of River Ganga in State of UP in Phase-II will be completed by 31st of December, 2024 and thereafter, within four weeks the final notification will be issued."

3. मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 12-11-2024 के अनुपालन में प्रमुख अभियन्ता एवं विभागाध्यक्ष सिंचाई एवं जल संसाधन विभाग द्वारा उपलब्ध कराये गए प्रस्तावानुसार गंगा नदी के सेगमेंट बी, फेज-2 (उन्नाव से बलिया) तक 100 वर्ष के रिटर्न पीरियड की बाढ़ के आधार पर बाढ़ मैदान क्षेत्र के निर्धारण एवं सीमांकन हेतु Coordinates (Latitude & Longitude) के आधार पर प्रदेश के सीमान्तर्गत निम्नलिखित जनपदों में फ्लड प्लेन जोन अधिसूचित किया जाना है:-

मुख्य अभियन्ता (सिंचाई एवं जल संसाधन विभाग)  
सिंचाई एवं जल संसाधन विभाग  
उ०प०, लखनऊ।

13/11/2024-अजित एवं अत संसाधन अनुभाग-4-सिद्ध एवं अत संसाधन विभाग

क्रमांक	जनपद	नांगीद्यूड एवं नैटिद्यूड
1.	बनारस	संलग्नक-1
2.	उन्नाव	संलग्नक-2
3.	फतेहपुर	संलग्नक-3
4.	समवेत	संलग्नक-4
5.	कौशांबी	संलग्नक-5
6.	पतापगढ़	संलग्नक-6
7.	पयागराज	संलग्नक-7
8.	मीरजापुर	संलग्नक-8
9.	भदोही	संलग्नक-9
10.	वाराणसी	संलग्नक-10
11.	चंदौली	संलग्नक-11
12.	गाजीपुर	संलग्नक-12
13.	बलिया	संलग्नक-13

4. इस सम्बन्ध में मुझे यह कहने का निर्देश हुआ है कि ओ.ए.संख्या-515/2023 गंगा पट्टण बनाम उत्तर प्रदेश राज्य व अन्य (पूर्व में ओ.ए. संख्या-200/2014 एम.सी. मेहता बनाम यूनियन ऑफ इंडिया व अन्य) में मा. राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 12-11-2024 के अनुपालन में गंगा नदी के सेगमेंट बी, फेज-2 (उन्नाव से बलिया) तक पत्त प्लेन जोन के Coordinates (Latitude & Longitude) (प्रति संलग्नक) के आधार पर पत्त प्लेन जोन निर्धारित किया जाता है। इस सम्बन्ध में एन.एम.सी.जी, मा. राष्ट्रीय हरित अधिकरण एवं विभिन्न मा. न्यायालयों द्वारा समय समय पर पारित दिशा-निर्देश एवं आदेश पढ़ाये जायें।

5. उक्त निर्देशों का कड़ाई से अनुपालन सुनिश्चित किया जाये।  
संलग्न-न्ययोजित

भवदीय,

Signed by

Aravind Kumar Chaurasia

( डॉ० अरविन्द कुमार चौरसिया )

Date: 28-01-2025 11:55:36

विशेष सचिव।

पुष्पांकुल संख्या-34 /2025/107/2025-27-डि०-4-18(वि०)(एन०ओ०टी०)/2023 दिनांक 19 जनवरी, 2025  
प्रतिविधि निम्नलिखित को सूचनाएं एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. मुख्य सचिव, इ०प० शासन।
2. अध्यक्ष राजस्व परिषद, पयागराज।

मुख्य अभियंता (आरवा सहायक)  
सिंचाई एवं अत संसाधन विभाग  
उ०प०, लखनऊ।

एवं जल संसाधन अनुभाग-4-सिंचाई एवं जल संसाधन विभाग

3. अपर मुख्य सचिव/प्रमुख सचिव, वन एवं पर्यावरण एवं जलसंधारण परिवर्तन विभाग, उ०प्र० शासन।
4. अपर मुख्य सचिव/प्रमुख सचिव, भूतत्व एवं खनिकी विभाग, उ०प्र० शासन।
5. अपर मुख्य सचिव/प्रमुख सचिव, औद्योगिक विकास विभाग, उ०प्र० शासन।
6. अपर मुख्य सचिव/प्रमुख सचिव, कृषि विभाग, उ०प्र० शासन।
7. सदस्य सचिव, प्रदूषण नियंत्रण बोर्ड लखनऊ।
8. आवास आयुक्त, उ०प्र० आवास विकास परिषद, लखनऊ।
9. प्रमुख अभियन्ता (परियोजना), सिंचाई एवं जल संसाधन विभाग, उ०प्र०, प्रमुख अभियन्ता (परिकल्प एवं नियोजन) सिंचाई- एवं जल संसाधन विभाग, उ०प्र० एवं प्रमुख अभियन्ता (यांत्रिक), सिंचाई एवं जल संसाधन विभाग, उ०प्र० लखनऊ।
10. संबंधित जनपद के जिलाधिकारी/वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक, उ०प्र०।
11. संबंधित जनपद के मुख्य कार्यकारी अधिकारी, औद्योगिक विकास प्राधिकरण, उ०प्र०।
12. संबंधित जनपद के विकास प्राधिकरण के उपाध्यक्ष, उ०प्र०।
13. संबंधित जनपद के प्रशासक/मुख्य नगर अधिकारी, नगर निगम/नगर पालिका, उ०प्र०।
14. संबंधित क्षेत्र के नगर पालिका परिषद/नगर पंचायत के अध्यक्ष, उ०प्र०।
15. समस्त विनियमित क्षेत्रों के नियत प्राधिकारी, उ०प्र०।
16. संबंधित क्षेत्र के अध्यक्ष, विशेष क्षेत्र विकास प्राधिकरण, उ०प्र०।
17. निदेशक, सूचना एवं जनसम्पर्क विभाग को इस आशय से प्रेषित की उक्त सूचना प्रदेश के व्यापक प्रचार-प्रसार वाले दैनिक समाचार पत्रों में प्रकाशित कराते हुए स्थानीय दूरदर्शन पर समाचार के माध्यम से प्रसारित कराने का कष्ट करें।
18. सिंचाई एवं जल संसाधन अनुभाग-2 को उपर्युक्त प्रस्तर-4 के अनुसार कार्यवाही सुनिश्चित किये जाने हेतु।
19. सिंचाई एवं जल संसाधन विभाग के समस्त अनुभाग।
20. मुख्य अभियन्ता(शारदा सहायक) सिंचाई एवं जल संसाधन विभाग, लखनऊ।
21. गार्ड फाईल।

Signature

Amit Pranav

(Date: 29/03/2025 13:26:35  
संयुक्त सचिव।

मुख्य अभियन्ता (शारदा सहायक)  
सिंचाई एवं जल संसाधन विभाग  
उ०प्र०, लखनऊ।

Annexure-4

**Solid Waste Management & Legacy Waste Remediation Status - Ganga Town (Urban)**

S.N.	State	Town /ULB	Status of Existing Waste Processing Plant(s) (As on March'2025)			Status of Legacy Waste Remediation (As on March'2025)				Status of Under Construction / Already sanctioned Projects (As on March'2025)			
			Total Solid Waste Generation (TPD)	Operational SWM Plants Details	Existing Scientific Landfills (SLP) in TPD	Legacy Waste Quantity (Tonnes)	Legacy Waste Remediated so far (Tonnes)	Target date for Complete Remediation of Legacy waste	Plant capacity (WET) in TPD, design year	Target date of Completion	Plant capacity (DRY) in TPD, design year	Target date of Completion	
1	Uttar Pradesh	Kanpur	1871	1505 TPD MSW Plant, and 150 TPD C&D Plant	120.0	1450000	742931	Jun-25	550 Waste to Energy (Bio Gas) PPE Mode MOU Sign With CUCIL		Aug-26		
2	Uttar Pradesh	Varanasi	1066	666 TPD MSW Plant, 600 TPD Waste to Charcoal plant, 15 TPD WTE Plants, and 200 TPD C&D	100.0	275000	275000	Completed					
3	Uttar Pradesh	Prayagraj	1074	600 MSW Plant, 300 TPD Bio-CNG (WTE) and 200 TPD C&D Plant	Under Construction	2150000	2150000	Completed					
4	Uttar Pradesh	Kannauj	38	25 TPD MSW Plant & 5 TPD MRF	0.0	33385	33385	Completed			Jun-26		
5	Uttar Pradesh	Farrukhabad	153	3 TPD Compost pit & 5 TPD MRF	0.0	79942	79942	Completed			Jun-26		
6	Uttar Pradesh	Mirzapur	135		0.0	8804	8804	Completed			Jun-25		
7	Uttar Pradesh	Ghaziipur	58		0.0	4500	4500	Completed			Jun-25		
8	Uttar Pradesh	Ballia	60	50 TPD MKF and 5 TPD MRF	0.0	337715	337715	Completed			Jun-25		
9	Uttar Pradesh	Bijnore	99	50 TPD MSW Plant, 3 TPD Compost pit	0.0	10000	0	Taken up in SBM 2.0					
10	Uttar Pradesh	Gangaghat	75		0.0	40260	40260	Completed			Jun-25		
11	Uttar Pradesh	Gath Mukteshwar	18		0.0	20324	20324	Completed					
12	Uttar Pradesh	Chunar	13		0.0	0	0	Completed					
13	Uttar Pradesh	Anupshahar	11		0.0	38230	38230	Completed					
14	Uttar Pradesh	Hastinapur	10		0.0	2700	58220	Taken up in SBM 2.0					
15	Uttar Pradesh	Saidpur	9		0.0	9180		Taken up in SBM 2.0					
16	Uttar Pradesh	Narora	8.2		0.0	29000		Taken up in SBM 2.0					
17	Uttar Pradesh	Behrals	6.9		0.0	1000		Taken up in SBM 2.0					
18	Uttar Pradesh	Bithoor	4.3		0.0	10000		Taken up in SBM 2.0					
			4709.6	4382		4500128.5	3731079.5			1035			
				Operational SWM Plants Capacity		Timeline Dec-2025				Proposed Plants Capacity			

41005

ANNEXURE 8



**GANGA  
GANGE**

## Proceedings of the Stakeholder Consultation Workshop

Lucknow, Uttar Pradesh

Date: December 13, 2024

10 AM to 5:00 PM

 mfl gamma



Responsible by  
GIZ



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## Proceedings of the Stakeholder Consultation Workshop

Lucknow, Uttar Pradesh

Date: December 13, 2024

10 AM to 5:00 PM

### 1. Inaugural Session

The **Inaugural Session** witnessed the welcome address by Ms. Laura Sustersic, Project Director, GIZ India; Mr. Anup Srivastava, Executive Director (Technical), NMCG, Ministry of Jal Shakti (MoJS), Government of India; Dr. Raj Shekhar, IAS, MD UP Jal Nigam; and Project Director, State Mission for Clean Ganga (SMCG). Dr. Anjana Pant moderated the workshop and set the stage for detailed discussion by the dignitaries and the participants.

**Ms. Laura Sustersic** mentioned the engagements of GIZ with NMCG/MoJS in the environmental flows, River Basin Management Plan of Tapti, Ganga and development of the National Policy Framework on Safe Reuse of Treated Water (SRTW). She mentioned the climate change impact on water resources and stated that this has been an important aspect of discussion in the recently concluded CoP 29 in Busan, Azerbaijan. She mentioned that the 'Declaration of Water', which was a key outcome of the CoP, has stressed the centrality of water in climate change and has highlighted that water is central to adaptation to climate change.

**Mr. Anup Shrivastava**, in his welcome address, mentioned that several states in India have already developed/are developing the SRTW policies. There are important and valuable lessons to be learnt from these states for the SRTW Policy of Uttar Pradesh. As of now, most of the districts of UP have abundant water resources, but in the climate change regime, this may not be so. Hence, this policy will pave the way for water security in the state. He further mentioned that thermal power stations in UP are increasingly using treated water for the cooling towers and other operations. For example, the Pragati power station in UP is using STP-treated water. Similarly, several power stations in Jharkhand (Godda Thermal Power Plant (TPP), Jojobera TPP) have been using STP-treated water. Thus, we can increase the reuse area of treated water.

**Dr. Raj Shekhar**, PD, SMCG, in his keynote address mentioned that there has been appreciable progress in safe reuse of treated water in UP. He mentioned that out of 75 districts in UP, 10 districts are water stressed, and hence we need to have an alternate source of water. Reused water is a perennial source of water and much needed in water-stressed areas. He reiterated that under the Jal Jeevan Mission (JJM), 97,000 villages (2.6 crore families) in UP are getting water access. This results in a high volume of grey water, and we need to have plans for rural used water management, which would be part of the SRTW policy of UP.



- **Greater Focus on Financing and Incentives**

The Uttar Pradesh Draft Policy places a strong emphasis on financing SRTW projects, outlining various potential funding sources, including national and state programs, private sector investment, and revenue from the sale of TUW. It also details specific incentives to encourage adoption, such as:

- Property tax rebates for households and apartments with decentralised treatment and onsite reuse.
- Mandating new buildings and developments to incorporate TUW treatment and reuse systems with potential tax benefits for compliance.

- **Emphasis on Enforcement Mechanisms**

The Uttar Pradesh Draft Policy outlines specific enforcement mechanisms to ensure compliance with SRTW regulations and targets, including:

- Utilising existing environmental and water pollution control laws and regulations as enforcement tools.
- Implementing mandatory reuse provisions and "no-freshwater zones" to drive TUW adoption.

- **Inclusion of Greywater Management in JJM**

The Uttar Pradesh Draft Policy incorporates greywater management under the Jal Jeevan Mission (JJM) infrastructure, promoting dual piped water supply systems to utilise treated greywater for non-potable purposes. This specific integration aligns with the state's focus on maximising water resource utilisation.

- **Limited Detail on Water Quality Standards**

The Uttar Pradesh Draft Policy, while acknowledging the importance of water quality monitoring and standards, primarily references the existing national standards set by CPCB and UPPCB. It doesn't go into as much detail as the National Framework in terms of specific standards for different reuse applications.

- **Emphasis on State-Level Monitoring and Information Systems**

The Uttar Pradesh Draft Policy highlights the role of the State Committee on SRTW in developing and maintaining information systems, overseeing state-level monitoring, and auditing data collected from cities and PRIs. It emphasises the integration of state-level systems with the national online information system.

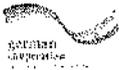
By focusing on the specific context, needs, and priorities of Uttar Pradesh, the Draft Policy provides a tailored roadmap for the state to effectively implement SRTW initiatives and achieve its water security and sustainability goals.

#### 4. Summary of the Group Exercise

There were two groups formed for the SWOT analysis of SRTW Policy in Uttar Pradesh. The groups formed consisted of different agencies to bring out various perspectives from the departments. The following tables summarise the group exercises.

Table 1: SWOT Analysis of Group 1

<b>Strengths</b>	<ol style="list-style-type: none"> <li>1. TUW expected to benefit agriculture and mitigate water scarcity, which can lead to enhancing smart agricultural practices (Perma-agriculture)</li> <li>2. Increasing awareness and acceptability for secondary purposes</li> <li>3. Potential to reuse for construction and roadside plantation</li> <li>4. Rising industrialization</li> <li>5. Large volumes of TUW available (4120 MLD) and large number of bulk water users for potential reuse</li> <li>6. Large population with good rail and road network</li> <li>7. Improved governance and the involvement of several departments can lead to enhanced monitoring capabilities</li> <li>8. Fire department can use TUW</li> </ol>
<b>Weaknesses</b>	<ol style="list-style-type: none"> <li>1. Less awareness regarding uses of TUW</li> <li>2. Lack an engine or a driving force for SRTW. Need for leadership to promote SRTW</li> <li>3. Groundwater depletion</li> <li>4. Cropping patterns (water-intensive crops like rice and sugarcane), flood irrigation with freshwater</li> <li>5. No laws or rules for budgeting of water</li> <li>6. Freshwater availability and unregulated access</li> <li>7. Limited exposure to business opportunities (Need business models), leading to limitations on funding and loaning arrangements by banks</li> <li>8. Lack of appropriate infrastructure for SRTW</li> <li>9. Need for policies to encourage reuse (Need to highlight benefits of SRTW.)</li> <li>10. Maintenance of existing sewerage systems</li> <li>11. Mindset against reusing TUW</li> <li>12. Limited implementation of guidelines and rules on ground</li> </ol>
<b>Opportunities</b>	<ol style="list-style-type: none"> <li>1. To use less water-intensive crops like millet</li> <li>2. TUW can support urban development</li> <li>3. Circular economy for water management</li> <li>4. If there is no other opportunity to reuse TUW, there is potential for indirect groundwater recharge</li> <li>5. Changes in policy to encourage SRTW and national framework for SRTW is already available</li> <li>6. Incentives for SRTW, such as a reduced water bill</li> <li>7. A large number of STPs, which is the source for TUW, can be used</li> <li>8. Business models have been identified</li> <li>9. Changing by-laws will potentially promote SRTW</li> <li>10. Improved coverage by media on water management and sensitises</li> <li>11. Government agencies can potentially lead SRTW by adopting it for various water requirements.</li> </ol>
<b>Threats</b>	<ol style="list-style-type: none"> <li>1. Potential health issues, spread of diseases</li> <li>2. Groundwater and freshwater availability is decreasing</li> <li>3. Sustainability of STP's infrastructure</li> </ol>



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	<ol style="list-style-type: none"> <li>4. Reluctance to use TUW requiring mindset change</li> <li>5. Perceived high availability of freshwater</li> <li>6. Climate change is both a threat to water management and can also provide opportunities for SRTW</li> <li>7. Lack of a system to reward SRTW</li> <li>8. Lack of branding of products made from TUW</li> </ol>
--	--

**Table 2: SWOT Analysis of Group 2**

<b>Strengths</b>	<ol style="list-style-type: none"> <li>1. Wide scope of installation of STPs and sewerage networks in the future</li> <li>2. 144 STPs already installed</li> <li>3. At present, 8 projects provide TUW to Thermal Power Plants (TPPs)</li> <li>4. Availability of multiple stakeholders for reuse</li> </ol>
<b>Weaknesses</b>	<ol style="list-style-type: none"> <li>1. Public acceptance</li> <li>2. Performance of STPs</li> <li>3. Lack of STPs in all urban areas</li> <li>4. Lack of sewerage networks and sewer house connections</li> <li>5. Excess of non-revenue water (NRW)</li> <li>6. Incision and Drainage and STPs are not the only solution and we have to address sewer networks as well</li> <li>7. Deficiency in operation and maintenance (O&amp;M) of STPs</li> <li>8. Lack of SRTW policy</li> </ol>
<b>Opportunities</b>	<ol style="list-style-type: none"> <li>1. Has good potential for revenue generation</li> <li>2. TUW can be an asset if successful</li> <li>3. A large network of canals exists which can be used for conveyance for reuse of TUW for irrigation</li> <li>4. Good scope for industrial reuse, construction</li> <li>5. Good scope for sugarcane crop irrigation, landscaping and vehicle washing</li> </ol>
<b>Threats</b>	<ol style="list-style-type: none"> <li>1. Quality issue may occur</li> <li>2. Sustainability and viability of SRTW need to be assessed</li> <li>3. Relevance and success of identified business models</li> <li>4. Abundance of freshwater in some parts of the state</li> <li>5. Mindset of the public</li> <li>6. User charges</li> </ol>

## 5. Discussion points and key take aways

1. Dr. C. P. Srivastava, from the Department of Agriculture, Government of UP, highlighted the need to monitor microbes, heavy metals and other chemicals of emerging concern (CECs). He stated that there can be synergistic and antagonistic impacts on microbes, which can potentially affect the soil biome. He mentioned that irrigation using treated used water should be done with a lot of caution as there are antagonistic microbes, which

- are hazardous to soil health as they are invasive and adversely impact the growth and proliferation of the essential microbes needed for agriculture.
2. Water budgeting needs to be undertaken district-wise so that the cropping patterns can be customised for effective utilisation of water resources.
  3. In the State SRTW Policy, Stages I, II and III were mentioned for the uptake of SRTW. The corresponding year was missing. This should be specified for targeted intervention.
  4. Reuse in the railway sector is a low-hanging fruit for the uptake of SRTW. This is currently mentioned in Stage II. However, it should be mentioned in Stage I so that this can easily be taken up.
  5. The State SRTW is silent on 'Risk assessment and management of treated water'. This is a very important aspect, which should be given high priority.
  6. The State SRTW Policy mentions groundwater recharge, while the National SRTW Framework categorically mentions that this is not permissible now, as this is a public health risk if it is not done with precaution. Hence, groundwater recharge should not be mentioned in the SRTW policy.
  7. Mr. Hari Prakash from CSE shared that they are also developing a state policy on SRTW. The senior officials feel that there should not be two SRTW policies for the state and there should be convergence between the two policy processes. While there seems to be a clear mandate with GIZ and SMCG to prepare the policy, efforts need to be made to harmonise the two ongoing processes and incorporate relevant findings into one. The authority to do this rests with the PD SMCG. One of the approaches to have CSE within the Working group as the NGO stakeholder. Mr. Hari Prakash also shared that CSE has developed a 'City-Level Toolkit for Reuse of Treated Wastewater' that was released at the recent Ganga Utsav in Haridwar on November 4, 2024 which can be referred to.
  8. Heavy metals, micro plastics and microbes' levels in treated water standards need to find mention in the policy.
  9. Some of the districts in UP are prone to forest fires, and the treated water could be used for this purpose.
  10. The Core Working Group needs to be created within a week, and this will have around 10 members. There would be other stakeholders who would also be consulted to develop the SRTW policy for the state, but they will not be part of the 10-member core working group. These will be involved in one-on-one consultations where relevant and for review of relevant sections.
  11. The UP Jal Nigam (Rural and Urban) may be roped in by SMCG UP to conduct a study and share a report with the latest data on
    - ❖ the available treated used water (TUV) in Uttar Pradesh (by STP),

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- ❖ the output quality parameters
  - ❖ potential reuse sectors and
  - ❖ their demands/requirements.
12. There is also discussion regarding the opportunity to develop a framework for a prefeasibility assessment for Safe Reuse of Treated Water to ensure a robust and implementable policy.
13. After making some requisite changes to the draft policy, it may be sent to the working group for their comments and feedback which can be accordingly incorporated into the policy.
14. The above needs to be completed before the second consultation on the policy draft.

## WORKSHOP AND BOOK RELEASE

## WORLD WATER DAY

# FROM WASTE TO WORTH SAFE REUSE OF TREATED WATER IN UTTAR PRADESH

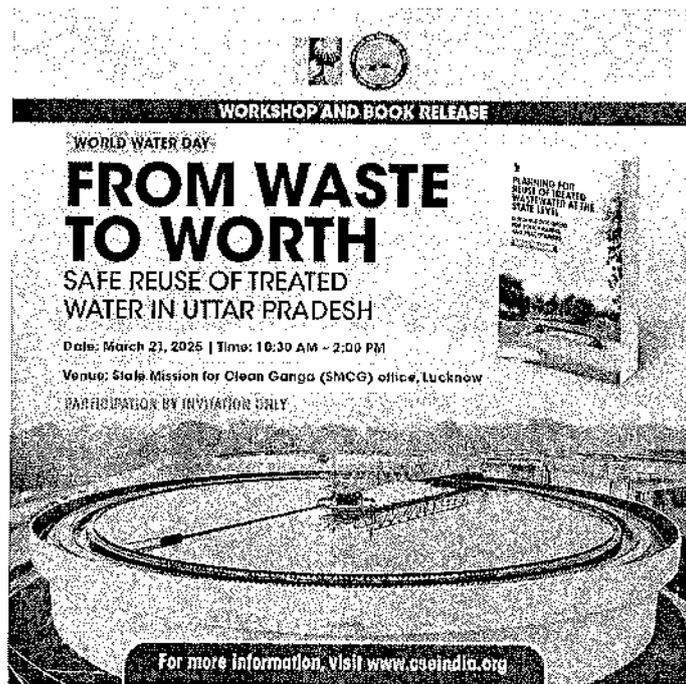
By Centre for Science and Environment and State Mission for Clean Ganga, UP  
 Date: March 21, 2025 | Time: 10:30 AM – 2:00 PM | Venue: State Mission for Clean Ganga (SMCG) office, Lucknow

## WORKSHOP REPORT

Reusing treated wastewater has immense potential in ameliorating the water crisis that regularly hits Indian cities every summer – Uttar Pradesh is no exception. In 2024, Centre for Science and Environment (CSE) had conducted a study to understand wastewater reuse and how best to utilise it for managing India's urban water crisis. Uttar Pradesh was one of the seven states that were covered in this study. CSE, the State Mission for Clean Ganga (SMCG) and other stakeholders are jointly organising a workshop in Lucknow to discuss the learnings from the study – the workshop aimed to cover the policy and regulatory framework for treated wastewater reuse, implementation challenges, and possible roadmaps for scaling up reuse initiatives in the state.

A key highlight of the event was the release of a CSE publication: Planning for reuse of treated wastewater at the state level: Guidance document for policymakers and practitioners. This is critical resource that outlines strategies for identifying priority areas and will help in strengthening reuse practices in Uttar Pradesh.

The workshop brought together 25 officials and experts from 18 organizations involved in water management and reuse initiatives across the state. The discussions emphasized the importance of incorporating treated wastewater reuse into Uttar Pradesh's broader water management strategy, highlighting the need for a systematic and sustainable approach to water use.



## Agenda

Date: 21<sup>st</sup> March, 2025

Time- 10:30 am – 2:00 pm

Venue- SMCG Office, Lucknow

Time	Title	Speakers
	<b>Workshop Moderator</b>	Dr Sumita Singhal, CSE
10:30-10:45	Context Setting	Mr. Subrata Chakraborty, CSE
10:45-11:00	Key Note Address	Mr Amit Singh, JMD UPJN (U) Special Secretary UDD
11:00 – 11:15	Key Note Address	Dr. Raj Shekhar (IAS), Project Director, SMCG
11:15 – 12:00	Policy and regulatory framework for reuse of treated water in Uttar Pradesh	Mr A K Gupta, SMCG
12:00 – 12:10	<i>Release of book: Guidance Document for Policy Makers and Practitioners</i>	PD SMCG, APD SMCG, DDG NMCG, CSE
12:10 – 12:40	Reuse of Treated Wastewater at the State Level: Guidance Document for Policy Makers and Practitioners	Mr. Faraz Ahmad, CSE
12:40: 13:00	City-Level Toolkit for Reuse of Treated Wastewater	Mr. Anurag Naidu, CSE
13:00 – 13:40	<b>Panel Discussion:</b> Challenges in reusing treated water in various sectors and synergies for enabling reuse of treated water	<i>Moderator: Mr. Anil Kumar Gupta,</i> Technical Advisor, SMCG  <i>Panelists-</i>  <i>Mr. Subrata Chakraborty, Director,</i> Water Programme, CSE  <i>Mr. Chandra Prakash Srivastava, Senior State Advisor,</i> Department of Agriculture, UP  Ms. Anjana Pant, TA, GIZ  <i>Mr. Rajiv Narayan,</i> Joint Director, RCUES

13:40 – 14:00	Way forward and action plan for mainstreaming reuse initiatives in the state.	Dr Venkatesh Dutta- Professor, BBAU, Lucknow
14:00	Lunch	Mr. Prabhash Kumar (IAS), APD SMCG
Onwards		

## Panel discussion agenda

Time 13:00-13:40

Duration- 40 minutes

13:00- 13:05	Context Setting and introduction of the panellists
13:05- 13:30	Panel Discussion
13:30-13:40	Q&A and concluding remarks with session summary
Session Moderator- Mr Anil Kumar Gupta, Technical Advisor, State Mission for Clean Ganga, Uttar Pradesh	
Panellists:	
Mr. Chandra Prakash Srivastava, Senior State Advisor, Department of Agriculture, UP	
Dr. Anjana Pant, Technical Advisor, GIZ	
Mr. Rajiv Narayan, Joint Director, RCUES	
Dr Venkatesh Dutta- Professor, BBAU	
Mr. Subrata Chakraborty, Director, Water Programme, CSE	
<b>QUESTIONS TO THE PANEILLISTS</b>	
Mr. Chandra Prakash Srivastava, Senior State Advisor, Department of Agriculture, UP	How can be the existing canal system in Uttar Pradesh can be leveraged for reuse of treated water in agriculture? What measures can be taken to encourage farmers to adopt treated wastewater and checks should be in place to ensure crop safety and public health? -- 5 Minutes
Dr. Anjana Pant, Technical Advisor, GIZ	How can urban local bodies be incentivized to adopt and implement wastewater reuse strategies effectively? - 5 Minutes
Mr. Subrata Chakraborty, Director, Water Programme, CSE	Based on successful case studies from India and globally, what do you perceive as the main challenges in implementing the reuse of treated water policy? How can these be addressed?
Mr. Rajiv Narayan, Joint Director, RCUES	How can we align Reuse of treated water policy with existing state water policy?- 5 Minutes
Dr Venkatesh Dutta- Professor, BBAU	How can treated wastewater reuse contribute to the rejuvenation of the Ganga River and other water bodies in Uttar Pradesh? - 5 Minutes

He encouraged departments to thoroughly discuss the policy internally and provide their feedback, as water management is everyone's responsibility and must be taken seriously.

Citing statistics, Dr. Rajshekhar noted that India heavily relies on groundwater, with a TERI report predicting that the country will face water scarcity by 2045. He underscored the need for both water conservation and efficiency measures, pointing out that while agriculture in India accounts for 82-85% of water use, the global average is only 50%.

India ranks low in wastewater reuse compared to countries like Israel (90%), Singapore (70%), Europe (60%), and Gulf countries (40-50%). Dr. Rajshekhar concluded by stating that a robust water reuse policy should have three key components: it should be practical, feasible, and result-oriented.



This was followed by the release of a publication titled as “Planning for Reuse of Treated Wastewater at the State Level: Guidance Document for Policymakers and Practitioners”, which provides strategies for identifying priority areas and strengthening wastewater reuse practices in UP.

This book also assesses existing treated water infrastructure, identify potential demand centres, and develop strategies for optimal resource utilization, which is a crucial step for formulating context specific policy for the state of Uttar Pradesh.



Following the book launch, Mr. A K Gupta, Technical Advisor, SMCG, provided an overview of the draft policy on the reuse of treated wastewater for Uttar Pradesh. He explained that the policy was developed after thorough consultations with stakeholders and experts. The policy aligns with the framework for safe reuse of treated water and incorporates all the essential components necessary to ensure the sustainable and secure reuse of treated wastewater. Mr. Gupta emphasized that the policy aims to address the state's water management needs while promoting the safe and effective reuse of treated water.

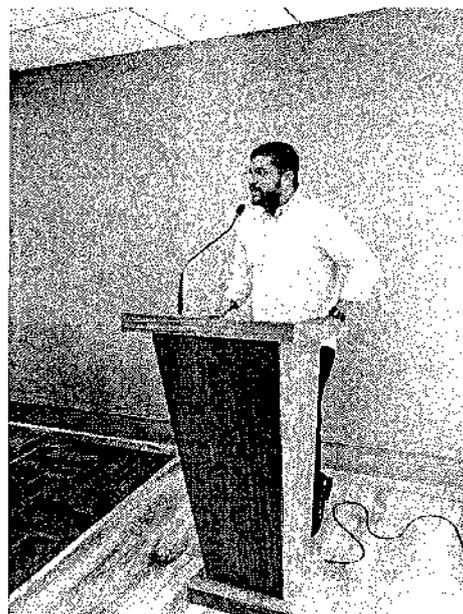


Following that, the session featured a presentation by Faraz Ahmad on the publication *“Planning for Reuse of Treated Wastewater at the State Level: Guidance Document for Policymakers and Practitioners.”* In his presentation, Faraz highlighted that the report introduces a two-step prioritization framework—geographical and sectoral—to identify high-demand districts and key areas for intervention, such as domestic supply, industrial demand, and agricultural support. The report utilizes a matrix-driven decision model, ensuring that all relevant alternatives are considered and no potential solutions are overlooked.

Faraz emphasized the critical role of wastewater reuse in reducing groundwater dependence, addressing water scarcity, and promoting long-term water resilience in Uttar Pradesh. The report serves as a valuable guidance framework for policymakers, helping them optimize the reuse of treated wastewater while meeting the state’s significant water demands across domestic, industrial, and agricultural sectors.



This was followed by a concise presentation on the City-Level Toolkit for Reuse of Treated Wastewater by Anurag Naidu from CSE. He emphasized the significance of the toolkit, explaining its methodology and step-by-step approach for implementing treated water reuse at the city level. He noted that the toolkit would be highly beneficial for city officials looking to plan and implement reuse initiatives for their respective cities.



The session was followed by an insightful panel discussion featuring experts from various domains.



#### Panel discussion

##### 1. Mr. Chandra Prakash Srivastava, Senior State Advisor, Department of Agriculture, UP

Q- How can be the existing canal system in Uttar Pradesh can be leveraged for reuse of treated water in agriculture? What measures can be taken to encourage farmers to adopt treated wastewater and checks should be in place to ensure crop safety and public health? –

Ans-

- Empanelment of Domain Experts for the formulation of reuse of treated water policy
- Reduction in Rainfall: It was noted that the southwest monsoon has decreased by approximately 250 mm in certain parts of the state, highlighting the need for water management strategies.
- Incorporating Water Efficiency and Conservation: Both the volume and quality of water should be considered when planning water efficiency and conservation measures.
- Agricultural Reuse Monitoring and Regulation: Reusing treated wastewater in agriculture should be carefully monitored and regulated, as it may contain heavy metals like copper (Cu) and chromium (Cr), which can accumulate in the food chain. Additionally, the Sodium Adsorption Ratio (SAR) should be monitored, as it can lead to soil alkalinity, affecting crop quality.
- Alkaline Water in Canals: Canal water often carries alkaline water, which needs attention in water reuse strategies.

- **Empaneling Agricultural Institutes:** Reputed agricultural institutes such as the Central Soil Research Institute and Indian Agricultural Research Institute (IARI) should be empaneled to contribute expertise.
- **Capacity Building for SAR Monitoring:** There is a need for greater capacity building to effectively monitor SAR levels in water reuse efforts.
- **Zone-Specific Studies on Water Reuse:** The reuse of treated water should be studied in detail according to agroclimatic and microclimatic zones to ensure suitability for different regions.

## 2. Mr. Rajiv Narayan, Joint Director, RCUES

Q. How can we align Reuse of treated water policy with existing state water policy?

- **Terminology Change:** The term wastewater should be replaced with used water to encourage a more positive perception and focus on reuse.
- **Policy Review and Lifespan:** The review period and lifespan of the policy should be clearly defined to ensure its relevance and adaptability over time.
- **Addressing Social Taboos:** Efforts should be made to overcome social taboos related to the use of treated water, fostering greater acceptance.
- **Stakeholder Convergence:** Collaboration and convergence among various stakeholders are essential for the successful implementation of the policy.
- **Enforcement Mechanisms:** Strong enforcement mechanisms should be established to ensure compliance with the policy and its objectives.

## 3. Dr Venkatesh Dutta- Professor, BBAU

Q. How can treated wastewater reuse contribute to the rejuvenation of the Ganga River and other water bodies in Uttar Pradesh?

- **Acknowledgement of CSE's Efforts:** The efforts of CSE in advancing water reuse initiatives were highly appreciated.
- **Recommendation for Ecosystem Rejuvenation:** It was suggested that treated water reuse be applied for ecosystem restoration, such as rejuvenating ponds, dried lakes, and other water bodies, which also adds an additional layer of natural treatment.
- **Flexible Reuse Standards:** Citing Haryana's formulation of reuse standards, it was recommended that standards for treated water reuse should be flexible. Overly stringent standards could hinder the adoption and implementation of water reuse.
- **Need for In-Depth Study:** A more detailed study is needed to account for heterogeneous settings and varying water use needs across different sectors.

## 4. Dr. Anjana Pant, Technical Advisor, GIZ

Q- How can urban local bodies be incentivized to adopt and implement wastewater reuse strategies effectively?

Ans:

- **Enhanced Incentivization**
- **Regulation of Groundwater Abstraction:** Stricter controls should be placed on groundwater extraction to encourage the use of alternative water sources.
- **Socio-Cultural Acceptance:** Promoting socio-cultural acceptance of treated water reuse is essential for widespread implementation.
- **Promotion of Treated Water Reuse:** The reuse of treated wastewater should be prioritized over the use of raw sewage to ensure safer and more sustainable practices.
- **Infrastructure Subsidies:** Incentives, such as waiving GST on infrastructure development for treated water reuse, should be introduced.
- **Carbon Credit Opportunities:** Offering carbon credits to entities using treated water can drive sustainable practices.
- **Incentives for Large Users:** Bulk water users should receive incentives to adopt treated wastewater, reducing reliance on groundwater.
- **Restrictions on Groundwater Abstraction:** Groundwater extraction should be prohibited or restricted for certain purposes to promote alternative water use.

**5. Mr. Subrata Chakraborty, Director, Water Programme, CSE**

Q. Based on successful case studies from India and globally, what do you perceive as the main challenges in implementing the reuse of treated water policy? How can these be addressed?

Ans:

- **Maximizing Treatment for Reuse:** The aim should be to treat the maximum amount of wastewater to enable its widespread reuse.
- **Ensuring Quality for Reuse:** The quality of treated water must be consistently monitored and assured to meet the standards required for safe and effective reuse.
- **State-Level Policy:** A comprehensive state-level policy on treated water reuse is essential to provide clear guidelines and frameworks for implementation across all sectors.

**Conclusion**

Dr. Rajshekhar, PD, SMCG concluded the workshop and suggested the way forward. He mentioned that the revised version would be shared with all relevant Principal Secretaries before being forwarded to the Chief Secretary. He indicated that the final draft of the policy is expected to be ready by the end of April. Additionally, he proposed the formation of a WhatsApp group to facilitate ongoing communication and collaboration among stakeholders.

Mr. Prabhash Kumar (IAS), APD SMCG also congratulated all the stakeholders to join the workshop.

# 41022

**Details of the event:**

<https://www.cseindia.org/workshop-and-book-release-from-waste-to-worth-12635>

# नगर एवं ग्राम नियोजन विभाग, उ० प्र०,

टी.सी.जी./1-ए-बी/5, विभूतिखण्ड, गोमतीनगर, लखनऊ-226028

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पत्रांक 2282 / व.नि.(4)/नमामि गंगे/2024-2025,

दिनांक 03/03/2025

सेवा में,

विशेष सचिव,  
आवास एवं शहरी नियोजन अनुभाग-3,  
उत्तर प्रदेश शासन,  
लखनऊ

विषय: राष्ट्रीय स्वच्छ गंगा मिशन, भारत सरकार, नई दिल्ली में मा० जल शक्ति मंत्री, भारत सरकार की अध्यक्षता में अधिकार प्राप्त कार्यबल (ई०टी०एफ०) की 13वीं बैठक के संबंधित कार्यवृत्त पर अनुपालन कराये जाने के संबंध में।

महोदय,

उपर्युक्त विषयक शासन के पत्र संख्या-288/आउ-3-2025 दिनांक 21.02.2025 का संदर्भ ग्रहण करने का कष्ट करें जिसके साथ विशेष सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति अनुभाग-2, उ.प्र. शासन के पत्र संख्या-90/76-2-2025-ई-1708529, दिनांक 30.01.2025 की छायाप्रति संलग्न कर कार्यकारी निदेशक (प्रशासन) राष्ट्रीय गंगा परिषद की द्वितीय बैठक का कार्यवृत्त प्रेषित करते हुए आवास एवं शहरी नियोजन, जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, भारत सरकार, नई दिल्ली के पत्र संख्या-Admin-01/2016-17/595/NMCG दिनांक 09.01.2025 उपलब्ध कराते हुए राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली में वर्चुअल मोड पर मा० जल शक्ति मंत्री, भारत सरकार की अध्यक्षता में दिनांक 09.12.2024 को अधिकार प्राप्त कार्यबल (ई०टी०एफ०) की सम्पन्न बैठक विषयक कार्यवृत्त में विभाग से संबंधित बिन्दुओं पर अपेक्षित कार्यवाही कराने एवं कृत कार्यवाही से नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग को अवगत कराये जाने के साथ शासन को आख्या उपलब्ध कराये जाने की अपेक्षा की गई है।

2. राष्ट्रीय स्वच्छ गंगा मिशन, भारत सरकार, नई दिल्ली में मा० जल शक्ति मंत्री, भारत सरकार की अध्यक्षता में अधिकार प्राप्त कार्यबल (ई०टी०एफ०) की 13वीं बैठक के संबंधित कार्यवृत्त पर अनुपालन कराये जाने के संबंध में कार्यवृत्त के अनुसार आवास एवं शहरी नियोजन विभाग से संबंधित बिन्दु का विवरण एवं उनकी अनुपालन आख्या निम्नवत है।

कार्यवृत्त में आवास एवं शहरी नियोजन विभाग से संबंधित बिन्दु:-

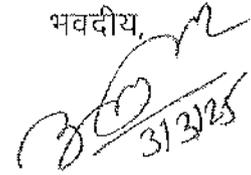
## Agenda 5.4:River Cities Alliances/URMP

अनुपालन आख्या:-

इस सम्बन्ध में अवगत कराना है कि उ.प्र. राज्य में गंगा नदी के किनारे बसे 27 जिले हैं, जिसमें मुजफ्फरनगर, मेरठ, हापुड़, अमरोहा, बुलन्दशहर-खुर्जा, अलीगढ़, शाहजहाँपुर, रायबरेली, प्रयागराज, मिर्जापुर-विंध्याचल, वाराणसी, गाजीपुर, बलिया, कुल 13 नगरों की महायोजना अमृत योजनान्तर्गत तैयार कर शासन द्वारा अनुमोदन प्राप्त हो चुका है एवं शेष अन्य नगरों की महायोजनाएं अनुमोदन हेतु प्रक्रियाधीन है। नदियों के किनारे बसे नगरों की महायोजनाओं के निर्माण में रीवर सेन्ट्रिक प्लान के प्राविधानों को समाहित किया गया है। नदी तट के दोनों तरफ रीवर फ्रन्ट क्षेत्र का प्राविधान किया गया है। नदी तटीय विकास हेतु महायोजनाओं में आरक्षित क्षेत्र में मनोरंजनात्मक क्रियाओं हेतु प्रस्ताव दिये गये हैं।

उपरोक्तानुसार आख्या शासन को प्रेषित है।

भवदीय,



(अनिल कुमार मिश्र)

मुख्य नगर एवं ग्राम नियोजक

प्रतिलिपि: विशेष सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति अनुभाग-2, उ0प्र0 शासन को पत्र संख्या-90/76-2-2025-ई-1708529, दिनांक 30.01.2025 के सन्दर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(अनिल कुमार मिश्र)

मुख्य नगर एवं ग्राम नियोजक



कार्यवृत्त में आवास एवं शहरी नियोजन विभाग से संबंधित बिन्दु:-

Agenda 5.4:River Cities Alliances/URMP

अनुपालन आख्या:-

इस सम्बन्ध में अवगत कराना है कि उ.प्र. राज्य में गंगा नदी के किनारे बसे 27 जिले हैं, जिसमें मुजफ्फरनगर, मेरठ, हापुड़, अमरोहा, बुलन्दशहर-खुर्जा, अलीगढ़, शाहजहांपुर, रायबरेली, प्रयागराज, मिर्जापुर-विध्याचल, वाराणसी, गाजीपुर, बलिया, कुल 13 नगरों की महायोजना अमृत योजनान्तर्गत तैयार कर शासन द्वारा अनुमोदन प्राप्त हो चुका है एवं शेष अन्य नगरों की महायोजनाएं अनुमोदन हेतु प्रक्रियाधीन है। नदियों के किनारे बसे नगरों की महायोजनाओं के निर्माण में रीवर सेन्ट्रिक प्लान के प्राविधानों को समाहित किया गया है। नदी तट के दोनों तरफ रीवर फ्रन्ट क्षेत्र का प्राविधान किया गया है। नदी तटीय विकास हेतु महायोजनाओं में आरक्षित क्षेत्र में मनोरंजनात्मक क्रियाओं हेतु प्रस्ताव दिये गये हैं।

उपरोक्तानुसार आख्या शासन को प्रेषित है।

भवदीय,

(अनिल कुमार मिश्र)

मुख्य नगर एवं ग्राम नियोजक

प्रतिलिपि: विशेष सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति अनुभाग-2, उ0प्र0 शासन को पत्र संख्या-90/76-2-2025-ई-1708529, दिनांक 30.01.2025 के सन्दर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(अनिल कुमार मिश्र)

मुख्य नगर एवं ग्राम नियोजक

41027

अमृत योजनान्तर्गत तैयार की जा रही जी.आई.एस. आधारित महायोजनाओं की प्रगति:-  
दिनांक 02 मार्च 2025

महायोजनाओं की संख्या - 59+1=60

1. शासन से अनुमोदित - 35+1=36

क्र. सं.	विकास प्राधिकरण	शासनादेश संख्या	दिनांक
1	अयोध्या	2999/8-3099/499/2021	
2	उरई	3119 / आठ-3.22.03 महा0 / 2019 टी.सी.	08 दिसम्बर 2022
3	गोरखपुर	I/475912/2024 File No 8-3099/585/2023	12 दिसम्बर 2022
		I/506467/2024 File No 8-3099/585/2023	18 जनवरी 2024
4	वाराणसी	I/477238/2024 File No 8-3099/566/2023	28 फरवरी 2024
5	मेरठ	I/478490/2024 File No 8-3099/510/2023	23 जनवरी 2024
6	मथुरा	I/481504/2024 File No 8-3099/579/2023	24 जनवरी 2024
7	आजमगढ़	I/486543/2024 File No 8-3099/570/2023	31 जनवरी 2024
8	अलीगढ़	I/497685/2024 File No 8-3099/537/2023	05 फरवरी 2024
9	हापुड़	I/512609/2024 File No 8-3099/562/2023	16 फरवरी 2024
10	रामनगरमुगलसराय	I/512629/2024 File No 8-3099/580/2023	05 मार्च 2024
11	रायबरेली	I/512805/2024 File No 8-3099/536/2023	05 मार्च 2024
12	लखनऊ	I/514471/2024 File No 8-3099/278/2022	06 मार्च 2024
13	फिरोजाबाद-	I/521899/2024 File No 8-3099/122/2024	07 मार्च 2024
14	शिकोहाबाद	2214/24-8-3099/122/2022	15 मार्च 2024
15	सहारनपुर	I/521902/2024 File No 8-3099/146/2024	30 सितम्बर 2024
16	बरेली	I/522075/2024 File No 8-3099/297/2024	15 मार्च 2024
17	अमरोहा	I/521884/2024 File No 8-3099/59/2024	15 मार्च 2024
18	मुरादाबाद	I/680547/2024 File No 8-3099/293/2023	01 जुलाई 2024
19	पीलीभीत	I/680565/2024 File No 8-3099/496/2021	01 जुलाई 2024
20	बस्ती	I/680551/2024 File No 8-3099/154/2024	02 जुलाई 2024
21	मिर्जापुर-विन्ध्याचल	I/6917472/2024 File No 8-3099/15/2024	15 जुलाई 2024
22	देवरिया	I/696757/2024 File No 8-3099/242/2024	22 जुलाई 2024
23	मऊनाथ भंजन	I/698278/2024 File No 8-3099/191/2023	23 जुलाई 2024
24	बलिया	I/698272/2024 File No 8-3099/247/2024	23 जुलाई 2024
25	गाजीपुर	I/705676/2024 File No 8-3099/152/2024	31 जुलाई 2024
26	बुलन्दशहर	I/727932/2024 File No 8-3099/264/2024	29 अगस्त 2024
27	खुर्जा	I/730799/2024 File No 8-3099/266/2024	02 सितम्बर 2024
28	शाहजहांपुर	I/736138/2024 File No 8-3099/352/2024	06 सितम्बर 2024
29	बागपत-बडौत-खेकड़ा	I/781400/2023 File No-8-3099/610/2023	29 अक्टूबर 2024
30	सुलतानपुर	I/831922/2024 File No-8-3099/465/2023	24 दिसम्बर 2024
31	हाथरस	I/839481/2025 File No-8-3099/473/2024	03 जनवरी 2025
32	प्रयागराज	I/870985/2025 File No-8-3099/292/2024	04 फरवरी 2025
33	इटवा	I/886602/2025 File No-8-3099/425/2024	20 फरवरी 2025
34	बहराईच	I/892470/2025 File No-8-3099/490/2024	27 फरवरी 2025
35	मुजफ्फरनगर	I/892462/2025 File No-8-3099/280/2024	27 फरवरी 2025
36	गजरौला(अमृत के अन्तर्गत नहीं)	I/513845/2024 File No 8-3099/260/2023	06 मार्च 2024

## 2. शासकीय समिति के उपरान्त मुख्य नगर एवं ग्राम नियोजक द्वारा शासन को प्रेषित:-08

क्र सं	विकास प्राधिकरण	क्र सं	विनियमित क्षेत्र
1 से 3	गाजियाबाद (03 महायोजना) (गाजियाबाद, लोनी, मोदीनगर)	5	एटा (विनियमित क्षेत्र द्वारा शासन को प्रेषित)
		6	मैनपुरी
		7	कासगंज
		8	गोण्डा

## 3. शासकीय समिति के उपरान्त मुख्य नगर एवं ग्राम नियोजक को प्रेषित:- 08

क्र सं	विकास प्राधिकरण	क्र सं	विनियमित क्षेत्र
1	कानपुर(05.02.2025)	5	लखीमपुर (13.02.2025)
2	रामपुर(24.02.2025)	6	सीतापुर (17.02.2025)
3	बांदा(19.02.2025)	7	जौनपुर (21.02.2025)
4	आगरा(27.02.2025)	8	फर्रुखाबाद-फतेहगढ़ (21.02.2025)

## 4. प्रमुख सचिव, आवास एवं शहरी नियोजन विभाग, उ.प्र. शासन के स्तर पर प्रस्तुतीकरण के उपरान्त अभिकरण को संशोधन हेतु प्रेषित-03

क्र सं	विकास प्राधिकरण	क्र सं	विनियमित क्षेत्र
-	-	1	सम्भल
		2	चन्दौसी
		3	हरदोई

## 5. शासकीय समिति के परीक्षण के उपरान्त शासन द्वारा सम्बन्धित अभिकरण को संशोधन हेतु प्रेषित - 02

क्र सं	विकास प्राधिकरण	क्र सं	विनियमित क्षेत्र
1	झांसी	2	फतेहपुर

## 6. शासकीय समिति को सन्दर्भित:-02

क्र सं	विकास प्राधिकरण	क्र सं	विनियमित क्षेत्र
1	उन्नाव-शुक्लागंज	2	बदायूं

## 7. बोर्ड से अनुमोदनोपरान्त मुख्य नगर एवं ग्राम नियोजक को प्रेषित:- 02

क्र सं	विकास प्राधिकरण	क्र सं	विनियमित क्षेत्र
1	शामली(27.01.2025)	2	ललितपुर (14.02.2025)